

List of cases which were e-filed during the month of April 2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	OMP COMM 49/2023	SHYAM GUPTA VS VIJAY GOELS & ANR.	GAURAV TYAGI	8053426674	garuavt@gmail.com	03.04.2023	01.04.2023
CS COMM-589/2023			ICICI BANK VS RAJA KISHORE THAKUR	PRASHANT KUMAR	9818030800	INDUSLEGALBA@GMAAL.COM	05.04.2023	03.04.2023	
CS COMM-603/2023			TKW MANAGEMENT VS ORIENT CRAFT LIMITED	ABHINAV JAGANATHAN	8130925162	ABHINAV.JAGANATHAN@AGRIYACHAMBERS.COM	10.04.2023	06.04.2023	
OMP COMM 50/2023			SONY SONS VS DHANI LOANS AND SERVICES	VIPPIN PILLAI	7465245236	vippinpillai@gmail.com	11.04.2023	10.04.2023	
OMP (I) COMM 353/2023			HDFC BANK LTD. VS ASIF MOHAMMAD HARUN	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	17.04.2023	15.04.2023	
OMP(i) COMM 354/2023			HDFC BANK LTD. SUNIL KUMAR	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	17.04.2023	15.04.2023	
CS COMM-636/2023			ICICI VS NARESH KUMAR	SAGAR SHIVAM	9212036118	VIKASCHOPRAADVOCATE@GMAIL.COM	17.04.2023	15.04.2023	
CS COMM-637/2023			ICICI VS VAISHALI ARORA	SAGAR SHIVAM	9212036118	VIKASCHOPRAADVOCATE@GMAIL.COM	17.04.2023	15.04.2023	
CS COMM-657/2023			ADIDAS AG VS ASHOK KUMAR	AASTHA SHARMA	9718209970	AASTHA@THELEGALIST.COM	18.04.2023	17.04.2023	
CS COMM-658/2023			CANARA BANK VS NARAIN DAS DRUG STORE	SUMIT SAURAV	7042039746	SUMITSAURAV@HOTMAIL.COM	18.04.2023	17.04.2023	

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I) COMM 372/2023	HDFC BANK LTD. VS SAGAR NAGELWAR	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	18.04.2023	17.04.2023
			OMP(I) COMM 373/2023	HDFC BANK LTD. VS VIKAS ARORA	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	18.04.2023	17.04.2023
			OMP(I) COMM 374/2023	HDFC BANK LTD. VS DEEPAK KUMAR	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	18.04.2023	17.04.2023
			OMP(I) COMM 375/2023	HDFC BANK LTD. VS UMESH KUMAR	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	18.04.2023	17.04.2023
			OMP(I) COMM 376/2023	HDFC BANK LTD. VS GIRISH SADANA	ANISH BHOLA	9811452002	ANISHBHOLA17@YAHOO.COM	18.04.2023	17.04.2023
			CS COMM-669/2023	ICICI VS ASHVEEN KAUR SODHI	SAGAR SHIVAM	9212036118	VIKASCHOPRAADVOCATE@GMAIL.COM	19.04.2023	18.04.2023
			CS COMM-701/2023	ICICI BANK VS. RAM SHANKAR	SHAILENDRA BABBAR	7703894232	SDEV9213295609@GMAIL.COM	27.04.2023	26.04.2023
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS(COMM)566/2023	NITIN ANEJA VS RAJ KUMARI	R.K.ALAGH	9911444100	alaghs409@gmail.com	01.04.2023	01.04.2023
			CS(COMM)567/2023	LIC HOUSING FINANCE LTD VS AMIT HANS	VISHWEN-DRA VERMA	9871704611	verma.vishendra@yahoo.co.in	01.04.2023	31.03.2023
			OMP(COMM)48/2023	VIVEK BHATIA VS SBI CARDS& PAYMENTS	KSHITIZ AHUJA	9211456885	KSHITIZAHUJA@GMAIL.COM	01.04.2023	31.03.2023
			CS(COMM)581/2023	SUBHASH CHANDER PURI VS VIKAS SINGH	VIJAY MALHOTRA	9810001977	vkadv@gmail.com	03-04-2023	01-04-2023

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			CS(COMM)582/2023	M/S KANCHAN FASHION PVT LTD VS SHARMILA CREATIONS	SUBHASH CHANDRA	9810459344	chandraadvo31@gmail.com	03-04-2023	01-04-2023
			CS(COMM)585/2023	MRS.SITA DEVI VS M/S SHIV SHANKAR TRADING	DEEPAK RAO	9899090801	deepakraoadvocate@gmail.com	05-04-2023	03-04-2023
			CS(COMM)586/2023	HPL ELECTRIC & POWER VS M/S COLOCUBE TECHNOLOGIES	VIJAY PRAKASH	9810210832	vijayprakashadvocate@gmail.com	05-04-2023	03-04-2023
			EX(COMM)186/2023	HDFC BANK LTD VS ANUJ KUAMR	SH. KARAN SINGH	9999568427	office@lpjpartners.com	05-04-2023	03-04-2023
			EX(COMM)192/2023	HDB FINANCIAL SERVICES VS RAMA NAND YADAV	DEEPANKAR SONDHI	9999925860	DEEPANKURSONDHIPARTNER S.COM	06-04-2023	05-04-2023
			EX(COMM)194/2023	LORD KRISHNA FINANCIAL VS VARUN	K.K. GAUTAM	9911119106	thwjuscommune@gmail.com	06-04-2023	05-04-2023
			EX(COMM)195/2023	KOGTA FINANCE LTD VS MOHD SAJID	VIKRAM SHUKLA	8010215314	aAravikramshukla1982@gmail.com	01.04.2023	05-04-2023
			CS(COMM)598/2023	ANAMIKA CHOPRA VS TOFF COVER CORE	ANKUR MAHINDRO	8802365635	ankurmahindru@kred-jure.in	10-04-2023	06-04-2023
			OMP(I)(COMM)48/2023	HDFC BANK LTD VS MONOKA JAGPAL SINGH	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	10-04-2023	06-04-2023
			Execution (Comm.)/204/2023	HDFC BANK LTD. Vs BALJEET SINGH	SANJEEV PATHAK(P),	9958724670	litigation@srcslegal.com	12-04-2023	11-04-2023
			Execution (Comm.)/205/2023	KOTAK MAHINDRA PRIME LTD Vs SHORAB KOCHHAR	KUSHAL KUMAR(P),	41825104	litigation@srcslegal.com	12-04-2023	11-04-2023

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			CS (COMM)/612/2023	SPG COMSUMER PRODUCTS PVT LTD Vs SIDDHI GUPTA	BIKRAM SINGH PATEL(P),	9886688109	bikram.singh1924@gmail.com	12-04-2023	11-04-2023
			CS (COMM)/613/2023	MOHD MURSALIN Vs WASID AHMED GANA EI	NARENDER KUMAR(P), & sohela khan	9899685812	narenderllb@gmail.com	12-04-2023	11-04-2023
			CS (COMM)/623/2023	ICICI BANK Vs SUNIL JOHN	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@GMAIL.COM	13-04-2023	12-04-2023
			CS (COMM)/624/2023	ICICI BANK Vs YATINDRA NIRVIK	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@GMAIL.COM	13-04-2023	12-04-2023
			OMP(I) 352/2023	HDFC BANK LTD VS VIPIN SHARMA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17-04-2023	16-04-2023
			OMP (I) (COMM)/361/2023	HDFC BANK LTD Vs SARITA KISHAN CHAND	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	18-04-2023	17-04-2023
			OMP (I) (COMM)/362/2023	HDFC BANK LTD Vs SHWETA AGGARWAL	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	18-04-2023	17-04-2023
			OMP (I) (COMM)/363/2023	HDFC BANK LTD Vs DINESH BAKSHI	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	18-04-2023	17-04-2023
			CS (COMM)/655/2023	M/S SUPREME SALES AGENCY Vs M/S ECONSHIP TECH PVT LTD	SAKET GROVER(P),	9811471337	tlremedies@gmail.com	18-04-2023	17-04-2023
			CS (COMM)/663/2023	ICICI BANK Vs MANJU DAGAR	SAGAR SHIVAM(P),	9212036118	vikaschopraadvocate@gmail.com	19-04-2023	18-04-2023
			OMP (I) (COMM)/377/2023	HDFC BANK LTD Vs SEEMA SHARMA	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	10-04-2023	18-04-2023

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			CS (COMM)/680/2023	STATE BANK OF INDIA Vs BRIJ MOHAN SHARMA SOLE PROPRIETOR JAN CHEMIST	VARUN CHANDIOK(P),	9818365119	VARUNCHANDIOK@GMAIL.COM	24-04-2023	21-04-2023
			CS (COMM)/681/2023	M/S KANCHAN FASHION PVT LTD Vs NITISHA BULCHANDANI	SUBHASH CHANDRA(P),	9810459344	chandraadv31@gmail.com	24-04-2023	21-04-2023
			CS (COMM)/682/2023	M/S DARBAR CHEMICALS Vs MOHIT POLYTECH PVT LTD	AMIT GUPTA(P),	9810224624	NA	24-04-2023	21-04-2023
			Execution (Comm)/227/2023	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs KAVIT MANCHANDA	Rishabh Malik(P),	011-29810161	advocates@rmalawfirm.in	24-04-2023	21-04-2023
			Execution (Comm)/226/2023	HDB FINANCIAL SERVICE LIMITED Vs SURINDER SINGH UPPAL	AMULYA UPADHYAY(P),	9999906303	aupadhyay11@gmail.com	24-04-2023	21-04-2023
			CS (COMM)/687/2023	SANDEEP GOYAL Vs A ONE TRADERS	Himanshu Rajora(P),	8585928805	NA	25-04-2023	24-04-2023
			CS (COMM)/688/2023	SQUARE YARDS CONSULTING PRIVATE LIMITED Vs HAMED SABERI ENTERPRISE INDIALIMITED ORS	NEHA MS(P),	9910903521	pamnanineha@yahoo.com	25-04-2023	24-04-2023
			Execution (Comm)/232/2023	M/S KOTAK MAHINDRA BANK LTD Vs SH BHARAT KUMAR MISHRA AND ANR	RAVI SHANKAR GARG(P),	9811252038	ADVOCATERSGARG@GMAIL.COM	25-04-2023	24-04-2023
			Execution (Comm)/233/2023	M/S HDB FINANCIAL SERVICES LIMITED Vs MOHD IMRAN	AMULYA UPADHYAY(P),	9999906303	aupadhyay11@gmail.com	26-04-2023	25-04-2023
			OMP (COMM)/62/2023	BIRD CLOTHING Vs GAURAV JAIN	Shashi Kaushik(P),	9818949469	lawgicalalliance@gmail.com	27-04-2023	26-04-2023
			CS (COMM)/698/2023	CHIRAG GUPTA PROPRIETOR OF KENT INDUSTRIES THROUGH ITS AUTHORISED ATTORNEY RAJ KUMAR	Rita Sanghavi(P),	9953413632	adv.rita.sanghavi@gmail.com	27-04-2023	26-04-2023

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			CS (COMM)/704/2023	DAMS SKY PVT LTD Vs PROFESSIONAL CAREER AND TRAINING INSTITUTE SHIMLA	CHETAN ROY(P),	011-46541551	DADRISURENDRA@GMAIL.COM	28-04-2023	27-04-2023
			CS (COMM)/705/2023	KRBL LIMITED Vs CHAMAN LAL SETIA EXPORTS LTD	SUDARSHAN BANSAL(P),	9718300277	legal@uniteddworld.co.in	28-04-2023	27-04-2023
			CS (COMM)/706/2023	DAMS SKY PVT LTD Vs PROFESSIONAL CAREER AND TRAINING INSTITUTE TANDA FRANCHISE	CHETAN ROY(P),	011-46541551	DADRISURENDRA@GMAIL.COM	28-04-2023	27-04-2023
			Execution (Comm)/235/2023	HDB FINANCIAL SERVICES LTD Vs GAURAV KUKKAL	SYED HUSAIN ADIL TAQVI(P),	9911696947	taqvihussain@gmail.com	28-04-2023	27-04-2023
			CS (COMM)/707/2023	PADAM GUPTA Vs PIYUSH AGARWAL	SUBHASH CHANDRA(P),	9810459344	chandraadv31@gmail.com	28-04-2023	27-04-2023
			CS (COMM)/719/2023	ICICI BANK LIMITED Vs SATISH KUMAR	SHAILENDRA BABBAR(P),	9810076766	babbarsandassociatesicici@gmail.com	29-04-2023	28-04-2023
			Execution (Comm)/246/2023	M/S VISHNA INDIA NIDHI LIMITED THROUGH ITS ARSHRI NAVEEN GUPTA Vs SHRI RAHUL AGGARWAL	NEERAJ SURI(P),	9811237068	neerajsuri79@yahoo.co	29-04-2023	28-04-2023
			Execution (Comm)/247/2023	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs JAYLINK OVERSEAS PRIVATE LIMITED	Rishabh Malik(P),	8882531888	advocates@rmalawfirm.in	29-04-2023	28-04-2023
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	CS(COMM) 573/2023	M/S KANCHAN FASHION PVT. LTD. V/S SARITA WADERA	SH. SUBHASH CHANDRA	9810459344	chandraadv31@gmail.com	01.04.2023	31.03.2023
			CS(COMM) 574/202	ICICI BANK LTD. V/S RAKESH KUMAR & ANR.	SH. DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	01.04.2023	31.03.2023
			CS(COMM) 575/2023	LIC HOUSING FINANCE LTD. V/S AJAY RATRA	SH. VISHWENDRA VERMA	9871704511	verma.vishwendra@yahoo.co.in	01.04.2023	31.03.2023

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			EXECUTION(COMM) 178/2023	SUNIL GUPTA V/S RUHI ALIA	SH. VAGESH SHARMA	9810591846	advvagesh@gmail.com	01.04.2023	31.03.2023
			EXECUTION(COMM) 180/2023	HDB FINANCIAL SERVICES LTD. V/S ISHWAR CHATTER	SH. DEEPANKUR SONDHI	9999925860	deepankarsondhipartners@gmail.com	01.04.2023	31.03.2023
			CS(COMM) 590/2023	M/S S. CHAND & CO. LTD. V/S CHANDRA BHANN, PROP. OF M/S HARIZON BOOK & STATIONERS	MS. ANJU BAGAI	9810195013	N/A	05.04.2023	03.04.2023
			CS(COMM) 591/2023	RAM PRASAD SWAMI, PROP. OF M/S ASHUTOSH ENTERPRISES V/S	SH. DEEPAK SHRAO	9899030801	deepakraoadvocate@gmail.com	05.04.2023	03.04.2023
			EXECUTION(COMM) 189/2023	HDB FINANCIAL SERVICES LTD. V/S JAGAT SINGH	SH. RISHAB RAJ JAIN	9811079659	rishab@rajassociate.com	05.04.2023	03.04.2023
			EXECUTION(COMM) 190/2023	ICICI BANK LTD. V/S AMIT SETHI	MS. CHETNA BHALLA	9818280772	PUNITBHALLA@GMAIL.COM	05.04.2023	03.04.2023
			EXECUTION(COMM) 191/2023	HDFC BANK LTD. V/S DHARM PAL	LPJ ADVOCATE ASSOCIATE	9999568427	office@lpjpartners.com	05.04.2023	03.04.2023
			CS(COMM) 593/2023	ICICI BANK LTD. V/S DEEP ENTERPRISES	SH. DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	06.04.2023	05.04.2023
			CS(COMM) 594/2023	M/S KIRAN ROADWAYS PVT. LTD. V/S M/S ALTECH INFRASTRUCTURE PVT. LTD.	SH. M.K. KAUSHIK	9811547394	MKKAUSHIK1105@GMAIL.COM	06.04.2023	05.04.2023
			CS(COMM) 600/2023	MEENAKSHI GOEL V/S YFCO PROJECTS PVT. LTD.	SH. TUSHAR GUPTA	9871550054	TUSHAR@MGLAW.IN	10.04.2023	06.04.2023
			CS(COMM) 601/2023	M/S ANKUR PIPES PVT. LTD. V/S MANISH JAISWAL, PROP. OF OM TRADERS	SH. ADITYA GIRI	9818684037	ADVOCATEADITYAGIRI@GMAIL.COM	10.04.2023	06.04.2023

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			CS(COMM) 609/2023	SHREE RAM ENGINEERS V/S M/S PRASHANT ELECTRICO	SH. NAVEEN BHARDWAJ	9811899279	NAVEEN@NBASSOCIATES.NET	11.04.2023	10.04.2023
			EXECUTION(COMM) 201/2023	M/S AKSHAY ENTERPRISES V/S M/S ARUN TAXTILES	N/A	N/A	N/A	11.04.2023	10.04.2023
			CS(COMM) 614/2023	M/S CHAHAT JEWELLERS V/S M/S VARDHMAN JEWELS	SH. SACHIN CHAWLA	9810062685	ADVSC82@GMAIL.COM	12.04.2023	11.04.2023
			CS(COMM) 626/2023	ICICI BANK LTD. V/S SURJEET SINGH	SH. ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	13.04.2023	12.04.2023
			MICS.DJ/226/2023	KRISHAN KUMAR V/S SHRIRAM TRANSPORT FINANCE CO. LTD.	SH. PANKAJ CHILLAR	8708416629	chhillarpankaj@gmail.com	13.04.2023	12.04.2023
			CS(COMM) 632/2023	ICICI BANK LTD. V/S DAVINDER	SH. VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	15.04.2023	15.04.2023
			CS(COMM) 640/2023	ICICI BANK LTD. V/S HIMANI SAXENA	SH. VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	17.04.2023	15.04.2023
			CS(COMM) 641/2023	ICICI BANK LTD. V/S PRABHAKAR MISHRA	SH. VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	17.04.2023	15.04.2023
			CS(COMM) 642/2023	STATE BANK OF INDIA V/S RAVI BALUJA, PROP. OF HONEY KIDZ	SH. VARUN R. CHANDIOK	9818365119	VARUNCHANDIOK@GMAIL.COM	17.04.2023	15.04.2023
			CS(COMM) 643/2023	KHANEJA MOTORS V/S TEMPO INDIA SPARES	SH. ASHISH GARG	9810602838	GARGRAJIV26@YAHOO.CO.IN	17.04.2023	15.04.2023
			CS(COMM) 644/2023	SPACE 4 BUSINESS SOLUTIONS PVT. LTD. V/S DISTRICT MAGISTRATE WEST	SH. DURGESH GUPTA	9811217093	ADV.DURGESHGUPTA@GMAIL.COM	17.04.2023	15.04.2023

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			MICS.DJ/233/2023	KENT RO SYSTEM LTD. V/S AMEREX PVT. LTD.	SH. RAJESH BHATIA	9811331125	rbhatia_advocate@yahoo.co.in	17.04.2023	15.04.2023
			OMP(I)(COMM) 358/2023	HDFC BANK LTD. V/S ANIL GUPTA	SH. ANISH BHOLA	9811452020	anish_bhola17@yahoo.com	17.04.2023	15.04.2023
			OMP(I)(COMM) 364/2023	HDFC BANK LTD. V/S PRAVEEN KUMAR	SH. ANISH BHOLA	9811452020	anish_bhola17@yahoo.com	18.04.2023	17.04.2023
			OMP(I)(COMM) 365/2023	TATA CAPITAL FINANCIAL SERVICES LTD. V/S FATEH LAL	SH. ANISH BHOLA	9811452020	anish_bhola17@yahoo.com	18.04.2023	17.04.2023
			CS(COMM) 656/2023	M/S ASHISH PAPERS PVT. LTD. V/S CREATIVE INDUSTRIES & ORS.	SH. S.M. GUPTA	9810235448	SMGUPTA@GMAIL.COM	18.04.2023	17.04.2023
			EXECUTION(COMM) 212/2023	R.K. CONSTRUCTIONS V/S MULTI COLORS STEEL (INDIA) PVT. LTD.	SH. ASHISH VERMA	9717944394	advashishverma@gmail.com	18.04.2023	17.04.2023
			CS(COMM) 664/2021	ICICI BANK LTD. V/S TASIM	SH. VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	19.04.2023	18.04.2023
			OMP(I)(COMM) 378/2023	HDFC BANK LTD. V/S MOHIT DHALL	SH. ANISH BHOLA	9811452020	anish_bhola17@yahoo.com	19.04.2023	18.04.2023
			EXECUTION(COMM) 219/2023	HANUMAN RICE TRADERS V/S M/S WHITEFIELDS OVERSEAS LTD.	SH. MOHD. SULEMAN KHAN	9818416099	N/A	19.04.2023	18.04.2023
			OMP(COMM) 56/2023	N. NATRAJ V/S SBI CARDS & PAYMENTS SERVICES LTD.	MOHD. SHAKEIB NARU	8755081093	adv.shakeibnaru@gmail.com	21.04.2023	20.04.2023
			CS(COMM) 679/2023	AGGARWAL POLYPLAST PVT. LTD. V/S L D K LAMI PRINTS PVT. LTD.	SH. MANMEET SINGH	9899393909	ADMIN@DMD.LAW	21.04.2023	20.04.2023

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			CS(COMM) 683/2023	MILAN MADHUSUDAN KARIYAN V/S AMIT KUMAR GUPTA, PROP. OF AONE INTERNATIONAL	SH. TUSHAR GUPTA	9871550054	TUSHAR@MGLAW.IN	24.04.2023	21.04.2023
			OMP(I)(COMM) 389/2023	HDFC BANK LTD. V/S MANVENDRA SINGH	SH. ANISH BHOLA	9811452020	anish_bhola17@yahoo.com	24.04.2023	21.04.2023
			OMP(I)(COMM) 390/2023	HDFC BANK LTD. V/S SANJAY CHAUDHARY	SH. ANISH BHOLA	9811452020	anish_bhola17@yahoo.com	24.04.2023	21.04.2023
			EXECUTION(COMM) 228/2023	HDFC BANK LTD. V/S INTZAR HUSAIN	SH. SUMIT AGGARWAL	9953518347	lawconnect@hotmail.com	24.04.2023	21.04.2023
			CS(COMM) 690/2023	RAMESH KUMAR V/S RAJESH KHANNA	SH. RAJEEV KUMAR JHA	9873921590	RAJEEVJHA2004@YAHOO.CO.IN	25.04.2023	24.04.2023
			CS(COMM) 691/2023	UMESH YARN AGENCIES V/S G & S TEX KNITS	SH. ABHISHEK YADAV	9560183341	ASSOCIATE@AYASSOCIATES.IN	25.04.2023	24.04.2023
			OMP(I)(COMM) 392/2023	HDFC BANK LTD. V/S KARAN COMPUTERS	SH. ANISH BHOLA	9811452020	anish_bhola17@yahoo.com	25.04.2023	24.04.2023
			OMP(COMM) 60/2023	M/S GAURANG GARMENTS V/S SURESH KUMAR AGGARWAL	SH. VIKESH RATHI	9899735614	adv.rathi.vk@gmail.com	25.04.2023	24.04.2023
			OMP(I)(COMM) 394/2023	TATA CAPITAL FINANCIAL SERVICES LTD. V/S ELEVENTURE SYSTEMS & SERVICES PVT. LTD	SH. VIKASH SHARAM	9811205567	sharmavikas407@gmail.com	26.04.2023	25.04.2023
			CS(COMM) 700/2023	MADHU BANSAL V/S RAM CHANDRA RATHI	SH. AVNEET SINGH SIKKA	9871547417	sksharma@candidlex.com	27.04.2023	26.04.2023
			CS(COMM) 708/2023	M/S VIKAS PUBLISHING HOUSE PVT. LTD. V/S MOHIT SHARMA & ANR. PROP. OF M/S READ & WHITE	SH. RAJESH KUMAR	9810195013	kumarrajeshadv@yahoo.com	28.04.2023	27.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			MICS.DJ/272/2023	KNIT INDIA V/S TOYOTA FINANCIAL PVT. LTD.	SH. VIPUL GOEL	9810095300	vipulgoel.85@yahoo.com	28.04.2023	27.04.2023
			OMP(COMM) 63/2023	UDAY TOUR AND TRAVELS V/S M/S SHRIRAM TRANSPORT FINANCIAL COMPANY LTD.	SH. TANVEER SINGH	9999321788	adv.tanveersingh@gmail.com	28.04.2023	27.04.2023
			EXECUTION(COMM) 237/2023	NEERAJ NAGPAL, PROP. OF ARJUN ENTERPRISES V/S ABHISHEK SUIT DUPATTA ANDR BABBAR ORS.	SH. SHAILENDE R BABBAR	9899585301	babbarandassociatesicici@gmail.com	28.04.2023	27.04.2023
			EXECUTION(COMM) 238/2023	NEERAJ NAGPAL, PROP. OF ARJUN ENTERPRISES V/S POOJA SILK AND SAREES ANDR ORS.	SH. SHAILENDE R BABBAR	9899585301	babbarandassociatesicici@gmail.com	28.04.2023	27.04.2023
			CS(COMM) 717/2023	M/S GURDAYAL & SONS V/S M/S SAGA PAPERS	SH. ARCHIT SINGHAL	9599043045	archit@sigmalegal.in	29.04.2023	28.04.2023
			CS(COMM) 718/2023	ICICI BANK LTD. V/S SAMEER KHAN & ANR.	SH. SHAILENDE R BABBAR	9899585301	babbarandassociatesicici@gmail.com	29.04.2023	28.04.2023
			EXECUTION(COMM) 245/2023	M/S KOGTA FINANCIAL INDIA LTD. V/S MOHD. ZAHID & ORS.	SH. ARA VIKRAM SHUKLA	8010215314	aravikaramshukla1982@gmail.com	29.04.2023	28.04.2023
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	EX (COMM)-176/2023	HDFC BANK LTD. VS. GURPREET SINGH ARORA	SH. SANJEEV PATHAK	8285002845	litigation@srcslegal.com	01.04.2023	28.03.2023
			EX (COMM)-177/2023	HDFC BANK LTD. VS. AMIT ARORA	SH. SANJEEV PATHAK	8285002845	litigation@srcslegal.com	01.04.2023	27.03.2023
			EX (COMM)-179/2023	HDFC BANK LTD. VS. VIKAS KUMAR	SH. R.K. RANJAN	9311022100	ranjan.and.company@gmail.com	01.04.2023	24.03.2023
			CS (COMM)-571/2023	M/S TULLIO GIUSI SRL VS. M/ALLEANZA POLYMERS & SERVICE	SH. TPS KANG	9810199352	officetpskang@gmail.com	01.04.2023	31.03.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)-572/2023	ICICI BANK LTD. VS. UDAY JAIN	SH. YUNUS SAIFI	9212036118	vikaschopradvocate@gmail.com	01.04.2023	29.03.2023
			CS(COMM)-577/2023	ICICI BANK LTD. VS CHETAN VATS	SH. YUNUS SAIFI	9212036118	vikaschopradvocate@gmail.com	01.04.2023	29.03.2023
			CS(COMM)-578/2023	ICICI BANK LTD. VS. M K ROCK TECH PVT. LTD.	SH. YUNUS SAIFI	9212036118	vikaschopradvocate@gmail.com	01.04.2023	29.03.2023
			CS (COMM)-579/2023	CANARA BANK VS. M/S SONI ENTERPRISES TRADING AND CO. AND Anr	SH. D.K. JAIN	9312280099	dkjainlaw@gmail.com	01.04.2023	28.03.2023
			CS (COMM) 597/2023	STATE BANK OF INDIA V/S SIDDHARTH VAID	SHALINI PANDEY	9899408618	SHALINIADVOCATE@GMAIL.COM	10.04.2023	27.03.2023
			CS (COMM) 596/2023	STATE BANK OF INDIA VS. MOHIT SETH	SHALINI PANDEY	9899408618	SHALINIADVOCATE@GMAIL.COM	10.04.2023	27.03.2023
			EX (COMM) 197/2023	KGF VS. ORIGINAL KGF	MUSTAFA ALI	9958692427	ALIMUSTAFA@GMAIL.COM	10.04.2023	01.04.2023
			OMP I COMM/345/2023	HDFC BANK LTD.VS. DINESH KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	10.04.2023	06.04.2023
			OMP I COMM/348/2023	AAKASH EDUCATIONAL SERVICES LIMITED V/S MR. TRUN	BHASKAR KUMAR SHUKLA	8512052601	BHASKAR@TRULEGLA.CO.IN	11.04.2023	23.03.2023
			OMP I COMM/347/2023	AAKASH EDUCATIONAL SERVICES LIMITED V/S RITESH GUPTA	BHASKAR KUMAR SHUKLA	8512052601	BHASKAR@TRULEGLA.CO.IN	11.04.2023	23.03.2023
			MISC DJ 216/2023	SMC GLOBAL SECURITIES LTD VS.KUNDAN	KRANTI VERMA	9582185075	KRANTILEGAL@GMAIL.COM	05.04.2023	03.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)610/2023	ICICI BANK LTD. V/S M/S M.A.ENTERPRISES	DEEPAK KAUSHIK	9818030800	INDUSLEGALIA@GMAIL.COM	11.04.2023	03.04.2023
			OMP (COMM)610/2023	GAURAV LOHIYA VS. KOTAK MAHINDRA PRIME LTD AND ANR	A.K.SINGH	9818592537	AKS2537@GMAIL.COM	11.04.2023	03.04.2023
			EX (COMM) 203/2023	RAJESH KUMAR V/S MCD	SATYENDER KUMAR SINGH	9811161525	SKSINGH116 @GMAIL.COM	11.04.2023	03.04.2023
			CS (COMM)629/2023	M/S SPG CONSUMER PRODUCTS PVT. LTD V/S JAGVIR SINGH	BIKRAM SINGH PATEL	9886688109	BIKRAM.SINGH1924@GMAIL.COM	13.04.2023	28.03.2023
			CS (COMM)-645/2023	ICICI BANK LTD. VS. NITIN KUMAR AGGARWAL	SH. VIKAS CHOPRA	9212036118	vikaschopradvocate@gmail.com	17.04.2023	15.04.2023
			CS (COMM)-646/2023	M/S SIRI IN FIN LEASE PVT. LTD. VS. HARISH CHANDRA AGARWAL	SH. RAKESH KUMAR	9310707170	INFO@DSNLEGAL.COM	17.04.2023	13.04.2023
			OMPI (COMM)-366/2023	HDFC BANK LTD. VS. LATA SHER SINGH	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	18.04.2023	15.04.2023
			OMP (I) (COMM)-367/2023	HDFC BANK LTD. VS. ARPAN KUMAR	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	18.04.2023	15.04.2023
			EX (COMM)-213/2023	HDFC BANK LTD. VS. MOHD SALMAN	SH. SANJEEV PATHAK	8285002845	litigation@srcslegal.com	18.04.2023	10.04.2023
			EX (COMM)-216/2023	HDB FINANCIAL SERVICES LTD. VS. PREMWATI P	SH. SYED HUSAIN ADIL TAQVI	9911694947	taqvihussain@gmail.com	18.04.2023	10.04.2023
			OMP (I) (COMM)-380/2023	HDFC BANK LTD. VS. SUNITA	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	19.04.2023	17.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)-379/2023	HDFC BANK LTD. VS. GULSHAN KUMAR	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	19.04.2023	17.04.2023
			OMP (I) (COMM)-381/2023	HDFC BANK LTD. VS SHRIKANT SINGH	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	19.04.2023	18.04.2023
			CS (COMM)-673/2023	M/S KONCEPT SOLUTIONS PVT. LTD. VS. M/S DAGAR HOSPITALITY AND INFRASTRUCTURE PVT. LTD.	SH. NEERAJ DAHIYA	9971767788	NEERAJ.ADVOCATE@YAHOO.IN	20.04.2023	15.04.2023
			CS(COMM)-676/2023	AMIT KHANNA VS. PARVEJ	SH. VIKAS BHATIA	9811379676	VKSBHT6@GMIAL.COM	21.04.2023	12.04.2023
			CS (COMM)-675/2023	AMIT KHANNA VS. KHALID CHOUDHARY	SH. VIKAS BHATIA	9811379676	VKSBHT6@GMIAL.COM	21.04.2023	12.04.2023
			CS (COMM)-684/2023	CANARA BANK VS. SAI TRAVELS	SH. SUMIT SAURAV	7042039746	sumitsaurav@hotmail.com	25.04.2023	17.04.2023
			CS (COMM)-686/2023	NIKE INNOVATE CV VS. ASHOK KUMAR	SH. PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	25.04.2023	21.04.2023
			CS (COMM)-689/2023	BALAJI TRADING CO. VS. M/S BEE K BEE PRINTS PVT. LTD.	SH. ATUL KUMAR SHARMA	9868243224	atul.1273@gmail.com	25.04.2023	20.04.2023
			OMP (I) (COMM)-393/2023	HDFC BANK LTD. SHASHIKANT SINGH	SH. ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	26.04.2023	24.04.2023
			CS (COMM)-694/2023	CANARA BANK VS. SYED SHAIM ALI	SH. PRATAP CHANDRA RANA	9990366723	prana25000@gmail.com	26.04.2023	24.04.2023
			CS (COMM)-697/2023	DEEPTI JAISWAL VS. MEENU JOLLY	SH. SANJEEV KUMAR	8588833730	advocatemazhar10@gmail.com	26.04.2023	20.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (COMM)-61/2023	STERLING AND WILSON PVT. LTD. VS. M/S SHARMA TURNKEY ENGINEERS PVT. LTD.	SH. SANJEEV KUMAR TYAGI	9811252685	sanjeevtyai#gmail.com	26.04.2023	24.04.2023
			CS (COMM)-699/2023	M/S SHASHI DHAWAL HYDRAULICS PVT. LTD. VS. MILIND THAKAR	SH. YASH CHATURVEDI	9987566992	yash_chatur@yahoo.co.in	27.04.2023	13.04.2023
			CS (COMM)-712/2023	CANARA BANK VS. SHRI DALIP KUMAR	MAMTA PAL	9873270564	MAMTAPAL01@GMAIL.COM	28.04.2023	15.04.2023
			CS (COMM)-711/2023	RAJENDER PRASAD V/S PARAMJIT SINGH & ORS	ABHAY MANI TRIPATHI	9811329325	MANI.ABHAV@GMAIL.COM	28.04.2023	19.04.2023
			CS (COMM)-713/2023	UNION BANK OF INDIA VS. ANSHU MISHRA & ORS.	KAMAL KANT CHHABRA	9289100001	SACHINMIGLANI.CLC@GMAIL.COM	38.04.2023	26.04.2023
			CS (COMM)-714/2023	M/S SURENDER KUMAR JAIN V/S M/S JAY COLOUR COMPANY	ANARJEET RAI	9868995997	JASSIAJR@GMAIL.COM	38.04.2023	26.04.2023
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	CS COMM-569/2023	LIC HOUSING FINANCE LTD. V/S DEEPAK KUMAR CHATTERJI	VISHWENDRA VERMA	NOT AVAILABLE	NOT AVAILABLE	01.04.2023	01.04.2023
			CS COMM-570/2023	LIC HOUSING FINANCE LTD. V/S HEMANT SHARMA	VISHWENDRA VERMA	NOT AVAILABLE	NOT AVAILABLE	01.04.2023	01.04.2023
			EX. COMM-174/2023	KOTAK MAHINDRA PRIME LTD. V/S ANAND KUMAR	KUSHAL KUMAR	NOT AVAILABLE	NOT AVAILABLE	01.04.2023	01.04.2023
			EX. COMM-175/2023	M/S KOTAK MAHINDRA BANK LTD. V/S SH. BHANU CHOUDHARY AND ANR.	RAVI SHANKAR GARG	NOT AVAILABLE	NOT AVAILABLE	01.04.2023	01.04.2023
			EX COMM-181/2023	FORTUNE CREDIT LTD. V/S UTKARSH TRADING COMPANY	SASHOK KR. SINGH	NOT AVAILABLE	NOT AVAILABLE	03.04.2023	03.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX.COMM-182/2023	A.K.D.K. JAIN TRADING PVT. LTD. V/S GULATI SUIT AND DUPPATA	ALAMINE	NOT AVAILABLE	NOT AVAILABLE	03.04.2023	03.04.2023
			CS COMM-583/2023	MRS. SITA DEVI V/S M/S GEETA ENTERPRISES	PAWAN SINGH TANWAR	NOT AVAILABLE	NOT AVAILABLE	05.04.2023	05.04.2023
			CS COMM-584/2023	ICICI BANK LTD. V/S SHIV SHAKTI ENTERPRISES	PRASHANT KR	NOT AVAILABLE	NOT AVAILABLE	05.04.2023	05.04.2023
			EX.COMM-185/2023	SBI CARDS AND PAYMENT SERVICES LTD. V/S FARHAN	W R KHAN	NOT AVAILABLE	NOT AVAILABLE	05.04.2023	05.04.2023
			CS COMM-592/2023	GARG AND COMPANY V/S M/S BALA JI PLY PLACE	SAHIL GOYAL	NOT AVAILABLE	NOT AVAILABLE	06.04.2023	06.04.2023
			MISC DJ-218/2023	BANK OF INDIA V/S SUBHASH SURI	SHIVAM TYAGI	NOT AVAILABLE	NOT AVAILABLE	06.04.2023	06.04.2023
			EX.COMM-193/2023	HDFC BANK LTD. V/S BALWINDER SETHI	MANISH SHANKAR VERMA	NOT AVAILABLE	NOT AVAILABLE	06.04.2023	06.04.2023
			OMP(I)COMM-342/2023	HDFC BANK LTD. V/S SUPER FAST LOGISTICS PVT. LTD.	ANISH BHOLA	NOT AVAILABLE	NOT AVAILABLE	10.04.2023	10.04.2023
			CS COMM-604/2023	ICICI BANK LTD. V/S SATYAJEET BHARTI	PRASHANT KR	NOT AVAILABLE	NOT AVAILABLE	10.04.2023	10.04.2023
			EX.COMM-199/2023	ASHOK KANODIA V/S UNILECO ENGINEERS LTD.	RAHUL KADYAN	NOT AVAILABLE	NOT AVAILABLE	11.04.2023	11.04.2023
			EX.COMM-200/2023	HDB FINANCIAL SERVICES LTD. V/S GAURAV KUKKAL	SYED HUSAIN ADIL TAQVI	NOT AVAILABLE	NOT AVAILABLE	11.04.2023	11.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM-615/2023	LIC HOUSING FINANCE LTD. V/S VIKAS YADAV		NOT AVAILABLE	NOT AVAILABLE	12.04.2023	12.04.2023
			CS COMM-616/2023	LIC HOUSING FINANCE LTD. V/S PRABHU NARAYAN MISHRA		NOT AVAILABLE	NOT AVAILABLE	12.04.2023	12.04.2023
			CS COMM-617/2023	MANLIFT INDIA PVT. LTD. V/S AZZ INFRASERVICES LTD.	RAUNAK PAREKH	NOT AVAILABLE	NOT AVAILABLE	12.04.2023	12.04.2023
			CS COMM-627/2023	ICICI BANK LTD V/S SUKHVINDER SINGH	SALOK KR.	NOT AVAILABLE	NOT AVAILABLE	13.04.2023	13.04.2023
			CS COMM -628/2023	CANARA BANK V/S SATYA NARAIN GUPTA	VANDANA BHATIA	NOT AVAILABLE	NOT AVAILABLE	13.04.2023	13.04.2023
			OMP COMM -53/2023	deepak dua and anr v/s m/s pn housing finace ltd	PUJYA KR. SINGH	NOT AVAILABLE	NOT AVAILABLE	13.04.2023	13.04.2023
			OMP (I) COMM 349/2023	HDFC BANK V/S DEVENDER RAM PARSAD	ANISH BHOLA	NOT AVAILABLE	NOT AVAILABLE	13.04.2023	13.04.2023
			OMP(I) COMM-350/2023	HDFC BANK LTD. V/S RISHABH JAIN	ANISH BHOLA	NOT AVAILABLE	NOT AVAILABLE	15.04.2023	15.04.2023
			CS COMM-638/2023	ASK AUTOMOTIVE LTD. V/S ASHOK KUMAR	AASTHA SHARMA	NOT AVAILABLE	NOT AVAILABLE	17.04.2023	17.04.2023
			OMP(I)COMM-355/2023	HDFC BANK LTD. V/S UNSEDA HAJIR KHAN	ANISH BHOLA	NOT AVAILABLE	NOT AVAILABLE	17.04.2023	17.04.2023
			OMP(I)COMM-356/2023	HDFC BANK LTD. V/S NITENDER RAMAVTER	ANISH BHOLA	NOT AVAILABLE	NOT AVAILABLE	17.04.2023	17.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I)COMM-357/2023	HDFC BANK LTD. V/S LAKSHAY JAIN	ANISH BHOLA	NOT AVAILABLE	NOT AVAILABLE	17.04.2023	17.04.2023
			CS COMM-639/2023	ICICI BANK LTD. V/S HARI PRAKASH	SAGAR SHIVAM	NOT AVAILABLE	NOT AVAILABLE	17.04.2023	17.04.2023
			EX.COMM-214/2023	REETA JAIN PROP. JAIN ASSOCIATES	AASHEESH SHARMA	NOT AVAILABLE	NOT AVAILABLE	18.04.2023	18.04.2023
			omp(i) comm-368/2023	hdfc bank ltd. V/s puneet kumar		NOT AVAILABLE	NOT AVAILABLE	18.04.2023	18.04.2023
			OMP(I)COMM-369/2023	HDFC BANK LTD. V/S SANJAY MAHABIR SINGH	ANISH BHOLA	NOT AVAILABLE	NOT AVAILABLE	18.04.2023	18.02.2023
			EX.COMM-215/2023	TEXTILE INDIA V/S SHREE SIDHI VINAYAK ENTERPRISES	ASHISH VERMA	NOT AVAILABLE	NOT AVAILABLE	18.04.2023	18.04.2023
			CS COMM-677/2023	RACHIT GARG V/S SURESH CHANDRA SHARMA	RAHUL SHUKLA	NOT AVAILABLE	NOT AVAILABLE	21.04.2023	21.04.2023
			OMP COMM-57/2023	NIMMALA SRIKANTH V/S SBI CARDS AND PAYMENT SERVICES LIMITED	MUKESH KR.	NOT AVAILABLE	NOT AVAILABLE	21.04.2023	21.04.2023
			EX. COMM-229/2023	DAGA TRADING COMPANY PVT. LTD. V/S WIG BROTHERS CONSTRUCTION PVT. LTD.	SANJAY KUMAR	NOT AVAILABLE	NOT AVAILABLE	24.04.2023	24.04.2023
			EX. COMM-230/2023	INDUSTRIAL PRODUCTS V/S ENGINEERING CORP.	PIPINGANUJ KUMAR MALHOTRA	NOT AVAILABLE	NOT AVAILABLE	25.04.2023	245.04.2023
			OMP(I) COMM-391/2023	HDFC BANK LTD. V/S KAMAL BHALLA	ANISH BHOLA	NOT AVAILABLE	NOT AVAILABLE	25.04.2023	25.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			MISC DJ- 262/2023	PNB V/S M/S SUPER INDUSTRIES	REGULAR	NOT AVAILABLE	NOT AVAILABLE	25.04.2023	25.04.2023
			EX. COMM-231/2023	SH. KRISHAN MANGAL ROPIETOR OF M/S SHRI BALAJI TRADING COMPANY V/S SH. RAJBIR JAGLAN @ RAJVIR	BASANT KR. GUPTA	NOT AVAILABLE	NOT AVAILABLE	25.04.2023	25.04.2023
			CS COMM-696/2023	PARAG INTERNATIONAL V/S OPERA GLOBAL PVT. LTD.	DEEPAYAN MANDAL	NOT AVAILABLE	NOT AVAILABLE	26.04.2023	26.04.2023
			EX. COMM-236/2023	HDB FINANCIAL SERVICES LTD. V/S RITIKA R	RAVINDER KR. AGARWAL	NOT AVAILABLE	NOT AVAILABLE	28.04.2023	28.04.2023
			EX.COMM-239/2023	M/S SCHOLASTIC INDIA PVT. LTD. V/S J.B.S PUBLISHERS AND DISTRIBUTORS	ANUBHAV MEHROTRA	NOT AVAILABLE	NOT AVAILABLE	28.04.2023	28.4.2023
			CS COMM-709/2023	KIRORIMAL KASHIRAM MARKETING V/S BHOLE NATH FOODS LTD.	SHRAVAN KR. BANSAL	NOT AVAILABLE	NOT AVAILABLE	28.04.2023	28.04.2023
			EX.COMM-240/2023	ICICI BANK LTD. V/S PADEEP GIRI	SUNITA SINGH	NOT AVAILABLE	NOT AVAILABLE	28.04.2023	28.04.2023
			EX.COMM-241/2023	ICICI BANK LTD. V/S MOHD FARMAN KURESHI	SUNITA SINGH	NOT AVAILABLE	NOT AVAILABLE	28.04.2023	28.04.2023
			CS COMM-710/2023	ABDUL WAHAB KHAN V/S MOHD. SHAKEEL ALIAS TIGER	SAKSAY BEDI	NOT AVAILABLE	NOT AVAILABLE	28.04.2023	28.04.2023
			EX. COMM-248/2023	M/S VISHNA INDIA NIDHI LTD. V/S SHRI DEEPAK KUMAR SAINI	NEERAJ SURI	NOT AVAILABLE	NOT AVAILABLE	29.04.2023	29.04.2023
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	CS(COMM) 568/2023	DAYANAND ANGLO-VEDIC COLLEGE TRUST VS KAVIRAJ KHAZAN CHAND QUETTA DAV SR. SEC. SCHOOL	VIVEK SRIVASTAVA	9210107303	thejuralsolutions@gmail.com	01.04.2023	29-03-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM) 576/2023	PUNJAB DISTRIBUTORS PVT. LTD. VS CULMEN INFRA PROJECTS	MAHESH KATYAYEN	9810133604	tridentlaw@hotmail.com	01.04.2023	31.03.2023
			EX. (COMM) 173/2023	M/S VISHNU HOSIERY PVT. LTD. VS M/S D.D. AGENCIES	ANKITA WADHWA	9711528096	ankitawadhwa1994@gmail.com	01.04.2023	20.03.2023
			OMP(I) COMM 338/2023	AAKASH EDUCATIONAL SERVICES LTD. VS BHANWAR SINGH HADA	BHASKAR KUMAR SHUKLA	8512052601	BHASKAR@TRULEGAL.CO.IN	10.04.2023	25.03.2023
			OMP(I) COMM 339/2023	AAKASH EDUCATIONAL SERVICES LTD. VS CHIRAG AGARWAL	BHASKAR KUMAR SHUKLA	8512052601	BHASKAR@TRULEGAL.CO.IN	10.04.2023	25.03.2023
			OMP(I) COMM 340/2023	AAKASH EDUCATIONAL SERVICES LTD. VS BHANWAR SINGH HADA	BHASKAR KUMAR SHUKLA	8512052601	BHASKAR@TRULEGAL.CO.IN	10.04.2023	27.03.2023
			CS(COMM) 599/2023	RENU BAJAJ VS CONSILIUM AUTOMATION AND FIRE PROTECTION LTD.	AMIT BAJAJ	9811700978	ADVOCATE.PUNEET@GMAIL.COM	10.04.2023	31.03.2023
			EX. (COMM) 196/2023	RBL BANK LTD. VS AJAY KUMAR	SACHIN KATYAL	9811015335	LEGAL@KATYALASSOCIATES.COM	10.04.2023	21.07.2022
			CS(COMM) 602/2023	MOHIT RAJPAL VS MY TAXI INDIA PRIVATE LTD.	RAVI KISHAN CHANDNA	9467194651	info@zlc.co.in	10.04.2023	03.04.2023
			OMP(COMM) 50/2023	M/S SONY SONS VS DHANI LOANS AND SERVICES	VIPIN PILLAI	9213528073	1980ADV@GMAIL.COM	11.04.2023	24.02.2023
			EX. (COMM) 198/2023	KOTAK MAHINDRA BANK VS SANJAY GARG	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	11.04.2023	03.04.2023
			OMP(I) COMM 346/2023	HDFC BANK VS JAGJEET SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	11.04.2023	06.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM) 605/2023	ICICI BANK LTD. VS DINESH NAGAR	DEEPAK KAUSHIK	9818030800	INDUSLEGALIA@GMAIL.COM	11.04.2023	31.03.2023
			CS(COMM) 606/2023	ICICI BANK LTD. VS DILEEP KUMAR SHUKLA	DEEPAK KAUSHIK	9818030800	INDUSLEGALIA@GMAIL.COM	11.04.2023	31.03.2023
			CS(COMM) 607/2023	BHANWAR RIDAMALJI MUNOT VS M/S RDEVIS ENGINEERS PVT. LTD.	MUKESH AGGARWAL	9811365575	MUKESH_AGGARWALX25A@YAHOO.CO.IN	11.04.2023	05.04.2023
				RENOVISION AUTOMATION SERVICES PVT. LTD. VS RANDHIR KAPOOR					
			CS (COMM) 620/2023	CANARA BANK VS KAMAL KAPOOR & ANR.	RITU MISHRA	9873706792	RITUMISHRA.ADVOCATE@GMAIL.COM	12.04.2023	25.03.2023
			CS(COMM) 622/2023	AKBAR MOLA VS PANEL REPAIR FACTORY INDIA PVT. LTD.	SUDESH KUMAR	9313195031	SUDESHKRADVOCATE@GMAIL.COM	12.04.2023	05.04.2023
			CS (COMM) 625/2023	M/S S. CHAND & CO. VS VED PRAKASH RATHI	ANJU BAGAI	9810195013	KUMARRAJESHADV@YAHOO.COM	13.04.2023	03.04.2023
			CS(COMM) 631/2023	M/S SPG CONSUMER PRODUCTS PVT. LTD. VS DEEPAK SALUJA	BIKRAM SINGH PATEL	9886688109	BIKRAM.SINGH1924@GMAIL.COM	15.04.2023	11.04.2023
			CS(COMM) 633/2023	M/S BHATIA AUTO SALES VS M/S HINDUSTAN CONSTRUCTION CO. LTD.	SANJAY LUTHRA	9213131270	APEXDELHIADVOCATES@GMAIL.COM	15.04.2023	13.04.2023
			CS(COMM) 634/2023	M/S AMBA - BI WHEELERS PVT. LTD. VS SANJAY MOHAPATRA	RAKESH WADHWA	8860030068	WLAWLEGAL@GMAIL.COM	17.04.2023	06.04.2023
			CS(COMM) 635/2023	ICICI BANK LTD. VS MADHU YADAV	VIKAS CHOPRA	9212036118	VIKASCHOPRAADVOCATE@GMAIL.COM	17.04.2023	15.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM) 650/2023	ICICI BANK LTD. VS NRIPENDRA SINGH	VIKAS CHOPRA	9212036118	VIKASCHOPRAADVOCATE@GMAIL.COM	17.04.2023	15.04.2023
			CS(COMM) 651/2023	ICICI BANK LTD. VS SURESH KUMAR CHAUHAN	VIKAS CHOPRA	9212036118	VIKASCHOPRAADVOCATE@GMAIL.COM	17.04.2023	15.04.2023
			CS(COMM) 652/2023	ICICI BANK LTD. VS JITENDRA AWANA	VIKAS CHOPRA	9212036118	VIKASCHOPRAADVOCATE@GMAIL.COM	17.04.2023	15.04.2023
			OMP(I) COMM 351/2023	HDFC BANK LTD. VS BABBAR HOSPITALITY & TOURISM & ANR.	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	17.04.2023	15.04.2023
			CS(COMM) 653/2023	STATE BANK OF INDIA VS ROHIT JAIN	SUNIL SEHRAWAT	9999330725	DELHILAWYERS76@YAHOO.CO.O.IN	18.04.2023	10.11.2022
			EX. (COMM) 209/2023	SBI CARDS VS RAM SEWAK	W.R. KHAN	9811225408	WRKHANASSOCIATES@GMAIL.COM	18.04.2023	15.04.2023
			EX. (COMM) 210/2023	SBI CARDS VS RAJNI KEDIA	W.R. KHAN	9811225408	WRKHANASSOCIATES@GMAIL.COM	18.04.2023	15.04.2023
			EX. (COMM) 211/2023	SBI CARDS VS EDGER PETER	W.R. KHAN	9811225408	WRKHANASSOCIATES@GMAIL.COM	18.04.2023	15.04.2023
			MISC. DJ 237/2023	M/S SHANKAR DYES AND CHEMICALS	SACHIN KUMAR	9871522295	NA	18.04.2023	29.03.2023
			CS(COMM) 660/2023	ICICI BANK LTD. VS RAJEEV KAPIL	BABBAR & ASSOCIATES	9899585301	BABBARSANDASSOCIATESICICI@GMAIL.COM	19.04.2023	01.02.2023
			CS(COMM) 661/2023	ICICI BANK LTD. VS SAZID ANSARI	BABBAR & ASSOCIATES	9899585301	BABBARSANDASSOCIATESICICI@GMAIL.COM	19.04.2023	01.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX.(COMM) 220/2023	HDFC BANK LTD. VS WASEEM HASINUDDIN	SANJEEV PATHAK	8285002845	LITIGATION@SRCSLEGAL.COM	19.04.2023	10.04.2023
			EX. (COMM) 221/2023	HDFC BANK LTD. VS MOHAMMAD SHAFIQ	SANJEEV PATHAK	8285002845	LITIGATION@SRCSLEGAL.COM	19.04.2023	10.04.2023
			OMP(I) COMM 383/2023	HDFC BANK LTD. VS NADEEM KHAN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.04.2023	17-04-2023
			OMP(I) COMM 384/2023	HDFC BANK LTD. VS LOKESH KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.04.2023	17-04-2023
			OMP(I) COMM 385/2023	HDFC BANK LTD. VS ASK DESIGN CREATIONS PVT. LTD.	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.04.2023	18-04-2023
			OMP(I) COMM 386/2023	HDFC BANK LTD. VS MITHUN MONGA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.04.2023	18.04.2023
			OMP(I) COMM 387/2023	TATA CAPITAL FINANCIAL SERVICES LTD. VS SUVARIBHOLA DEVI	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.04.2023	18-04-2023
			OMP(I) COMM 338/2023	AYE FINANCE PVT. LTD. VS ABDUL KHAN	DEEPANKUR SONDHI	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	24.04.2023	07.12.2022
			MISC. D.J 260/2023	STATE BANK OF INDIA VS WATSALYA KUMAR SINGH	SHIV K. TYAGI	NA	NA	24.04.2023	18.04.2023
			CS(COMM) 692/2023	ANKIT GOEL VS MOHD. ZAHID	S.K. GUPTA	9810224624	SANJEEVGUPTA91@GMAIL.COM	25.04.2023	24.04.2023
			CS(COMM) 693/2023	JAVED VS MEHBOOB & ANR.	MOHD. ARIF	9268147995	ARIFADVOCATE@REDIFFMAIL.COM	26.04.2023	17.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX.(COMM) 234/2023	AU SMALL FINANCE BANK LTD. VS ASRAR AHMED	HEM CHANDER	9968488318	HEMCHANDERADVOCATES@GMAIL.COM	26.04.2023	21.04.2023
			CS(COMM) 703/2023	ANIL KUMAR GUPTA VS ABHIMANYU PRUTHI	MANISH KUMAR	9968466963	ADVOCATEMANISHKUMAR@OUTLOOK.COM	28.04.2023	21.04.2023
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	562/2023	UMESH TYAGI VS MCD	AKHIL RANA	9654531730	RANA568@GMAIL.COM	01-04-2023	30-03-2023
563/2023			ICICI BANK LTD VS PAN ASIA	SAGAR SHIVAM	9870348904	SHIVAMADV65@GMAIL.COM	01-04-2023	30-03-2023	
564/2023			ICICI BANK LTD VS HAARISH ALI	SAGAR SHIVAM	9870348904	SHIVAMADV65@GMAIL.COM	01-04-2023	30-03-2023	
565/2023			ICICI BANK LTD VS SUMAN KUMAR	SAGAR SHIVAM	9870348904	SHIVAMADV65@GMAIL.COM	1-04-2023	30-03-2023	
580/2023			LIC HOUSING VS MANISH MITTAL	VISHWENDRA VERMAA	9213049490	VERMAADV4789@GMAIL.COM	01-04-2023	27-03-2023	
595/2023			STATE BANK OF INDIA VS DHEERAJ	SHALINI SHARMA	9654531730	SHALINIVERMA@GMAIL.COM	10-04-2023	01-04-2023	

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			343/2023	HDFC BANK LTD VS ABDUL HAKEEM	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	10-04-2023	03-04-2023
			344/2023	HDFC BANK LTD VS ANAND PRASAD	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	10-04-2023	03-04-2023
			608/2023	ICICI BANK LTD VS DHEERAJ	PRASHANT KUMAR	9654531730	KUMARPRASHANTADV55@GMAIL.COM	11-04-2023	05-04-2023
			611/2023	MS FEDEX VS SHIWALI GARMENTS	PRASHANT KUMAR	9654531730	KUMARPRASHANTADV55@GMAIL.COM	11-04-2023	05-04-2023
			618/2023	ADS SPIRITS VS ACRO SOFTECH	ABHISHEK RAI	9313698955	ABHISHEKRAI@GMAIL.COM	12-04-2023	07-04-2023
			619/2023	RAVINDER PAL VS SACHIN	NARESH THANAI	9244588789	NARESHTHANAI89@GMAIL.COM	12-04-2023	07-04-2023
			621/2023	DINESH AGGARWAL VS PALI RAM VINOD	VINEET KAUSHIK	9654584789	VINEETKAUSHIK458@GMAIL.COM	12-04-2023	07-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			630/2023	CHIRAG GUPTA VS SANGAM ELECTRICALS	RITA SANGHAVI	94166789458	SANGHAVIADV96@GMAIL.COM	13-04-2023	08-04-2023
			54/2023	AMARA KNOWLEDGE VS RAVINDER SINGH	SAMIT VOHRA	9555447898	VOHRAJAIN@GMAIL.COM	13-04-2023	08-04-2023
			207/2023	M/S WADHVA TEXTILES VS BALAK NATH	KULBUSHAN GAKKHAR	93130568978	KULBHUSHANADV256@GMAIL.COM	13-04-2023	09-04-2023
			647/2023	ICICI BANK LTD VS RAM PAL PATEL	SAGAR SHIVAM	9870348904	SHIVAMADV65@GMAIL.COM	17-04-2023	09-04-2023
			648/2023	ICICI BANK LTD VS VINAY PAROCHA	SAGAR SHIVAM	9870348904	SHIVAMADV65@GMAIL.COM	17-04-2023	09-04-2023
			649/2023	ICICI BANK LTD VS KRISHAN	SAGAR SHIVAM	9870348904	SHIVAMADV65@GMAIL.COM	17-04-2023	09-04-2023
			359/2023	HDFC BANK LTD VS KANCHAN SATYAPAL	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	17-04-2023	13-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			360/2023	HDFC BANK LTD VS ARUN KUMAR	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	17-04-2023	13-04-2023
			654/2023	CHAND AND CO VS ROOPAL BOOK	RAJESH	9654531730	RAJESHPANDIT@GMAIL.COM	18-04-2023	13-04-2023
			370/2023	HDFC BANK LTD VS INDERJEET	ANISH BUOLA	9555688990	ANISH555@GMAIL.COM	18-04-2023	15-04-2023
			371/2023	HDFC BANK LTD VS SUMAN	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	18-04-2023	16-04-2023
			55/2023	SHYAM SUNDER VS HDFC BANK	PARAMJET SINGH	9878984585	SINGHADV78@GMAIL.COM	18-04-2023	16-04-2023
			659/2023	ROHIT JAIN VS M/S RT PACKAGAING	MUNISH VOHAR	9999957898	VOHARRAJAN@GMAIL.COM	19-04-2023	16-04-2023
			662/2023	MUKESH AGGARWAL VS MCD	SATENDARA SINGH	9999997845	SATENDRAADV589@GMAIL.COM	19-04-2023	17-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			665/2023	ICICI BAK LTD VS BHAGWAN SINGH	SAGAR SHIVAM	9870348904	SHIVAMADV65@GMAIL.COM	19-04-2023	18-04-2023
			666/2023	ICICI BANK LTD VS HARPREET SINGH	SAGAR SHIVAM	9870348904	SHIVAMADV65@GMAIL.COM	19-04-2023	18-04-2023
			382/2023	HDFC BANK LTD VS ANKUL CHAUHAN	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	19-04-2023	18-04-2023
			671/2023	M/S JAIN NARROW VS BDR PRODUCTS	SAMEER DEWAN	9514069489	SAMEERADV1234@GMAIL.COM	20-04-2023	18-04-2023
			672/2023	SBI VS TUSHAR	VARUN CHANDOK	9654531730	VARUNCHAN@GMAIL.COM	20-04-2023	18-04-2023
			674/2023	CANARA BANK VS MANPREET SINGH	SUMIT SAURAV	9999957898	SAURAVSUMITADV14@GMAIL.COM	21-04-2023	19-04-2023
			678/2023	RAM NARAYAN VS KANHAIYA KUMAR	BHASKAR SHUKLA	9999957898	SHUKLABHASKAR@GMAIL.COM	21-04-2023	19-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			58/2023	SDS METALS VS YGNABINDRA RANA	BINDRA RANA	9999957898	RANABINDRA@GMAIL.COM	21-04-2023	19-04-2023
			685/2023	MANLIFT INDIA VS YFCRAUNAK SANITARY	RAUNAK PAREKH	9999957898	RAUNAKJI@GMAIL.COM	25-04-2023	21-04-2023
			695/2023	BATRA AND CO VS SUNIL	DEEPAK DHYANI	9999957898	DEEPAKDHYANI89@GMAIL.COM	26-04-2023	23-04-2023
			395/2023	TATA CAPITAL VS BALAJI ENT	ANISH BHOLA	9555688990	ANISH555@GMAIL.COM	26-04-2023	23-04-2023
			273/2023	SAMA DIAGNOSTIC VS SWAPNIL JUNEJA	SUNIL KUMAR	9513045123	SKUMAR@GMAIL.COM	28-04-2023	24-04-2023
			715/2023	UMESH YADAV VS MEENAKSHI CREATION	ANKITA	9313698958	ANKITAADV@YAHOO.COM	28-04-2023	24-04-2023
			242/2023	NOVA PUBLICATIONS VS NITAM MEHTA	DEVANSHU JAIN	9213045789	JAINDIVYANSHU@YAHOO.COM	28-04-2023	25-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			243/2023	NOVA PUBLICATIONS VS SNAB PUBLISHERS	DEVANSHU JAIN	9213045789	JAINDIVYANSHU@YAHOO.COM	28-04-2023	25-04-2023
8	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	OMP (I) (COMM)/195/2023	SHREE ANK FINHOLD PVT LTD Vs MAYANK SHAH	BANKE BIHARI SHARMA(P),	9891887145	nil	12-04-2023	11-04-2023
			CS (COMM)/338/2023	MR CHAMAN LAL SINGHAL Vs MR NAVEEN KUMAR	AKSHAY SRIVASTAVA (P),	9810844052	mail@careintellect.com	15-04-2023	12-04-2023
			CS (COMM)/339/2023	MR CHAMAN LAL SINGHAL Vs MR NAVEEN KUMAR	AKSHAY SRIVASTAVA (P),	9810844052	mail@careintellect.com	15-04-2023	12-04-2023
			OMP (I) (COMM)/198/2023	HDFC BANK Vs DEVANANDAN PRASAD	ASHIM BHATT(P),	9599624216	Ashiiii.bhattl7@gmail.com	17-04-2023	15-04-2023
			OMP (I) (COMM)/200/2023	HDFC BANK Vs SAGIR AHMED	ASHIM BHATT(P),	9599624216	Ashiiii.bhattl7@gmail.com	17-04-2023	15-04-2023
			OMP (I) (COMM)/201/2023	HDFC BANK Vs SANGITA SINGH	ASHIM BHATT(P),	9599624216	Ashiiii.bhattl7@gmail.com	17-04-2023	15-04-2023
			OMP (I) (COMM)/202/2023	HDFC BANK Vs PIYUSH KHATTER	ASHIM BHATT(P),	9599624216	Ashiiii.bhattl7@gmail.com	17-04-2023	15-04-2023
			OMP (I) (COMM)/203/2023	HDFC BANK Vs UJJWAL VERMA	ASHIM BHATT(P),	9599624216	Ashiiii.bhattl7@gmail.com	17-04-2023	15-04-2023
			OMP (I) (COMM)/199/2023	HDFC BANK Vs DEVBIR RAJERAM	ASHIM BHATT(P),	9599624216	Ashiiii.bhattl7@gmail.com	17-04-2023	15-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/206/2023	SHRIRAM TRANSPORT FIN CO LTD Vs SATISH	MANOJ KUMAR(P),	9811133644	manojk.adv@gmail.com	18-04-2023	17-04-2023
			OMP (I) (COMM)/209/2023	HDFC BANK Vs MANJEET GANGWAR	ASHIM BHATT(P),	9599624216	Ashiiii.bhattl7@gmail.com	24-04-2023	10-04-2023
			OMP (I) (COMM)/208/2023	HDFC BANK Vs PRASHUN SHEKHAR	ASHIM BHATT(P),	9599624216	Ashiiii.bhattl7@gmail.com	24-04-2023	10-04-2023
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS COMM 317/2023	GOODFAITH DEALERS VS. LAKHANI FOOTWEAR	PRATYARK VATS	9910070970	pratyark1009@gmail.com	01.04.2023	01.04.2023
			CS COMM 318/2023	BANK OF BARODA VS. DILIP KUMAR RAM	GEETANJALI SHARMA	8447833470	advocate.134@gmail.com	01.04.2023	01.04.2023
			COUNTER CLAIM/20/2023	AAKANSHA POLLYPACK INDIA VS. SWASTIK PACKAGING	RAHUL NAGPAL	9910809294	rahulnagpal.adv@gmail.com	01.04.2023	01.04.2023
			CS COMM 320/2023	JAMILUR RAHMAN VS. SHRI NAMRATA DWIVEDI	MANOJ KUMAR	9868326388	anandilegal13@gmail.com	03.04.2023	03.04.2023
			CS COMM 321/2023	SRI HISSAR CONDUTT PIPE VS. RITU KAPOOR	UTKARSH MATHUR	9899858596	utkarshmathur.layer@gmail.com	03.04.2023	03.04.2023
			CS COMM 325/2023	OM LOGISTICS VS. GENTRUST CONSUMER DURABLES	ARUN AGGARWAL	9810163624	advocatearun23@gmail.com	11.04.2023	11.04.2023
			CS COMM 326/2023	UCO BANK VS. M/S SHAH ESTATE AGENCY	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	11.04.2023	11.04.2023
			CS COMM 327/2023	UCO BANK VS. SIMMI SHARMA	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	11.04.2023	11.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I)COMM/193/2023	HDFC BANK VS. VINOD KUMAR	KUSUM BHATT	9899624216	ashim.bhatt17@gmail.com	11.04.2023	11.04.2023
			OMP(I)COMM/194/2023	HDFC BANK VS. HARJEET SINGH	KUSUM BHATT	9899624216	ashim.bhatt17@gmail.com	11.04.2023	11.04.2023
			CS COMM 334/2023	M/S MEDICARE PRODUCTS VS. BLOCK DEVELOPMENT	AMRENDRA KR. PANDEY	9599801185	outsmartadvocate@gmail.com	13.04.2023	13.04.2023
			CS COMM 335/2023	SUDESH KUMARI VS. M/S SHREERAM VANIYA GLOBAL EXIM	SAMEER DIWAN	9810134864	sameerdewan123@rediffmail.com	13.04.2023	13.04.2023
			OMP (I) COMM/196/2023	KOTAK MAHINDRA BANK VS. YADAV CONSTRUCTION	TANUJ AGARWAL	9599153502	tagrawal@gmail.com	13.04.2023	13.04.2023
			CS COMM 342/2023	LKB ELECTRICALS VS. HANUMESH TRADING	DEEPIKA	981115501	advocatedeepika@yahoo.com	18.04.2023	18.04.2023
			OMP(I)/2042023	SHREE ANK FINHOLD VS. ORION TRAVEL	ABHAYENDRA RAI	8920723973		18.04.2023	18.04.2023
			OMP(I)/2052023	SHRIRAM TRANSPORT VS. MAAMBEY	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	18.04.2023	18.04.2023
			MISC. DJ)/246/2023	INDIAN OVERSEAS BANK VS. COM TRADERS	SAGAR AGGRARWAL	9810980834	areness@arenesslaw.com	19.04.2023	19.04.2023
			MISC. DJ)/250/2023	INDIAN BANK VS. DEEPAK SHARMA		9873793171	jaslawyers@rediffmail.com	20.04.2023	20.04.2023
			OMP(I)207/2023	SHREE ANK FINHOLD VS. ANIL KUMAR YADAV	ABHAYENDRA KR. RAI	8920723973		20.04.2023	20.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM 348/2023	SANJAY GOYAL VS. RAJESH GOYAL	ANAND SINGH	9868347568	anand.2905@gmail.com	21.04.2023	21.04.2023
			CS COMM 350/2023	UCO BANK VS. NIKHIL SHANKAR	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	24.04.2023	24.04.2023
			CS COMM 351/2023	RAJ KUMAR VS. R.V. HEALTHWAYS PVT. LTD	MANVI KHURANA	7011370562	jeetlalkhuranaandsons@gmail.com	25.04.2023	25.04.2023
			CS COMM 352/2023	M/S TAURANT PROJECTS VS. RAHUL KUMAR	SANJAY SHARAM	9972890071	sharmasanjay702@gmail.com	25.04.2023	25.04.2023
			CS COMM 353/2023	JINDAL CHARITABLE SOCIETY GEN. SECERATARY	SANJAY SHARAM	9972890071	sharmasanjay702@gmail.com	25.04.2023	25.04.2023
			OMP(I) COMM 210/2023	SHINKOLITE FINANCE VS. GARIMA	BANKE BIHARI	9891887145	bankebiharisharma@rediffmail.com	25.04.2023	25.04.2023
			CS COMM 358/2023	CAMPUS ACTIVEWEAR LTD VS. JOHN DOE/AHOK KUMAR	ANKIT PARASHAR	8802310640	a.parashar@albalawoffices.com	27.04.2023	27.04.2023
			CS COMM 359/2023	PRINCE KUMAR VS. YUGMANI KUMAR	NEERAJ GUPTA	9811267046	info@juslawoffices.com	27.04.2023	27.04.2023
			MISC.DJ/261/2023	AMIT ARORA VS. DEEPAK	RAJ KUMAR TULI	9431396266	rajkumar:tuli@gmail.com	27.04.2023	27.04.2023
			OMP/COMM 14/2023	VISHAL SADWAL VS. KAPIL TIWARI	HARRY KHANNA	9716666471	harrykhanna@yahoo.in	29.04.2023	29.04.2023
10	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	CS(COMM) 2018/23	M/S LOTUS INTERNATIONAL LOGISTICS VS KINGSPAN JINDAL PVT. LTD.	RAHUL MALHOTRA	9899218215	rahul&&malhotra@gmail.com	01.04.23	16.03.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM) 2027/23	HDFC BANK LTD VS DESHRAJ CHAND	MANISH VERMA	9650810426	msvermachambers@gmail.com	01.04.23	21.12.22
			CS(COMM) 2025/23	HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED VS POOJA SINGH	PRADEEP KUMAR JHA	9953133627	jhpradeep2010@hotmail.com	01.04.23	21.03.23
			CS(COMM) 2022/23	M/S BKR CAPITALS PVT LTD. VS PANNA LAL BHANSALI	RAJIV BHARDWAJ	9810341320	bhardwajrajivadv@gmail.com	01.04.23	24.03.23
			EX(COMM) 2017/23	M/S KARYTRON ELECTRICALS PVT LTD VS M/S PDM GROUP	ROHIT KUMAR MODI	9810243904	rkm_modi@rediffmail.com	01.04.23	22.03.23
			OMP(COMM) 2065/23	PARULBEN NIKUNJKUMAR MEHTA VS AXIS FINANCE LTD.	SOUMIK GHOSAL	9953097900	soumikghosal@gmail.com	05.04.23	15.03.23
			EX(COMM) 2098/23	KOTAK MAHINDRA BANK LTD. VS MUKESH KUMAR & OTHERS	AMIT KUMAR VATS	8860939556	amitkumar.294@rediffmail.com	06.04.23	23.03.23
			CS(COMM) 2095/23	M/S TELEMART INDIA PVT. LTD. VS M/S PRIMATEL FIBCOM LTD.	PUNEET MAHUJA	9999054886	advpuneetahuja@gmail.com	06.04.23	01.04.23
			CS(COMM)2162/23	BANK OF INDIA VS SANTOSH YADAV	SHAVEER AHMED	9811632517	shaveer12@gmail.com	12.04.23	01.04.23
			CS(COMM)2161/23	M/S MERICAA FOODS AND SERVICES PVT LTD VS M/S S DNAYYAR TRADERS	ASEEM	9999342007	advaseem18@gmail.com	12.04.23	05.03.23
			CS(COMM)2172/23	DRAKE AND SCULL WATER VS POWER TRANMISSION CORPORATION	SHIVEE PANDEY	9519279222	adv.shiveepandey@gmail.com	15.04.23	15.04.23
			CS(COMM)2198/23	M/S THE IVORY PALACE VS M/S SSIPL LIFESTYLE PRIVATE LTD	MANISH MAKHIJA	9810043363	makhijam@rediffmail.com	13.04.23	31.03.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)2203/23	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD VS MAHNDRA KUMAR	DEEPANKUR SONDHI	9999925860	deepankur@sondhipartners.com	13.04.23	01.04.23
			CS(COMM)2195/23	LIC HOUSING FINANCE LTD VS PARMOD SATIJA	SUNIL MITTAL	9810513998	sunilmittal37@gmail.com	13.04.23	31.03.23
			CS(COMM)2188/23	STATE BANK OF INDIA VS HEMANT KUMAR	SHIV TYAGI	9811059032	shivktyagi1@gmail.com	13.04.23	05.04.23
			OMP(I)(COMM)2175/23	M/S CLIX CAPITAL SERVICES PVT LTD VS M/S MEDITOP DIAGNOSTICS	RAVI SHANKAR GARG	9868552038	advocatersgarg@gmail.com	13.04.23	05.04.23
			CS(COMM)2174/23	M/S AGGARWAL SANITARY HARDWARE AND ELECTRICALS AND ANR	RUBINA SARORA	7703805181	adv.rubinarora@gmail.com	13.04.23	02.04.23
			EX(COMM)2231/23	KOTAK MAHINDRA PRIME LTD VS VINOD KUMAR AND ANR	KUSHAL KUMAR	9958724670	kushal.kumar@eruditelegal.asia	15.04.23	28.02.23
			CS(COMM)2239/23	BIZ AD OPTIMIZER PVT LTD VS ALLIED MEDIA NETWORK PVT LTD	A K DUBEY	9999277722	anildubey1964@gmail.com	15.04.23	03.04.23
			CS(COMM)2240/23	HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED VS DEEPAK SHARMA	MANDIRA MITRA	98104561149	mandiramitra@gmail.com	15.04.23	28.03.23
			EX(COMM)2241/23	M/S JBCC VS UNION OF INDIA	S W HAIDER	9311307710	haider.adv@gmail.com	15.04.23	08.04.23
			EX(COMM)2233/23	KOTAK MAHINDRA BANK LTD VS SHASHI BHUSHAN KUMAR	PRASHANT KUMAR	9999691983	psrlawfirm2020@gmail.com	15.04.23	05.04.23
			CS(COMM)2232/23	INDIAN BANK VS SANJAY KUMAR	PANKAJ KUMAR SINGH	9811025428	himanshulegal27@gmail.com	15.04.23	20.03.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)2230/23	M/S HIMALAYA COMMUNICATIONS PVT LTD VS M/S THE NEW INDIA ASSURANCE CO LTD	ASHISH UPADHAYAY	9811215280	upadhayaylawchambers@gmail.com	15.04.23	24.03.23
			CS(COMM)2287/23	B L AGRO INDUSTRIES LIMITED VS TASTY OIL PRODUCTS PRIVATE LIMITED	RAJESH SHARMA	9312400662	thecaltrade@gmail.com	17.04.23	10.04.23
			CS(COMM)2286/23	UNION BANK OF INDIA VS MAATRADERS	GAURTAM GUPTA	9999332412	gsuassociates@gmail.com	17.04.23	15.03.23
			CS(COMM)2291/23	M/S NIRMAL MARBELS LTD VS M/S INDUSDING BANK	MOHD SULAIMAN KHAN	9818416099	ferozkhan0104@gmail.com	17.04.23	24.03.23
			EX(COMM)2328/23	M/S ANK RESTOBARS PVT LTD VS M/S BIKANERVALA FOODS PVT LTD	NIKHIL ROHATGI	9810049800	nikhil.rohtgi84@gmail.com	19.04.23	11.04.23
			CS(COMM)2343/23	THOMSON PRESS (INDIA) LTD VS MIDASTECH ORBIT PRIVATE LIMITED	B P DUTTA	9910610032	bhdutta1@gmail.com	19.04.23	13.04.23
			EX(COMM)2342/23	M/S MAVERICK INNOVATIONS PVT LTD VS BPTP LIMITED	ASHISH VERMA	9717944394	advashishverma@gmail.com	19.04.23	15.04.23
			EX(COMM)2328/23	M/S ANK RESTOBARS PRIVATE LIMITED VS M/S BIKANERVALA FOODS PVT LTD	NIKHIL ROHTAGI	9899451562	rvgupta2011@gmail.com	18.04.23	11.04.23
			EX(COMM)2366/23	M/S SIMPLY LOGISTICS PVT LTD VS BHOPRAJ SAHU	ASHWINI KUMAR	9811514844	ashwini.mishra1@yahoo.co.in	19.04.23	18.04.23
			CS(COMM)2386/23	PUMA SE VS ASHOK KUMAR	SHASHI OJHA	9891584230	sojha@rnaip.com	19.04.23	18.04.23
			EX(COMM)2392/23	HDFC BANK LTD VS D SHARMA	CSUMIT AGARWAL	9953518347	lawconnect@hotmail.com	21.04.23	02.03.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)2393/23	HDFC BANK LTD VS RAVI KUMAR	SUMIT AGARWAL	9953518347	lawconnect@hotmail.com	21.04.23	02.03.23
			EX(COMM)2394/23	M/S ADITYA BIRLA FINANCE LIMITED VS ARVIND SINGH	VINOD BEHARI MATHUR	9811326407	support@arvlawchambers.com	21.04.23	18.04.23
			CS(COMM)2396/23	ESS DEE INFORMATION PVT. LTD VS SACHDEVAMAAN COMMUNICATION	VISHAL MAAN	9899934315	vishalmaan72@gmail.com	21.04.23	13.04.23
			CS(COMM)2433/23	PRAHLAD SINGH VS RAJENDRA VERMA	RAJENDRA KUMAR SINGH	9936089179	rajadvocate1975@gmail.com	25.04.23	10.03.23
			CS(COMM)2470/23	M/S ALSTONE INTERNATIONAL VS M/S GAJENDRA	VINEET JAIN	9716141409	vj2701@gmail.com	25.04.23	27.01.23
			CS(COMM)2449/23	HOUSING DEVELOPMENT FINANCE CORPORATION LTD VS KUMAR TARUN	BHAWANI GUPTA	9817078009	del@sjalanco.com	25.04.23	29.03.23
			CS(COMM)2450/23	HOUSING DEVELOPMENT FINANCE CORPORATION LTD VS SHANKAR DAYAL SINGH	BHAWANI GUPTA	9817078009	del@sjalanco.com	25.04.23	29.03.23
			CS(COMM)2432/23	BOETTCHER INDIA PVT LTD VS SEL JEGAT PRINTERS PVT LTD	PANKAJ AGARWAL	9818123572	advocatepankaj@rediffmail.com	25.04.23	13.04.23
			EX(COMM)2483/23	M/S PIRAMAL CAPITAL AND HOUSING FINANCE LTD VS KAMAL SINGH RAWAT AND ANR	RISHABH MALIK	8882531888	advocate@rmalawfirm.in	26.04.23	17.04.23
			EX(COMM)2484/23	ANAMIKA LAL AND ANOTHERS VS SANA REALTORS PRIVATE LIMITED	ROHIT KUMAR MODI	9810243904	rkm_modi@rediffmail.com	26.04.23	16.04.23
			OMP(COMM)2524/23	NURTURING GREEN RETAIL PVT LTD VS DELHI M ETRO RAIL CORPORATION	PRACHI JOHRI	7838421815	prachi.j.17@gmail.com	27.04.23	25.04.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(COMM)2504/23	MINESH CHOPRA VS DELHI METRO RAIL CORPORATION LIMITED	SANDEEP BAJAJ	9818324703	sandeep@pslchambers.com	27.04.23	10.04.23
			OMP(COMM)2505/23	MINESH CHOPRA VS DELHI METRO RAIL CORPORATION LIMITED	SANDEEP BAJAJ	9818324703	sandeep@pslchambers.com	27.04.23	10.04.23
			OMP(I)(COMM)2507/23	M/S CLIZ CAPITAL SERVICES PVT LTD VS M/S JEEVANDHARA HOSPITAL	RAVI SHANKAR GARG	9811252038	advocatesgarg@gmail.com	27.04.23	22.04.23
			OMP(I)(COMM)2508/23	M/S CLIZ CAPITAL SERVICES PVT LTD VS M/S RAJENDRA PRASAD SINGH	RAVI SHANKAR GARG	9811252038	advocatesgarg@gmail.com	27.04.23	22.04.23
			OMP(COMM) 2602/23	M/S SIMTECH INTERNATIONAL VS UNION OF INDIA	ARJUN AGGARWAL	9873632138	arjun@satyalaw.com	29.04.23	25.02.23
			CS(COMM) 2599/23	JCDECAUX ADVERTISING INDIA PRIVATE LIMITED VS AMP COMMUNICATIONS PVT. LTD	BALKRISHA SHARMA	9910152328	advbalkrishan@gmail.com	29.04.23	21.04.23
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI DISTRICT	CS(COMM) 2016/23	M/S PARAS POLYMERS PVT LTD VS M/S RAJA UDYOG PVT LTD	RAMA SHANKAR	9811214465	ramashankar15@yahoo.in	01.04.23	13.03.23
			CS(COMM) 2021/23	M/S VALVOLINE CUMMINS PVT LTD. VS ROBIN	RAJEEV WADHWA	9811072845	wlawlegal@gmail.com	01.04.23	06.03.23
			CS(COMM) 2020/23	HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED VS MANIKARAN SINGH ARNEJA	MANDIRA MITRA	9810561149	mandiramitra@gmail.com	01.04.23	23.03.23
			OMP(COMM) 2044/23	ANKUR DESAI VS THROUGH ITS DIRECTOR	SURESH KUMAR	9810593492	sureshkumar3912@gmail.com	03.04.23	27.03.23
			EX(COMM) 2047/23	ANAMIKA LALA VS SANAR REALTORS PVT LTD.	RAHBIR SINGH	9717394060	thelawcosmos@gmail.com	03.04.23	24.03.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM) 2103/23	M/S CAUVERY ELECTRICALS PVT LTD VS M/S B.E. CONTRATS PVT LTD	N K VERMA	9717345273	niyojanadv@rediffmail.com	10.04.23	03.03.23
			CS(COMM) 2104/23	UCO BANK VS PRANATI DAS & ORS	BIJAYA MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	10.04.23	25.02.23
			CS(COMM) 2105/23	BANK OF BARODA VS MOHANAN SANKARAN	RAJNISH KR BANYAL	9810872353	rajnish_122@yahoo.com	10.04.23	24.03.23
			EX(COMM)2160/23	M/S GURDARSHAN SINGH VS SR.DEN/V/NR-DELHI DIVISION	SUMIT KUMAR	9250022230	gurdarshansing@gmail.com	12.04.23	01.04.23
			EX(COMM)2159/23	REJESH KUMAR JAIN AND ANR VS PARMAR CONSTRUCTION COMPANY	RAMARDEEP MAINI	9818451845	advocatemaini@gmail.com	12.04.23	14.03.23
			OMP(I)(COMM)2176/23	M/S CLIX CAPITAL SERVICES PVT LTD VS M/S SURABHI IMAGING AND MEDICAL SCIENCE PVT LTD	RAVI SHANKAR GARG	9868552038	advocatersgarg@gmail.com	13.04.23	05.04.23
			CS(COMM)2192/23	STATE BANK OF INDIA VS DANISH ALI	S K TYAGI	9811059032	shivktyagi1@gmail.com	13.04.23	05.04.23
			EX(COMM)2199/23	SBFC FINANCE PVT LTD VS SHANI KUMAR KESHARI	DEEPANKUR SONDHI	9999925860	deepankur@sondhipartners.com	13.04.23	01.04.23
			CS(COMM)2202	WOLTERS KLUWER(INDIA) PRIVATE LIMITED VS M/S OSMANIA MEDICAL BOOK HOUSE	DIPESH SHARMA	9971133684	dpesh.wittons@gmail.com	13.04.23	28.03.23
			OMP(COMM)2186/23	JAY FE CYLINDERS LIMITED VS MANISH JAIN	K P GUATAM	9811101934	officeofkaushalgautam@gmail.com	13.04.23	28.03.23
			CS(COMM)2252/2023	STATE BANK OF INDIA VS SATYENDRA SINGH	VARUN R CHANDHIOK	9818365119	varunchandiok@gmail.com	15.04.23	10.04.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)2242/23	HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED VS SHAILENDRA SINGH	MANDIRA MITRA	98104561149	mandiramitra@gmail.com	15.04.23	28.03.23
			CS(COMM)2244/23	M/S S K CONSTRUCTION CO VS M/S JASWANT CONSTRUCTION	SANJAY KUMAR	9958836938	dhaneshdhawann2@gmail.com	15.04.23	17.02.23
			CS(COMM)2245/23	INDIAN BANK VS ROHIT MISHRA	ANIL KUMAR SINGH	9811025428	anilsinghandcompany@gmail.com	15.04.23	20.03.23
			EX(COMM)2248/23	S N ELECTEL PRIVATE LIMITED VS ARTEMIS ELECTRICALS LIMITED	ANANT BHUSHAN	9312401165	bhushan_anant@hotmail.com	15.04.23	01.04.23
			EX(COMM)2249/23	SUNDARAM FINANCE LTD VS DEVENDER SINGH TYAGI AND ANR	PRASHANT PARIHAR	9971307856	prashant.intralegem@outlook.com	15.04.23	07.04.23
			OMP(I)(COMM)2283/23	MADHULIKA LAMBA VS MUNICIPAL CORPORATION OF DELHI	SHUBHAM SINGH	9205737259	advocatessgaharwar@gmail.com	15.04.23	14.03.23
			CS(COMM)2329/23	PRAYAG POLYTECH PRIVATE LIMITED VS ASIAN MERCHANTS AND CO	ABHIMANYU GARG	9811092113	abhimanyu.legal@gmail.com	15.04.23	28.03.23
			EX(COMM)2339/23	M/S ETA ENGINEERING PRIVATE LIMITED VS UNION OF INDIA	MOHIT GUPTA	9312833820	mohitadv@yahoo.com	19.04.23	17.04.23
			CS(COMM)2329/23	PRAYAG POLYTECH PRIVATE LIMITED VS ASIAN MERCHANTS AND CO	ABHIMANYU GARG		abhimanyu.legal@gmail.com	18.04.23	28.03.23
			CS(COMM)2367/23	BRIGADIER MANOHAR KHAURIA (RETD) VSM VS THE KNOWLEDGE BUS GLOBAL PRE SCHOOL	SANDEEP VISHNU	9873367728	anilkumargupta60@yahoo.com	19.04.23	10.04.23
			CS(COMM)2435/23	SANJAY KHILWANI VS KOTAK MAHINDRA BANK LTD AND ANR	H S SHARMA	9811734565	hssharma67@gmail.com	25.04.23	18.04.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)2434/23	HOUSING DEVELOPMENT FINANCE CORPORATION LTD VS VIMAL ABHINASH KUMAR	ARJUN JAIN	9711404505	office.shankar.associates	25.04.23	03.03.23
			OMP(COMM)2478/23	PREM CHAND AGGARWAL VS KOTAK MAHINDRA BANK LTD	TARUN AGARWAL	9811485063	advocatetarunagarwal@gmail.com	26.04.23	11.04.23
			CS(COMM)2479/23	LILA DEVI FRANCOISE JAIN KUMAR VS EURASIA EDUCATION LINK PVT LTD	SAMBIT NANDA	9818291376	snanda@senchambers.co.in	26.04.23	21.04.23
			CS(COMM)2517/23	UNION BANK OF INDIA VS M/S SUVIDHA CENTRE	R K SINHA	9968076150	ambujtiwari.adv@gmail.com	27.04.23	24.04.23
			CS(COMM)2518/23	UNION BANK OF INDIA VS M/S CKPL ENTERPRISES	R K SINHA	9968076150	ambujtiwari.adv@gmail.com	27.04.23	24.04.23
			CS(COMM)2503/23	BROAD 7 COMMUNICATIONS PRIVATE LIMITED VS M/S SAGARA NIGAM GHAZIABAD	VISHWENDRA VERMA	9871704611	verma.vishwendra@yahoo.co.in	27.04.23	07.03.23
			OMP(COMM)2523/23	NIRMAL BANG SECURITIES PVT LTD VS OM PLA SINGH	RAVI RANJAN	9971495605	fidesandifiducia@gmail.com	27.04.23	25.04.23
			CS(COMM)2506/23	M/S DELHI TEST HOUSE VS M/S MAHANGAR TELEPHONE NIGAM LTD	BINAY SHANJKER TIWARY	9971132266	s.tiwari@gmail.com	27.04.23	28.02.23
			OMP(I)(COMM) 2551/23	RAAJ UNOCAL LUBRICANTS LIMITED Vs NORTHERN RAILWAY	Aanchal Basur	8377088256	admin@ablaw.in	28.04.23	24.04.23
			CS(COMM) 2618/23	STATE BANK OF INDIA VS BIRSEN	SHIV TIWARI	9811059032	shivktyagi1@gmail.com	29.04.23	25.04.23
			CS(COMM) 2617/23	SPECTRUM SAFETY SOLUTIONS PVT LTD VS ARTEMIS ELECTRICAL LTD.	DEEPAK THUKRAL	9810019539	deepakthukral.lawoffice@gmail.com	29.04.23	21.03.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
12	SH. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	CS(COMM) 2028/23	M/S LOTUS INTERNATIONAL LOGISTICS VS KINGSPAN JINDAL PVT. LTD.	RAHUL MALHOTRA	9899218215	rahul&&malhotra@gmail.com	01.04.23	16.03.23
			EX(COMM) 2024/23	M/S WALLMAX INDIA ENTERPRISES PVT. LTD. VS M/S INOX WIND LIMITED	VINEET MALHOTRA	8588011144	advocatevmalhotra@gmail.com	01.04.23	17.03.23
			CS(COMM) 2019/23	HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED VS SOMNATH DEY	MANDIRA MITRA	9810561149	mandiramitra@gmail.com	01.04.23	23.03.23
			CS(COMM) 2046/23	ANAMIKA LALA VS SANAA REALTORS PVT LTD.	RAHBIR SINGH	9717394060	thelawcosmos@gmail.com	03.04.23	24.03.23
			CS(COMM) 2066/23	ESS DEE INFORMATION PVT. LTD	VISHAL MAAN	9899934315	vishalmaan72@gmail.com	05.04.23	04.03.23
			EXE(COMM) 2100/23	DESIGN ASSOCIATED INC. VS EMPLOYEE STATE INSURANCE CORPORATION	SARJUN DEWN	9810700027	akasharora.3107@gmail.com	06.04.23	16.03.23
			CS(COMM) 2097/23	H.Q LAMPS MANUGACTURING CO.PVT.LTD. VS EVERLIGHTS ELECTRONICS PVT. LTD. & ANR	VIPIN SINGH BANSAL	9958547022	adv.vipinbansal@gmail.com	06.04.23	30.03.23
			OMP(COMM)2163/23	RAJESH KUMAR MALHTORA VS M/S KOTAK MAHINDRA PRIME LTD	VIJAY DALAL	9990633330	vijayadv@rediffmail.com	12.04.23	22.02.23
			OMP(COMM)2185/23	JAY FE CYLINDERS LIMITED VS MANISH JAIN	K P GUATAM	9811101934	officeofkaushalgautam@gmail.com	13.04.23	28.03.23
			EX(COMM)2205/23	EXPRESS HOUSEKEEPER PVT LTD VS STAR FACILITES MANAGEMENT LIMITED	ROHAN GARG	9811381190	garg.rohan@gmail.com	13.04.23	17.02.23
CS(COMM)2190/23	STATE BANK OF INDIA VS SARTAJ	SHIV TYAGI	9811059032	shivktyagi1@gmail.com	13.04.23	05.04.23			

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)2191/23	STATE BANK OF INDIA VS TAHIR KHAN	SHIV TYAGI	K9811059032	shivktyagi1@gmail.com	13.04.23	05.04.23
			CS(COMM)2193/23	STATE BANK OF INDIA VS SHIVANI KANOJIA	SHIV TYAGI	K9811059032	shivktyagi1@gmail.com	13.04.23	05.04.23
			CS(COMM)2204/23	STATE BANK OF INDIA VS HARDEEP KUMAR GOYAL	SHIV TYAGI	K9811059032	shivktyagi1@gmail.com	13.04.23	05.04.23
			CS(COMM)2197/23	LIC HOUSING FINANCE LTD VS RAJESH KUMAR	SUNIL MITTAL	9810513998	sunilmittal37@gmail.com	13.04.23	31.03.23
			EX(COMM)2201/23	SBFC FINANCE PVT LTD VS THE PACIFIC MUSIC ACADEMY	DEEPANKUR SONDHI	9999925860	deepankur@sondhipartners.com	13.04.23	01.04.23
			EX(COMM)2196/23	M/S CITY X-RAY AND SCAN CLINIC PVT LTD VS BEHL HOSPITAL	SANDEEP YADAV	9811835294	malhotraadv@gmail.com	13.04.23	06.01.23
			OMP(I)(COMM)2187/23	TWIGZ TECHNOLOGIES PVT LTD VS UNIVERSITY OF PETROLUUM AND ENERGY STUDIES (UPES)	GARV MALHOTRA	7985043496	garv_malhotra@yahoo.co.in	13.04.23	27.03.23
			EX(COMM)2234/23	KOTAK MAHINDRA PRIME LTD VS SUDHIR KUMAR	KUSHAL KUMAR	9958724670	kushal.kumar@eruditelegal.asia	15.04.23	28.02.23
			CS(COMM)2236/23	CANARA BANK VS VIJAY KUMAR	SUSHIL KUMAR RAI	9868422289	raisushilo915@gmail.com	15.04.23	11.04.23
			CS(COMM)2250/23	STATE BANK OF INDIA VS MOHAMMAD ASHRAF	VARUN CHANDHIOK	R9818365119	varunchandiok@gmail.com	15.04.23	10.04.23
			EX(COMM)2246/23	M/S PIRAMAL CAPITAL AND HOUSING FINANCE LTD VS BISHNU SAHU AND ANR	RISHABH MALIK	8882531888	advocate@tcmalawfirm.in	15.04.23	29.03.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)2238/23	M/S OM VAJRAKAYA CONSTRUCTION COMPANY VS UNION OF INDIA	S W HAIDER	931307710	haider.adv@gmail.com	15.04.23	08.04.23
			EX(COMM)2243/23	M/S PRADEEP VINODS CONSTRUCTION CO VS UNION OF INDIA	S W HAIDER	931307710	haider.adv@gmail.com	15.04.23	08.04.23
			EX(COMM)2235/23	KOTAK MAHINDRA BANK LTD VS ASHISH KUMAR SINGH	PRASHANT KUMAR	9999691983	psrlawfirm2020@gmail.com	15.04.23	10.04.23
			EX(COMM)2285/23	KOTAK MAHINDRA PRIME LTD VS MEENU YADAV AND ANR	MANISH DUA	9899350360	manish.dua.advocate@gmail.com	17.04.23	22.03.23
			EX(COMM)2288/23	M/S KOTAK MAHINDRA PRIME LTD VS KUNAL KAPUR	R K RANJAN	9311022102	ranjan.and.company@gmail.com	17.04.23	17.02.23
			CS(COMM)2290/23	M/S MIRAGE MARBLES PVT LTD VS M/S INDUSLND BANK	MOHD SULAIMAN KHAN	9818416099	ferozkhano104@gmail.com	17.04.23	24.03.23
			EX(COMM)2355/23	ROYAL INDIA TECHNO PROJECTS PVT LTD VS BHARAT SANCHAR NIGAM LIMITED	ASHISH VERMA	9717944394	advashishverma@gmail.com	19.04.23	15.04.23
			OMP(COMM)2338/23	NATIONAL SEEDS CORPORATION LIMITED VSAN M/S PALLAVI FIRMS AND NURSERIES	YASHVARDHAN	9650057524	yashvardhanroy@gmail.com	19.04.23	15.04.23
			CS(COMM)2341/23	PUNJAB NATIONAL BANK VS ABHISEHK JAIN	DEVENDER KUMAR	9990110440		19.04.23	06.04.23
			CS(COMM)2401/23	PUMA SE VS ASHOK KUMAR	SHASHI OJHA	9891584230	sojha@rnaip.com	21.04.23	20.04.23
			CS(COMM)2395/23	ESS DEE INFORMATION PVT. LTD VS RAJ ELECTRONICS	VISHAL MAAN	9899934315	vishalmaan72@gmail.com	21.04.23	13.04.23

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)2419/23	MANNAN JAHUDDIN PATHAN VS M/S INTERGLOBE AVIATION LIMITED AND ANR	JAITEGAN SINGH	9991168994	jaitegan.law@gmail.com	24.04.23	07.04.23
			CS(COMM)2420/23	DREAM SQUARE HOSPITALITY LLP VS PRADEEP SHARAN	A MAITRI	9810146222	arunmaitrip57@gmail.com	24.04.23	18.04.23
			CS(COMM)2471/23	PC JEWELLERS LTD AND VS STATE BANK OF INDIA AND ANR	RAJESH SHARMA	9810910916	advraj77@gmail.com	25.04.23	18.04.23
			CS(COMM)2451/23	STATE BANK OF INDIA VS SANJAY CHOPRA	VARUN R CHANDHIOK	9818365119	varunchandiok@gmail.com	25.04.23	20.04.23
			OMP(I)(COMM)2480/23	M/S CLIX CAPITAL SERVICES PVT LTD VS M/S PAWAN HELTHCARE PRIVTE LIMITED	RAVI SHANKAR GARG	9811252038	advocatersgarg@gmail.com	26.04.23	13.04.23
			CS(COMM)2516/23	UNION BANK OF INDIA VS M/S RADHA KRISHNA TRADING AND SUPPLIER	R K SINHA	9968076150	ambujtiwari.adv@gmail.com	27.04.23	24.04.23
			CS(COMM) 2550/23	AROON AVIATION SERVICES PVT LTD VS SOVIKA AVIATION SERVICES PVT LTD	Sagrika Tanwar	8390032099	chamberofam@gmail.com	28.04.23	24.04.23
			OMP(COMM) 2604/23	BASIC INDIA LIMITED Vs HDFC BANK LTD.	TANYA SHARMA	8860005055	adv.tanyasharama@gmail.com	29.04.23	18.04.23
			OMP(I)(COMM) 2603/23	VANCHAL FINVEST PVT LTD Vs CHITRANJAN SINGH	Sadeo Kumar	9555202036	satya.kum1984@gmail.com	29.04.23	12.04.23
			OMP(COMM) 2616/23	UNION BANK OF INDIA VS M/S SAKSHI ENGINEERING WORKS	DEEPAK JAIN	8588826199	dkj.adv@gmail.com	29.04.23	10.04.23
13	SH. PREM KUMAR BHARTWAL, DJ (COMMERCIAL)-01	SOUTH	OMP (I) (COMM)/676/2023	KOTAK MAHINDRA BANK Vs DAGAR ENTERPRISES 861	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	01-04-2023	31.03.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/677/2023	KOTAK MAHINDRA BANK Vs GOLD VIBES SERVICES PRIVATE LIMITED 760	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	01-04-2023	31.03.2023
			OMP (I) (COMM)/678/2023	KOTAK MAHINDRA BANK Vs ARCHISH ENTERPRISES 598	DIVYA TALWANI(P)	9643646534	parv.mahajan007@gmail.com	01-04-2023	31.03.2023
			OMP (I) (COMM)/680/2023	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs NETRAMANI PATRA	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	01-04-2023	31.03.2023
			Execution (Comm)/117/2023	M/S GYAN CHAND GOEL Vs M/S DSCL FENGSHUN WABAG), CONSORTIUM	SCHANDAN(P)	9818946606	kumarRAJEEV41@rediffmail.com	01-04-2023	31.03.2023
			OMP (I) (COMM)/685/2023	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs ROHITASWA PRADHAN	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	03-04-2023	01.04.2023
			OMP (I) (COMM)/686/2023	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs ROJI SAMAL	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	03-04-2023	01.04.2023
			OMP (I) (COMM)/687/2023	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SARBESWAR SAHOO	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	03-04-2023	01.04.2023
			Execution (Comm)/118/2023	SBI CARDS AND PAYMENTS SERVICES LIMITED Vs MANSOOR AHMAD	WASIQR RAHMAN KHAN(P),	9811225408	wrkhanassociates@gmail.com	03-04-2023	01.04.2023
			OMP (I) (COMM)/694/2023	YES BANK LTD Vs CHETAN SHARMA 5654	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	05-04-2023	01.04.2023
			OMP (I) (COMM)/695/2023	YES BANK LTD Vs DILIP PRASAD KESHARI 1410	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	05-04-2023	03.04.2023
			OMP (I) (COMM)/696/2023	YES BANK LTD Vs AZAD MAHMOOD 5233	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	05-04-2023	03.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/697/2023	YES BANK LTD Vs HARUN KHAN 8599	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	05-04-2023	03.04.2023
			OMP (I) (COMM)/698/2023	YES BANK LTD Vs SONU SAMAY SINGH 368o	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	05-04-2023	03.04.2023
			OMP (I) (COMM)/723/2023	YES BANK LTD Vs MOHIT SHARMA 682o	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	06-04-2023	03.04.2023
			OMP (I) (COMM)/724/2023	YES BANK LTD Vs SURMESH DALEEP SINGH 1964	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	06-04-2023	03.04.2023
			OMP (I) (COMM)/719/2023	YES BANK LTD Vs BHOOPENDRA MANGE RAM	KUNAL MAKHIJA(P)	9811015339	katyalsachin2008@gmail.com	06-04-2023	03.04.2023
			OMP (I) (COMM)/720/2023	YES BANK LTD Vs ARCHNA DEVI	KUNAL MAKHIJA(P)	9811015339	katyalsachin2008@gmail.com	06-04-2023	03.04.2023
			OMP (I) (COMM)/721/2023	YES BANK LTD Vs PARVEEN BANSAL	KUNAL MAKHIJA(P)	9811015339	katyalsachin2008@gmail.com	06-04-2023	05.04.2023
			CS (COMM)/202/2023	LEVI STRAUSS AND CO Vs MANOJ	SHRAVAN KUMAR BANSAL(P),	9650682928	rishi@unitedandunited.com	06-04-2023	05.04.2023
			OMP (I) (COMM)/718/2023	KOTAK MAHINDRA PRIME LIMITED Vs MOHAMMAD ALEEM	RAJESH KUMAR(P),	9958726491	jangraadvicate@gmail.com	06-04-2023	05.04.2023
			OMP (I) (COMM)/722/2023	KOTAK MAHINDRA PRIME LIMITED Vs BABLU	RAJESH KUMAR(P),	9958726491	jangraadvicate@gmail.com	06-04-2023	05.04.2023
			OMP (COMM)/17/2023	PANKAJ KAPOOR Vs HDFC BANK LIMITED	CASHWANI KUMAR(P),	9871688568	vikram.panwar.78@gmail.com	06-04-2023	05.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/203/2023	SHRI PREM CHAND AGARWAL Vs CELEBRATIONS EVENTS PVT LTD	SIDDHARTH (P),	9810085320	vinodkr_advocate@yahoo.co.in	06-04-2023	05.04.2023
			OMP (I) (COMM)/726/2023	YES BANK LTD Vs IMTIYAZ IMTIYAZ 2068	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	10-04-2023	06.04.2023
			OMP (I) (COMM)/725/2023	YES BANK LTD Vs MOHD GULFAM 7277	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	10-04-2023	06.04.2023
			Execution (Comm)/122/2023	M/S KOTAK MAHINDRA BANK LTD Vs PARV RUSTAGI	PRASHANT KUMAR(P),	9810508115	leagumassociates@gmail.com	10-04-2023	06.04.2023
			CS (COMM)/207/2023	ASHWANI KUMAR MEHRA Vs MR RAJEEV PATHAK PROP OF DESIGN N GLASS INC	NAGENDRA PRATAP SINGH(P),	8510005604	npsinghandassociates@gmail.com	11-04-2023	10.04.2023
			Execution (Comm)/123/2023	HDB FINANCIAL SERVICES Vs ANURAG KUMAR	SYED HUSAIN ADIL TAQVI(P),	9911694947	taqvihussain@gmail.com	11-04-2023	10.04.2023
			OMP (I) (COMM)/742/2023	YES BANK LTD Vs AAKASH VARMA	SACHIN KATYAL(P),	9811015339	katyalsachin2008@gmail.com	11-04-2023	10.04.2023
			OMP (I) (COMM)/741/2023	YES BANK LTD Vs PRADEEP KUMAR SRIVASTAV	SACHIN KATYAL(P),	9811015339	katyalsachin2008@gmail.com	11-04-2023	10.04.2023
			OMP (I) (COMM)/740/2023	YES BANK LTD Vs SANCHIT MIGLANI	SACHIN KATYAL(P),	9811015339	katyalsachin2008@gmail.com	11-04-2023	10.04.2023
			OMP (I) (COMM)/743/2023	YES BANK LTD Vs VARUNAS SALES CORP THROUGH ITS PROP OMKAR SINGH VERMA	SACHIN KATYAL(P),	9811015339	katyalsachin2008@gmail.com	11-04-2023	10.04.2023
			CS (COMM)/208/2023	CANARA BANK Vs LATE NISHA LOKWANI THROUGH HER LEGAL HEIR	Rishab kaushik(P),	8130280098	justizialegal@gamil.com	11-04-2023	10.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/210/2023	CANARA BANK Vs MS CARS CLINIC AND ORS	DEEPA SHARMA(P),	9818947063	Not Provided	12-04-2023	11.04.2023
			Execution (Comm)/127/2023	HDFC BANK LTD Vs NITIN CHOUDHARY	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	12-04-2023	11.04.2023
			OMP (I) (COMM)/756/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BABA TRADERS	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	13-04-2023	11.04.2023
			OMP (I) (COMM)/757/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BHAGWANT WARAICH	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	13-04-2023	12.04.2023
			OMP (I) (COMM)/769/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VAGHELA MOHAMADHANIF	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	17-04-2023	15.04.2023
			OMP (I) (COMM)/768/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHUBHAM KALIDAS MAHAJAN	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	17-04-2023	15.04.2023
			CS (COMM)/218/2023	CHAI SUTTA BAR PRIVATE LIMITED Vs PRINCE LAMBA	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	17-04-2023	15.04.2023
			OMP (I) (COMM)/772/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DHANLAXMI ELECTRICALS PRIVATE LIMITED	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	18-04-2023	17.04.2023
			OMP (I) (COMM)/784/2023	IDFC FIRST BANK LTD Vs ASHISH KUMAR 0308	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	19-04-2023	17.04.2023
			OMP (I) (COMM)/782/2023	IDFC FIRST BANK LTD Vs DEVINDER SINGH 9214	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	19-04-2023	18.04.2023
			OMP (I) (COMM)/790/2023	IDFC FIRST BANK LTD Vs KIRAN DEVI 6011	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	19-04-2023	18.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/785/2023	IDFC FIRST BANK LTD Vs GIRISH KUMAR SHARMA 8348	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	19-04-2023	18.04.2023
			OMP (I) (COMM)/787/2023	IDFC FIRST BANK LTD Vs AMANDEEP KAUR 1869	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	19-04-2023	18.04.2023
			OMP (I) (COMM)/789/2023	KOTAK MAHINDRA PRIME LTD Vs ROHIT S	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	19-04-2023	18.04.2023
			OMP (I) (COMM)/800/2023	IDFC FIRST BANK LTD Vs SUMAN KAPOORSINGH 8759	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20-04-2023	19.04.2023
			OMP (I) (COMM)/801/2023	IDFC FIRST BANK LTD Vs RAJINDER KAUR 0633	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20-04-2023	19.04.2023
			OMP (I) (COMM)/799/2023	IDFC FIRST BANK LTD Vs DEVIRAM 1289	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20-04-2023	19.04.2023
			OMP (I) (COMM)/803/2023	IDFC FIRST BANK LTD Vs RAMBABU 3900	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20-04-2023	19.04.2023
			OMP (I) (COMM)/802/2023	KOTAK MAHINDRA BANK Vs RAM KARAN SINGH	DIVYA TALWANI(P),	9643646534	parv.mahajan007@gmail.com	20-04-2023	19.04.2023
			CS (COMM)/228/2023	CANARA BANK Vs VARUNKUMAR	CHITRA SOBTI(P),	9212888057	chitrasobti@gmail.com	21-04-2023	20.04.2023
			CS (COMM)/230/2023	CANARA BANK Vs JYOTI AUTOMOTIVE	CHITRA SOBTI(P),	9212888057	chitrasobti@gmail.com	21-04-2023	20.04.2023
			OMP (I) (COMM)/813/2023	KOTAK MAHINDRA BANK Vs NARENDER KUMAR	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	21-04-2023	20.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/817/2023	KOTAK MAHINDRA BANK Vs FTL LOADFINDER LOGISTICS PVT LTD	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	21-04-2023	20.04.2023
			CS (COMM)/229/2023	ICICI BANK Vs SANJEEV KUMAR	PRASHANT KUMAR(P),	9810508115	leagumassociates@gmail.com	21-04-2023	20.04.2023
			OMP (I) (COMM)/812/2023	KOTAK MAHINDRA BANK Vs HIMANSHU GAUTAM 993	DIVYA TALWANI(P)	9643646534	parv.mahajan007@gmail.com	21-04-2023	20.04.2023
			OMP (I) (COMM)/815/2023	KOTAK MAHINDRA BANK Vs HIMANSHU GAUTAM 936	DIVYA TALWANI(P)	9643646534	parv.mahajan007@gmail.com	21-04-2023	20.04.2023
			CS (COMM)/236/2023	DHARAMVIR SINGH Vs KNEWTON ACADEMY SOFTECH SOLUTION PVT LTD	SHASHI PRATAP SINGH(P),	9560536975	shashipratapadv@gmail.com	24-04-2023	21.04.2023
			OMP (I) (COMM)/845/2023	M/S FINGROW CAPITAL PRIVATE LIMITED Vs MR SUKHRAM	JITENDRA KUMAR SINGH(P),	9911354578	jkschauhan@rediffmail.com	24-04-2023	21.04.2023
			OMP (I) (COMM)/846/2023	YES BANK LTD Vs SAANCHIT TRANSPORT SERVICE PVT LTD	KUNAL MAKHIJA(P)	9811015339	katyalsachin2008@gmail.com	24-04-2023	21.04.2023
			OMP (I) (COMM)/847/2023	YES BANK LTD Vs SAANCHIT TRANSPORT SERVICE PVT LTD	KUNAL MAKHIJA(P)	9811015339	katyalsachin2008@gmail.com	24-04-2023	21.04.2023
			OMP (I) (COMM)/844/2023	YES BANK LTD Vs SAANCHIT TRANSPORT SERVICE PVT LTD	KUNAL MAKHIJA(P)	9811015339	katyalsachin2008@gmail.com	24-04-2023	21.04.2023
			Execution (Comm)/150/2023	HDFC BANK LTD Vs SANDIP SHARMA	KUNAL MAKHIJA(P)	9811015339	katyalsachin2008@gmail.com	24-04-2023	21.04.2023
			OMP (I) (COMM)/848/2023	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD SAQIB	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	24-04-2023	21.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/237/2023	WISHLIST TECHNOLOGIES PVT LTD Vs DEVENDRA KUMAR MISHRA	ARJUN SANJAY	9899500164	arjunsanjay24@gmail.com	25-04-2023	24.04.2023
			Execution (Comm)/155/2023	HDFC BANK LTD Vs S K JAMSEDI ALI	KARAN SINHA(P),	9999568427	office@lpjpartners.com	25-04-2023	24.04.2023
			Execution (Comm)/160/2023	M/S HIMALAYAN ALES PVT LTD Vs M/S TRINITY HOTELS AND RESORTS PVT LTD	Shiva Kapur(P),	9811101222	sanand@asa-partners.com	26-04-2023	24.04.2023
			Execution (Comm)/159/2023	M/S HDB FINANCIAL SERVICES LIMITED Vs MK TRANSPORT RMS	amulya upadhyay(P),	9999906303	amulyaupadhyay63@gmail.com	26-04-2023	25.04.2023
			OMP (I) (COMM)/855/2023	KOTAK MAHINDRA BANK Vs SATYAPAL YADAV	DIVYA TALWANI(P)	9643646534	parv.mahajan007@gmail.com	26-04-2023	25.04.2023
			OMP (I) (COMM)/854/2023	KOTAK MAHINDRA BANK Vs DHEERAJ KUMAR	DIVYA TALWANI(P)	9643646534	parv.mahajan007@gmail.com	26-04-2023	25.04.2023
			OMP (I) (COMM)/856/2023	KOTAK MAHINDRA BANK Vs VANSI	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	26-04-2023	25.04.2023
			CS (COMM)/241/2023	ICICI BANK Vs RAMESH	PRASHANT KUMAR(P),	9818030800	induslegalia@gmail.com	26-04-2023	25.04.2023
			CS (COMM)/242/2023	ICICI BANK Vs ANCHOR CONTAINER SERVICES	PRASHANT KUMAR(P),	9818030800	induslegalia@gmail.com	26-04-2023	25.04.2023
			OMP (I) (COMM)/868/2023	KOTAK MAHINDRA BANK Vs MS VINDHYA ENTERPRISES	DIVYA TALWANI(P)	9643646534	parv.mahajan007@gmail.com	27-04-2023	26.04.2023
			OMP (I) (COMM)/867/2023	KOTAK MAHINDRA BANK Vs PIUSH RATHAUR	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	27-04-2023	26.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/245/2023	CANARA BANK Vs ABHISHEK ANAND	Ankur Aggarwal(P),	9990042642	sri.anshu83@gmail.com	27-04-2023	26.04.2023
			Execution (Comm)/163/2023	SYSTEMAIR INDIA PVT LTD Vs APT INFRACON SERVICES	SUNIL KUMAR SHARMA(P),	9711747642	sunillegal103@gmail.com	28-04-2023	27.04.2023
			OMP (I) (COMM)/881/2023	HDFC BANK LTD Vs SHANKEY GOYAL 5071	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	28-04-2023	27.04.2023
			OMP (I) (COMM)/882/2023	HDFC BANK LTD Vs ANUJ GUPTA 6833	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	28-04-2023	27.04.2023
			OMP (I) (COMM)/887/2023	HDFC BANK LTD Vs VIPIN KUMAR 3526	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	28-04-2023	27.04.2023
			OMP (I) (COMM)/886/2023	HDFC BANK LTD Vs MOHD RIJWAN 6565	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	28-04-2023	27.04.2023
			OMP (I) (COMM)/883/2023	HDFC BANK LTD Vs RASHID KHAN 9517	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	28-04-2023	27.04.2023
			OMP (I) (COMM)/885/2023	HDFC BANK LTD Vs GHANSHYAM CHAUHAN 3606	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	28-04-2023	27.04.2023
			Execution (Comm)/162/2023	HDFC BANK LTD Vs HARRY SOOD	SANJEEV KUMAR(P),	8285002845	manjul.sood@srcslegal.com	28-04-2023	27.04.2023
			OMP (I) (COMM)/899/2023	IDFC FIRST BANK LTD Vs MAJID IRSHAD ALI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29-04-2023	28.04.2023
			CS (COMM)/252/2023	M/S ANAND GOEL HUF Vs GHANSHYAM PROPRIETOR OF M/S RADHA KRISHNA GALEXY	SHIVAJI SHUKLA(P),	9311118861	shavajishuklaadvocate@gmail.com	29-04-2023	28.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/901/2023	IDFC FIRST BANK LTD Vs NAMAN GOEL 0734	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29-04-2023	28.04.2023
			OMP (I) (COMM)/902/2023	IDFC FIRST BANK LTD Vs GOPAL CHOLA 2264	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29-04-2023	28.04.2023
			OMP (I) (COMM)/903/2023	IDFC FIRST BANK LTD Vs ROHIT KUMAR 4766	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29-04-2023	28.04.2023
			OMP (I) (COMM)/904/2023	IDFC FIRST BANK LTD Vs AMIR KHAN 5114	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29-04-2023	28.04.2023
			OMP (I) (COMM)/898/2023	IDFC FIRST BANK LTD Vs DHEERAJ YADAV 3813	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29-04-2023	28.04.2023
			OMP (I) (COMM)/905/2023	KOTAK MAHINDRA BANK Vs MANISH JAYASWAL	DIVYA TALWANI(P),	9643646534	parv.mahajan007@gmail.com	29-04-2023	28.04.2023
			OMP (I) (COMM)/900/2023	KOTAK MAHINDRA BANK Vs GULAB SINGH	DIVYA TALWANI(P),	9643646534	parv.mahajan007@gmail.com	29-04-2023	28.04.2023
			OMP (I) (COMM)/906/2023	KOTAK MAHINDRA BANK Vs SHYAMU MISHRA	DIVYA TALWANI(P),	9643646534	parv.mahajan007@gmail.com	29-04-2023	28.04.2023
			OMP (I) (COMM)/896/2023	KOTAK MAHINDRA BANK Vs NAUSHAD AHMAD	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	29-04-2023	28.04.2023
			OMP (I) (COMM)/907/2023	KOTAK MAHINDRA BANK Vs R K TRADERS	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	29-04-2023	28.04.2023
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL)	SOUTH	OMP(I)(COMM.)681/2023	HDFC BANK LTD. Vs NAZBUDEEN ABDUL MAZEED AND ANR.	SANJEEV PATHAK	8285002845	LITIGATION@SRCSLEGAL.COM	01.04.2023	29.03.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
	COURT-02		OMP(I)(COMM.)682/2023	HDFC BANK LTD. VS POONAM SHARMA	SANJEEV PATHAK	8285002845	LITIGATION@SRCSLEGAL.COM	01.04.2023	29.03.2023
			OMP(I)(COMM.)683/2023	HDFC BANK LTD. VS DUSHYENT KUMAR AND ANR.	SANJEEV PATHAK	8285002845	LITIGATION@SRCSLEGAL.COM	01.04.2023	29.03.2023
			CS(COMM.)196/2023	M/S. MAA DURGA ENGINEERS VS SH. MANOJ SHARMA PROP. MGYK CONSERVE	PRATAP SHARMA	9810729487	PRATAP.SHARMA12@GMAIL.COM	03.04.2023	22.03.2023
			OMP(I)(COMM.)684/2023	CNH INDUSTRIAL CAPITAL INDIA PVT. LTD. VS KAILAS SIINGH BEHERA	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	03.04.2023	01.04.2023
			CS(COMM.)198/2023	RAGHAV ADITYA CHITS (P) LTD. VS SANJAY SEHGAL	MATLOOB ALAM	9810276875	MATLOOB_ADV@YAHOO.COM	05.04.2023	21.02.2023
			EXE.(COMM.)119/2023	ARS STEELS PRIVATE LIMITED VS SMT. ABHA JAIN AND ORS.	NAVLENDU KUMAR	9891379896	NAVLENDUMISHRA@GMAIL.COM	05.04.2023	14.03.2023
			CS(COMM.)198/2023	IFFCO-MC CROP SCIENCES PRIVATE LIMITED VS IFFCO PILAKHUA	SHUBHAM SAIGAL	9407223688	SHUBHAMSAGAL06@GMAIL.COM	05.04.2023	29.03.2023
			OMP(COMM.)18/2023	MS. OM PATI DEVI VS DWARKADHIS PROJECT PVT. LTD.	BHARAT BHUSHAN GUPTA	9711925013	BBGUPTAVAKIL@GMAIL.COM	10.04.2023	31.03.2023
			CS(COMM.)205/2023	GOOD LUCK RESORTS VS ORAVEL STAYS PVT. LTD.	AKSHAY DHAWAN	9968305242	ADV.DHAWAN18@GMAIL.COM	10.04.2023	18.03.2023
			CS(COMM.)204/2023	RAGHAV ADITYA CHITS (P) LTD. VS RAJ KUMAR	MATLOOB ALAM	9810276875	MATLOOB_ADV@YAHOO.COM	10.04.2023	20.02.2023
			CS(COMM.)206/2023	HUGO BOSS TM MGMT. GMBH AND COMPANY KG VS ASHOK KUMAR	SUDERSHAN KUMAR BANSAL	NOT AVAILABLE	rishi@unitedandunited.com	10.04.2023	05.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EXE.(COMM.)126/2023	RESMED INDIA PVT. LTD. VS ADITYA JHA	DIWAN ADVOCATES	8076293778	INFO@DIWANADVOCATES.COM	11.04.2023	03.04.2023
			EXE.(COMM.)125/2023	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. VS LAXMAN KUMAR AND ORS.	DEEPANKUR SONDHI	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	11.04.2023	25.03.2023
			EXE.(COMM.)124/2023	M/S.CHOLAMANDALAM INVESTMENT & FINANCE CO. LTD. VS SH. VINOD KUMAR AND ANR.	RAVI SHANKAR GARG	9811252038	ADVOCATERSGARG@GMAIL.COM	11.04.2023	20.03.2023
			OMP(I)(COMM.)748/2023	CNH INDUSTRIAL CAPITAL (INDIA) PVT. LTD. Vs.SURYAKANTA SWAIN	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	12.04.2023	03.04.2023
			OMP(I)(COMM.)749/2023	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD Vs. BHUPENDRA PRADHAN	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	12.04.2023	03.04.2023
			OMP(I)(COMM.)750/2023	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD Vs. MANOJ KUMAR BISWAL	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	12.04.2023	03.04.2023
			OMP(I)(COMM.)751/2023	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD Vs. RAJEEV RANJAN KISHORE SAHOO	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	12.04.2023	03.04.2023
			OMP(I)(COMM.)752/2023	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD Vs. SHARAT NAYAK	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	12.04.2023	03.04.2023
			OMP(I)(COMM.)754/2023	CNH INDUSTRIAL CAPITAL (INDIA) PRIVATE LIMITED Vs. CJJ INFRA PROJECTS	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	12.04.2023	03.04.2023
			OMP(I)(COMM.)755/2023	KOTAK MAHINDRA PRIME LIMITED Vs. MANAVVER CHAUDHARY	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	12.04.2023	06.04.2023
			EXE.(COMM.)130/2023	HDFC BANK LTD. VS NIJAM KHAN	KARAN SINHA	9999568427	OFFICE@LPJPARTNERS.COM	13.04.2023	03.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I)(COMM.)764/2023	YES BANK LTD. VS SANJAY SAHNI	SANJEEV PATHAK	8285002845	LITIGATION@SRCSLEGAL.COM	13.04.2023	10.04.2023
			OMP(I)(COMM.)763/2023	YES BANK LTD. VS VIKAS ENTERPRISES	SANJEEV PATHAK	8285002845	LITIGATION@SRCSLEGAL.COM	13.04.2023	06.04.2023
			OMP(I)(COMM.)762/2023	YES BANK LTD. VS SAPNA SINGH GAUTAM	SANJEEV PATHAK	8285002845	LITIGATION@SRCSLEGAL.COM	13.04.2023	05.04.2023
			OMP(I)(COMM.)761/2023	YES BANK LTD. VS RAJA KUMAR GUPTA	SANJEEV PATHAK	8285002845	LITIGATION@SRCSLEGAL.COM	13.04.2023	05.04.2023
			OMP(I)(COMM.)760/2023	YES BANK LTD. VS EXPORT KING PVT. LTD.	SANJEEV PATHAK	8285002845	LITIGATION@SRCSLEGAL.COM	13.04.2023	05.04.2023
			OMP(I)(COMM.)759/2023	YES BANK LTD. VS EXPORT KING PVT. LTD.	SANJEEV PATHAK	8285002845	LITIGATION@SRCSLEGAL.COM	13.04.2023	05.04.2023
			OMP(I)(COMM.)758/2023	YES BANK LTD. VS JUHI CHOHAN	SANJEEV PATHAK	8285002845	LITIGATION@SRCSLEGAL.COM	13.04.2023	05.04.2023
			CS(COMM.)216/2023	MR. RAJNISH GOYAL PROP. OF GOYAL TRADING COMPANY VS M/S. RETAILSPACE FITOUTS AND INFRA LLP AND ORS.	PRALABH BHARGAVA	9100781537	PRALABHBHARGAVA05@GMAIL.COM	15.04.2023	05.04.2023
			EXE.(COMM.)133/2023	HDFC BANK LTD. VS VIJAY SINGH	NAVEEN SHARMA	9958683230	NAVEENK101@GMAIL.COM	15.04.2023	17.10.2022
			EXE.(COMM.)132/2023	HDFC BANK LTD. VS CHTANYA KUMAR HAKSAR	NAVEEN SHARMA	9958683230	NAVEENK101@GMAIL.COM	15.04.2023	05.11.2022
			EXE.(COMM.)131/2023	HDFC BANK LTD. VS SANDEEP BALESHWAR	NAVEEN SHARMA	9958683230	NAVEENK101@GMAIL.COM	15.04.2023	14.11.2022

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			CS(COMM.)215/2023	UNION BANK OF INDIA VS M/S. JITENDER BUILDER MATERIAL SUPPLIER	JITENDER GARG	9810197621	JITENDRAGARGADV@GAMIL.COM	15.04.2023	24.03.2023
			OMP(I)(COMM.)767/2023	M/S. SALVABUILD LLP VS M/S. MOZART AUTOMOBILE PVT. LTD.	SAHIL SACHDEV	9650906647	SAHIL@ARIMUSLAW.COM	15.04.2023	13.04.2023
			OMP(I)(COMM.)770/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS VIKRAMJI HIRAJI THAKOR	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	17.04.2023	13.04.2023
			EXE.(COMM.)134/2023	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. VS KUNWAR SINGH AND ORS.	NITIN MEHTA	9773667288 / 8802218291	ADVOCATE.MEHTAASSOCIATE09@GMAIL.COM	17.04.2023	29.03.2023
			EXE.(COMM.)135/2023	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. VS RAJINDER SINGH AND ANR.	NITIN MEHTA	9773667288 / 8802218291	ADVOCATE.MEHTAASSOCIATE09@GMAIL.COM	17.04.2023	29.03.2023
			EXE.(COMM.)136/2023	HDFC BANK LTD. VS. RISHABH MASIH	KUSUM BHATT	9599624216	ASHIM.BHATT17@GMAIL.COM	17.04.2023	27.02.2023
			OMP(I)(COMM.)771/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS GURUNATH PANDHARINATH PHADKE	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	17.04.2023	17.04.2023
			EXE.(COMM.)139/2023	HDFC BANK LTD. VS SAROJ GIRI	KARAN SINHA	9999568427	OFFICE@LPJPARTNERS.COM	18.04.2023	05.04.2023
			EXE.(COMM.)141/2023	HDFC BANK LTD. VS DHEERAJ KASHYAP	RAJEEV KUMAR RANJAN	9311022102 / 9311022104	RANJAN.AND.COMPANY@GMAIL.COM	19.04.2023	02.03.2023
			EXE.(COMM.)142/2023	HDFC BANK LTD. VS YOGITA NEGI	RAJEEV KUMAR RANJAN	9311022102 / 9311022104	RANJAN.AND.COMPANY@GMAIL.COM	19.04.2023	18.03.2023
			EXE.(COMM.)143/2023	M/S. SHAKTI TRADING VS M/S. DZIREEVENTS & EXHIBITIONS AND ORS.	PRAVEEN BAISOYA	8285556176	NOT AVAILABLE	19.04.2023	03.04.2023

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			OMP (I) (COMM.)791/2023	KOTAK MAHINDRA PRIME LIMITED Vs. KRISHNA B	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	19.04.2023	19.04.2023
			OMP (I) (COMM.)795/2023	YES BANK LTD. VS ANKIT KUMAR	SACHIN KATYAL	9811015339	KATYALSACHIN2008@GMAIL.COM	20.04.2023	11.04.2023
			OMP (I) (COMM.)796/2023	YES BANK LTD. VS HEMANT KUMAR	SACHIN KATYAL	9811015339	KATYALSACHIN2008@GMAIL.COM	20.04.2023	11.04.2023
			OMP (I) (COMM.)797/2023	YES BANK LTD. VS SUNIL CHOUDHARY	SACHIN KATYAL	9811015339	KATYALSACHIN2008@GMAIL.COM	20.04.2023	11.04.2023
			OMP (I) (COMM.)798/2023	YES BANK LTD. VS SHRI RAM ENTERPRISES	SACHIN KATYAL	9811015339	KATYALSACHIN2008@GMAIL.COM	20.04.2023	11.04.2023
			EXE.(COMM.)145/2023	CHOLAMANDALAM COLDLAND LOGISTICS VS	NAVEEN SHARMA	9958683230	NAVEENK101@GMAIL.COM	21.04.2023	02.01.2023
			OMP (I) (COMM.)818/2023	KOTAK MAHINDRA BANK LIMITED Vs. SHRI SHYAM TRADING COMPANY	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	21.04.2023	12.04.2023
			OMP (I) (COMM.)819/2023	KOTAK MAHINDRA BANK LIMITED Vs. RAJESH KUMAR	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	21.04.2023	12.04.2023
			OMP (I) (COMM.) 830/2023	KOTAK MAHINDRA BANK LIMITED Vs. USMAN	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	21.04.2023	12.04.2023
			OMP(COMM.)24/2023	RAHUL KAPOOR VS HDFC BANK LTD	VIKRAM SINGH PANWAR	9871688568	VIKRAM.PANWAR.ADV78@GMAIL.COM	24.04.2023	11.04.2023
			OMP(COMM.)25/2023	RAHUL KAPOOR VS HDFC BANK LTD	VIKRAM SINGH PANWAR	9871688568	VIKRAM.PANWAR.ADV78@GMAIL.COM	24.04.2023	11.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(COMM.)26/2023	RAHUL KAPOOR VS HDFC BANK LTD	VIKRAM SINGH PANWAR	9871688568	VIKRAM.PANWAR.ADV78@GMAIL.COM	24.04.2023	11.04.2023
			OMP(COMM.)27/2023	RAHUL KAPOOR VS HDFC BANK LTD	VIKRAM SINGH PANWAR	9871688568	VIKRAM.PANWAR.ADV78@GMAIL.COM	24.04.2023	11.04.2023
			OMP(COMM.)28/2023	RAHUL KAPOOR VS HDFC BANK LTD	VIKRAM SINGH PANWAR	9871688568	VIKRAM.PANWAR.ADV78@GMAIL.COM	24.04.2023	11.04.2023
			EXE.(COMM.)152/2023	KOTAK MAHINDRA PRIME LIMITED Vs. NEERAJ KUMAR	ROHIT BOHRA	9369857033	BAMBHAANDNANDAN@GMAIL.COM	25.04.2023	18.09.2022
			EXE.(COMM.)153/2023	KOTAK MAHINDRA PRIME LIMITED Vs. NANAK SINGH	ROHIT BOHRA	9369857033	BAMBHAANDNANDAN@GMAIL.COM	25.04.2023	25.11.2022
			EXE.(COMM.)154/2023	KOTAK MAHINDRA PRIME LIMITED Vs. NIKUNJA PANDEY	ROHIT BOHRA	9369857033	BAMBHAANDNANDAN@GMAIL.COM	25.04.2023	18.02.2023
			EXE.(COMM.)158/2023	SBI CARDS VS JANMEJAY SAHOO	W.R.KHAN	9811225408	WRKHANASSOCIATES@GMAIL.COM	26.04.2023	03.04.2023
			CS(COMM.)240/2023	CHRYSLIS CREATION VS MSD FABRICS	ASHUTOSH LOHIA	9810120000	ALOHIAADV@GMAIL.COM	26.04.2023	17.04.2023
			OMP (I) (COMM.) 853/2023	KOTAK MAHINDRA BANK LIMITED Vs. PARASHURAM	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	26.04.2023	21.04.2023
			EXE.(COMM.) 161/2023	NOVA ENERGIE VS M/S TARC LIMITED	ASHISH VERMA	9717944394	ADVASHISHVERMA@GMAIL.COM	27.04.2023	18.04.2023
			CS(COMM.) 247/2023	UNION BANK OF INDIA VS SHASHANK PROP OF GVALA	LALIT KUMAR	9540009991	ADVLALITKUMAR5700@GMAIL.COM	27.04.2023	18.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM.) 246/2023	UNION BANK OF INDIA VS SUSHIL KUMAR	LALIT KUMAR	9540009991	ADVLALITKUMAR5700@GMAIL.COM	27.04.2023	18.04.2023
			ARB.A.(COMM) 2/2023	GOVERNMENT OF NCT OF DELHI VS GARGI CONSTRUCTION CORPORATION	LAKSHMI KRUITTIKA VIJAY	9643233842	KRUTTIKA@IRA.LAW	27.04.2023	26.04.2023
			OMP (I) (COMM.) 870/2023	IDFC FIRST BANK VS RAJESH RATANSINGH	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	28.04.2023	19.04.2023
			OMP (I) (COMM.) 871/2023	IDFC FIRST BANK VS SARAT CHANDRA	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	28.04.2023	19.04.2023
			OMP (I) (COMM.) 872/2023	IDFC FIRST BANK VS MURALI SINGH	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	28.04.2023	19.04.2023
			OMP (I) (COMM.) 873/2023	IDFC FIRST BANK VS SONU MAHOR	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	28.04.2023	20.04.2023
			OMP (I) (COMM.) 874/2023	IDFC FIRST BANK VS TAARIK NOOR MOHAMMAD	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	28.04.2023	20.04.2023
			OMP (I) (COMM.) 875/2023	IDFC FIRST BANK VS LEKHRAJ JAGANNATH	MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	28.04.2023	20.04.2023
			OMP (I) (COMM.) 895/2023	KOTAK MAHINDRA PRIME LIMITED Vs. ROHIT R	RAJESH JANGRA	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	29.04.2023	21.04.2023
			OMP (I) (COMM.) 908/2023	KOTAK MAHINDRA PRIME LIMITED Vs. JITENDRA KUMAR MISHRA	RAJESH JANGRA	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	29.04.2023	21.04.2023
			OMP (I) (COMM.) 909/2023	KOTAK MAHINDRA PRIME LIMITED Vs. NARAYAN SINGH PHARTYAL	RAJESH JANGRA	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	29.04.2023	21.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM.) 910/2023	KOTAK MAHINDRA PRIME LIMITED Vs. VIKAS KUMAR GOSWAMI	RAJESH JANGRA	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	29.04.2023	21.04.2023
			OMP (I) (COMM.) 911/2023	KOTAK MAHINDRA BANK LIMITED Vs. HARI OM	PARV MAHAJAN	9643646534	PARV.MAHAJAN007@GMAIL.COM	29.04.2023	27.04.2023
			CS(COMM.) 253/2023	MYRTHA POOLS INDIA VS MYRTHA POOLS INDIA PVT LTD	SALUADOR SANTOSH REBELLO	9823120280	SALVADOR@SRCOLEGAL.IN	29.04.2023	13.04.2023
15	SH. SANJEEV AGGARWAL	South	OMP (I) (COMM)/708/2023	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SUBRAT KUMAR BEHERA	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	05-04-2023	01.04.2023
			OMP (I) (COMM)/707/2023	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs BINAY MAJHI	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	05-04-2023	01.04.2023
			OMP (I) (COMM)/705/2023	YES BANK LTD Vs RAJA KUMAR GUPTA 2171	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	05-04-2023	01.04.2023
			OMP (I) (COMM)/706/2023	YES BANK LTD Vs EXPORT KING PRIVATE LIMITED 4397	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	05-04-2023	01.04.2023
			OMP (I) (COMM)/709/2023	KOTAK MAHINDRA BANK Vs GOODWAY PACKERS	DIVYA TALWANI(P)	9643646634	parv.mahajan007@gmail.com	05-04-2023	01.04.2023
			OMP (I) (COMM)/701/2023	YES BANK LTD Vs GAURAV OM KUMAR 4594	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	05-04-2023	01.04.2023
			OMP (I) (COMM)/702/2023	YES BANK LTD Vs SAJID ABDULHI 6232	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	05-04-2023	03.04.2023
			OMP (I) (COMM)/703/2023	YES BANK LTD Vs MANTOSH KUMAR 7015	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	05-04-2023	03.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/704/2023	YES BANK LTD Vs SHEETAL WAHI 6792	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	05-04-2023	03.04.2023
			OMP (I) (COMM)/717/2023	YES BANK LTD Vs EXPORT KING PRIVATE LIMITED 4396	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	06-04-2023	03.04.2023
			OMP (I) (COMM)/733/2023	KOTAK MAHINDRA PRIME LIMITED Vs DAMODAR SINGH	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	10-04-2023	10.04.2023
			OMP (I) (COMM)/732/2023	KOTAK MAHINDRA PRIME LIMITED Vs CHAMELI T	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	10-04-2023	10.04.2023
			CS (COMM)/209/2023	ABC CHASMEWALE LLP Vs ANJUM FATIMA PROP OF ABC CHASME WALA	SHRAVAN KUMAR BANSAL(P),	9650682928	unitedmark@unitedandunited.com	11-04-2023	11.04.2023
			OMP (I) (COMM)/744/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NANHAKU HAJARI	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	11-04-2023	10.04.2023
			OMP (I) (COMM)/746/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SATTAR KHAN	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	11-04-2023	10.04.2023
			OMP (I) (COMM)/745/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GALACHAR GOVINDBHAI NATHABHAI	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	11-04-2023	10.04.2023
			Execution (Comm)/129/2023	HDFC BANK LTD Vs SHASHI DASTA	RAJEEV KUMAR RANJAN(P),	9910577700	krishankumar@gmail.com	12-04-2023	10.04.2023
			CS (COMM)/211/2023	M/S LINK ENTERPRISES Vs BHARAT HEAVY ELECTRICALS LTD	BHAVESH KUMAR SHARMA(P),	9810034712	gabslawassociates@gmail.com	12-04-2023	10.04.2023
			Execution (Comm)/128/2023	SBI CARDS AND PAYMENTS SERVICES LIMITED Vs T KRAHMAN SHAJU	WASIQR KRAHMAN KHAN(P),	9811225408	wrkhanassociates@gmail.com	12-04-2023	03.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/766/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DAVINDER SINGH	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	13-04-2023	10.04.2023
			OMP (I) (COMM)/765/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AMOL VISHNU TAPKIR	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	13-04-2023	10.04.2023
			CS (COMM)/217/2023	MUNEER AHMAD Vs MEHBOOB AHMAD TRADING AS M/S BHARAT BRUSH INTERNATIONAL AND M/S TOP	Iman Naqvi(P),	9891047715	litigation@lexcounsel.com	15-04-2023	12.04.2023
			Execution (Comm)/140/2023	M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs BALVINDER SINGH	NITIN MEHTA(P),	9773667288	advocate.mehtaassociate09@gmail.com	18-04-2023	10.04.2023
			CS (COMM)/220/2023	CANARA BANK Vs KAMLESH KUMAR	RITU SHARMA(P),	9873706792	ritumishra.advocate@gmail.com	18-04-2023	15.04.2023
			OMP (I) (COMM)/778/2023	YES BANK LTD Vs VIJAY NARAYAN	SACHIN KATYAL(P),	981105339	katyalsachin2008@gmail.com	18-04-2023	15.04.2023
			OMP (I) (COMM)/777/2023	YES BANK LTD Vs MANDEEP RANBIR SINGH	SACHIN KATYAL(P),	981105339	katyalsachin2008@gmail.com	18-04-2023	15.04.2023
			OMP (I) (COMM)/774/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANDEEP T BHOJ	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	18-04-2023	15.04.2023
			OMP (I) (COMM)/775/2023	KOTAK MAHINDRA BANK Vs A S ASSOCIATE	DIVYA TALWANI(P)	9643646634	parv.mahajan007@gmail.com	18-04-2023	15.04.2023
			OMP (I) (COMM)/776/2023	KOTAK MAHINDRA BANK Vs SYED TARIQ NAQVI	DIVYA TALWANI(P)	9643646634	parv.mahajan007@gmail.com	18-04-2023	15.04.2023
			OMP (I) (COMM)/773/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BASIYA MADHUBHAI NANKUBHAI	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	18-04-2023	17.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/221/2023	EMU LINES PVT LTD Vs KESHAV ROCKS PVT LTD	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	19-04-2023	17.04.2023
			OMP (I) (COMM)/786/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MAHESH ROHIDAS JAGTAP	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	19-04-2023	17.04.2023
			OMP (I) (COMM)/783/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANJAY RAYSING VALVI	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	19-04-2023	17.04.2023
			OMP (I) (COMM)/788/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PINKI AMAR SHARMA	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	19-04-2023	17.04.2023
			CS (COMM)/224/2023	MS NETWORK 18 MEDIA INVESTMENTS LTD Vs M/GREATPLACE TO STUDY PVT LTD	MANISH SKUMAR SHEKHARI(P),	9711800640	bhartimrinal@hotmail.com	20-04-2023	12.04.2023
			CS (COMM)/223/2023	M/S RSPL LIMITED Vs RAJESH BHATIA TRADING AS MS KALPANA DETERGENT	SANJEEV SKUMAR SINGH(P),	9560440205	sanjeev.singh@singhnassociates.com	20-04-2023	18.04.2023
			CS (COMM)/225/2023	M/S TV18 BROADCAST LIMITED Vs M/S SKILLTREE KNOWLEDGE CONSORTIUM PVT LTD	MANISH SKUMAR SHEKHARI(P),	9711800640	bhartimrinal@hotmail.com	20-04-2023	12.04.2023
			OMP (COMM)/20/2023	KINNETIC ADVERTISING INDIA PRIVATE LIMITED Vs SECTOR 6 TECHNOLOGIES LLP	SUMIT ROY(P),	9899142755	sumit.roy@claritaslegal.in	20-04-2023	15.04.2023
			OMP (I) (COMM)/804/2023	IDFC FIRST BANK LTD Vs MD SADRE ALAM 2476	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20-04-2023	17.04.2023
			OMP (I) (COMM)/805/2023	KOTAK MAHINDRA PRIME LTD Vs AMIT GAUTAM	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	20-04-2023	17.04.2023
			OMP (I) (COMM)/806/2023	KOTAK MAHINDRA PRIME LTD Vs VINOD KUMAR YADAV	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	20-04-2023	17.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Misc DJ/40/2023	BIHARI LAL DEVI PRASAD AND COMPANY Vs BIHARI LAL DEVI PRASAD AND SONS	ANK BANSAL(P),	9650682928	unitedmark@unitedandunited.com	21-04-2023	17.04.2023
			CS (COMM)/233/2023	UNION BANK OF INDIA Vs VIJETA PROP OF SOMYA AUTOMOBILES	Sunil Choudhary(P)	9540009991	advlalitkumar5700@gmail.com	21-04-2023	18.04.2023
			CS (COMM)/232/2023	UNION BANK OF INDIA Vs AMIT KUMAR AWASTHI	Sunil Choudhary(P)	9540009991	advlalitkumar5700@gmail.com	21-04-2023	18.04.2023
			CS (COMM)/231/2023	UNION BANK OF INDIA Vs PREM	Sunil Choudhary(P)	9540009991	advlalitkumar5700@gmail.com	21-04-2023	18.04.2023
			OMP (I) (COMM)/820/2023	KOTAK MAHINDRA PRIME LTD Vs VIJAY PANDEY	SHANKAR KUMAR SEN(P),	995872649	delhi.jangraadvocate@gmail.com	21-04-2023	21.04.2023
			OMP (I) (COMM)/821/2023	KOTAK MAHINDRA PRIME LTD Vs JAGJIVAN RAM	SHANKAR KUMAR SEN(P),	995872649	delhi.jangraadvocate@gmail.com	21-04-2023	21.04.2023
			OMP (I) (COMM)/822/2023	KOTAK MAHINDRA PRIME LTD Vs ROHIT PANDEY	SHANKAR KUMAR SEN(P),	995872649	delhi.jangraadvocate@gmail.com	21-04-2023	21.04.2023
			OMP (I) (COMM)/824/2023	IDFC FIRST BANK LTD Vs RAHOIT MIGLANI 5225	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21-04-2023	21.04.2023
			OMP (I) (COMM)/825/2023	IDFC FIRST BANK LTD Vs NILAVA SUNDAR DE 0723	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21-04-2023	21.04.2023
			OMP (I) (COMM)/826/2023	IDFC FIRST BANK LTD Vs PRAMOD KUMAR DEEPAK 8665	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21-04-2023	18.04.2023
			OMP (I) (COMM)/827/2023	KOTAK MAHINDRA BANK Vs HIMANSHU GAUTAM 989	Parv Mahajan(P),	9643646634	parv.mahajan007@gmail.com	21-04-2023	18.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/828/2023	YES BANK LTD Vs UNITED FACILITIES AND LOGISTICS PRIVATE LIMITED	KUNAL MAKHIJA(P)	981105339	katyalsachin2008@gmail.com	21-04-2023	18.04.2023
			OMP (I) (COMM)/829/2023	YES BANK LTD Vs SAMREEN SHAHID	KUNAL MAKHIJA(P)	981105339	katyalsachin2008@gmail.com	21-04-2023	21.04.2023
			OMP (I) (COMM)/823/2023	IDFC FIRST BANK LTD Vs MANOHAR GUPTA 9682	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	21-04-2023	21.04.2023
			OMP (COMM)/23/2023	PANKAJ KAPOOR Vs HDFC BANK LTD	ASHWANI KUMAR(P),	9212824112	advocateashwanikumartanwar@gmail.com	24-04-2023	06.04.2023
			Execution (Comm)/151/2023	HDFC BANK LTD Vs VAISAKHA SINGH KUKREJA	SUMIT AGARWAL(P)	9953518347	din@lawconnectadvocates.com	24-04-2023	10.04.2023
			OMP (COMM)/22/2023	RAHUL KAPOOR Vs HDFC BANK LTD	ASHWANI KUMAR(P),	9212824112	advocateashwanikumartanwar@gmail.com	24-04-2023	06.04.2023
			OMP (COMM)/21/2023	PANKAJ KAPOOR Vs HDFC BANK LTD	ASHWANI KUMAR(P),	9212824112	advocateashwanikumartanwar@gmail.com	24-04-2023	06.04.2023
			CS (COMM)/238/2023	M/S RATHORE MARKETING THROUGH MR NARPATH SINGH SOLE PROPRIETOR OF M/S RATHORE MARKETING Vs	KUNAL KHANNA(P),	9999757185	ip.kunalkhanna@gmail.com	25-04-2023	12.04.2023
			Execution (Comm)/156/2023	M/S CLIX CAPITAL SERVICES PVT LTD Vs INFINITO HOSPITALITY	BHUMIKA GUPTA(P),	9811101476	shailendra@sbassociates.in	25-04-2023	12.04.2023
			OMP (I) (COMM)/849/2023	KOTAK MAHINDRA BANK Vs RAMVILAS	Parv Mahajan(P),	9643646634	parv.mahajan007@gmail.com	25-04-2023	12.04.2023
			OMP (I) (COMM)/858/2023	YES BANK LTD Vs SAANCHIT TRANSPORT SERVICE PVT LTD	KUNAL MAKHIJA(P)	981105339	katyalsachin2008@gmail.com	26-04-2023	24.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/857/2023	YES BANK LTD Vs SAANCHIT TRANSPORT SERVICE PVT LTD	KUNAL MAKHIJA(P)	981105339	katyalsachin2008@gmail.com	26-04-2023	24.04.2023
			OMP (I) (COMM)/861/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VEERU SINGH CHAUHAN	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	26-04-2023	21.04.2023
			OMP (I) (COMM)/860/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MAHESH KAMESHWAR SINGH	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	26-04-2023	24.04.2023
			OMP (I) (COMM)/862/2023	KOTAK MAHINDRA BANK Vs DHANIRAM	DIVYA TALWANI(P)	9643646634	parv.mahajan007@gmail.com	26-04-2023	24.04.2023
			OMP (I) (COMM)/863/2023	KOTAK MAHINDRA BANK Vs SHABBIR AHMAD	Parv Mahajan(P),	9643646634	parv.mahajan007@gmail.com	26-04-2023	24.04.2023
			OMP (COMM)/29/2023	AJAY TANWAR Vs CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED	Akash Swami(P),	9811262326	akhileshtejpal@gmail.com	26-04-2023	26.04.2023
			OMP (I) (COMM)/864/2023	KOTAK MAHINDRA BANK Vs SUNEEL KUAMR	DIVYA TALWANI(P)	9643646634	parv.mahajan007@gmail.com	26-04-2023	24.04.2023
			OMP (I) (COMM)/859/2023	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SIDDHARTH VALLABHBHAI VEKARIYA	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	26-04-2023	24.04.2023
			CS (COMM)/249/2023	SDIA PROJECT OPC PVT LTD Vs AIMTrex TECHNOLOGIES PVT LTD	JITENDRA KUMAR TIWARI(P),	9268740053	jitender.tiwari@lawyer.com	27-04-2023	18.04.2023
			CS (COMM)/248/2023	ICICI BANK Vs SABID	PRASHANT KUMAR(P),	9818030800	induslegalia@gmail.com	27-04-2023	26.04.2023
			OMP (I) (COMM)/869/2023	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs ASHOK	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	27-04-2023	24.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/884/2023	HDFC BANK LTD Vs ABHIMANYU DHAWAN 8825	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	28-04-2023	24.04.2023
			OMP (I) (COMM)/878/2023	YES BANK LTD Vs SUNIL KUMAR KARWA	SACHIN KATYAL(P),	981105339	katyalsachin2008@gmail.com	28-04-2023	25.04.2023
			OMP (I) (COMM)/876/2023	YES BANK LTD Vs WASEEM KHAN	SACHIN KATYAL(P),	981105339	katyalsachin2008@gmail.com	28-04-2023	24.04.2023
			OMP (I) (COMM)/879/2023	YES BANK LTD Vs SUNNY KUMAR	SACHIN KATYAL(P),	981105339	katyalsachin2008@gmail.com	28-04-2023	25.04.2023
			OMP (I) (COMM)/877/2023	YES BANK LTD Vs SAGAR SANGWAN	SACHIN KATYAL(P),	981105339	katyalsachin2008@gmail.com	28-04-2023	25.04.2023
			OMP (I) (COMM)/880/2023	HDFC BANK LTD Vs RAJ KUMAR SHARMA 6796	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	28-04-2023	25.04.2023
			OMP (I) (COMM)/919/2023	HDFC BANK LTD Vs NEETA JAGDISH 0752	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	29-04-2023	25.04.2023
			Execution (Comm)/165/2023	HDFC BANK LTD Vs RIYAJUDDIN SHAHBUDDIN	KUNAL MAKHIJA(P)	981105339	katyalsachin2008@gmail.com	29-04-2023	24.04.2023
			Execution (Comm)/164/2023	HDFC BANK LTD Vs MD JAHIRUDDIN	KUNAL MAKHIJA(P)	981105339	katyalsachin2008@gmail.com	29-04-2023	24.04.2023
			OMP (I) (COMM)/920/2023	HDFC BANK LTD Vs VIJAY SINGH 6432	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	29-04-2023	25.04.2023
			OMP (I) (COMM)/912/2023	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BASIYA MADHUBHAI NANKUBHAI	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	29-04-2023	25.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/913/2023	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJAY RAYSING VALVI	RAJESH KUMAR(P),	9910577700	krishankumar@gmail.com	29-04-2023	25.04.2023
			OMP (I) (COMM)/914/2023	KOTAK MAHINDRA BANK Vs BHAIYALAL SO CHHEDI	DIVYA TALWANI(P)	9643646634	parv.mahajan007@gmail.com	29-04-2023	25.04.2023
			OMP (I) (COMM)/915/2023	KOTAK MAHINDRA BANK Vs AMAR NATH	Parv Mahajan(P),	9643646634	parv.mahajan007@gmail.com	29-04-2023	28.04.2023
			OMP (I) (COMM)/916/2023	KOTAK MAHINDRA BANK Vs RAGHUNANDAN SINGH	DIVYA TALWANI(P)	9643646634	parv.mahajan007@gmail.com	29-04-2023	28.04.2023
			OMP (I) (COMM)/917/2023	KOTAK MAHINDRA BANK Vs UTSAV JAIN	DIVYA TALWANI(P)	9643646634	parv.mahajan007@gmail.com	29-04-2023	28.04.2023
			OMP (I) (COMM)/918/2023	HDFC BANK LTD Vs GOPAL TEKACHAND 7194	SANJEEV KUMAR(P),	8285002845	litigation@srcslegal.com	29-04-2023	28.04.2023
16	SH. RAJEEV BANSAL	South	CS COMM- 199/2023	M/S BHAWANI FIRE PROTECTION LTD VS AHUJA BULDERS	RAJKUMAR	9650793001	RAJKUMARRAGHAV178@gmail.com	05-04-2023	31-03-2023
			CS COMM- 200/2023	DUGAR OVERSEAS PRIVATE LIMITED & ORS VS ENETSTUDIOZ INC. & ANR.	ASHUTOSH NAGAR	9999666398	ashutoshnagar@anlaw.in	05-04-2023	23-03-2023
			OMP I(COMM) – 693/2023	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	05-04-2023	25-03-2023
			OMP I(COMM) – 692/2023	KOTAK MAHINDRA BANK LTD VS SULEKH EDUCATIONAL SOCIETY	PARV MAHAJAN	964364534	parv.mahajan007@gmail.com	05-04-2023	01-04-2023
			OMP I(COMM) – 688/2023	KOTAK MAHINDRA BANK LTD VS DAGAR ENTERPRISES	PARV MAHAJAN	964364534	parv.mahajan007@gmail.com	05-04-2023	01-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM) - 691/2023	KOTAK MAHINDRA BANK LTD VS POWER CONTROL SYSTEM	PARV MAHAJAN	964364534	parv.mahajan007@gmail.com	05-04-2023	01-04-2023
			OMPI(COMM) - 690/2023	KOTAK MAHINDRA BANK LTD VS AARTI EDUCATIONAL SOCIETY	PARV MAHAJAN	964364534	parv.mahajan007@gmail.com	05-04-2023	01-04-2023
			OMPI(COMM) - 689/2023	KOTAK MAHINDRA BANK LTD VS R.K TRADERS	PARV MAHAJAN	964364534	parv.mahajan007@gmail.com	05-04-2023	01-04-2023
			OMP (I) (COMM) - 710/2023	HDFC BANK LIMITED VS VIJAY MALHOTRA	SRCS LEGAL	8285002845	litigation@srscslegal.com	06-04-2023	23-03-2023
			OMP (I) (COMM) - 711/2023	HDFC BANK LIMITED VS BALBHIM RAO	SRCS LEGAL	8285002845	litigation@srscslegal.com	06-04-2023	23-03-2023
			OMP (I) (COMM) - 712/2023	HDFC BANK LIMITED VS FAROOKH KHAN	SRCS LEGAL	8285002845	litigation@srscslegal.com	06-04-2023	23-03-2023
			OMP (I) (COMM) - 713/2023	HDFC BANK LIMITED VS PAKIJA ILIYAS KHAN	SRCS LEGAL	8285002845	litigation@srscslegal.com	06-04-2023	23-03-2023
			OMP (I) (COMM) - 714/2023	HDFC BANK LIMITED VS JEETENDRA KUMAR PANWAR	SRCS LEGAL	8285002845	litigation@srscslegal.com	06-04-2023	23-03-2023
			OMP (I) (COMM) - 715/2023	HDFC BANK LIMITED VS JYOTI DAUGHTER OF DAO DAYAL GU	SRCS LEGAL	8285002845	litigation@srscslegal.com	06-04-2023	23-03-2023
			OMP (I) (COMM) - 716/2023	HDFC BANK LIMITED VS R. K TRIPATHI	SRCS LEGAL	8285002845	litigation@srscslegal.com	06-04-2023	23-03-2023
			EX PETITION- 121/2023	KOTAK MAHINDRA BANK LTD VS AMIT KUMAR GUPTA	ANKUR KATYAL	9811809439	ankurkatyal@asklegal.co.in	06-04-2023	18-03-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date Registration	of Date of e-filing
			EX PETITION-120/2023	SARR FREIGHTS CORPORATION VS BHARAT HEAVY ELECTRICALS LTD	DIVYAM AGARWAL	8595047596	admin@alclegal.in	06-04-2023	28-03-2023
			OMP (I) (COMM) 730/2023	-CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD VS SURESH KUMAR SAHOO	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	10-04-2023	27-03-2023
			OMP (I) (COMM) 729/2023	-CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD VS DEBENDRA MAJHI	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	10-04-2023	27-03-2023
			OMP (I) (COMM) 731/2023	-CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD VS SASMITA MOHANTY	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	10-04-2023	25-03-2023
			OMP (I) (COMM) 728/2023	-CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD VS SHISHIR KUMAR ROUT	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	10-04-2023	25-03-2023
			OMP (I) (COMM) 727/2023	-CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD VS RITA RANI NAG	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	10-04-2023	25-03-2023
			OMP (I) (COMM) 735/2023	-YES BANK LTD. VS RUCHI AWANA	SRCS LEGAL	8285002845	manjul.sood@srcslegal.com	11-04-2023	27-03-2023
			OMP (I) (COMM) 738/2023	-YES BANK LTD. VS SHAMMI	SRCS LEGAL	8285002845	manjul.sood@srcslegal.com	11-04-2022	28-03-2023
			OMP (I) (COMM) 734/2023	-YES BANK LTD. VS ZAMIN RAZA	SRCS LEGAL	8285002845	manjul.sood@srcslegal.com	11-04-2021	28-03-2022
			OMP (I) (COMM) 739/2023	-YES BANK LTD. VS VIJAY SINGH	SRCS LEGAL	8285002845	manjul.sood@srcslegal.com	11-04-2020	28-03-2023
			OMP (I) (COMM) 737/2023	-YES BANK LTD. VS POTALA CATERERS	SRCS LEGAL	8285002845	manjul.sood@srcslegal.com	11-04-2019	28-03-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM) 736/2023	YES BANK LTD. VS AHMAD ALI	SRCS LEGAL	8285002845	manjul.sood@srslegal.com	11-04-2018	28-03-2023
			OMP (I) (COMM) 753/2023	YES BANK LTD. VS KALPNA KARN	SRCS LEGAL	8285002845	manjul.sood@srslegal.com	12-04-2023	28-03-2023
			CS COMM- 212/2023	ELEVENTURE SYSTEMS & SERVICES PRIVATE LIMITED VS. SKN HARYANA CITY GAS DISTRIBUTION PVT. LTD. &	MAYANK WADHWA	9810945207	justjurisofc@gmail.com	12-04-2023	01-04-2023
			CS COMM- 214/2023	M/S PICTURE TIME DIGIPLEX PVT. LTD. VS. M/S WOODCRAFT TECHNOLOGIES & ANR.	ATUL NAGRAJAN	9811169087	atul@atulnagarajan.in	12-04-2022	29-03-2023
			CS COMM- 213/2023	VIKAS GOEL VS. SEEMA SEJWAL	AMIT DUBEY & SARTHAK DUBEY	9910162280	amitjurist@gmail.com	12-04-2023	01-04-2023
			CS COMM-219/2023	M/S GODREJ & BOYCE MFG.CO. LTD. VS. M/S SAIGON INFRATECH PVT. LTD. & ANR.	MD. ASHRAF HASNAIN	9718836125	ashraf786.adv@gmail.com	13-04-2023	10-04-2023
			EX PETITION -138/2023	HDFC VS. HOTEL DEER PARK	KUSUM BHATT	9599624216	ashim.bhatt17@gmail.com	17-04-2023	14-03-2023
			OMP(COMM)-19/2023	PANKAJ KAPOOR & ANR. VS. HDFC BANK LTD.	VIKARAM SINGH	9871688568	vikram.panwar.adv78@gmail.com	17-04-2023	03-04-2023
			EX PETITION - 137/2023	SBI CARD VS. RAVI KUMAR ARORA	W.R. KHAN & ASSOCIATES	9811225408	wrkhassociates@gmail.com	17-04-2023	29-03-2023
			OMP (I) (COMM) 780/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. SURAJ BABASAHEB WANDHEKAR	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	18-04-2023	07-04-2023
			OMP (I) (COMM) 781/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. GANDHI TRAVELS	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	18-04-2023	07-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM) -779/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. SHIRISH SHANKAR KUMAWAT	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	18-04-2023	07-04-2023
			OMP(I)(COMM)-792/2023	KOTAK MAHINDRA BANK LTD VS. RAM KISHAN	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	19-04-2023	10-04-2023
			OMP(I)(COMM)-793/2023	KOTAK MAHINDRA BANK LTD VS. YOGESH KUMAR	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	19-04-2023	10-04-2023
			OMP(I)(COMM)-794/2023	HDFC BANK LIMITED VS. PORTLAND SOLUTIONS	SRCS LEGAL	8285002845	manjul.sood@srcslegal.com	19-04-2023	13-04-2023
			CS(COMM)- 222/2023	SUPARSHVA SWABS(I) VS. TULIP HYGIENE & ORS.	K.G. BANSAL & S.K. BANSAL	9810132015, 9205339530	legal@unitedworld.co.in	19-04-2023	13-04-2023
			CS(COMM)- 207/2023	STATE BANK OF INDIA VS. JAYVEER SINGH	GAURAV	9953226302	prakash.gaurav01@gmail.com	20-04-2023	20-03-2023
			OMP(I)(COMM)-809	YES BANK LTD. VS. SAGAR SANGWAN	SACHIN KATYAL	9811015339	katyalsachin2008@gmail.com	20-04-2023	04-04-2023
			OMP(I)(COMM)-810	YES BANK LTD. VS. VIKALP SHARMA	SACHIN KATYAL	9811015339	katyalsachin2008@gmail.com	20-04-2023	04-04-2023
			OMP(I)(COMM)-808/2023	YES BANK LTD. VS. GAUTAM KUMAR	SACHIN KATYAL	9811015339	katyalsachin2008@gmail.com	20-04-2023	04-04-2023
			OMP(I)(COMM)-807/2023	YES BANK LTD. VS. SHAKSHI SHARMA	SACHIN KATYAL	9811015339	katyalsachin2008@gmail.com	20-04-2023	04-04-2023
			OMP(I)(COMM)-811/2023	YES BANK LTD. VS. SHRI RAM ENTERPRISES	SACHIN KATYAL	9811015339	katyalsachin2008@gmail.com	20-04-2023	04-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)-226/2023	CANARA BANK VS. M/S BELLYHEELS & ANR.	AMIT GUPTA	9810224624	amitguptaadv366@gmail.com	20-04-2023	17-03-2023
			OMP (I) (COMM) 831/2023	KOTAK MAHINDRA BANK LTD VS. UDAY PRATAP SINGH	JANGRA & ASSOCIATES	9958726491	delhijangraadvocate@gamil.com	21-04-2023	10-04-2023
			EX PETITION -	HDB FINANCIAL SERVICES LTD.VS. MUDDASSAR TYAG & ANR.	SONDHI & PARTNERS	9999925860	deepakankur@sondhipartners@gmail.com	21-04-2023	27-03-2023
			OMP (I) (COMM) 832/2023	KOTAK MAHINDRA PRIME LTD VS. VISHVANATH PRATAP SINGH	RAJESH JANGRA	9958726491	delhi.jangraadvocate@gmail.com	21-04-2023	21.04.2023
			OMP (I) (COMM) 833/2023	IDFC FIRST BANK LTD VS. BHEERAJ NAWAB SINGH SIROHI	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	21-04-2023	20.04.2023
			OMP (I) (COMM) 834/2023	IDFC FIRST BANK LTD VS. RAJEEV KUMAR KHARBANDA	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	21-04-2023	20.04.2023
			OMP (I) (COMM) 835/2023	IDFC FIRST BANK LTD VS. NARAYAN CHHETRI	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	21-04-2023	20.04.2023
			OMP (I) (COMM) 836/2023	KOTAK MAHINDRA BANK VS. DINESH KUMAR SHUKLA	PARV MAHAJAN	99643646534	parv.mahajan007@gmail.com	21-04-2023	20.04.2023
			OMP (I) (COMM) 837/2023	KOTAK MAHINDRA BANK VS. SHIVAM YADAV KHAD BHANDAR	PARV MAHAJAN	99643646534	parv.mahajan007@gmail.com	21-04-2023	20.04.2023
			OMP (I) (COMM) 838//2023	KOTAK MAHINDRA BANK VS. KAMLESH KUMAR	PARV MAHAJAN	99643646534	parv.mahajan007@gmail.com	21-04-2023	20.04.2023
			OMP (I) (COMM) 841/2023	KOTAK MAHINDRA BANK VS. KAMLESH KUMAR	PARV MAHAJAN	99643646534	parv.mahajan007@gmail.com	21-04-2023	20.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX (COMM) -147/2023	HDFC BANK LIMITED VS NARENDAR YADAV	SUMIT AGGARWAL	9953518347	lawconnect@hotmail.com	21-04-2023	10.04.2023
			OMP (I) (COMM) -839/2023	IDFC FIRST BANK LTD VS PRAVEEN VERMA	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	21-04-2023	19.04.2023
			OMP (I) (COMM) -840/2023	IDFC FIRST BANK LTD VS JANKI RAWAT	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	21-04-2023	19.04.2023
			EX (COMM) -157/2023	M/S AADWIN REFRIGERATION INDIA VS. THE MARQI COMPANY ALIAS MARKKETO	ASHISH MAHAJAN	9717944394	NOT MENTIONED	25.04.2023	25.04.2023
			CS (COMM) -239/2023	ANURAG SAIN VS. ASHU VATS	ADITYA JAIN	9811506620	NOT MENTIONED	25.04.2023	01.04.2023
			OMP (I) (COMM) -852/2023	HDFC BANK LIMITED VS RAM KUMAR	SRCS LEGAL	8285002845	litigation@srcslegal.com	25.04.2023	25.04.2023
			OMP (I) (COMM) -851/2023	YES BANK LTD. VS KUNAL BUDHIRAJA	SACHIN KATYAL	9811015339	katyalsachin2008@gmail.com	25.04.2023	25.04.2023
			OMP (I) (COMM) -850/2023	YES BANK LTD. VS KUNAL BUDHIRAJA	SACHIN KATYAL	9811015339	katyalsachin2008@gmail.com	25.04.2023	25.04.2023
			OMP (I) (COMM) -865/2024	KOTAK MAHINDRA BANK LTD VS RAJVEER	PARV MAHAJAN	964364534	parv.mahajan007@gmail.com	26.04.2023	26.04.2023
			OMP (I) (COMM) -866/2025	KOTAK MAHINDRA BANK LTD VS RINA DEVI	PARV MAHAJAN	964364534	parv.mahajan007@gmail.com	26.04.2023	26.04.2023
			CS (COMM) -243/2023	KENSUKE TSURUWA VS. RAJAN PILLAI	RUPALI SRIVSTAVA & CHADHA CO.	99910254949	NOT MENTIONED	26.04.2023	26.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM) -250/2023	ICICI BANK LTD. VS. OBJECTIVO LOGISTICS LTD.	DEEPAK KAUSHIK	9999838458	prashantgaur593@gmail.com	27.04.2023	27.04.2023
			OMP(I) 893/2023	HDFC BANK LIMITED VS KUMAR	AJAY SRCS LEGAL	8285002845	litigation@srcslegal.com	28.04.2023	28.04.2023
			OMP (I) 892/2023	HDFC BANK LIMITED VS DIXIT	SONIA SRCS LEGAL	8285002846	litigation@srcslegal.com	28.04.2023	28.04.2023
			OMP (I) 890/2023	HDFC BANK LIMITED VS LAXMAN KUMAR	SRCS LEGAL	8285002847	litigation@srcslegal.com	28.04.2023	28.04.2023
			OMP (I) 889/2023	HDFC BANK LIMITED VS VINEET SHARMA	SRCS LEGAL	8285002848	litigation@srcslegal.com	28.04.2023	28.04.2023
			OMP (I) 894/2023	HDFC BANK LIMITED VS CHANDAN PANDEY	SRCS LEGAL	8285002849	litigation@srcslegal.com	28.04.2023	28.04.2023
			OMP (I) 891/2023	HDFC BANK LIMITED VS HARI STEELS	SHREE SRCS LEGAL	8285002850	litigation@srcslegal.com	28.04.2023	28.04.2023
			OMP (I) 888/2023	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. ROHIDAS JAGTAP	JANGRA & MAHESH ASSOCIATES	9582757354	parth.sachdeva@tfsin.co.in	28.04.2023	28.04.2023
			OMP (I) 922/2023	KOTAK MAHINDRA BANK VS. REENA KUMARI	PARV MAHAJAN	9643646534	parv.mahajan007@gmail.com	29.04.2023	29.04.2023
			OMP (I) 923/2023	KOTAK MAHINDRA BANK VS. IRFAN AHMAD	PARV MAHAJAN	9643646534	parv.mahajan007@gmail.com	29.04.2023	29.04.2023
			OMP (I) 924/2024	KOTAK MAHINDRA BANK VS. PURNIMA YADAV	PARV MAHAJAN	9643646534	parv.mahajan007@gmail.com	29.04.2023	29.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) 926/2023	KOTAK MAHINDRA BANK VS. VINDHYA ENTERPRISES	PARV MAHAJAN	9643646534	parv.mahajan007@gmail.com	29.04.2023	29.04.2023
			OMP (I) 927/2023	KOTAK MAHINDRA BANK VS. NARESH	PARV MAHAJAN	9643646534	parv.mahajan007@gmail.com	29.04.2023	29.04.2023
			OMP (I) 925/2023	KOTAK MAHINDRA BANK VS. KANHAIYA LAL	PARV MAHAJAN	9643646534	parv.mahajan007@gmail.com	29.04.2023	29.04.2023
			OMP (I) 921/2023	KOTAK MAHINDRA BANK VS. MUHAMMAD MUSTKAIN	PARV MAHAJAN	9643646534	parv.mahajan007@gmail.com	29.04.2023	29.04.2023
			Execution (Comm.)/148/2023	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD. Vs SH GARG HARKESH KUMAR AND ANR	RAVI SHANKAR	NOT MENTIONED	NOT MENTIONED	26-04-2023	21-04-2023
			Execution (Comm.)/149/2023	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD. Vs SH NARESH TANWAR AND ANR	RAVI SHANKAR GARG	NOT MENTIONED	NOT MENTIONED	26-04-2023	21-04-2023
			OMP (COMM.)/842/2023	(I) KOTAK MAHINDRA BANK LTD Vs SACHIN KUMAR 6243	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	26-04-2023	21-04-2023
			Execution (Comm.)/146/2023	HDB FINANCIAL SERVICES Vs MUDDASSAR TYAGI	DEEPANKUR SONDHI	9999925860	deepakankur@sondhipartners@gmail.com	27-04-2023	21-04-2023
			OMP (I) (COMM)/843/2023	KOTAK MAHINDRA BANK Vs BHARAT ENTERPRISES	Parv Mahajan(P),	9643646534	parv.mahajan007@gmail.com	26-04-2023	21-04-2023
			CS (COMM)/251/2023	GARG VILLAS PRIVATE LIMITED Vs SAMRAT BEHL PROPRIETOR M/S SAMRAT BEHL'S PHOTOGRAPHY	EACHINT SINGH GYANI(P),	NOT MENTIONED	NOT MENTIONED	20-04-2023	20-04-2023
17	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	CS (COMM)/316/2023	SHRI AVINASH KAUSHAL Vs M/S SAHARA CREDIT COOPERATIVE SOCIETY LTD	Rajesh Kumar(P),	9315286446	advocate.rajeshkumar2171@gmail.com	05-04-2023	23.03.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/317/2023	PARUL KAUSHAL Vs M/SAHARA CREDIT COOPERATIVE SOCIETY LTD	Rajesh Kumar(P),	9315286446	advocate.rajeshkumar2171@gmail.com	05-04-2023	23.03.2023
			CS (COMM)/318/2023	SANTOSH KAUSHAL Vs M/SAHARA CREDIT COOPERATIVE LTD	Rajesh Kumar(P),	9315286446	advocate.rajeshkumar2171@gmail.com	05-04-2023	23.03.2023
			CS (COMM)/319/2023	RAJ KUMAR KAUSHAL Vs SAHARA CREDIT COOPERATIVE SOCIETY LTD	Rajesh Kumar(P),	9315286446	advocate.rajeshkumar2171@gmail.com	05-04-2023	23.03.2023
			CS (COMM)/345/2023	CANARA BANK Vs RAHUL TIWARI	LAMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	11-04-2023	10.04.2023
			CS (COMM)/353/2023	ACL MOBILE PVT LTD Vs SANCHAR TECH PVT LTD	MOHAN SINGH(P),	9953990802	mohansingh@lawyer.com	15-04-2023	17.03.2023
			CS (COMM)/355/2023	BHUSHAN DEALMARK PRIVATE LIMITED Vs MR AMAR KUMAR MISHRA	HIMANSHU GARG(P),	8750618722	sswainassociates@gmail.com	15-04-2023	11.04.2023
			CS (COMM)/362/2023	SEHGAL SONS MARKETING PRIVATE LIMITED Vs SUNIL JAIN	NARENDER VASHISHTH A(P),	9811140204	nvashishta@gmail.com	18-04-2023	13.04.2023
			CS (COMM)/363/2023	GOYAL MG GASES PRIVATE LIMITED Vs MITA INDIA PRIVATE LIMITED	KAILASH CHANDRA JOSHI(P),	9810202014	mcclawoffices@gmail.com	18-04-2023	08.04.2023
			CS (COMM)/368/2023	UNION BANK OF INDIA Vs M/KC PACKAGING	RAJENDRA YADAV(P),	9289898007	swapnilmalay@gmail.com	19-04-2023	22.03.2023
			CS (COMM)/369/2023	PUNJAB NATIONAL BANK Vs RADHIKA DASS AND ORS	INDRA NARAIN(P),	9311824970	associatenarayan29@gmail.com	19-04-2023	18.04.2023
			CS (COMM)/372/2023	SHAMMI AGARWAL PROPREITOR OF MS PANSARI INDUSTRIES Vs SUNITA SHARMA PROPRIETOR OF NEW	MALAY SWAPNIL(P),	9289898007	swapnilmalay@gmail.com	20-04-2023	18.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/388/2023	BHUSHAN DEALMARK PRIVATE LIMITED Vs MR AMARJEET SINGH	HIMANSHU GARG(P),	8750618722	sswainassociates@gmail.com	25-04-2023	25.04.2023
			CS (COMM)/399/2023	UNION BANK OF INDIA Vs INDO BIOTECH ENTERPRISES	ARUN KUMAR SHUKLA(P),	8586863313	connect@snslegal.in	29-04-2023	18.04.2023
			CS (COMM)/400/2023	UNION BANK OF INDIA Vs MAAMA UMA ENTERPRISES	ARUN KUMAR SHUKLA(P),	8586863313	connect@snslegal.in	29-04-2023	11.04.2023
			CS (COMM)/404/2023	ADVANCED LIFESCIENCES PRIVATE LIMITED Vs SINTEX MEDICARE	DIVYE PURI(P),	8285820203	adv.divyepuri@gmail.com	29-04-2023	29.04.2023
18	MS. NEELAM SINGH, DISRICT JUDGE	SOUTH-EAST	CS (COMM)/300/2023	LORD FINCAP LTD Vs NADEEM MOHSIN	GURU PRASAD LENKA(P),	9811015945	kuldeep544@gmail.com	28-03-2023	27-03-2023
			CS (COMM)/298/2023	TCI EXPRESS LIMITED Vs LAHANEX OVERSEAS PVT LTD	SUMAN JYOTI KHAITAN(P),	9810131533	suman@sumankhaitanco.in	28-03-2023	27-03-2023
			CS (COMM)/257/2023	CANARA BANK (ERSTWHILE SYNDICATE BANK) Vs MS. SHARP EDGE TECHNOLOGIES THROUGH ITS PROPRIETOR	Himanshu(P)	9810288424	anilsinghandcompany@gmail.com	16-03-2023	15-03-2023
			CS (COMM)/241/2023	IDBI BANK LTD Vs KIRAN KUMARI	MANISH KUMAR DEWAN(P),	9313905829	manish@klfindia.com	13-03-2023	12-03-2023
			CS (COMM)/242/2023	IDBI BANK LTD Vs SEEMA KHAN	MANISH KUMAR DEWAN(P),	9313905829	manish@klfindia.com	13-03-2023	12-03-2023
			CS (COMM)/279/2023	LIC HOUSING FINANCE LIMITED Vs ADEL LANDMARKS LIMITED	MANI KAUL(P),	9717318398	N/A	23-03-2023	22-03-2023
			CS (COMM)/228/2023	CANARA BANK Vs M/S HRP INDUSTRIES PVT LTD AND ORS	Ritu Mishra(P),	9873706792	ritumishra.advocate@gmail.com	03-03-2023	02-03-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/236/2023	MINOSHA INDIA LTD Vs DHARAM DIGITAL PRESS	DEVASHISH BHADAURIA (P),	9953994696	sndalawyers@gmail.com	06-03-2023	05-03-2023
			CS (COMM)/235/2023	TEKNOW OVERSEAS PRIVATE LIMITED Vs NBCC INDIA LIMITED	SUMEET LALL(P),	9810944677	sumeet.lall@aslchambers.com	06-03-2023	05-03-2023
			CS (COMM)/234/2023	PRAMOD KUMAR Vs GANNON DUNKERLEY AND CO LTD	VIKRAM SINGH BHATIA(P),	9654577483	advrajeevrai@gmail.com	06-03-2023	05-03-2023
			CS (COMM)/297/2023	M/S BALAJI SALES Vs HERSHEYS INDIA PRIVATE LIMITED	ANKIT KUMAR(P),	8586087906	N/A	28-03-2023	27-03-2023
			CS (COMM)/256/2023	SMC CORPORATION INDIA PVT LTD THROUGH CONSULTANT RAJESH CHANANA Vs MARCUS BLOWIN	SANDEEP ITSSHARMA(P),	9911600600	sandeepsharma_adv@rediffmail.com	16-03-2023	15-03-2023
			CS (COMM)/273/2023	STATE BANK OF INDIA Vs SAVITA DEVI SOLE PROP (JITENDER BUILDERS AND BUILDING MATERIAL	VARUN CHANDIOK(P),	9818365119	varunchandiok@gmail.com	21-03-2023	20-03-2023
			CS (COMM)/262/2023	PUNJAB NATIONAL BANK Vs M/S BALDEV HEALTH CARE CENTRE	Vikrant Pachnanda(P)	9871138313	vikrant.pachanda@gmail.com	17-03-2023	20-03-2023
			CS (COMM)/281/2023	AJAY INDUSTRIAL CORPORATION LIMITED Vs BRAJENDRA VERMA	NAVNEET SHARMA(P),	9868546432	navneet.sharmaadvocate@gmail.com	23-03-2023	22-03-2023
			CS (COMM)/263/2023 (TM)	GOFREY INDIA PRIVATE LIMITED Vs NIDHI TOBACCO COMPANY	MD. SAZID RAYEEN(P),	8750905558	sazid@ashwathlegal.com	16-03-2023	15-03-2023
			CS (COMM)/296/2023	ICICI BANK LTD Vs PERFECT READYMIX SOLUTION	CHETNA BHALLA(P),	9818280773	N/A	28-03-2023	27-03-2023
			CS (COMM)/299/2023	REINFORCED EARTH INDIA PVT LTD Vs M/S CDS INFRA PROJECTS LTD	GURINDER PAL SINGH(P),	9643379563	sidharthborth@glen.co.in	27-03-2023	20-03-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/280/2023	PRAGATI MEDIA Vs PANKAJ KHAITAN RESOLUTION/INSOLVENCY PROFESSIONAL	ANKIT KUMAR(P),	9873310739	ankitlandanadvocate@gmail.com	24-03-2023	23-03-2023
			CS (COMM)/295/2023	ACL MOBILE PRIVATE LTD Vs AZMARQ TECHNOVATION PVT LTD	MOHAN SINGH(P),	9953990802	N/A	28-03-2023	27-03-2023
			CS (COMM)/292/2023	NAND LAL CHANANA Vs KAPIL KUMAR RAJBHAR @ KAPIL DEV	AMIT P. DESHPANDE (P),	9810477630	deshpandeadcompany@gmail.com	27-03-2023	26-03-2023
			CS (COMM)/294/2023	GANESH SUBRAMANIAN VENKATESHWARAN Vs DEVIKA GOLD HOMZ PVT LTD	Vikrant Hudda(P),	9818068521	hoodamukeshadv@gmail.com	28-03-2023	27-03-2023
			CS (COMM)/308/2023	HOUSING DEVELOPMENT FINANCE CORPORATION LTD Vs JYOTIKKA DEMBLA	PRADEEP KUMAR JHA(P),	9953133627	jhapradeep2010@hotmail.com	29-03-2023	28-03-2023
			CS (COMM)/293/2023 (TM)	FLEBOIN PRIVATE LIMITED Vs CURIS HEALTHTECH PRIVATE LIMITED	KARAN CHOPRA(P),	8800303555	saumya@adiralegal.com	25-03-2023	24-03-2023
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS (COMM)/340/2023	PUNJAB NATIONAL BANK Vs M/S M S ENTERPRISES	RANJANA PATHAK(P),	8744847805	ranjanarspathak@gmail.com	10-04-2023	28.02.2023
			CS (COMM)/341/2023	AS PHARMA PVT LTD Vs NAYATI MEDICAL PVT LTD	Aditya Trehan(P),	8588074107	vinit@advantlegal.com	10-04-2023	23.03.2023
			CS (COMM)/342/2023	NORTHSELECT ENGINEERS PVT LTD Vs ARCHON POWERINFRA INDIA PVT LTD	Mohit Yadav(P),	9711940952	mohitry27@gmail.com	10-04-2023	13.02.2023
			CS (COMM)/343/2023	AXIS BANK LTD Vs MUZAMIL AHMAD	DHARAM DEV(P),	9810072439	dladevlawassociates	10-04-2023	25.01.2023
			CS (COMM)/347/2023	ANITA BHATIA Vs EKTA SALUJA	YATHARTH ROHILLA(P),	8587970190	swadha.gupta95@gmail.com	11-04-2023	28.03.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/348/2023	BLUEVIEW PROPERTIES PRIVATE LIMITED Vs PRL PROJECTS INFRASTRUCTURE LIMITED	HIMANSHU GARG(P),	+91-8750618722	sswaniassociates@gmail.com	11-04-2023	22.02.2023
			CS (COMM)/367/2023	M/S SETHI MINERALS Vs M/S MISHRA TRADING GROUP	Pulkit Krishnatray(P),	9753383333, 9953039242	prithvirai.hans@gmail.com, pulkitkrishnatray@gmail.com	19-04-2023	10.04.2023
			CS (COMM)/371/2023	UNION BANK OF INDIA Vs SMT KISMATI DEVI	Sunil Choudhary(P)	9312872882	-	19-04-2023	29.03.2023
			CS (COMM)/373/2023	DEEWAN ASSOCIATES Vs DEVIKA GOLD HOMZ PRIVATE LIMITED	NIKUNJ GARG(P),	9999221641	ndv.nikun.ieare(a)email.com	20-04-2023	-
			CS (COMM)/352/2023	INTEX TECHNOLOGIES INDIA LIMITED Vs MUNISH DOGRAPROPRIETOROF M/S ARYAN TECHNOLOGIES	Surabhi Singh(P),	0120-4113591, 9891396019	https://lexanalytico.com/karmveer@lexanalytico.com; info@lexanalytico.com	20-04-2023	22.02.2023
			CS (COMM)/379/2023	PROFESSIONAL COURIERS NETWORK LTD Vs MEENA SHARMA	MATLOOB ALAM(P),	9810276875	matloob adv@yahoo.com	21-04-2023	13.04.2023
			CS (COMM)/392/2023	M/S CONNEDIT BUSINESS SOLUTIONS PRIVATE LIMITED Vs M/S BENT INC	RIT ARORA(P),	7838737001	ritarora9l@gmail.com	26-04-2023	13.04.2023
			CS (COMM)/396/2023	M/S MAKKER CONSTRUCTION Vs M/S NEW LOOK BUILDERS AND DEVELOPERS PVT LTD	VIPIN KUMAR CHAUDHARY(P),	9999448797, 9999468603	kushagrabansol@okassociates.org.in & ashishchouhan@okassociates.org.in	27-04-2023	11.04.2023
			CS (COMM)/403/2023	RECKON INDUSTRIES LIMITED Vs WARM FORGINGS PRIVATE LIMITED	Himanshu thankur(P),	011-43065366/67/68	-	29-04-2023	21.04.2023
20	MS. ANU GROVER BALIGA	SOUTH-EAST	CS (COMM)/323/2023	ICICI BANK LTD Vs MOHAMMAD RASHID	C. PARKASH	98106548722	ADVOCATECP@GMAIL.COM	06-04-2023	04.11.2022
			EXECUTION (COMM)/196/2023	HDFC BANK LTD Vs DINESH KUMAR	NAVEEN SHARMA	9958683230	NAVEENK101@GMAIL.COM	06-04-2023	05.11.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EXECUTION (COMM)/195/2023	KOTAK MAHINDRA PRIME LTD Vs RAZAQ AHMAD	ROHIT BOHRA	9650131453	ROHIT@BAMBHAANDNANDA.N.IN	06-04-2023	23.11.2022
			EXECUTION (COMM)/194/2023	HDFC BANK LTD Vs LAXMI DEVI	SRCS(LEGAL)	8285002845	LIGATION@SRCSLEGAL.COM	06-04-2023	01.12.2022
			EXECUTION (COMM)/193/2023	HDFC BANK LTD Vs KANTA DEVI	SRCS(LEGAL)	8285002845	LIGATION@SRCSLEGAL.COM	06-04-2023	02.12.2023
			EXECUTION (COMM)/192/2023	HDFC BANK LTD Vs THAN SINGH	SRCS(LEGAL)	8285002845	LIGATION@SRCSLEGAL.COM	06-04-2023	15.02.2023
			EXECUTION (COMM)/191/2023	HDFC BANK LTD Vs SOM PAL	SUMIT AGGARWAL	9953518347	LAWCONNECT@HOTMAIL.COM	06-04-2023	03.03.2023.
			CS (COMM)/322/2023	ICICI BANK LTD Vs PERFECT READYMIX SOLUTIONS	CHETNA BHALLA	9818280772	PUNITBHALLA@GMAIL.COM	06-04-2023	14.03.2023
			CS (COMM)/321/2023	IDBI BANK LTD Vs SAAHIL	SATISH KUMAR	9213905829	MANISH@KLFINDIA.COM	06-04-2023	20.03.2023
			CS (COMM)/351/2023	BHUSHAN DEALMARK PRIVATE LIMITED Vs M/S RAMJEE SINGH CO	SHAKEEL SARWAR WANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	11-04-2023	10.04.2023
			EXECUTION (COMM)/214/2023	KOTAK MAHINDRA BANK LIMITED Vs UNIVERSAL JOURNEYS INDIA PVT LTD	SACHDEV AND ASSOCIATES	9711173901	CHARUSACHDEV@GMAIL.COM	17-04-2023	10.04.2023
			CS (COMM)/357/2023	INTEX TECHNOLOGIES INDIA LIMITED Vs MADHU BALA @R MADHU CHADHA	KARAMVEE	9891396019	KARAMVEER@LEXANALYTIC.COM	17-04-2023	11.04.2023
			EXECUTION (COMM)/213/2023	HDFC BANK LIMITED Vs RUBINA SARDAR	MANISH VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	17-04-2023	11.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/358/2023	RAJEEV GUPTA Vs MUNICIPAL CORPORATION OF DELHI THROUGH COMMISSIONER	VIKAS SHARMA	9810566116	ADVOCATEVIKASSHARMA@GMAIL.COM1	17-04-2023	13.04.2023
			EXECUTION (COMM)/218/2023	HDFC BANK LTD Vs MOHIT WALIA	AMITA KUMARI	931851166	GURMEET@GBALAWOFFICES.COM	17-04-2023	15.04.2023
			CS (COMM)/364/2023	PUNJAB NATIONAL BANK Vs M/S VISHAL ASSOCIATES AND ANR	INDRA NARAYAN	9311824970	ASSOCIATESNARAYAN29@GMAIL.COM	18-04-2023	17.04.2023
			CS (COMM)/375/2023	STATE BANK OF INDIA Vs VIPIN KUMAR	DHARAMENDER SINGH AND ASSOCIATES	8800784740	SHUBHI1673@GMAIL.COM	20-04-2023	17.04.2023
			EXECUTION (COMM)/235/2023	HDB FINANCIAL SERVICES LIMITED Vs VINOD KUMAR	NITIAALAYA LEGAL	9911694947	TAQVIHUSSAIN@GMAIL.COM	20-04-2023	18.04.2023
			EXECUTION (COMM)/233/2023	HDFC BANK LTD Vs BIJAYLAXMI CHOUDHARY	KUSUM BHATT	9599624216	ASHIM.BHATT17@GMAIL.COM	20-04-2023	19.04.2023
			EXECUTION (COMM)/239/2023	HDFC BANK LTD Vs ASHOK KUMAR	KUSUM BHATT	9599624216	ASHIM.BHATT17@GMAIL.COM	21-04-2023	20.04.2023
			CS (COMM)/384/2023	FASTSURANCE CONSULTANTS PRIVATE LIMITED Vs PAWAN JAIN	KUNAL TYAGI	9818930209	STELLARLEGALSERVICES.COM	24-04-2023	21.04.2023
			OMP (COMM)/31/2023	RISHI SETHI SOLE PROPRIETOR OF M/S FEETOEES Vs SMT VIDYA RANI GARG THROUGH SPA HOLDER SH	RAHUL GOEL	9899027144	RAHUL.GOEL@ANANTLAW.COM	24-04-2023	21.04.2023
			CS (COMM)/383/2023	UNION BANK OF INDIA Vs NIRANKAR TYAGI	ARUN KUMAR SHUKLA	9312400295	CONNECT@SNSLEGAL.IN	24-04-2023	21.04.2023
			EXECUTION (COMM)/242/2023	NARENDER KHANNA Vs ANUJ PANDIT	SUCHARU GARG	9650131453	SUCHARU@BAMBHAANDNAN.DAN.IN	25-04-2023	24.04.2023.

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/385/2023	CANARA BANK Vs KIMI MAHESWARI	PRATAP CHAND RANA	9990336723	PRANA25000@GMAIL.COM	25-04-2023	24.04.2023.
			EXECUTION (COMM)/243/2023	HDFC BANK LTD Vs CHANCHALA DEVI	KUSUM BHATT	9599624216	ASHIM.BHATT17@GMAIL.COM	25-04-2023	24.04.2023.
			CS (COMM)/395/2023	ESTER INDUSTRIES LIMITED Vs STERLITE POWER TRANSMISSION LTD	KAPIL KHER	9891072729	ANILKHER@GMAIL.COM	26-04-2023	25.04.2023
			CS (COMM)/394/2023	KOHINOOR RIBBON FACTORY PRIVATE LIMITED Vs M/S PGUPTA AND G ENTERPRISES PRIVATE LIMITED	ARVIND GUPTA & ASSOCIATE	9811317311	ADVOCATEARVINDGUPTA@GMAIL.COM	26-04-2023	25.04.2023
			EXECUTION (COMM)/252/2023	KOTAK MAHINDRA BANK LTD Vs SECURA FACILITY MANAGEMENT PVT LTD	AMIT KUMAR VATS	8368668358	AMITKUMAR.294@REDIFFMAIL.COM	28-04-2023	27.04.2023
			CS (COMM)/407/2023	HARNEET SINGH Vs SEEMA CHANDHA	ANIMESH KUMAR GOLA	8585909400	GOLA.ANIMESH@GMAIL.COM	29-04-2023	28.04.2023
			EXECUTION (COMM)/256/2023	M/S HDB FINANCIAL SERVICES LIMITED Vs SHAILENDER S	AMIT UPADHYAY	999906303	AUPADHYAY11@HOTMAIL.COM	29-04-2023	28.04.2023
21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	CS (COMM)/314/2023	IDBI BANK LTD Vs ABHINAV IMSHRA	Dhruv Saxena(P),	9873507574	divyananda605@gmail.com	05-04-2023	03-04-2023
			CS (COMM)/315/2023	M/S BARISTA COFFEE COMPANY LIMITED Vs BUTTERFLY AYURVEDA PVT LTD	ZEHRA KHAN(P),	9958114482	khanzehra@gmail.com	05-04-2023	03-04-2023
			CS (COMM)/320/2023	HARJINDER SINGH Vs PRAMOD KUMAR	ARUN SRIVASTAVA (P),	9643889045	ARUNEQUITY2050@GMAIL.COM	06-04-2023	05-04-2023
			CS (COMM)/356/2023	TCI EXPRESS LIMITED Vs PASUPATI SPINNING AND WEAVING MILLS LIMITED	SUMAN JYOTI KHAITAN(P),	9810131533	SUMAN@SUMANKHAITANCO.IN	17-04-2023	15-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/386/2023	M/S CONNEDIT SOLUTIONS PRIVATE LIMITED Vs M/S SAINATH ENTERPRISES	SRIT SARORA(P),	7838737001	ritarora91@gmail.com	25-04-2023	24-04-2023
			CS (COMM)/391/2023	M/S AHILYA JEWELS PVT LTD Vs SANDEEP CHAUDHARY	BRIJESH OBEROI(P),	9811027071	ahilyajewels@gmail.com	26-04-2023	25-04-2023
			CS (COMM)/397/2023	ATSA TECHNO CHEM AND SYSTEMS Vs SIL AUTOFAB LIMITED	ABHINAY GUPTA(P),	9999886478	abhinay@legalknights.in	28-04-2023	27-04-2023
			CS (COMM)/398/2023	M/S UNITED PETROCHEM PRIVATE LIMITED Vs KALPESH MISTRY PROPRIETOR M/S ECO PETROCHEM CONSULTANT	ISHPREET SINGH(P),	8586977393	LEGAL@JOHAR-GROUP.COM	28-04-2023	27-04-2023
			CS (COMM)/406/2023	M/S NARINDER APPARELS Vs FLIPKART INTERNET PRIVATE LIMITED	alok saxena(P),	9899843334	narinderapparels@gmail.com	29-04-2023	28-04-2023
22	MS NIRJA BHATIA	SOUTH-EAST	CS (COMM)/324/2023	STATE BANK OF INDIA Vs CHANDRA SHEKHAR PRASAD	RAJESH KUMAR SHANDILYA	9312993437	shandilyalawoffices@gmail.com	06-04-2023	15-10-2022
			CS (COMM)/325/2023	ICICI BANK LTD. Vs MANEJARA MAHATO	C. PARK.ASH	9810654872	advocatecp@gmail.com	06-04-2023	04-11-2022
			CS (COMM)/326/2023	M/S M. J. GLOBAL PVT. LTD. Vs COFFEE DAY GLOBAL LIMITED	CHETANYA SINGH	9953865657	manavjainlaw@gmail.com	06-04-2023	09-12-2022
			CS (COMM)/327/2023	KARNATAKA BANK PVT LTD Vs KD INDUSTRIES	ATUL KUMAR SHARMA & NK JOSHI	9868243224	neelj1091@gmail.com	06-04-2023	23-12-2022
			CS (COMM)/329/2023	SATYA PARKASH AND BROTHERS PRIVATE LTD THROUGH ITS DIRECTOR Vs MUNICIPAL CORPORATION OF	ASEEM MEHROTRA	9811062351	mehrotramaseema@yahoo.co.in	06-04-2023	04-02-2023
			CS (COMM)/330/2023	ICICI BANK LTD. Vs SURAJ GURJAR	PRANJAL MARWAH	9818198899;	marwah.advocate@gmail.com	06-04-2023	03-03-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/331/2023	ANA DESIGN WORX PVT LTD THROUGH ITS AUTORIESED REPRESENTATIVE Vs MYPREFERRED	VishalSharma	9811304067	advocatevishal19741@gmail.com	06-04-2023	13-03-2023
			CS (COMM)/332/2023	WORLDS WINDOW WARDHAWALOK INFRASTRUCTURE PVT LTD. THROUGH PROPRIETOR Vs HONEY OVERSEAS	ALOK TRIPATHI	8800482088	adv.aloktripathi@gmail.com	06-04-2023	17-03-2023
			CS (COMM)/333/2023	STATE BANK OF INDIA Vs SARIM AHSAN	GAURAV	9953226307	prakash.gaurav01@gmail.com	06-04-2023	20-03-2023
			CS (COMM)/334/2023	PUNJAB NATIONAL BANK Vs DARAKSHA NAZ PROPRIETOR ISMA CREATIONS	GAURAV	9953226307	prakash.gaurav01@gmail.com	06-04-2023	21-03-2023
			CS (COMM)/335/2023	INTEX TECHNOLOGIES INDIA LIMITED Vs KRISHNA MOHANR SINGH, PROPRIETOR OF M/S SHAMBHAVI INFOTECH	KARAMVEE	9891396019	karmeer@lexanalytico.com	06-04-2023	23-03-2023
			CS (COMM)/336/2023	M/S BKR CAPITAL PVT LTD. Vs SH M K DOOGAR THROUGH LR. REKHA DOOGAR, DISHA DOOGAR, SURUBHI DOOGAR	Rajiv Bhardwaj	9810341320	bhardwajrajivadv@gmail.com	06-04-2023	24-03-2023
			CS (COMM)/337/2023	PUNJAB NATIONAL BANK Vs ARN SYSTEM AND ELECTRONIC/ DEEPAK KUMAR	RANJANA PATHAK	8744847805	ranjanarspathak@gmail.com	06-04-2023	29-03-2023
			CS (COMM)/338/2023	AVANTI LEARNINGCENTRE PVT. LTD. Vs SHARAD KEDIA	Yashvardhan	9650057524	yashvardhanroy@gmail.com	06-04-2023	28-03-2023
			CS (COMM)/339/2023	BENNETT COLEMAN AND COMPANY LIMITED Vs MODEA SINGH ADVERTISING PRIVATE LIMITED	SHAILENDR SINGH	9810116732	ssingh.adv@gmail.com	06-04-2023	01-04-2023
			CS (COMM)/350/2023	AKG PLASTICS PVT. LTD. Vs RAJESH KUMAR JAIN PROPRIETOR	RAJIV SINGH PILANIA	9818599779	advocaterajivsinghpilania@gmail.com	12-04-2023	10-04-2023
			CS (COMM)/354/2023	LENSKART SOLUTION PVT LTD Vs SUDESH AGGARWAL	BAJAJ & BAJAJ ASSOCIATES	9213187809	advocate.puneet31@gmail.com	15-04-2023	15-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/360/2023	TCI EXPRESS LIMITED Vs M/S AWARDED FURNITURE	SUMANKHAI TAN	9810131533	suman@sumankhaitanco.in	18-04-2023	15-04-2023
			CS (COMM)/361/2023	RAJEEV GUPTA Vs MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER	VIKAS SHARMA	9810566116	aclvoGatevkkassharri1@grrtaii.com	18-04-2023	15-04-2023
			CS (COMM)/366/2023	ITC LIMITED Vs AHG TRADING COMPANY	KAPIL KHER	9891072729	anilkher@gmail.com	19-04-2023	18-04-2023
			CS (COMM)/376/2023	KLK VENTURES PVT. LTD. Vs M/S MEDAS CONSULTANCY SERVICES	PULKII KRISHNATRAY	9753383333	pulldhirishnatray@gmail.com	21-04-2023	20-04-2023
			CS (COMM)/387/2023	STATE BANK OF INDIA Vs RAMAL DHEERSOLE PROP. S.R. ENTERPRISES	VARUN CHONDIOK	9818365119	varunchandiok@gmail.com	25-04-2023	24-04-2023
			CS (COMM)/393/2023	MOGLI LABS INDIA PVT. LTD. Vs SUNSHINE AND COMPANY THROUGH ITS PROPRIETOR, MR. TAPA	HARSH VARDHAN	94671994651	Info@zlc.co.in	26-04-2023	21-04-2023
			CS (COMM)/401/2023	JAYA BANSAL Vs M/S ALUCO PANELS LIMITED	VARUN GOSWAMI	9810117465	varunlegal@yahoo.co.in	29-04-2023	27-04-2023
			CS (COMM)/402/2023	VATIKA HOTELS PRIVATE LIMITED Vs SAMPOORNAM MANAGEMENT SERVICES PRIVATE LIMITED	SHOBHIT JAIN, SJ (LAW CHAMBERS)	8869999537, 9818668068	Sjlawchambers.delhi@gmail.com	29-04-2023	24-04-2023
			CS (COMM)/405/2023	M/S INTAGE INDIA PVT. LTD. THROUGH ITS AR SUNIL PAWAR Vs M/S A V INDUSTRIES AND ANR THROUGH ITS	Kr. Arjun Toppo & Sohan Singh Negi	9999989787	arjuntoppo@live.com	29-04-2023	24-04-2023
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST	CS(COMM) 344/2023	RAJESH MEDIRATTA VS WEST WIND ENGINEERS PVT. LTD.	BALRAM SINGH	9873188641	br9840@gmail.com	10.04.2023	25.03.2023
			EX(COMM)244/23	IM COST MANAGEMENT PVT. LTD. VS VYOM	ANKUR SINGHAL	9811126091	ankursinghaladvocate@gmail.com	26.04.2023	19.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)228/23	SIMMTRONICS INFOTECH PVT. LTD. VS DES RAJ VERMA	AKHIL VERMA	9999086312	yuristpartners@gmail.com	19.04.2023	19.04.2023
			EX(COMM)215/23	M/S CONVERGIA DIGITAL EDUCATION PVT. LTD. VS RPS WORLD SCHOOL & ANR.	RAJESH KUMAR	9810195013	kumarrajeshadv@yahoo.com	17.04.2023	15.04.2023
			EX(COMM)217/23	M/S CONVERGIA DIGITAL EDUCATION PVT. LTD. VS RPS SR. SEC SCHOOL & ANR.	RAJESH KUMAR	9810195013	kumarrajeshadv@yahoo.com	17.04.2023	15.04.2023
			EX(COMM)240/23	JINDAL PLY BUTTONS PVT. LTD. VS SUDHA FRP ENTERPRISES	SANJEEV GOYAL	9810498889	law.sanjeev@gmail.com	21.04.2023	19.04.2023
24	SH. SHARMA-I	SANJAY East	EC-DLET-01-00629-2023	SHINKOLITE FINANCE COMPANY LTD. VS SHONAK SHARMA	B B SHARMA	9891887145	bankebiharisharma@rediffmail.com	03/04/23	03-04-2023
			EC-DLET-01-00648-2023	STATE BANK OF INDIA VS ANIL FULORIA PROP AP NETWORK SOLUTIONS	VIJAY PRAKASH	9810210832	sharma9683@gmail.com	06/04/23	10-04-2023
			EC-DLET-01-00675-2023	DHARA MOTOR FINANCE LTD. VS SALEEM	TARUN AGGARWAL	9999960284	advtarun1983@gmail.com	15/04/23	15-04-2023
			EC-DLET-01-00692-2023	ANKIT SURI VS VIKAS SHARMA	SONAM JAIN	9873212406	sonam90jain23@gmail.com	17/04/23	17-04-2023
			EC-DLET-01-00699-2023	CANARA BANK E SYNDICATE BANK VS SCALE N SKILL THRU PROP AVINASH KUMAR SINGH	PRANAY SHARMA	9873101002	pranay7advo@gmail.com	18/04/23	18-04-2023
			EC-DLET-01-00707-2023	P M PUBLISHERS PVT. LTD. VS TARWINDER SINGH	GAURAV KOCHHAR	9810940055		19/04/23	19-04-2023
			EC-DLET-01-00716-2023	STATE BANK OF INDIA VS FIROZ ALAM PROP I.D. WORKS	VIJAY PRAKASH	9810210832	sharma9683@gmail.com	21/04/23	24-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-00678-2023	LINKEXPRESS LOGISTICS PVT. LTD. VS ASTRA CONTAINER LINE PVT. LTD.	SEEMA GUPTA	9910036349	gseemagupta1968@gmail.com	29/04/23	01-05-2023
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	EC-DLET-01-00631-2023	SHINKOLITE FINANCE COMPANY LTD. VS SHONAK SHARMA	B B SHARMA	9891887145	bankebiharisharma@rediffmail.com	03/04/23	03-04-2023
			EC-DLET-01-00649-2023	STATE BANK OF INDIA VS KUMAR PROP VISHWAKARMA TIMBER	VIJAY PRAKASH	9810210832	sharma9683@gmail.com	06/04/23	11-04-2023
			EC-DLET-01-00650-2023	STATE BANK OF INDIA VS HIMANSHU KHATRI PROP PEHNAVA FASHION POINT	VIJAY PRAKASH	9810210832	sharma9683@gmail.com	06/04/23	11-04-2023
			EC-DLET-01-00657-2023	STATE BANK OF INDIA VS SANTOSH SETHI PROP SUPER STORE	VIJAY PRAKASH	9810210832	sharma9683@gmail.com	10/04/23	11-04-2023
			EC-DLET-01-00500-2023	CANARA BANK VS DV ENTERPRISES	AMIT GUPTA	9810224624	amitguptaadv366@gmail.com	11/04/23	24-04-2023
			EC-DLET-01-00663-2023	QUALITY ENVIRGO ENGINEERS PVT. LTD. VS CHARTERED MOTORS PVT. LTD.	PRERNA SINGH	9910573528	singh.prerna01@gmail.com	11/04/23	12-04-2023
			EC-DLET-01-00653-2023	STATE BANK OF INDIA VS KAVITA KAUSHIK	VIJAY PRAKASH	9810210832	sharma9683@gmail.com	12/04/23	20-04-2023
			EC-DLET-01-00499-2023	CANARA BANK VS SHRI VISHAL SHRIVASTVA	AMIT GUPTA	9810224624	amitguptaadv366@gmail.com	12/04/23	24-04-2023
			EC-DLET-01-00679-2023	LINKEXPRESS LOGISTICS PVT. LTD. VS ASTRA CONTAINER LINE PVT. LTD.	SEEMA GUPTA	9212412289	gseemagupta1968@gmail.com	13/04/23	Hard copy not received
			EC-DLET-01-00676-2023	DHARA MOTOR FINANCE LTD. VS MOHD TAYYAB	TARUN AGGARWAL	9999960284	advtarun1983@gmail.com	15/04/23	18-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-00674-2023	PUNJAB NATIONAL BANK VS MANOJ KUMAR	MEENA GUPTA	9654336403	advmeenagupta89@gmail.com	15/04/23	Hard copy not received
			EC-DLET-01-00681-2023	SHAIENDRA KUMAR VS PARMESH CONSTRUCTION COMPANY LTD.	VIVEK BHARDWAJ	9810562468	adv.viveke502@gmail.com	15/04/23	18-04-2023
			EC-DLET-01-00702-2023	MANJULA PANDIT VS SUCCESS MANTRA FOUNDATION	SWATI SHISHANDI YA	8447959858		18/04/23	20-04-2023
			EC-DLET-01-00701-2023	HARI OM GUPTA VS HDFC BANK LTD.	RAJESH TIWARI	9868570664		18/04/23	20-04-2023
			EC-DLET-01-00705-2023	TRIVAYU MEDIA WORKS PVT. LTD. VS TRELL EXPERIENCES PVT. LTD.	BAJRANG VATS	8882677880	bajrangvats89@gmail.com	19/04/23	25-04-2023
			EC-DLET-01-00717-2023	LIBRA INTERNATIONAL LTD. VS J M TOOLS INDIA	MAHESHWAR DASH	8700295024	dashmaheshwar73@gmail.com	20/04/23	21-04-2023
			EC-DLET-01-00727-2023	PUNJAB NATIONAL BANK VS AKASH GUPTA	MEENA GUPTA	9654336403	advmeenagupta89@gmail.com	21/04/23	Hard copy not received
			EC-DLET-01-00731-2023	PUSHPA PANDEY PROP PANKAJ ADVERTISING AND MARKETING VS KRIKSO INDIA LTD	VISHAL SHARMA	9811304067	advocatevishal1974@gmail.com	24/04/23	01-05-2023
			EC-DLET-01-00737-2023	RAJEEV GUPTA VS SANGEETA SAHAI	AKSHAY DHAWAN	9968305242	adv.dhawan18@gmail.com	24/04/23	26-04-2023
			EC-DLET-01-00696-2023	USHA MARTIN LTD VS DHARAMRAJ CONTRACTS INDIA PVT. LTD.	MOHIT STANEJA	7838971053	solutionslegal2020@gmail.com	26/04/23	Hard copy not received
			EC-DLET-01-00748-2023	PUNJAB NATIONAL BANK VS ASHWANI GAUR	MEENA GUPTA	9654336403	advmeenagupta89@gmail.com	26/04/23	Hard copy not received

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-00479-2023	HDFC BANK LTD. VS MANISHA RAVI KUMAR	RAJEEV KUMAR RANJAN	9311022100	Ranjan.and.company@gmail.com	26/04/23	Hard copy not received
			EC-DLET-01-00739-2023	CANARA BANK VS SHASHI GOEL	AMIT GUPTA	9810224624	amitguptadv366@gmail.com	26/04/23	29-04-2023
			EC-DLET-01-00753-2023	CANARA BANK VS SUNIL RAJORIA	AMIT GUPTA	9810224624	amitguptadv366@gmail.com	26/04/23	29-04-2023
			EC-DLET-01-00756-2023	LALIT KUMAR VS KULBHUSHAN SOOD	MEHRANDU	9999496532	sethiandmehandru@gmail.com	27/04/23	27-04-2023
			EC-DLET-01-00779-2023	SREE GOKULAM CHIT FINANCE CO P LTD VS MEENAKSHI ANAND	VIPIN PILLAI	9213528073	1980adv@gmail.com	29/04/23	Hard copy not received
26	MS. BARKHA GUPTA, DJ(COMM)	NORTH EAST	CS(COMM)-32/2023	PUNJAB NATIONAL BANK VS HERBAL DAWAKHANA THROUGH ITS PROPRIETOR MS. SHABNAM	SAYAK BANDYOPADHYAY	9899454835	rks108@gmail.com	03.04.2023	11.04.2023
			CS(COMM)-33/2023	PUNJAB NATINAL BANK VS ASHWANI RANA	SAYAK BANDYOPADHYAY	9818307300	sayak.law@gmail.com	03.04.2023	01.04.2023
			CS(COMM)-34/2023	BANK OF MAHARASHTRA VS VISHAL	RAJIV RANJAN	9205290440	rranjanadvocate@gmail.com	06.04.2023	05.04.2023
			CS(COMM)-35/2023	BANK OF MAHARASHTRA VS MOHAMMAD JAMIL	RAJIV RANJAN	9205290440	rranjanadvocate@gmail.com	06.04.2023	05.04.2023
			EX(COMM)-55/2023	STATE BANK OF INDIA VS NAJEEB KHAN	GOPAL CHAND SHARMA	9810210832	N/A	10.04.2023	6.04.2023
			CS(COMM)-36/2023	STATE BANK OF INDIA VS BEENA GOSWAMI PROP OF M/AVNI INFRATECH	GOPAL CHAND SHARMA	9810210832	N/A	11.04.2023	10.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM)-37/2023	DINESH SHARMA PROP OF M/S TRIUMPH INCORPORATION VS IMRAN ZIA PROP OF M/S ZIASHUKLA COLLECTION	RAJEEV KUMAR	9899454835	rks108@gmail.com	12.04.2023	11.04.2023
			CS(COMM)-38/2023	CENTRAL BANK OF INDIA VS SAHIL	ARVIND KUMAR SINGH	9868789507	adv_arvind227@yahoo.com	15.04.2023	15.04.2023
			CS(COMM)-39/2023	CENTRAL BANK OF INDIA VS M/S TRIPATHI ENTERPRISES	ARVIND KUMAR SINGH	9868789507	adv_arvind227@yahoo.com	15.04.2023	15.04.2023
			CS(COMM)-40/2023	BANK OF MAHARASHTRA VS SANDEEP MALIK	RAJIV RANJAN	9899837732	rranjanadvocate@gmail.com	15.04.2023	13.04.2023
			CS(COMM)-41/2023	PUNJAB NATIONAL BANK VS RANA TRANSPORT AND MATERIAL CARRIES & OTHERS	NEERAJ KUMAR BHAGAT	9868281112	neeraj.bhagat.advocate@gmail.com	15.04.2023	13.04.2023
			EX(COMM)-56/2023	M/S BANSAL CREDITS LTD VS PARWEJ MALIK & 1 OTHERS	RISHABH GULATI	9873709995	rishabh.lawoffice@gmail.com	17.04.2023	17.04.2023
			EX(COMM)-57/2023	HDB FINANCIAL SERVICES LIMITED VS KAILASH & 1 OTHERS	SYED HUSAIN ADIL TAQVI	9911694947	taqyihussai@gmail.com	11.04.2023	17.04.2023
			CS(COMM)-42/2023	ATUL JAIN, PROP SAPAN PAPER IMPEX VS ANUJ DAYAL PROP M/S SAI PRINT PACK	RAKHI KAPOOR	9810397906	sisodiva2004@rediffmail.com	18.04.2023	19.04.2023
			CS(COMM)-43/2023	M/S POLO ENTERPRISES VS M/S PARAMARA PROMOTIONS PRIVATE LIMITED & 1 OTHERS	NEERAJ KUMAR BHAGAT	9868281118	neeraj.bhagat.advocate@gmail.com	18.04.2023	20.04.2023
			EX(COMM)-58/2023	M/S HDB FINANCIAL SERVICES LIMITED VS SANJEEV KUMAR AND OTHERS & 1 OTHER	AMULYA UPADHYAY	9999906393	amulyaupadhyay63@gmail.com	19.04.2023	21.04.2023
			EX(COMM)-59/2023	M/S HDB FINANCIAL SERVICE LIMITED VS SANJEEV KUMAR AND OTHERS & 1 OTHERS	AMULYA UPADHYAY	9999906393	amulyaupadhyay63@gmail.com	20.04.2023	21.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)-60/2023	CHOLAMANDALAM GENERAL INSURANCE CO. LTD VS MANISH KUMAR BHATT & 1 OTHERS	ARVIND RATHAUR	9899787372	ABHI.J.RAI@GMAIL.COM	20.04.2023	21.04.2023
			EX(COMM)-61/2023	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD VS AMIT KUMAR & 1 OTHERS	NITIN MEHTA	9173661288	ADVOCATE.MEHTAASSOCIATE09@gmail.com	24.04.2023	25.04.2023
			EX(COMM)-62/2023	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD VS ANESS AHMAD & 1 OTHERS	NITIN MEHTA	9173661288	ADVOCATE.MEHTAASSOCIATE09@gmail.com	24.04.2023	25.04.2023
			MISC DJ-168/2023	STATE BANK OF INDIA VS ARCHANA RANI	GOPAL CHAND SHARMA	9810210832	N/A	25.04.2023	27.04.2023
			CS(COMM)-44/2023	MUNIRUDDIN VS M/S SHREE RAM IRON STORE	ARVIND KUMAR DUBEY	7838122354	advdubey84@gmail	21.04.2023	27.04.2023
			MISC DJ-169/2023	AAR KAY FINLEASE VS RAJIV KUMAR	SACHIN AGGARWAL	9811664434	vireshwart@gmail.com	25.04.2023	28.04.2023
			EX(COMM)-63/2023	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD VS ANJAN DUTTA & 1 OTHERS	NITIN MEHTA	8802218291	advocate.mehtaassociate09@gmail.com	25.04.2023	28.04.2023
			EX(COMM)-64/2023	SWADESHI INDUSTRIES VS JOGINDER SINGH AND SONS	UMAKANT KATARIA	9910111711	N/A	25.04.2023	28.04.2023
			EX(COMM)-65/2023	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD VS ASHOK KUMAR & 1 OTHERS	NITIN MEHTA	8802218291	ADVOCATE.MEHTI\ASSC»Zl:AT EO9@GMAIL.COM	25.04.2023	28.04.2023
			EX(COMM)-66/2023	M/S HDB FINANCIAL SERVICES LIMITED VS JAI CONSTRUCTION AND OTHERS & 1 OTHERS	AMULYA UPADHYAY	9999906303	auphadhyay11@hotmail.com	26.04.2023	28.04.2023
27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL	Shahdara	Execution (Comm)/84/2023	HDB FINANCE SERVICES LTD Vs BABLI S	DEEPANKUR SONDHI(P),	9999925860	deepankur@sondhipartners@gmail.com	05-04-2023	01-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
	COURT-01		Execution (Comm)/83/2023	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs MADAN SHARMA	DEEPANKUR SONDHI(P),	9999925860	deepankur@sondhipartners@gmail.com	05-04-2023	01-04-2023
			CS (COMM)/191/2023	STATE BANK OF INDIA Vs MD KEFAYATULLA PROP OF M/S SUBHANA FASHION	GOPAL CHAND SHARMA(P),	9810210832	kefayatullamd857@gmail.com	12-04-2023	10-04-2023
			CS (COMM)/193/2023	KAWALJEET SINGH Vs M/S S DESAI AND ASSOCIATES PVT LTD	Ankur(P),	7827427060	akash321mourya@gmail.com	13-04-2023	13-04-2023
			OMP (I) (COMM)/3/2023	M/S GTL INFRASTRUCTURE LTD Vs MR ASHOK BUDHIRAJA SINCE DECEASED THROUGH HIS LRS	ANKIT KUMAR(P),	9818058809	legalconsultant@gmail.com	15-04-2023	13-04-2023
			CS (COMM)/194/2023	INDIAN OVERSEAS BANK Vs M/S VATIKA ENTERPRISES THROUGH ITS PROPRIETOR MS VATIKA SHARMA	RANJAY KUMAR SINHA(P),	9811255673	advocatesinha@rediffmail.com	15-04-2023	11-04-2023
			CS (COMM)/199/2023	ADIDAS AG Vs ASHOK KUMAR	AASTHA SHARMA(P),	9718209970	aastha@theLegist.com	18-04-2023	17-04-2023
			CS (COMM)/198/2023	ADIDAS AG Vs ASHOK KUMAR	AASTHA SHARMA(P),	9718209970	aastha@theLegist.com	18-04-2023	17-04-2023
			MISC DJ/333/2023	BANK OF BARODA Vs M/S SHRI SAMBHAV PAPERS UDYOG	SHIV KUMAR GANDHI(P),	8860298313	skgandhi830@gmail.com	19-04-2023	18-04-2023
			CS (COMM)/204/2023	PUNJAB NATIONAL BANK THROUGH ITS A R MR HARI SHANKAR KARDAM Vs M/S ADITYA ENTERPRISE PROP MR	Naveen Sirohi(P),	9999459966	adv.ajaykrtyagi@gmail.com	21-04-2023	20-04-2023
			Execution (Comm)/98/2023	HDB FINANCE SERVICES LTD Vs VISHAL SHARMA	SYED HUSAIN ADIL TAQVI(P),	9911694947	taquihussain@gmail.com	27-04-2023	12-04-2023
			CS (COMM)/214/2023	M/S MAADU FABRIC Vs M/S K S FASHION	VIJAY KUMAR(P),	9810244193	wagheyvi@yahoo.co.in	27-04-2023	25-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/213/2023	PUNJAB NATIONAL BANK Vs SHRIKANT SINGH	Shalini Upadhyay(P),	9899408618	shaliniadvocate@gmail.com	27-04-2023	24-04-2023
			Execution (Comm)/99/2023	KOGTA FINANCIAL INDIA LTD Vs MOHD KASHIF	A R VIKRAM SHUKLA(P),	8010215314	aravikramshukla1982@gmail.com	27-04-2023	05-04-2023
28	MS. SUKHVINDER KAUR DJ COMM – 02	Shahdara	CS (COMM)/197/2023	PUNJAB NATIONAL BANK Vs ASK FOR TRAVELS PVT LTD THROUGH ITS DIRECTORS	GAURAV(P),	9953226302	prakeshgaurav@gmail.com	17-04-2023	17-04-2023
			CS (COMM)/196/2023	UNION BANK OF INDIA Vs DEEPAK KUMAR	SAMARENDRA KUMAR(P),	9999114922	samarendrakadv@yahoo.com	17-04-2023	17-04-2023
			CS (COMM)/203/2023	HDFC BANK LTD Vs AMIT MEHRA PROPRIETOR OF M/S AMIT SAREES	RAMAN TOMAR(P),	9911418802	mail@laxindis.com	19-04-2023	19-04-2023
			CS (COMM)/211/2023	UMESH KUMAR Vs RAMESH KATHURIA	Ankur(P),	9112084750	rajsharma-del@yahoo.com	26-04-2023	26-04-2023
			CS (COMM)/228/2023	ASHOK KUMAAR CHAUHAN Vs PARSAVNATH DEVELOPERS LTD THROUGH ITS DIRECTORS	SANJAY SOTI(P),	9810935078	sanjay-soti@hotmail.com	29-04-2023	29-04-2023
			CS (COMM)/227/2023	CANARA BANK Vs DEEPA MAHESHWARI	Ankur Aggarwal(P),	9990042642	sri_anshu83@gmail.com	29-04-2023	29-04-2023
			Execution (Comm)/88/2023	SANDHU MOTOR FINANCE PVT LTD Vs DINESH KUMAR NARANG		9313885241	sgeavily@gmail.com	10-04-2023	10-04-2023
			Execution (Comm)/93/2023	KOTAK MAHINDRA BANK LTD Vs VIPIN KHURANA	SUNIL SEHRAWAT(P),	9212190624	delhilawyers76@yahoo.com	17-04-2023	17-04-2023
			Execution (Comm)/94/2023	BANSAL CREDITS LIMITED Vs SH MANOJ SINGH TOMAR	RISHABH GULATI(P),	9973709995	rishabh.lawoffice@gmail.com	18-04-2023	18-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm)/97/2023	STATE BANK OF INDIA Vs GAGAN ARORA	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	25-04-2023	25-04-2023
			Execution (Comm)/102/2023	STATE BANK OF INDIA Vs TARUN JWELLERS	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	28-04-2023	28-04-2023
			Execution (Comm)/101/2023	SHRI AMIT JAIN Vs M/S TIWARI GARMENTS	PRAVIN NIGAM(P),	9810133671	pravin57nigam@gmail.com	28-04-2023	28-04-2023
			EX/103/2023	VMS EVENTS PVT LTD Vs M/S SPARKLE SYSTEMS	Sidhant Rai Sethi(P),	9999495632	sethiandmehindru@gmail.com	28-04-2023	28-04-2023
			MISC DJ/288/2023	DALIP MAHAJAN Vs M/S NEELAM ENGINEERING WORKKKS	RAVI KUMAR(P),	9811688721	gauravmahajan23@yahoo.com	05-04-2023	05-04-2023
			MISC DJ/334/2023	R C PLASTO TANKS AND PIPES PVT LTD Vs DEEPAK PANDURANG POTDAR AND ANR	K.G. BANSAL(P),	9810134793	allipcare@gmail.com	19-04-2023	19-04-2023
			Execution (Comm)/101/2023	JAIN POLYTECH VS ADITYA AUTO	RAJESH LOTHINGAR A	9810909184	zlethigara@yahoo.co.in	29.04.2023	29.04.2023
29	SH. SURENDER S. RATHI	Shahdara	CS (COMM)/192/2023	M/S V K INTERPRISES THROUGH ITS PROP NITIN JAIN Vs JAI KIDS WEARTHROUGH ITS PROP MR DEVENDER	SANJEEV KUMAR(P),	7011678591	srohitlegalassociates@gmail.com	12-04-2023	11-05-2023
			CS (COMM)/189/2023	UNION BANK OF INDIA Vs M/S MAHAVEER BOX WALA	SAMARENDRA KUMAR(P),	9999114922	samarendrakradv@yahoo.com	10-04-2023	20-05-2023
			MISC DJ/351/2023	GROWTH FACILITY SERVICE PVT LTD Vs JK GARMENTS	YOGINDER SINGH(P),	8851422431	NA	11-04-2023	30-05-2023
			Execution (Comm)/95/2023	LORD KRISHNA FINANCIAL SERVICES LTD THROUGH ARK RANA PRATAP Vs SHAKTI KUMAR RAI	KRISHNA KANT GAUTAM(P),	9911119106	thejuscommune@gmail.com	19-04-2023	12-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/182/2023	YOGESH GUPTA Vs CHANDRA SHEKHAR TANEJA	SANYAM JAIN(P),	7683095268	jainmohinio109@gmail.com	01-04-2023	12-05-2023
			CS (COMM)/216/2023	SURINDER KAUR VERMA Vs PARSAVNATH DEVELOPERS LTD	UDIT GOYAL(P),	9891284940	arun.kumar.advocate446@gmail.com	27-04-2023	16-05-2023
			OMP (COMM)/12/2023	HIMANSHU JAIN sole proprietor of M/S PREMIUM BUILDERS Vs EAST MUNICIPAL CORPORATION OF DELHI	HEMANT GUPTA(P),	9811379676	vksbht@gmail.com	01-04-2023	08-05-2023
			OMP (COMM)/11/2023	GAURAV SHARMA Vs M/S SARVAGUN AUSHDHI PVT LTD THROUGH ITS DIRECTOR AND EXECUTIVE DIRECTOR	SMANISH KUMAR VAID(P),	8700308803	info@thechamberz.com	12-04-2023	29-05-2023
			CS (COMM)/188/2023	SRIYANSH KUMAR Vs KAPIL DEV SHARMA AND ANOTHER	SUBHASH CHANDRA LOCHAKIA(P),	9312610466	legalremedies2k@gmail.com	10-04-2023	04-05-2023
			Execution (Comm)/92/2023	UTSAV BANSAL Vs PRETTY ELECTRICALS INDIA PVT LTD	SIDHARTH JOSHI(P),	9818509714	sidharth@sidharthjoshi.com	15-04-2023	15-05-2023
			CS (COMM)/217/2023	STATE BANK OF INDIA Vs VINOD KUMAR CHUGH PROP OF M/S SWATI AGENCIES	GOPAL CHAND SHARMA(P),	9810210832	NA	27-04-2023	08-06-2023
			CS (COMM)/218/2023	STATE BANK OF INDIA Vs RAJ KUMAR GUPTA PROP OF M/S YESH GARMENTS	GOPAL CHAND SHARMA(P),	9810210832	NA	27-04-2023	08-06-2023
			CS (COMM)/219/2023	STATE BANK OF INDIA Vs INDERJEET SINGH	GOPAL CHAND SHARMA(P),	9810210832	NA	27-04-2023	08-06-2023
			CS (COMM)/220/2023	STATE BANK OF INDIA Vs SUMITRA PROP OF M/S ADITYA RAJ MEDICAL SOLUTION GROUP	GOPAL CHAND SHARMA(P),	9810210832	NA	27-04-2023	08-06-2023
			CS (COMM)/226/2023	THE JAMU AND KASHMIR BANK LTD Vs SONIA MEHRA	AMIT GUPTA(P),	9810224624	amitguptaadv377@gmail.com	29-04-2023	09-05-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/209/2023	VIMRASH TRADERS Vs NAVED GARMENTS THROUGH ITS PROPERITOR ALLUDEEN KHAN	SANJAY SOTI(P),	9810935078	sanjay_soti@hotmail.com	24-04-2023	27-05-2023
			CS (COMM)/222/2023	SARAOGI SUPER SALES PVT LTD Vs MR RAHUL KUMAR AGARWAL	NEELAM KUMARI MALIK(P),	7303296156	nellammalik8512@gmail.com	28-04-2023	10-05-2023
			CS (COMM)/225/2023	SARAOGI SUPER SALES PVT LTD Vs MOHMAD TAUQIR ALAM	NEELAM KUMARI MALIK(P),	7303296156	nellammalik8512@gmail.com	28-04-2023	10-05-2023
			CS (COMM)/224/2023	SARAOGI SUPER SALES PVT LTD Vs UMESH LALWANI	NEELAM KUMARI MALIK(P),	7303296156	nellammalik8512@gmail.com	28-04-2023	10-05-2023
			CS (COMM)/223/2023	SARAOGI SUPER SALES PVT LTD Vs MR NARESH KUMAR GUPTA	NEELAM KUMARI MALIK(P),	7303296156	nellammalik8512@gmail.com	28-04-2023	10-05-2023
			CS (COMM)/210/2023	SOUTH INDIAN BANK Vs SHASHI AGENCY through its proprietor Sh Maneet Bhatia	ARUN KUMAR SHUKLA(P),	8586863313	connect@snslegal.in	25-04-2023	02-05-2023
			CS (COMM)/221/2023	SARAOGI SUPER SALES PVT LTD Vs SANDEEP KATARIA	NEELAM KUMARI MALIK(P),	7303296156	nellammalik8512@gmail.com	28-04-2023	10-05-2023
30	MS. SAVITA RAO	Shahdara	Execution (Comm)/81/2023	KOTAK MAHINDRA BANK LTD Vs ARIF ABDUL MANNAN	SUNITA SINGH(P),	9811802239	INDOLRXLAW@GMAIL.COM	01-04-2023	27-03-2023
			Execution (Comm)/82/2023	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs SACHIN KUMAR	DEEPANKUR SONDHI(P),	9999925586	DEEPANKUR@SONDHIPARTNRRS.COM	01-04-2023	27-03-2023
			CS (COMM)/185/2023	VIVEK GOYAL Vs DEVENDRA NATH GUPTA	COUNSEL(P)			03-04-2023	31-03-2023
			CS (COMM)/186/2023	JAI DURGA TRADERS PVT LTD Vs SANSKRITI APPARELS PVT LTD	MUNISH CHHOKER(P),	9811741900	JAIDURGATRADERS10@GMAIL.COM	05-04-2023	31-03-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (COMM)/10/2023	NARENDRA SINGH Vs KOTAK MAHINDRA PRIME LIMITED	ARPIT JAIN(P),			10-04-2023	31-03-2023
			Execution (Comm)/89/2023	SANDHU MOTOR FINANCE PVT LTD Vs DINESH KUMAR NARANG	abc(P),	9313885241	SQEQUITY@GMAIL.COM	12-04-2023	10-04-2023
			CS (COMM)/190/2023	NIRMALA JAIN Vs BABITA SETHIA	AMIT KUMAR(P),	9899837347	VANSHKASHYAP.VK31@GMAIL.COM	12-04-2023	28-03-2023
			Execution (Comm)/90/2023	SANDHU MOTOR FINANCE PVT LTD Vs DINESH KUMAR NARANG	SUDHIR GUPTA(P),	9313885241	SQEQUITY@GMAIL.COM	12-04-2023	10-04-2023
			CS (COMM)/195/2023	MR SURENDER GARG Vs NARESH CHAND GUPTA	MEENAKSHI GARG(P),	9968063246	meenakshi20garg@gmail.com	15-04-2023	11-04-2023
			CS (COMM)/200/2023	RATNA TEXTILE LLP Vs MADHUSUDAN MAHESHWARI	ANAND PRAKASH(P)	9310511420	prakashlaw@gmail.com	18-04-2023	31-03-2023
			CS (COMM)/202/2023	SANJAY JAIN Vs SHER SINGH	Mohit Khanna(P),	9810475244	padamkumarkhanna@gmail.com	18-04-2023	17-04-2023
			CS (COMM)/201/2023	STATE BANK OF INDIA Vs SUSHIL KUMAR JAIN PROP OF M/S AM FASHION	GOPAL CHAND SHARMA(P),	7838929829	SBI.61251@GMAIL.COM	18-04-2023	10-04-2023
			CS (COMM)/208/2023	SARAOGI SUPER SALES PVT LTD Vs M/S SAFA ENTERPRISES	NEELAM KUMARI MALIK(P),	7303296156	neelammalik8512@gmail.com	21-04-2023	10-10-2022
			CS (COMM)/207/2023	SARAOGI SUPER SALES PVT LTD Vs AMARJIT SINGH	NEELAM KUMARI MALIK(P),	7303296156	neelammalik8512@gmail.com	21-04-2023	16-11-2022
			CS (COMM)/206/2023	M/S SB SALES CORPORATION Vs M/S AMBITION MICA LIMITED	SHANTNU AGGARWAL(P),	9999347367	ngequity01@gmail.com	21-04-2023	20-04-2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/205/2023	MAYANK TAYALFEXLE CABLES INDUSTRIES Vs PRAVEEN JAITLEYAP SOLUTION	Vishal Nagar(P),	9910108879	advvishalnagar@gmail.com	21-04-2023	20-04-2023
			Execution (Comm)/96/2023	HDFC BANK LTD Vs ASIF ALI	RAJEEV KUMAR RANJAN(P),	9311022102	ranjan.and.company@gmail.com	24-04-2023	31-03-2023
			CS (COMM)/212/2023	M/S BATUK COT FAB Vs M/S ANJANI GARMENTS	Anuvansh Gupta(P),	9891554439	advocatejain1994@gmail.com	26-04-2023	20-04-2023
			CS (COMM)/215/2023	UNDER ARMOUR INC Vs ASHOK KUMAR	AASTHA SHARMA(P),	9718209970	aastha@thelegist.com	27-04-2023	25-04-2023
			Execution (Comm)/100/2023	KOTAK MAHINDRA BANK LTD Vs ANIL KUMAR	SAGAR MISHRA(P)	7053284188	sagarmishra2490@gmail.com	27-04-2023	23-04-2023
31	SH. GURDEEP SINGH, JUDGE (COMMERCIAL)	North-West District	CS/COMM286/2023	AXIX BANK LTD VS ASHISH ARORA	DHARAM DEV	9810072439	dladevlawassociates@gmail.com	17.04.2023	10.04.2023
			CS/COMM/282/2023	THE NAINITAL BANK LTD VS B.D.S AGRO FOODS	M.S.SALUJA	9810521000	mssaluja_advocate@rediffmail.com	17.04.2023	15.04.2023
			CS/COMM/283/2023	THE NAINITAL BANK LTD VS SMT JASVINDER KAUR	M.S.SALUJA	9810521000	mssaluja_advocate@rediffmail.com	17.04.2023	15.04.2023
			CS/COMM280/2023	THERMAX LTD VS MUNJAL SHOWA LTD	PURUSHOTTAM KR JHA	9971291939	pkjha85@gmail.com	17.04.2023	15.04.2023
			CS/COMM/284/2023	SANJEEV KUMAR GOEL VS M/S VS YARNS LTD	MUKESH KR	9810682372	NIL	17.04.2023	13.04.2023
			CS/COMM/285/2023	SANJEEV KUMAR GOEL VS JINDAL COTEX LTD	MUKESH KR	9810682372	NIL	17.04.2023	13.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS/COMM287/2023	GCMC MASALA COMPANY VS M/S GOYAL BROTHERS	RAJEEV KUMAR	9990333933	ecolawchambers@gmail.com	18.04.2023	15.04.2023
			CS/COMM/298/2023	CANARA BANK VS M/S SUPERFOOD PRODUCTS INDIA LTD	SVANADANA BHATIA	9811426199	bhatiaandcompany171gmail.com	24.04.2023	21.04.2023
			CS/COMM/299/2023	CANARA BANK LTD VS M/S SANMATI STEEL	SVANADANA BHATIA	9811426199	bhatiaandcompany171gmail.com	24.04.2023	21.04.2023
			CS/COMM/294/2023	UNDER ARMOUR VS ASHOK KUMAR	NAVILIN SHAIN	9999093843	ecolawchambers@gmail.com	25.04.2023	21.04.2023
			CS/COMM/300/2023	UCO BANK LTD VS SINGH WATER SUPPLIER	SUNIL KUMAR	9971955807	sunilkumarsimpal99@gmail.com	25.04.2023	21.04.2023
			CS/COMM/301/2023	UCO BANK LTD VS AMBAFOOD	SUNIL KUMAR	9971955807	sunilkumarsimpal99@gmail.com	25.04.2023	21.04.2023
			CS/COMM302/2023	UCO BANK LTD VS SINGHAL WIRE	SUNIL KUMAR	9971955807	sunilkumarsimpal99@gmail.com	25.04.2023	21.04.2023
			CS/COM/303/2023	UCO BANK LTD VS M/S RUBBY HAIR DRESSER	SUNIL KUMAR	9971955807	sunilkumarsimpal99@gmail.com	25.04.2023	21.04.2023
			CS/COMM304/2023	UCO BANK LTD VS SH/ NAVEEN KR	SUNIL KUMAR	9971955807	sunilkumarsimpal99@gmail.com	25.04.2023	21.04.2023
			CS/COMM/326/20213	M/S COOL HUB LOGISTICS VS M/S TCI EXPRESS LTD	KUSHAL KUMAR	9958724670	kushal.kumar@eruditelegal.com	28.04.2023	27.04.2023
			CS/COMM/323/2023	GASKET AND METERIALS VS M/S RUBBERTEX	AMARENDR A KR	9599801188	globalvisionlawoffice@gmail.com	27.04.2023	25.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
32	SH. VIRENDER BHATT, JUDGE	NORTH DISTRICT	CS (COMM)/219/2023	RAJEEV KUMAR GARG Vs PRASHANT GAHLOT	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	25.04.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			MISC DJ/550/2023	BANK OF BARODA Vs RAJESH SONTHALIA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	25.04.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/234/2023	KARAN BHUTANI TRADING AS M/S KMSP INDUSTRIES Vs NARESH SARDANA TRADING AS BALAJI INDUSTRIES	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	29.04.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/180/2023	HDFC BANK LTD Vs SHERE ALAM	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	29.04.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/183/2023	Kotak Mahindra Bank Ltd Vs JITENDER SINGH	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	29.04.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/181/2023	HDFC BANK LTD Vs RAJENDER KUMAR SHARMA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	29.04.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm)/182/2023	HDFC BANK LTD Vs MADHAV KUMAR JHA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	29.04.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/235/2023	M/S DORRIS PHARMACEUTICALS PVT LTD THROUGH AR ARYAN Vs OP SHARMA PROP M/S SHREE VINAYAK ENTERPRISES	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	29.04.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/236/2023	SUBHASH CHAND Vs TASMEEN NALWALA AND MURTUZZA SHABBIR NALWALA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	29.04.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			OMP (I) (COMM)/48/2023	Cholamandalam Investment and Finance Co Ltd Vs CHANDRA GRAND SONS	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	29.04.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			OMP (I) (COMM)/47/2023	Cholamandalam Investment and Finance Co Ltd Vs MOHD SARFARAZ M	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	29.04.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Contempt Petition/7/2023	RSPL HEALTH PVT LTD Vs GIANI RAM MITTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	29.04.2023	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL COURT-01)	South-West	CS COMM. 163/2023	HDFC VS CHANDRA PRASHANT	NIKITA MARWAHA	9811773216	nikitaparmar05@gmail.com	03.04.2023	01.04.2023
			CS COMM. 167/2023	UNION BANK OF INDIA VS AASTHA SHARMA	VANDANA BHATIA	9810092257	bhatiaandcompany171@gmail.com	11.04.2023	10.04.2023
			CS COMM. 172/2023	CANARA BANK VS M/S BHARAT BHOG	SURBHI SAXENA	8860224184	adv.surbhisaxena@gmail.com	12.04.2023	08.02.2023
			CS COMM. 173/2023	CANARA BANK VS RAMA SHANKAR	SANDEEPTI AGI	9999886249	sktyagi@gmail.com	13.04.2023	03.04.2023
			CS COMM. 181/2023	SATYA PRAKASH VS SDMC	ASSEEM MEHROTRA	9811062351	mehrotra_aseem@yahoo.co.in	15.04.2023	06.08.2020
			CS COMM.182/2023	SATYA PRAKASH VS SDMC	ASSEEM MEHROTRA	9811062351	mehrotra_aseem@yahoo.co.in	15-04-2023	10.08.2020
			CS COMM. 183/2023	RAJ BALA VS VINITA PANDEY	KARAN VEER TYAGI	9999886360	karantyaagi.lawyer@gmail.com	15.04.2023	25.09.2020
			CS COMM. 184/2023	RAN BALA VS SUMAN BAGRI	KARAN VEER TYAGI	9999886360	karantyaagi.lawyer@gmail.com	15.04.2023	24.09.2020
			CS COMM. 185/2023	UNION BANK OF INDIA VS JAI NARAIN	ARUN KUMAR SHUKLA	9312400295	arunkumarshukla7@gmail.com	15.04.2023	07.09.2021
			CS COMM. 186/2023	CANARA BANK VS KHF MILK	S.K. JHA	9810840045	skjhaassociates@yahoo.com	15.04.2023	22.01.2022
CS COMM. 187/2023	CANARA BANK VS SHAH TRADERS	S.K. JHA	9810840045	skjhaassociates@yahoo.com	15.04.2023	22.01.2022			

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM. 188/2023	CANARA BANK VS M.G. TRADERS	S.K. JHA	9810840045	skjhaassociates@yahoo.com	15.04.2023	24.01.2022
			CS COMM. 189/2023	CANARA BANK VS UPMANYU JEWELLERS	S.K. JHA	9810840045	skjhaassociates@yahoo.com	15.04.2023	14.02.2022
			CS COMM. 190/2023	CANARA BANK VS PREM KISHAN	RAM NIWAS	9560026079	ramniwas33@gmail.com	15.04.2023	14.02.2022
			CS COMM. 191/2023	CANARA BANK VS SHIV SHAKTI AYURVEDA	RAM NIWAS	9560026079	ramniwas33@gmail.com	15.04.2023	02.03.2022
			CS COMM. 192/2023	ICICI BANK VS RAGHUNATH	C. PARKASH	9810654872	advocatecp@gmail.com	15.04.2023	10.06.2022
			CS COMM. 193/2023	ICICI BANK VS SHAMSHER SINGH	C. PARKASH	9810654872	advocatecp@gmail.com	15.04.2023	10.06.2022
			CS COMM. 194/2023	GURDEEP SINGH Vs GANPATI FINANCIAL	RAJEEV KUMAR RANJAN(P),	9810181153	durgeshpal@gmail.com	15.04.2023	01.07.2022
			CS COMM. 195/2023	M/S CHAWLA FINANCIAL VS M/S SKIPPER PROPERTIES	RAJAN BAJAJ	9910728882	adv.rajanbajaj@gmail.com	15.04.2023	13.07.2022
			CS COMM. 196/2023	ICICI BANK VS RAVINDER KUMAR	C. PARKASH	9810654872	advocatecp@gmail.com	15.04.2023	15.10.2022
			CS COMM. 197/2023	STATE BANK OF INDIA Vs SURESH SINGH RAWAT	SUNIL SEHRAWAT	9999330725	delhilawyers76@yahoo.co.in	15.04.2023	09.11.2022
			CS COMM. 202/2023	M/S THE GLOBAL ZONE VS M/S VIBRANT GRAPHICS P. LTD.	PURAN SHARMA	9810473481	puransharmaadv63@gmail.com	19.04.2023	19.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS COMM. 203/2023	M/S THE GLOBAL ZONE VS M/S CAPITAL VENTURES P. LTD.	PURAN SHARMA	9810473481	puransharmaadv63@gmail.com	19.04.2023	18.04.2023
			CS COMM. 204/2023	SUNITA MITTAL Vs MUKESH SINGH	Asutosh Lohia	9810120000	alohiadv@gmail.com	21.04.2023	20.04.2023
			CS COMM. 205/2023	M/S BESTECH ENTERPRISES Vs M/S SRI SRINATH INFRA	L.K. GARG	9711979113	LKBG.CHAMBER@GMAIL.COM	24.04.2023	20.04.2023
			CS COMM. 206/2023	UNION BANK OF INDIA ERSTWHILE ANDHRA BANK Vs SHBPARVEEN KUMAR BHARDWAJ	VANDANA SHBHATIA	9810092257	bhatiaandcompany171@gmail.com	24.04.2023	19.04.2023
			CS COMM. 209/2023	CANARA BANK VS SURYA SHA	BIJAYA MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	25.04.2023	18.04.2023
			CS COMM. 211/2023	UNION BANK OF INDIA Vs PAWAN MISHRA	ARVIND SINGH	9810618195	arvindsinha1@gmail.com	26.04.2023	24.04.2023
			OMP I COMM 64/2023	RAJ BAHADUR CHAUHAN Vs TIRUPATI BUILDINGS AND OFFICE PRIVATE LIMITED	Gautam Swarup(P),	8108703210	gautam@athavrachambers	15.04.2023	19.09.2020
			OMP I COMM 65/2023	ARUN KUMAR RAI Vs PROTECTIP SOLUTIONS LLP	VARUN JAIN	9999020047	conectus@akjlaw.in	15.04.2023	28.09.2020
			OMP I COMM 66/2023	M/S SPAN CONSTRUCTION VS HINANCHAL DAHULADHAR	GAURAV MATHUR	9971514158	advguravmathur@gmail.com,	15.04.2023	12.01.2021
			OMP I COMM 67/2023	HDFC BANK VS PRADHAN	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	16.04.2022
			OMP I COMM 68/2023	HDFC VS RAJ TENT	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	16.04.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP I COMM 69/2023	HDFC VS ARUN SINDU	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	16.04.2022
			OMP I COMM 70/2023	HDFC VS DINESH	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	27.07.2022
			OMP I COMM 71/2023	HDFC VS ANKIT CHANDER	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	27.07.2022
			OMP I COMM 72/2023	HDFC VS NEETI JOHARI	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	27.07.2022
			OMP I COMM 73/2023	HDFC VS GOVIND SEHRAWAT	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	28.07.2022
			OMP I COMM 74/2023	HDFC VS EMKAY AUTOMOBILE	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	27.07.2022
			OMP I COMM 75/2023	HDFC VS DEV ANAND	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	28.07.2022
			OMP I COMM 76/2023	HDFC VS MAJID KHAN	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	28.07.2022
			OMP I COMM 77/2023	HDFC VS NABBA HUSSAIN	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	01.08.2022
			OMP I COMM 78/2023	HDFC VS RITU RANI	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	20.08..2022
			OMP I COMM 79/2023	HDFC VS OM PRAKASH	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	20.08..2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP I COMM 80/2023	HDFC VS ARVIND AGGARWAL	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	20.08..2022
			OMP I COMM 81/2023	HDFC VS MD AJMAL	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	20.08..2022
			OMP I COMM 82/2023	HDFC VS DHARMAPAL	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	22.08.2022
			OMP I COMM 83/2023	HDFC V S DINESH	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	22.08.2022
			OMP I COMM 84/2023	HDFC VS PANKAJ BHATI	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	22.08.2022
			OMP I COMM 85/2023	HDFC VS RAJ KUMAR DENANATH	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	22.08.2022
			OMP I COMM 86/2023	HDFC VS AVINASH KUMAR SINGH	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	19.09.2022
			OMP I COMM 87/2023	HDFC VS AMIT KASHYAP	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	20.09.2022
			OMP I COMM 88/2023	HDFC VS NITIN SINGH	SANJAY PATHAK	8285008845	manjul.sood@srcslegal.com	15.04.2023	20.09.2022
			OMP COMM. 25/2023	RAO TULA RAM HOSPITAL Vs SH JAI DEEP SINGH	PRAVESH SHARMA	9958355777	pravesh.adv@rediffmail.com	15.04.2023	20.10.2022
			OMP COMM. 26/2023	OM PRAKASH Vs SBI CARDS AND PAYMENT SERVICES LIMITED	KARAN VEER TYAGI	9999886360	karantyaqi.lawyer@gmail.com	15.04.2023	17.11.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP COMM. 27/2023	M/S STUDIO ALLIANCE VS M/S COMFORT CARE SYSTEM	SHEEBA KHURANA	9891285127	sheebakhurana@live.com	17.04.2023	19.02.2023
			OMP COMM. 28/2023	COMFORT CARE SYSTEM VS STUP CONSULTANCY P. LTD.	VISHAL KUMAR	8851522361	advvishalkumar21@gmail.com	17.04.2023	12.02.2023
			EX COMM 140/2023	FORTUNE CREDIT CAPITAL VS RVS INDUSTRIES	A K SINGH	8287291544	advashoko61176@gmail.com	12.04.2023	23.03.2023
			EX COMM 138/2023	M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES VS OMKAR FLEET CARE INDIA PVT LTD	NITIN MEHTA	9773667288	advocatemehtaassociate09@mail.com	12.04.2023	12.03.2023
			EX COMM 137/2023	M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES VS RAJESH KUMAR	NITIN MEHTA	9773667288	advocatemehtaassociate09@mail.com	12.04.2023	27.03.2023
			EX COMM 139/2023`	M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES VS CKS TRANSFE AND ANR	NITIN MEHTA	9773667288	advocatemehtaassociate09@mail.com	12.04.2023	27.03.2023
			EX COMM 136/2023`	M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES VS CKS TRANSFE AND ANR	NITIN MEHTA	9773667288	advocatemehtaassociate09@mail.com	12.04.2023	27.03.2023
			EX COMM 152/2023`	HDFC BANK VS SATYAVIR SINGH	MANISH VERMA	9650810426	msvermachambers@gmail.com	12.04.2023	03.04.2023
			EX COMM 162/2023	HDFC BANK VS POOJA BADAL	KARAN SINHA	9999568427	office@lpjpartners.com	21.04.2023	10.04.2023
			EX COMM 190/2023	SBI CARDS AND PAYMENTS VS LITAN MANDAL	RAJIV NARAIN	9810508115	leagumassociates@gmail.com	20.04.2023	21.02.2023
			EX COMM 191/2023	SBI CARDS VS ARUN KUMAR	RAJIV NARAIN	9810508115	leagumassociates@gmail.com	20.04.2023	21.02.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX COMM 188/2023	SBI CARDS VS ANKUR GULATI	RAJIV NARAIN	9810508115	leagumassociates@gmail.com	20.04.2023	16.01.2023
			EX COMM 189/2023	SBI CARDS VS CHANDER BHUSHAN	RAJIV NARAIN	9810508115	leagumassociates@gmail.com	20.04.2023	16.01.2023
			EX COMM 161/2023	M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES VS RAM ASHRE	NITIN MEHTA	9773667288	advocatemehtaassociate09@mail.com	19.04.2023	10.04.2023
			EX COMM 163/2023	KOTAK MAHINDRA BANK LTD VS SHIVA CHARAN AKELLA	BHUMIKA POPLI	8448356766	bhumika@trulegal.co.in	21.04.2023	10.04.2023
			EX COMM 201/2023	KOTAK MAHINDRA BANK LTD VS RENU NAITHANI	AMITA GAUR	971874346	amita.gaur@sethiassociates.in	29.04.2023	06.04.2023
			EX COMM 202/2023	TATA CAPITAL FINANCIAL VS AMOD KUMAR	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	29.04.2023	30.04.2023
			EX COMM 203/2023	TATA CAPITAL FINANCIAL VS RAKESH	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	29.04.2023	07.05.2022
			EX CIVIL 131/2023	DHANI LOANS AND SERVICES VS BALKISHAN GOYAL	HARPREET SINGH UPPAL	9868312318	uppal@lawyer.com	27.04.2023	07.08.2021
			EX CIVIL 133/2023	FORTUNE CREDIT CAPITAL VS ADVANCE CORPORATE SECURITY	ASHISH AGGARWAL	8130527868	devendrakejariwal@gmail.com	27.04.2023	23.09.2021
			EX CIVIL 128/2023	MANIBHVANAM HOMES FINANCE VS RAHUL	S K MEHTA	9953041454	kmpspartner@gmail.com	26.04.2023	30.06.2021
			EX CIVIL 129/2023	KOTAK MAHINDRA BANK VS RAMAN GAUTAM	SUMIT MEHTA	9810084594	team@rudralawfirm.com	26.04.2023	05.08.2021

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX CIVIL 130/2023	KOTAK MAHINDRA BANK LTD VS S V CREATION PVT LTD	SUMIT MEHTA	9810084594	team@rudralawfirm.com	26.04.2023	05.08.2021
			EX CIVIL 127/2023	KOTAK MAHINDRA BANK VS ADITYA BAMBA	AMITA GAUR	971874346	amita.gaur@sethiassociates.in	25.04.2023	28.06.2021
			EX CIVIL 126/2023	HERO HOUSING FINACE LTD VS ALOK KUMAR	S K MEHTA	9953041454	kmpspartner@gmail.com	25.04.2023	19.06.2021
			EX COMM 121/2023	M/S KOTAK MAHINDRA BANK VS JAYANT MISHRA	SUMIT MEHTA	9810084594	team@rudralawfirm.com	20.04.2023	04.12.2020
			EX COMM 119/2023	HDFC BANK VS VIPIN CHOUHAN	SANJEEV PATHAK LEGAL	9810955145	sajneev.pathak@srcslegal.com	20.04.2023	29.08.2020
			EX COMM 124/2023	HDFC BANK VS REKHA SINGH	DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	24.04.2023	23.12.2020
			EX CIVIL 123/2023	KOTAK MAHINDRA BANK VS RENU UPADHYAY	SUMIT MEHTA	9810084594	team@rudralawfirm.com	24.04.2023	22.12.2020
			EX COMM 216/2023	HDFC BANK VS KAMLESH PRASAD	SUMIT AGGARWAL	9953518347	lawconnect@hotmail.com	15.04.2023	08.02.2023
			EX COMM 223/2023	M/S HDB FINANCIAL SERVICES VS ASHA M	DEEPAKUR	9999925860	deepankur@sondhipartners.com	10.04.2023	15.04.2023
			EX COMM 212/2023	AXIS BANK LTD VS MD JAMIL	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	15.04.2023	22.08.2022
			EX COMM 210/2023	AXIS BANK VS SARITA DEVI	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	15.04.2023	22.08.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX COMM 208/2023	AXIS BANK VS SUNITA MEENA	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	15.04.2023	22.08.2022
			EX COMM 213/2023	M/S AAR KAY FINLEASE VS RIZWANA	VIKAS DEEP	7838963403	lawvikas99@gmail.com	15.04.2023	08.12.2022
			EX COMM 215/2023	M/S AAR KAY FINLEASE VS NAFEMAAN SINGH	VIKAS DEEP	7838963403	lawvikas99@gmail.com	15.04.2023	11.01.2023
			EX COMM 218/2023	MAHINDRA AND MAHINDRA FIN VS M/S VALUE PLUS	NITIN MEHTA	9773667288	advocatemehthaassociate09@mail.com	15.04.2023	29.03.2023
			EX COMM 224/2023	HDFC BANK VS CHANDAN KUMAR	SUMIT AGGARWAL	9953518347	dln@lawconnectadvocates.com	15.04.2023	10.04.2023
			EX COMM 206/2023	KOTAK MAHINDRA BANK VS SANGYUINE MARITIME SERVICES	BAMBHA AND NANDAN	9369850733	bnnlitigation@gmail.com	15.04.2023	28.05.2022
			EX COMM 204/2023	AXIS BANK LTD VS KARTIKEY BUDHIRAJA	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	15.04.2023	10.05.2022
			EX COMM 205/2023	HDB FINACIAL SERVICES VS SUNIL KUMAR	RAHUL BHARDWAJ	8376049807	amarnathrbc@yahoo.com	15.04.2023	18.05.2022
			EX COMM 207/2023	HDFC BANK VS SHAKIB	MOHIT JALAL	8802757235	legal@katyalassociates.com	15.04.2023	28.07.2022
			EX COMM 209/2023	AXIS BANK VS KOMAL SINGH	RAHUL CHOUHAN	9971891788	info@aualegal.com	15.04.2023	22.08.2022
			EX COMM 211/2023	AXIS BANK LTD VS BHUMESH SHARMA	RAHUL CHOUHAN	9971891788	info@aualegal.com	15.04.2023	22.08.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX COMM 214/2023	HDFC BANK LTD VS SARISH KUMAR	SANJEEV PATHAK LEGAL	82850202845	sanjeev.pathak@srcslegal.com	15.04.2023	19.12.2022
			EX COMM 217/2023	BAJAJ FINACE LTD VS KANCHAN BHOLA	ALOK SHANKAR	9811138361	ADVALOKSHANKAR10@gmail.com	15.04.2023	20.03.2023
34	SH. BHUPESH KUMAR, JDUGE, COMMERCIAL COURT-02	South-West	CS (Comm.)166/2023	The Jammu & Kashmir Bank Ltd Vs Suhaib Mohammad & ANR	Lizma Ashraf	9873029772	lizmaasraf@gmail.com	11.04.2023	03.04.2023
			CS (Comm.)/171/2023	Union Bank of India Vs Ashu Yadav	Vandana Bhatia	9810092257	bhatiaandcompany171@gmail.com	12.04.2023	10.04.2023
			cs (Comm.)/169/2023	HDFC VS Rakesh Kumar	Nikita Marwaha	9811773216	nikitaparmar05@gmail.com	12.04.2023	01.04.2023
			CS (Comm.)/174/2023	Canara Bank Vs Darshan Enterprises	Sandeep Tyagi	9999886249	sk.tyagi@ymail.com	13.04.2023	03.04.2023
			CS (Comm.)/176/2023	Canara Bank Vs SNG Machines Pvt Ltd & Ors	Surbhi Saxena	8860224184	adv.surbhisaxena@gmail.com	13.04.2023	04.02.2023
			CS (Comm.)/175/2023	Chandeshwar Sahani V/s Indusind Bank Ltd.	Abhinav Akash	9910588818	abhinav.akash111@gmail.com	13.04.2023	13.04.2023
			CS (Comm.)/198/2023	Raksha Supreme Camouflage Pvt Ltd. V/s Harriom Enterprises	Anubhav Dixit	9289537118	anubhav.dixit@gmail.com	15.04.2023	03.04.2023
			CS (Comm.)/199/2023	Neeraj Kumar V/s Satya vir Arya	Neeraj Gupta	9811267045	info@juslawoffices.com	15.04.2023	21.03.2023
			CS (Comm.)/200/2023	Union Bank Of India V/s Dablu Ram	Ravi Kumar	9911118926	advocateravi79@gmail.com	15.04.2023	20.03.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (Comm.)/201/2023	Canara Bank V/s M/S Vishnu Enterprises	Sandeep Tyagi	9999886249	sk.tyagi@ymail.com	17.04.2023	15.04.2023
			OMP (I) (Comm)/89/2023	Foyota Financial Ser India Ltd. V/s Suvidha Nahai Exports	Rahul Bhardwaj	8376049807	advocareashok.1@gmail.com	15.04.2023	10.04.2023
			OMP (I) (Comm)/90/2023	HDFC Bank V/s Kamal Singh Bisht Singh Bisht	Sanjeev Pathak	8285008845	litigation@srcslegal.com	15.04.2023	20.09.2022
			OMP (I) (Comm)/91/2023	HDFC Bank Ltd. V/s Gulshan Kumar	Sanjeev Pathak	8285008845	litigation@srcslegal.com	15.04.2023	19.09.2022
			CS (Comm.)/207/2023	ICICI Bank V/s Sunil John	Alok Kumar	9911000126	alok.adv2001@gmail.com	24.04.2023	21.04.2023
			CS (Comm.)/208/2023	Canara Bank V/s M/S Shiv Shankar SHG & Ors.	Bijay Mohan Goswami	9015893668	advbmg2016@gmail.com	24.04.2023	18.04.2023
			CS (Comm.)/212/2023	Squared Circle V/s Geartron technologies Pvt. Ltd. & Ors.	Anshuman Anaresh	9958831135	contact@anareshassociates.com	26.04.2023	24.04.2023
			CS (Comm.)/214/2023	Pramod Pathak V/s Shilpi Verma	Mohit Madan	9810031499	mohitadv1@gmail.com	20.04.2023	28.04.2023
			CS (Comm.)/217/2023	Amethi Enterprises (Delhi) V/s M/S Amethi Enterprises (Mumbai)	Onkar Roy	9810229959	lawchambersofonkarroy@gmail.com	29.04.2023	28.04.2023
			CS (Comm.)/218/2023	Amethi Enterprises (Delhi) V/s M/S Gargey Enterprises (Mumbai)	Onkar Roy	9810229959	lawchambersofonkarroy@gmail.com	29.04.2023	29.04.2023
			Ex.(Comm)/240/2023	Axis Bank Ltd Vs Vinod Kumar	Rahul Chauhan	9971891788	info@aualegal.com	15.04.2023	24.09.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Ex.(Comm)/227/2023	M/s Kotak Mahindra Bank Vs Suresh Kumar	Ranjan & Company	9311022102	ranjan.and.company@gmail.com	15.04.2023	20.04.2023
			Ex.(Comm)/226/2023	Kotak Mahindra Prime Ltd Vs Nitin Sharma	Ajay Uppal	9811740125	virtuous.peple@gmail.com	15.04.2023	06.05.2023
			Ex.(Comm)/155/2023	Mahindra & Mahindra Murliwala Transport Service	Nitin Mehta & Associate	8802218291	advocate.mehtaassociate09@gmail.com	10.04.2023	19.04.2023
			Ex.(Comm)/154/2023	M/s Mahindra & Mahindra Financial Services Vs Star Rural Rural Bus Link	Nitin Mehta & Associate	8802218291	advocate.mehtaassociate09@gmail.com	10.04.2023	12.04.2023
			Ex.(Comm)/131/2023	Mahindra & Mahindra Financial Services Vs Onkar Fleet Care India Pvt Ltd	Nitin Mehta & Associate	8802218291	advocate.mehtaassociate09@gmail.com	25.03.2023	05.04.2023
			Ex(Comm)/130/2023	Mahindra & Mahindra Financial vs Star Rural Bus Link	Nitin Mehta & Associate	8802218291	advocate.mehtaassociate09@gmail.com	25.03.2023	05.04.2023
			Ex.(Comm)/129/2023	Mahindra & Mahindra Financial Services Vs Onkar Fleet Care India Pvt Ltd	Nitin Mehta & Associate	8802218291	advocate.mehtaassociate09@gmail.com	25.03.2023	05.04.2023
			Ex.(Comm)/165/2023	Kotak Mahindra Bank Ltd Vs Krishan rath	Ms Bhumika Popli	8448356766	bhumika@trulegal.co.in	12.04.2023	10.04.2023
			Ex.(Comm)/230/2023	HDFC Bank Ltd Vs Ram Jee	Anish Bhola	9811454022	anisha-bhola17@yahoo.com	15.04.2023	21.03.2023
			Ex.(Comm)/231/2023	M/s Bajaj Finance Ltd Vs Manoj Gautam	Alok Shankar	9811138361	advalokshankar10@gmail.com	15.04.2023	20.03.2023
			Ex.(Comm)/239/2023	HDFC Bank Ltd Vs Avtar Singh	Naveen Sharma	9958683230	naveenk101@gmail.com	15.04.2023	15.10.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Ex.(Comm)/242/2023	Axis Bank Ltd Vs Swati Kumari	Rahul Chauhan	9971891788	info@aualegal.com	15.04.2023	14.09.2022
			Ex.(Comm)/241/2023	Axis Bank Ltd Vs Tarsem Singh	Rahul Chauhan	9971891788	info@aualegal.com	15.04.2023	15.09.2022
			Ex.(Comm)/157/2023	HDB Financial Services Vs Brij Lal	Deepankur Sondhi	9999925860	deepankur@sondhipartners.com	12.04.2023	03.04.2023
			Ex.(Comm)/159/2023	HDB Financial Services Pvt Ltd Vs Deepika Dey	Deepankur Sondhi	9999925860	deepankur@sondhipartners.com	12.04.2023	03.04.2023
			Ex.(Comm)/158/2023	HDB Financial Services Pvt Ltd Vs Lichhaman Ram Meena	Deepankur Sondhi	9999925860	deepankur@sondhipartners.com	12.04.2023	03.04.2023
			Ex.(Comm)/156/2023	HDB Financial Services Pvt Ltd Vs Vijay Kumar	Deepankur Sondhi	9999925860	deepankur@sondhipartners.com	12.04.2023	03.04.2023
			Ex.(Comm)/198/2023	HDFC Bank Ltd Vs Indresh Pal	Sumit Aggarwal	9953518347	lawconnect@hotmail.com	13.04.2023	10.04.2023
			Ex.(Comm)/232/2023	M/s Sun Star Enterprises Vs M/s Uma Enterprises	Sameer Sidhar	9444446565	lawconnect@hotmail.com	13.04.2023	10.04.2023
			Ex.(Comm)/199/2023	HDFC Bank Ltd Vs Blessy Dwivedi	Sumit Aggarwal	9953518347	lawconnect@hotmail.com	13.04.2023	10.04.2023
			Ex.(Comm)/233/2023	Dr Harsh Goyal Vs DDA	Vishal Kumar	8851522361	adv.vishalkumar21@gmail.com	24.04.2023	05.02.2023
			Ex.(Comm)/235/2023	Toyota Financial Ser India Ltd. V/s Payumart Pvt Ltd	Rahul Bhardwaj	8376049807	daranth_rbc@yahoo.com	24.04.2023	16.01.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Ex.(Comm)/237/2023	RBL Bank Ltd Vs Time Gallary	Sachin Katyal	9811015335	legal@katyalassociates.com	25.04.2023	24.12.2022
			Ex.(Comm)/200/2023	Kotak Mahindra Bank Ltd Vs Sumit lal	Ms Divya	9310475557	divya@trulegal.co.in	13.04.2023	23.03.2023
			Ex.(Comm)/196/2023	SBI Card Vs Devesh Kumar	Rajiv Narain	9810508115	leagumassociates@gmail.com	13.04.2023	22.02.2023
			Ex.(Comm)/228/2023	M/s Bajaj Finance Ltd Vs Suraj Prakash	Alok Shankar	9811138361	alokshankar10@gmail.com	20.04.2023	03.04.2023
			Ex.(Comm)/229/2023	HDFC Bank Ltd Vs Amitoj Singh	SRCS (Legal)	9810955145	litigation@srcslegal.com	15.04.2023	27.03.2023
			Ex.(Comm)/197/2023	HDFC Bank Ltd Vs Ramesh Kumar	Kashika Singla	9311851166	gurmeet@gbalawoffices.com	13.04.2023	25.04.2023
			Ex.(Comm)/238/2023	Ex SBI Card Vs Sarthak Nagpal	Rajiv Narain	9810508115	leagumassociates@gmail.com	15.04.2023	29.11.2022
			Ex.(Comm)/193/2023	Ex SBI Card Vs Manoj Sangwan	Rajiv Narain	9810508115	leagumassociates@gmail.com	13.04.2023	11.01.2023
			Ex.(Comm)/194/2023	Ex SBI Card Vs Pooja	Rajiv Narain	9810508115	leagumassociates@gmail.com	13.04.2023	13.01.2023
			Ex.(Comm)/245/2023	Kayaan Marketing & Distribution Vs Alok Narang	Sandeep Yadav	9911314422	malhotraadv@gmail.com	28.04.2023	21.04.2023
			Ex.(Comm)/246/2023	Kogta Financial Ltd Vs Rajesh Kumar & Ors	Manisha Baruah	8826750777	manishabaruahlegal@gmail.com	28.04.2023	20.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Ex.(Comm)/236/2023	M/s Aar Kay Fin-lease Pvt Ltd Vs Smt Sharda Devi	Vikas Deep Advocate	7838963403	lawvikas599@gmail.com	15.04.2023	11.01.2023
			Ex.(Comm)/234/2023	M/s Gambit Leasing & Finance Pvt Ltd	Vikas Deep Advocate	7838963403	lawvikas599@gmail.com	15.04.2023	11.01.2023
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03	South-West	CS (Comm.)/166/2023	The Jammu & Kashmir Bank Ltd Vs Suhaib Mohammad & ANR	Lizma Ashraf	9873029772	lizmaasraf@gmail.com	11.04.2023	03.04.2023
			CS (Comm.)/171/2023	Union Bank of India Vs Ashu Yadav	Vandana Bhatia	9810092257	bhatiaandcompany171@gmail.com	12.04.2023	10.04.2023
			cs (Comm.)/169/2023	HDFC VS Rakesh Kumar	Nikita Marwaha	9811773216	nikitaparmar05@gmail.com	12.04.2023	01.04.2023
			CS (Comm.)/174/2023	Canara Bank Vs Darshan Enterprises	Sandeep Tyagi	9999886249	sk.tyagi@ymail.com	13.04.2023	03.04.2023
			CS (Comm.)/176/2023	Canara Bank Vs SNG Machines Pvt Ltd & Ors	Surbhi Saxena	8860224184	adv.surbhisaxena@gmail.com	13.04.2023	04.02.2023
			CS (Comm.)/175/2023	Chandeshwar Sahani V/s Indusind Bank Ltd.	Abhinav Akash	9910588818	abhinav.akash111@gmail.com	13.04.2023	13.04.2023
			CS (Comm.)/198/2023	Raksha Supreme Camouflage Pvt Ltd. V/s Harriom Enterprises	Anubhav Dixit	9289537118	anubhav.dixit@gmail.com	15.04.2023	03.04.2023
			CS (Comm.)/199/2023	Neeraj Kumar V/s Satya vir Arya	Neeraj Gupta	9811267045	info@juslawoffices.com	15.04.2023	21.03.2023
			CS (Comm.)/200/2023	Union Bank Of India V/s Dablu Ram	Ravi Kumar	9911118926	advocateravi79@gmail.com	15.04.2023	20.03.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (Comm.)/201/2023	Canara Bank V/s M/S Vishnu Enterprises	Sandeep Tyagi	9999886249	sk.tyagi@ymail.com	17.04.2023	15.04.2023
			OMP (I) (Comm)/89/2023	Foyota Financial Ser India Ltd. V/s Suvidha Nahai Exports	Rahul Bhardwaj	8376049807	advocareashok.1@gmail.com	15.04.2023	10.04.2023
			OMP (I) (Comm)/90/2023	HDFC Bank V/s Kamal Singh Bisht Singh Bisht	Sanjeev Pathak	8285008845	litigation@srcslegal.com	15.04.2023	20.09.2022
			OMP (I) (Comm)/91/2023	HDFC Bank Ltd. V/s Gulshan Kumar	Sanjeev Pathak	8285008845	litigation@srcslegal.com	15.04.2023	19.09.2022
			CS (Comm.)/207/2023	ICICI Bank V/s Sunil John	Alok Kumar	9911000126	alok.adv2001@gmail.com	24.04.2023	21.04.2023
			CS (Comm.)/208/2023	Canara Bank V/s M/S Shiv Shankar SHG & Ors.	Bijay Mohan Goswami	9015893668	advbmg2016@gmail.com	24.04.2023	18.04.2023
			CS (Comm.)/212/2023	Squared Circle V/s Geartron technologies Pvt. Ltd. & Ors.	Anshuman Anaresh	9958831135	contact@anareshassociates.com	26.04.2023	24.04.2023
			CS (Comm.)/214/2023	Pramod Pathak V/s Shilpi Verma	Mohit Madan	9810031499	mohitadv1@gmail.com	20.04.2023	28.04.2023
			CS (Comm.)/217/2023	Amethi Enterprises (Delhi) V/s M/S Amethi Enterprises (Mumbai)	Onkar Roy	9810229959	lawchambersofonkarroy@gmail.com	29.04.2023	28.04.2023
			CS (Comm.)/218/2023	Amethi Enterprises (Delhi) V/s M/S Gargey Enterprises (Mumbai)	Onkar Roy	9810229959	lawchambersofonkarroy@gmail.com	29.04.2023	29.04.2023
			Ex.(Comm)/240/2023	Axis Bank Ltd Vs Vinod Kumar	Rahul Chauhan	9971891788	info@aualegal.com	15.04.2023	24.09.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Ex.(Comm)/227/2023	M/s Kotak Mahindra Bank Vs Suresh Kumar	Ranjan & Company	9311022102	ranjan.and.company@gmail.com	15.04.2023	20.04.2023
			Ex.(Comm)/226/2023	Kotak Mahindra Prime Ltd Vs Nitin Sharma	Ajay Uppal	9811740125	virtuous.peple@gmail.com	15.04.2023	06.05.2023
			Ex.(Comm)/155/2023	Mahindra & Mahindra Murliwala Transport Service	Nitin Mehta & Associate	8802218291	advocate.mehtaassociate09@gmail.com	10.04.2023	19.04.2023
			Ex.(Comm)/154/2023	M/s Mahindra & Mahindra Financial Services Vs Star Rural Rural Bus Link	Nitin Mehta & Associate	8802218291	advocate.mehtaassociate09@gmail.com	10.04.2023	12.04.2023
			Ex.(Comm)/131/2023	Mahindra & Mahindra Financial Services Vs Onkar Fleet Care India Pvt Ltd	Nitin Mehta & Associate	8802218291	advocate.mehtaassociate09@gmail.com	25.03.2023	05.04.2023
			Ex(Comm)/130/2023	Mahindra & Mahindra Financial vs Star Rural Bus Link	Nitin Mehta & Associate	8802218291	advocate.mehtaassociate09@gmail.com	25.03.2023	05.04.2023
			Ex.(Comm)/129/2023	Mahindra & Mahindra Financial Services Vs Onkar Fleet Care India Pvt Ltd	Nitin Mehta & Associate	8802218291	advocate.mehtaassociate09@gmail.com	25.03.2023	05.04.2023
			Ex.(Comm)/165/2023	Kotak Mahindra Bank Ltd Vs Krishan rath	Ms Bhumika Popli	8448356766	bhumika@trulegal.co.in	12.04.2023	10.04.2023
			Ex.(Comm)/230/2023	HDFC Bank Ltd Vs Ram Jee	Anish Bhola	9811454022	anisha-bhola17@yahoo.com	15.04.2023	21.03.2023
			Ex.(Comm)/231/2023	M/s Bajaj Finance Ltd Vs Manoj Gautam	Alok Shankar	9811138361	advalokshankar10@gmail.com	15.04.2023	20.03.2023
			Ex.(Comm)/239/2023	HDFC Bank Ltd Vs Avtar Singh	Naveen Sharma	9958683230	naveenk101@gmail.com	15.04.2023	15.10.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Ex.(Comm)/242/2023	Axis Bank Ltd Vs Swati Kumari	Rahul Chauhan	9971891788	info@aualegal.com	15.04.2023	14.09.2022
			Ex.(Comm)/241/2023	Axis Bank Ltd Vs Tarsem Singh	Rahul Chauhan	9971891788	info@aualegal.com	15.04.2023	15.09.2022
			Ex.(Comm)/157/2023	HDB Financial Services Vs Brij Lal	Deepankur Sondhi	9999925860	deepankur@sondhipartners.com	12.04.2023	03.04.2023
			Ex.(Comm)/159/2023	HDB Financial Services Pvt Ltd Vs Deepika Dey	Deepankur Sondhi	9999925860	deepankur@sondhipartners.com	12.04.2023	03.04.2023
			Ex.(Comm)/158/2023	HDB Financial Services Pvt Ltd Vs Lichhaman Ram Meena	Deepankur Sondhi	9999925860	deepankur@sondhipartners.com	12.04.2023	03.04.2023
			Ex.(Comm)/156/2023	HDB Financial Services Pvt Ltd Vs Vijay Kumar	Deepankur Sondhi	9999925860	deepankur@sondhipartners.com	12.04.2023	03.04.2023
			Ex.(Comm)/198/2023	HDFC Bank Ltd Vs Indresh Pal	Sumit Aggarwal	9953518347	lawconnect@hotmail.com	13.04.2023	10.04.2023
			Ex.(Comm)/232/2023	M/s Sun Star Enterprises Vs M/s Uma Enterprises	Sameer Sidhar	9444446565	lawconnect@hotmail.com	13.04.2023	10.04.2023
			Ex.(Comm)/199/2023	HDFC Bank Ltd Vs Blessy Dwivedi	Sumit Aggarwal	9953518347	lawconnect@hotmail.com	13.04.2023	10.04.2023
			Ex.(Comm)/233/2023	Dr Harsh Goyal Vs DDA	Vishal Kumar	8851522361	adv.vishalkumar21@gmail.com	24.04.2023	05.02.2023
			Ex.(Comm)/235/2023	Toyota Financial Ser India Ltd. V/s Payumart Pvt Ltd	Rahul Bhardwaj	8376049807	daranth_rbc@yahoo.com	24.04.2023	16.01.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Ex.(Comm)/237/2023	RBL Bank Ltd Vs Time Gallary	Sachin Katyal	9811015335	legal@katyalassociates.com	25.04.2023	24.12.2022
			Ex.(Comm)/200/2023	Kotak Mahindra Bank Ltd Vs Sumit lal	Ms Divya	9310475557	divya@trulegal.co.in	13.04.2023	23.03.2023
			Ex.(Comm)/196/2023	SBI Card Vs Devesh Kumar	Rajiv Narain	9810508115	leagumassociates@gmail.com	13.04.2023	22.02.2023
			Ex.(Comm)/228/2023	M/s Bajaj Finance Ltd Vs Suraj Prakash	Alok Shankar	9811138361	alokshankar10@gmail.com	20.04.2023	03.04.2023
			Ex.(Comm)/229/2023	HDFC Bank Ltd Vs Amitoj Singh	SRCS (Legal)	9810955145	litigation@srcslegal.com	15.04.2023	27.03.2023
			Ex.(Comm)/197/2023	HDFC Bank Ltd Vs Ramesh Kumar	Kashika Singla	9311851166	gurmeet@gbalawoffices.com	13.04.2023	25.04.2023
			Ex.(Comm)/238/2023	Ex SBI Card Vs Sarthak Nagpal	Rajiv Narain	9810508115	leagumassociates@gmail.com	15.04.2023	29.11.2022
			Ex.(Comm)/193/2023	Ex SBI Card Vs Manoj Sangwan	Rajiv Narain	9810508115	leagumassociates@gmail.com	13.04.2023	11.01.2023
			Ex.(Comm)/194/2023	Ex SBI Card Vs Pooja	Rajiv Narain	9810508115	leagumassociates@gmail.com	13.04.2023	13.01.2023
			Ex.(Comm)/245/2023	Kayaan Marketing & Distribution Vs Alok Narang	Sandeep Yadav	9911314422	malhotraadv@gmail.com	28.04.2023	21.04.2023
			Ex.(Comm)/246/2023	Kogta Financial Ltd Vs Rajesh Kumar & Ors	Manisha Baruah	8826750777	manishabaruahlegal@gmail.com	28.04.2023	20.04.2023

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date Registration	Date of e-filing	
			Ex.(Comm)/236/2023	M/s Aar Kay Fin-lease Pvt Ltd Vs Smt Sharda Devi	Vikas Deep Advocate	7838963403	lawvikas599@gmail.com	15.04.2023	11.01.2023	
			Ex.(Comm)/234/2023	M/s Gambit Leasing & Finance Pvt Ltd	Vikas Deep Advocate	7838963403	lawvikas599@gmail.com	15.04.2023	11.01.2023	
Total							1330			

List of cases where e-Payment of Court fees was made during the month of April-2023.

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	589/2023	ICICI BANK VS RAJA KISHORE THAKUR	PRASHANT KUMAR	05.04.2023	29.03.2023
			603/2023	TKW MANAGEMENT VS ORIENT CRAFT LIMITED	ABHINAV JAGANATHAN	10.04.2023	16.03.2023
			636/2023	ICICI VS NARESH KUMAR	SAGAR SHIVAM	17.04.2023	12.04.2023
			637/2023	ICICI VS VAISHALI ARORA	SAGAR SHIVAM	17.04.2023	12.04.2023
			657/2023	ADIDAS AG VS ASHOK KUMAR	AASTHA SHARMA	18.04.2023	14.04.2023
			658/2023	CANARA BANK VS NARAIN DAS DRUG STORE	SUMIT SAURAV	18.04.2023	13.04.2023
			669/2023	ICICI VS ASHVEEN KAUR SODHI	SAGAR SHIVAM	19.04.2023	03.03.2023
			701/2023	ICICI BANK VS RAM SHANKAR	SHAIENDRA BABBAR	27.04.2023	12.04.2023
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	CS(COMM) 566/2023	NITIN ANEJA VS RAJ KUMARI	R.K.ALAGH	01.04.2023	01.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS(COMM) 567/2023	LIC HOUSING FI- NANCE LTD VS AMIT HANS	VISHWENDRA VERMA	01.04.2023	31.03.2023
			OMP(COM M)48/2023	VIVEK BHATIA VS SBI CARDS& PAY- MENTS	KSHITIZ AHUJA	01.04.2023	31.03.2023
			CS(COMM) 581/2023	SUBHASH CHAN- DER PURI VS VIKAS SINGH	VIJAY MALHOTRA	03-04-2023	27-03-2023
			CS(COMM) 582/2023	M/S KANCHAN FASHION PVT LTD VS SHARMILA CREATIONS	SUBHASH CHANDRA	03-04-2023	07-03-2023
			CS(COMM) 585/2023	MRS.SITA DEVI VS M/S SHIV SHANKAR TRAD- ING	DEEPAK RAO	05-04-2023	20-03-2023
			CS(COMM) 586/2023	HPL ELECTRIC & POWER VS M/S COLOCUBE TECHNOLOGIES	VIJAY PRAKASH	05-04-2023	20-12-2022
			CS(COMM) 598/2023	ANAMIKA CHOPRA VS TOF- FCOVER CORE	ANKUR MAHINDRO	10-04-2023	05-04-2023
			CS (COMM)/6 12/2023	SPG COMSUMER PRODUCTS PVT LTD Vs SIDDHI GUPTA	BIKRAM SINGH PATEL(P),	11-04-2023	10-04-2023
			CS (COMM)/6 13/2023	MOHD MURSALIN Vs WASID AHMED GANAEI	NARENDER KUMAR(P), & sohela khan	11-04-2023	17-12-2022
			CS (COMM)/6 23/2023	ICICI BANK Vs SUNIL JOHN	ALOK KUMAR(P),	13-4-2023	05-04-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)/6 24/2023	ICICI BANK Vs YATINDRA NIRVIK	ALOK KUMAR(P),	13-4-2023	05-04-2023
			CS (COMM)/6 55/2023	M/S SUPREME SALES AGENCY Vs M/S ECONSHIP TECH PVT LTD	SAKET GROVER(P),	18-04-2023	21-03-2023
			CS (COMM)/6 63/2023	ICICI BANK Vs MANJU DAGAR	SAGAR SHIVAM(P),	18-04-2023	03-03-2023
			CS (COMM)/6 80/2023	STATE BANK OF INDIA Vs BRIJ MOHAN SHARMA SOLE PROP JAN CHEMIST	VARUN CHANDIOK(P),	24-04-2023	20-04-2023
			CS (COMM)/6 81/2023	M/S KANCHAN FASHION PVT LTD Vs NITISHA BULCHANDANI	SUBHASH CHANDRA(P),	24-04-2023	07-03-2023
			CS (COMM)/6 82/2023	M/S DARBARA CHEMICALS Vs MOHIT POLYTECH PVT LTD	AMIT GUPTA(P),	24-04-2023	03-04-2023
			CS (COMM)/6 87/2023	SANDEEP GOYAL Vs A ONE TRADERS	Himanshu Rajora(P),	25-04-2023	13-04-2023
			CS (COMM)/6 88/2023	SQUARE YARDS CONSULTING PRIVATE LIMITED Vs HAMED SABERI ENTERPRISE INDIA LIMITED	NEHA MS(P),	25-04-2023	13-04-2023
			CS (COMM)/6 98/2023	CHIRAG GUPTA PROPRIETOR OF KENT INDUSTRIES THROUGH ITS AUTHORISED ATTORNEY, RAJ	Rita Sanghavi(P),	27-04-2023	18-04-2023
			CS (COMM)/7 04/2023	DAMS SKY PVT LTD Vs PROFESSIONAL CAREER AND TRAINING INSTITUTE SUDHA	CHETAN ROY(P),	28-04-2023	24-04-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)/7 05/2023	KRBL LIMITED Vs CHAMAN LAL SETIA EXPORTS LTD	SUDARSHAN BANSAL(P),	28-04-2023	24=04=2023
			CS (COMM)/7 06/2023	DAMS SKY PVT LTD Vs PROFESSIONAL CAREER AND TRAINING INSTITUTE PANDA	CHETAN ROY(P),	28-04-2023	24=04=2023
			CS (COMM)/7 07/2023	PADAM GUPTA Vs PIYUSH AGARWAL	SUBHASH CHANDRA(P),	28-04-2023	21-04-2023
			CS (COMM)/7 19/2023	ICICI BANK LIMITED Vs SATISH KUMAR	SHAILENDRA BABBAR(P),	29-4-2023	25-04-2023
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	Central	CS(COMM) 573/2023	M/S KANCHAN FASHION PVT. LTD. V/S SARITA WADERA	SH. SUBHASH CHANDRA	01.04.2023	07.03.2023
			CS(COMM) 574/202	ICICI BANK LTD. V/S RAKESH KUMAR & ANR.	SH. DEEPAK KAUSHIK	01.04.2023	29.03.2023
			CS(COMM) 575/2023	LIC HOUSING FINANCE LTD. V/S AJAY RATRA	SH. VISHWENDRA VERMA	01.04.2023	15.02.2023
			CS(COMM) 590/2023	M/S S. CHAND & CO. LTD. V/S CHANDRA BHANN, PROP. OF M/S HARIZON BOOK & STATIONERS	MS. ANJU BAGAI	05.04.2023	28.10.2022
			CS(COMM) 591/2023	RAM PRASAD SWAMI, PROP. OF M/S ASHUTOSH ENTERPRISES V/S M/S SHIV	SH. DEEPAK RAO	05.04.2023	20.03.2023
			CS(COMM) 593/2023	ICICI BANK LTD. V/S DEEP ENTERPRISES	SH. DEEPAK KAUSHIK	06.04.2023	03.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS(COMM) 594/2023	M/S KIRAN ROADWAYS PVT. LTD. V/S M/S ALTECH INFRASTRUCTUR E PVT. LTD.	SH. M.K. KAUSHIK	06.04.2023	09.01.2023
			CS(COMM) 600/2023	MEENAKSHI GOEL V/S YFC PROJECTS PVT. LTD.	SH. TUSHAR GUPTA	10.04.2023	28.02.2023
			CS(COMM) 601/2023	M/S ANKUR PIPES PVT. LTD. V/S MANISH JAISWAL, PROP. OF OM TRADERS	SH. ADITYA GIRI	10.04.2023	17.03.2023
			CS(COMM) 609/2023	SHREE RAM ENGINEERS V/S M/S PRASHANT ELECTRICO	SH. NAVEEN BHARDWAJ	11.04.2023	30.01.2023
			CS(COMM) 614/2023	M/S CHAHAT JEWELLERS V/S M/S VARDHMAN JEWELS	SH. SACHIN CHAWLA	12.04.2023	26.05.2023
			CS(COMM) 626/2023	ICICI BANK LTD. V/S SURJEET SINGH	SH. ALOK KUMAR	13.04.2023	05.04.2023
			CS(COMM) 632/2023	ICICI BANK LTD. V/S DAVINDER	SH. VIKAS CHOPRA	15.04.2023	12.04.2023
			CS(COMM) 640/2023	ICICI BANK LTD. V/S HIMANI SAXENA	SH. VIKAS CHOPRA	17.04.2023	12.04.2023
			CS(COMM) 641/2023	ICICI BANK LTD. V/S PRABHAKAR MISHRA	SH. VIKAS CHOPRA	17.04.2023	12.04.2023
			CS(COMM) 642/2023	STATE BANK OF INDIA V/S RAVI BALUJA, PROP. OF HONEY KIDZ	SH. VARUN CHANDIOK	R.17.04.2023	02.01.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS(COMM) 643/2023	KHANEJA MOTORS V/S TEMPO INDIA SPARES	SH. ASHISH GARG	17.04.2023	N/A
			CS(COMM) 644/2023	SPACE BUSINESS SOLUTIONS PVT. LTD. V/S DISTRICT MAGISTRATE MUSST	SH. DURGESH GUPTA	17.04.2023	05.04.2023
			CS(COMM) 656/2023	M/S ASHISH PAPERS PVT. LTD. V/S CREATIVE INDUSTRIES & ORS.	SH. S.M. GUPTA	18.04.2023	06.01.2023
			CS(COMM) 664/2021	ICICI BANK LTD. V/S TASIM	SH. VIKAS CHOPRA	19.04.2023	10.04.2023
			CS(COMM) 679/2023	AGGARWAL POLYPLAST PVT. LTD. V/S L D K LAMI PRINTS PVT. LTD.	SH. MANMEET SINGH	21.04.2023	19.04.2023
			CS(COMM) 683/2023	MILAN MADHUSUDAN KARIYA V/S AMIT KUMAR GUPTA, PROP. OF AONE INTERNATIONAL	SH. TUSHAR GUPTA	24.04.2023	11.04.2023
			CS(COMM) 690/2023	RAMESH KUMAR V/S RAJESH KHANNA	SH. RAJEEV KUMAR JHA	25.04.2023	21.04.2023
			CS(COMM) 691/2023	UMESH YARN AGENCIES V/S G & S TEX KNITS	SH. ABHISHEK YADAV	25.04.2023	21.04.2023
			CS(COMM) 700/2023	MADHU BANSAL V/S RAMSIKKA CHANDRA RATHI	SH. AVNEET SINGH	27.04.2023	21.04.2023
			CS(COMM) 708/2023	M/S VIKAS PUBLISHING HOUSE PVT. LTD. V/S MOHIT SHARMA & ANR. PROP. OF M/S. BEAD &	SH. RAJESH KUMAR	28.04.2023	23.11.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS(COMM) 717/2023	M/S GURDAYAL & SONS V/S M/S SAGA PAPERS	SH. ARCHIT SINGHAL	29.04.2023	27.04.2023
			CS(COMM) 718/2023	ICICI BANK LTD. V/S SAMEER KHAN & ANR.	SH. SHAILENDER BABBAR	29.04.2023	25.04.2023
4	MS NISHA SAXENA, DISTRICT COMMERCIAL COURT-04	Central	CS (COMM)- 571/2023	M/S TULLIO GIUSI SRL VS. M/A ALLEANZA POLYMERS & SERVICE	SH. TPS KANG	01.04.2023	29.03.2023
			CS(COMM) -572/2023	ICICI BANK LTD. VS. UDAY JAIN	SH. YUNUS SAIFI	01.04.2023	28.03.2023
			CS(COMM) -577/2023	ICICI BANK LTD. VS CHETAN VATS	SH. YUNUS SAIFI	01.04.2023	17.03.2023
			CS(COMM) -578/2023	ICICI BANK LTD. VS. M K ROCK TECH PVT. LTD.	SH. YUNUS SAIFI	01.04.2023	28.03.2023
			CS (COMM)- 579/2023	CANARA BANK VS. M/S SONI ENTERPRISES TRADING AND CO. AND Anr	SH. D.K. JAIN	01.04.2023	16.03.2023
			CS (COMM) 597/2023	STATE BANK OF INDIA V/S SIDDHARTH VAID	SHALINI PANDEY	10.04.2023	27.03.2023
			CS (COMM) 596/2023	STATE BANK OF INDIA VS. MOHIT SETH	SHALINI PANDEY	10.04.2023	25.03.2023
			CS (COMM)61 0/2023	ICICI BANK LTD. V/S M/S M.A.ENTERPRISE S	DEEPAK KAUSHIK	11.04.2023	27.03.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)62 9/2023	M/S SPG CONSUMER PRODUCTS PVT. LTD V/S JAGVIR SINGH	BIKRAM SINGH PATEL	13.04.2023	27.03.2023
			CS (COMM)- 645/2023	ICICI BANK LTD. VS. NITIN KUMAR AGGARWAL	SH. VIKAS CHOPRA	17.04.2023	12.04.2023
			CS (COMM)- 646/2023	M/S SIRI IN FIN LEASE PVT. LTD. VS. HARISH CHANDRA AGARWAL	SH. RAKESH KUMAR	17.04.2023	02.02.2023
			CS (COMM)- 673/2023	M/S KONCEPT SOLUTIONS PVT. LTD. VS. M/S DAGAR HOSPITALITY AND INFRASTRUCTURE	SH. NEERAJ DAHIYA	20.04.2023	28.03.2023
			CS(COMM) -676/2023	AMIT KHANNA VS. PARVEJ	SH. VIKAS BHATIA	21.04.2023	06.04.2023
			CS (COMM)- 675/2023	AMIT KHANNA VS. KHALID CHOUDHARY	SH. VIKAS BHATIA		
			CS (COMM)- 675/2023	AMIT KHANNA VS. KHALID CHOUDHARY	SH. VIKAS BHATIA	21.04.2023	06.04.2023
			CS (COMM)- 684/2023	CANARA BANK VS. SAI TRAVELS	SH. SUMIT SAURAV	25.04.2023	13.04.2023
			CS (COMM)- 686/2023	NIKE INNOVATE CV VS. ASHOK KUMAR	SH. PRAMOD KUMAR SINGH	25.04.2023	21.04.2023
			CS (COMM)- 689/2023	BALAJI TRADING CO. VS. M/S BEE K BEE PRINTS PVT. LTD.	SH. ATUL KUMAR SHARMA	25.04.2023	10.11.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)- 694/2023	CANARA BANK VS. SYED SHAIM ALI	SH. PRATAP CHANDRA RANA	26.04.2023	17.04.2023
			CS (COMM)- 699/2023	M/S SHASHI DHAWAL HYDRAULICS PVT. LTD. VS. MILIND THAKAR	SH. YASH CHATURVEDI	27.04.2023	10.04.2023
			CS (COMM)- 712/2023	CANARA BANK VS. SHRI DALIP KUMAR	MAMTA PAL	28.04.2023	28.03.2023
			CS (COMM)- 711/2023	RAJENDER PRASAD V/S PARAMJIT SINGH & ORS	ABHAY MANI STRIPATHI	28.04.2023	17.04.2023
			CS (COMM)- 713/2023	UNION BANK OF INDIA VS. ANSHU MISHRA & ORS.	KAMAL KANTI CHHABRA	30.04.2023	19.04.2023
			CS (COMM)- 714/2023	M/S SURENDER KUMAR JAIN V/S M/S JAY COLOUR COMPANY	ANARJEET RAI	30.04.2023	25.04.2023
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	CS COMM- 569/2023	LIC HOUSING FINANCE LTD. V/S DEEPAK KUMAR CHATTERJI	VISHWENDRA VERMA	01.04.2023	01.04.2023
			CS COMM- 570/2023	LIC HOUSING FINANCE LTD. V/S HEMANT SHARMA	VISHWENDRA VERMA	01.04.2023	01.04.2023
			EX. COMM- 174/2023	KOTAK MAHINDRA PRIME LTD. V/S ANAND KUMAR	KUSHAL KUMAR	01.04.2023	01.04.2023
			EX. COMM- 175/2023	M/S KOTAK MAHINDRA BANK LTD. V/S SH. BHANU CHOUDHARY AND ANR.	RAVI SHANKAR GARG	01.04.2023	01.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			EX COMM- 181/2023	FORTUNE CREDIT LTD. V/S UTKARSH TRADING COMPANY	ASHOK KR. SINGH	03.04.2023	03.04.2023
			EX. COMM- 182/2023	A.K.D.K. JAIN TRADING PVT. LTD. V/S GULATI SUIT AND DUPPATA	ALAMINE	03.04.2023	03.04.2023
			CS COMM- 583/2023	MRS. SITA DEVI V/S M/S GEETA ENTERPRISES	PAWAN SINGH TANWAR	05.04.2023	05.04.2023
			CS COMM- 584/2023	ICICI BANK LTD. V/S SHIV SHAKTI ENTERPRISES	PRASHANT KR	05.04.2023	05.04.2023
			EX. COMM- 185/2023	SBI CARDS AND PAYMENT SERVICES LTD. V/S FARHAN	W R KHAN	05.04.2023	05.04.2023
			CS COMM- 592/2023	GARG AND COMPANY V/S M/S BALA JI PLY PLACE	SAHIL GOYAL	06.04.2023	06.04.2023
			MISC DJ- 218/2023	BANK OF INDIA V/S SUBHASH SURI	SHIVAM TYAGI	06.04.2023	06.04.2023
			EX.COMM- 193/2023	HDFC B ANK LTD. V/S BALWINDER SETHI	MANISH SHANKAR VERMA	06.04.2023	06.04.2023
			OMP(I)CO MM- 342/2023	HDFC BANK LTD. V/S SUPER FAST LOGISTICS PVT. LTD.	ANISH BHOLA	10.04.2023	10.04.2023
			CS COMM- 604/2023	ICICI BANK LTD. V/S SATYAJEET BHARTI	PRASHANT KR	10.04.2023	10.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			EX.COMM-199/2023	ASHOK KANODIA V/S UNILEC ENGINEERS LTD.	RAHUL KADYAN	11.04.2023	11.04.2023
			EX.COMM-200/2023	HDB FINANCIAL SERVICES LTD. V/S GAURAV KUKKAL	SYED HUSAIN ADIL TAQVI	11.04.2023	11.04.2023
			CS COMM-615/2023	LIC HOUSING FINANCE LTD. V/S VIKAS YADAV	Not Available	12.04.2023	12.04.2023
			CS COMM-616/2023	LIC HOUSING FINANCE LTD. V/S PRABHU NARAYAN MISHRA	Not Available	12.04.2023	12.04.2023
			CS COMM-617/2023	MANLIFT INDIA PVT. LTD. V/S AZZ INFRASERVICES LTD.	RAUNAK PAREKH	12.04.2023	12.04.2023
			EX COMM-206/2023	MR. RAHUL BANSAL V/S SCHOLAR ALLEY PVT. LTD.	HITESH KR.	12.04.2023	12.04.2023
			CS COMM-627/2023	ICICI BANK LTD V/S SUKHVINDER SINGH	ALOK KR.	13.04.2023	13.04.2023
			CS COMM-628/2023	CANARA BANK V/S SATYA NARAIN GUPTA	VANDANA BHATIA	13.04.2023	13.04.2023
			OMP COMM-53/2023	deepak dua and anr v/s m/s pnb housing finace ltd	PUJYA KR. SINGH	13.04.2023	13.04.2023
			OMP (1) COMM-349/2023	HDFC BANK V/S DEVENDER RAM PARSAD	SANISH BHOLA	13.04.2023	13.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			OMP(I) COMM- 350/2023	HDFC BANK LTD. V/S RISHABH JAIN	ANISH BHOLA	15.04.2023	15.04.2023
			CS COMM- 638/2023	ASK AUTOMOTIVE LTD. V/S ASHOK KUMAR	AASTHA SHARMA	17.04.2023	17.04.2023
			OMP(I)CO MM- 355/2023	HDFC BANK LTD. V/S UNSED HAJIR KHAN	ANISH BHOLA	17.04.2023	17.04.2023
			OMP(I)CO MM- 356/2023	HDFC BANK LTD. V/S NITENDER RAMAVTER	ANISH BHOLA	17.04.2023	17.04.2023
			OMP(I)CO MM- 357/2023	HDFC BANK LTD. V/S LAKSHAY JAIN	ANISH BHOLA	17.04.2023	17.04.2023
			CS COMM- 639/2023	ICICI BANK LTD. V/S HARI PRAKASH	SAGAR SHIVAM	17.04.2023	17.04.2023
			EX.COMM- 214/2023	REETA JAIN PROP. JAIN ASSOCIATES	AASHEESH SHARMA	18.04.2023	18.04.2023
			omp(i) comm- 368/2023	hdfc bank ltd. v/s puneet kumar	ANISH BHOLA	18.04.2023	18.04.2023
			OMP(I)CO MM- 369/2023	HDFC BANK LTD. V/S SANJAY MAHABIR SINGH	ANISH BHOLA	18.04.2023	18.04.2023
			EX.COMM- 215/2023	TEXTILE INDIA V/S SHREE SIDHI VINAYAK ENTERPRISES	AASHISH VERMA	18.04.2023	18.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS COMM- 677/2023	RACHIT GARG V/S SURESH CHANDRA SHARMA	RAHUL SHUKLA	21.04.2023	21.04.2023
			OMP COMM- 57/2023	NIMMALA SRIKANTH V/S SBI CARDS AND PAYMENT SERVICES LIMITED	MUKESH KR.	21.04.2023	21.04.2023
			EX. COMM- 229/2023	DAGA TRADING COMPANY PVT. LTD. V/S WIG BROTHERS CONSTRUCTION PVT. LTD.	SANJAY KUMAR	24.04.2023	24.04.2023
			EX. COMM- 230/2023	INDUSTRIAL PIPING PRODUCTS V/S KUMAR ENGINEERING CORP.	ANUJ MALHOTRA	25.04.2023	25.04.2023
			OMP(I) COMM- 391/2023	HDFC BANK LTD. V/S KAMAL BHALLA	ANISH BHOLA	25.04.2023	25.04.2023
			MISC DJ- 262/2023	PNB V/S M/S SUPER INDUSTRIES	REGULAR	25.04.2023	25.04.2023
			EX. COMM- 231/2023	SH. KRISHAN MANGAL ROPERIETOR OF M/S SHRI BALAJI TRADING COMPANY V/S SH. RAJIB LAGLAN	BASANT KR. GUPTA	25.04.2023	25.04.2023
			CS COMM- 696/2023	PARAG INTERNATIONAL V/S OPERA GLOBAL PVT. LTD.	DEEPYAN MANDAL	26.04.2023	26.04.2023
			EX. COMM- 236/2023	HDB FINANCIAL SERVICES LTD. V/S RITIKA R	RAVINDER KR. AGARWAL	28.04.2023	28.04.2023
			EX.COMM- 239/2023	M/S SCHOLASTIC INDIA PVT. LTD. V/S J.B.S PUBLISHERS AND DISTRIBUTORS	ANUBHAV MEHROTRA	28.04.2023	28.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS COMM-709/2023	KIRORIMAL KASHIRAM MARKETING V/S BHOLE NATHI FOODS LTD.	SHRAVAN KR. BANSAL	28.04.2023	28.04.2023
			EX.COMM-240/2023	ICICI BANK LTD. V/S PADEEP GIRI	SUNITA SINGH	28.04.2023	28.04.2023
			EX.COMM-241/2023	ICICI BANK LTD. V/S MOHD FARMAN KURESHI	SUNITA SINGH	28.04.2023	28.04.2023
			CS COMM-710/2023	ABDUL WAHAB KHAN V/S MOHD. SHAKEEL ALIAS TIGER	AKSAY BEDI	28.04.2023	28.04.2023
			EX. COMM-248/2023	M/S VISHNA INDIA NIDHI LTD. V/S SHRI DEEPAK KUMAR SAINI	NEERAJ SURI	29.04.2023	29.04.2023
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	Central	CS(COMM) 568/2023	DAYANAND ANGLO-VEDIC COLLEGE TRUST VS KAVIRAJ KHAZAN CHAND QUETTA DAV SR. SEC. SCHOOL	VIVEK SRIVASTAVA	01.04.2023	24.03.2023
			CS(COMM) 576/2023	PUNJAB DISTRIBUTORS PVT. LTD. VS CULMEN INFRA PROJECTS	MAHESH KATYAYEN	01.04.2023	13.03.2023
			EX. (COMM) 173/2023	M/S VISHNU HOSIERY PVT. LTD. VS M/S D.D. AGENCIES	ANKITA WADHWA	01.04.2023	NA
			OMP(I) COMM 338/2023	AAKASH EDUCATIONAL SERVICES LTD. VS BHANWAR SINGH HADA	BHASKAR KUMAR SHUKLA	10.04.2023	NA
			OMP(I) COMM 339/2023	AAKASH EDUCATIONAL SERVICES LTD. VS CHIRAG AGARWAL	BHASKAR KUMAR SHUKLA	10.04.2023	NA

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			OMP(I) COMM 340/2023	AAKASH EDUCATIONAL SERVICES LTD. VS BHANWAR SINGH HADA	BHASKAR SHUKLA KUMAR	10.04.2023	NA
			CS(COMM) 599/2023	RENU BAJAJ VS CONSILIUM AUTOMATION AND FIRE PROTECTION LTD.	AMIT BAJAJ	10.04.2023	22.03.2023
			EX. (COMM) 196/2023	RBL BANK LTD. VS AJAY KUMAR	SACHIN KATYAL	10.04.2023	NA
			CS(COMM) 602/2023	MOHIT RAJPAL VS MY TAXI INDIA PRIVATE LTD.	RAVI KISHAN CHANDNA	10.04.2023	28.03.2023
			OMP(COM M) 50/2023	M/S SONY SONS VS DHANI LOANS AND SERVICES	VIPIN PILLAI	11.04.2023	NA
			EX. (COMM) 198/2023	KOTAK MAHINDRA BANK VS SANJAY GARG	SUNITA SINGH	11.04.2023	NA
			OMP(I) COMM 346/2023	HDFC BANK VS JAGJEET SINGH	ANISH BHOLA	11.04.2023	NA
			CS(COMM) 605/2023	ICICI BANK LTD. VS DINESH NAGAR	DEEPAK KAUSHIK	11.04.2023	29.03.2023
			CS(COMM) 606/2023	ICICI BANK LTD. VS DILEEP KUMAR SHUKLA	DEEPAK KAUSHIK	11.04.2023	29.03.2023
			CS(COMM) 607/2023	BHANWAR RIDAMALJI MUNOT VS M/S RDEVIS ENGINEERS PVT. LTD.	MUKESH AGGARWAL	11.04.2023	31.03.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
				RENOVISION AUTOMATION SERVICES PVT. LTD. VS RANDHIR KAPOOR			
			CS (COMM) 620/2023	CANARA BANK VS KAMAL KAPOOR & ANR.	RITU MISHRA	12.04.2023	24.02.2023
			CS(COMM) 622/2023	AKBAR MOLA VS PANEL REPAIR FACTORY INDIA PVT. LTD.	SUDESH KUMAR	12.04.2023	23.03.2023
			CS (COMM) 625/2023	M/S S. CHAND & CO. VS VED PRAKASH RATHI	ANJU BAGAI	13.04.2023	06.10.2022
			CS(COMM) 631/2023	M/S SPG CONSUMER PRODUCTS PVT. LTD. VS DEEPAK SALUJA	BIKRAM SINGH PATEL	15.04.2023	10.04.2023
			CS(COMM) 633/2023	M/S BHATIA AUTO SALES VS M/S HINDUSTAN CONSTRUCTION CO. LTD.	SANJAY LUTHRA	15.04.2023	06.04.2023
			CS(COMM) 634/2023	M/S AMBA - BI WHEELERS PVT. LTD. VS SANJAY MOHAPATRA	RAKESH WADHWA	17.04.2023	17.02.2023
			CS(COMM) 635/2023	ICICI BANK LTD. VS MADHU YADAV	VIKAS CHOPRA	17.04.2023	12.04.2023
			CS(COMM) 650/2023	ICICI BANK LTD. VS NRIPENDRA SINGH	VIKAS CHOPRA	17.04.2023	12.04.2023
			CS(COMM) 651/2023	ICICI BANK LTD. VS SURESH KUMAR CHAUHAN	VIKAS CHOPRA	17.04.2023	12.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS(COMM) 652/2023	ICICI BANK LTD. VS JITENDRA AWANA	VIKAS CHOPRA	17.04.2023	12.04.2023
			OMP(I) COMM 351/2023	HDFC BANK LTD. VS BABBAR HOSPITALITY & TOURISM & ANR.	ANISH BHOLA	17.04.2023	NA
			CS(COMM) 653/2023	STATE BANK OF INDIA VS ROHIT JAIN	SUNIL SEHRAWAT	18.04.2023	08.11.2022
			EX. (COMM) 209/2023	SBI CARDS VS RAM SEWAK	W.R. KHAN	18.04.2023	NA
			EX. (COMM) 210/2023	SBI CARDS VS RAJNI KEDIA	W.R. KHAN	18.04.2023	NA
			EX. (COMM) 211/2023	SBI CARDS VS EDGER PETER	W.R. KHAN	18.04.2023	NA
			MISC. DJ 237/2023	M/S SHANKAR DYES AND CHEMICALS	SACHIN KUMAR	18.04.2023	NA
			CS(COMM) 660/2023	ICICI BANK LTD. VS RAJEEV KAPIL	BABBAR & ASSOCIATES	19.04.2023	27.02.2023
			CS(COMM) 661/2023	ICICI BANK LTD. VS SAZID ANSARI	BABBAR & ASSOCIATES	19.04.2023	17.04.2023
			EX. (COMM) 220/2023	HDFC BANK LTD. VS WASEEM HASINUDDIN	SANJEEV PATHAK	19.04.2023	NA

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			EX. (COMM) 221/2023	HDFC BANK LTD. VS MOHAMMAD SHAFIQ	SANJEEV PATHAK	19.04.2023	NA
			OMP(I) COMM 383/2023	HDFC BANK LTD. VS NADEEM KHAN	ANISH BHOLA	20.04.2023	NA
			OMP(I) COMM 384/2023	HDFC BANK LTD. VS LOKESH KUMAR	ANISH BHOLA	20.04.2023	NA
			OMP(I) COMM 385/2023	HDFC BANK LTD. VS ASK DESIGN CREATIONS PVT. LTD.	ANISH BHOLA	20.04.2023	NA
			OMP(I) COMM 386/2023	HDFC BANK LTD. VS MITHUN MONGA	ANISH BHOLA	20.04.2023	NA
			OMP(I) COMM 387/2023	TATA CAPITAL FINANCIAL SERVICES LTD. VS SUVARI DEVI	ANISH BHOLA	20.04.2023	NA
			OMP(I) COMM 338/2023	AYE FINANCE PVT. LTD. VS ABDUL KHAN	DEEPANKUR SONDHI	24.04.2023	NA
			MISC. D.J 260/2023	STATE BANK OF INDIA VS WATSALYA KUMAR SINGH	SHIV K. TYAGI	24.04.2023	NA
			CS(COMM) 692/2023	ANKIT GOEL VS MOHD. ZAHID	S.K. GUPTA	25.04.2023	18.04.2023
			CS(COMM) 693/2023	JAVED VS MEHBOOB & ANR.	MOHD. ARIF	26.04.2023	03.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			EX. (COMM) 234/2023	AU SMALL FINANCE BANK LTD. VS ASRAR AHMED	HEM CHANDER	26.04.2023	NA
			CS(COMM) 703/2023	ANIL KUMAR GUPTA VS ABHIMANYU PRUTHI	MANISH KUMAR	28.04.2023	17.04.2023
7	MS. KAVERI BAWEJA, DISTRICT COMMERCIAL COURT-07	Central	NIL				
8	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	CS (COMM)/3 38/2023	MR CHAMAN LALAKSHAY SINGHAL Vs MRS NAVEEN KUMAR	SRIVASTAVA(P),	15-04-2023	03-04-2023
			CS (COMM)/3 39/2023	MR CHAMAN LALAKSHAY SINGHAL Vs MRS NAVEEN KUMAR	SRIVASTAVA(P),	15-04-2023	03-04-2023
9	MS. HEMANI MALHOTRA, DISTRICT COMMERCIAL COURT)-02	West	CS COMM 317/2023	GOODFAITH DEALERS VS. LAKHANI FOOTWEAR	PRATYARK VATS	01.04.2023	23.03.2023
			CS COMM 318/2023	BANK OF BARODA VS. DILIP KUMAR RAM	GEETANJALI SHARMA	01.04.2023	23.03.2023
			CS COMM 320/2023	JAMILUR RAHMAN VS. SHRI NAMRATA DWIVEDI	MANOJ KUMAR	03.04.2023	17.02.2023
			CS COMM 326/2023	UCO BANK VS. M/S SHAH ESTATE AGENCY	SUDHA SHUKLA	06.04.2023	11.04.2023
			CS COMM 327/2023	UCO BANK VS. SIMMI SHARMA	SUDHA SHUKLA	06.04.2023	11.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS COMM 334/2023	M/S MEDICARE PRODUCTS INC. VS. BLOCK DEVELOPMENT	AMARENDRA KR.	09.04.2023	13.04.2023
			CS COMM 335/2023	SUDESH KUMARI VS. M/S SHREERAM VANIYA GLOBAL EXIM PVT. LTD.	SAMEER DEWAN	10.04.2023	13.04.2023
			CS COMM 350/2023	UCO BANK VS. NIKHIL SHANKAR	SUDHA SHUKLA	22.04.2023	24.04.2023
			CS COMM 351/2023	RAJ KUMAR VS. R.V. HEALTHWAYS PVT. LTD	MANVI KHURANA	22.04.2023	25.04.2023
			CS COMM 352/2023	M/S TAURANT PROJECTS VS. RAHUL KUMAR	SANJAY SHARAM	23.04.2023	25.04.2023
			CS COMM 353/2023	JINDAL CHARITABLE SOCIETY GEN. SECRATARY	SANJAY SHARAM	23.04.2023	25.04.2023
			CS COMM 358/2023	CAMPUS ACTIVEWEAR LTD VS. JOHN DOE/AHOK KUMAR	ANKIT PARASHAR	25.04.2023	27.04.2023
			CS COMM 359/2023	PRINCE KUMAR VS. YUGMANI KUMAR	NEERAJ GUPTA	25.04.2023	27.04.2023
10	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/1 89/2023	M/S BKR CAPITAL PRIVATE LIMITED Vs PANNA LAL BHANSALI	RAJIV BHARDWAJ	03.04.2023	30.12.2022
			CS (COMM.)/1 91/2023	M/S LOTUS INTERNATIONAL LOGISTICS Vs KINGSPAN JINDAL PVT LTD	RAHUL MALHOTRA	03.04.2023	14.03.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM.)/1 94/2023	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs POOJA SINGH	PRADEEP KUMAR JHA	03.04.2023	15.03.2023
			CS (COMM.)/1 99/2023	M/S TELIMART INDIA PVT LTD Vs M/S PRIMATEL FIBCOM LTD	PUNEET AHUJA	10.04.2023	31.03.2023
			CS (COMM.)/2 01/2023	M/S KMERICAA FOODS AND SERVICES PVT LTD. Vs M/S S.D. TRADERS	SUNCHIT KHANNA	12.04.2023	06.02.2023
			CS (COMM.)/2 02/2023	BANK OF INDIA Vs SANTOSH YADAV	SHAVEER AHMED	12.04.2023	31.03.2023
			CS (COMM.)/2 04/2023	DRAKE AND SCULL WATER AND ENERGY PVT LTD Vs POWER TRANSMISSION	SHIVEE PANDEY	12.04.2023	31.03.2023
			CS (COMM.)/2 09/2023	STATE BANK OF INDIA Vs HEMANT KUMAR	SHIV KUMAR TYAGI	13.04.2023	31.03.2023
			CS (COMM.)/2 11/2023	MS THE IVORY PALACE Vs MS SSIPL LIFESTYLE PVT LTD	MANISH MAKHIJA	13.04.2023	31.03.2023
			CS (COMM.)/2 07/2023	M/S AGGARWAL SANITARY HARDWARE AND ELECTRICALS Vs M/S ORIXICH LIFESTYLE HOMES PVT LTD	RUBINA ARORA	13.04.2023	16.03.2023
			CS (COMM.)/2 10/2023	LIC HOUSING FINANCE LTD. Vs PARMOD SATIJA	SUNIL MITTAL	13.04.2023	31.03.2023
			CS (COMM.)/2 17/2023	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs MR. DEEPAK SHARMA	MANDIRA MITRA	15.04.2023	15.03.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM.)/2 18/2023	BIZ AD OPTIMISER PVT LTD Vs ALLIED MEDIA NETWORK PVT LTD	ANIL KUMAR DUBEY	15.04.2023	09.07.2019
			CS (COMM.)/2 19/2023	INDIAN BANK Vs SHRI SANJAY KUMAR	HIMANSHU HIMANSHU	15.04.2023	20.03.2023
			CS (COMM.)/2 20/2023	MS HIMALAYA COMMUNICATIO NS PVT LTD Vs MS THE NEW INDIA ASSURANCE CO LTD	ASHISH UPADHAYAY	15.04.2023	24.03.2023
			CS (COMM.)/2 27/2023	UNION BANK OF INDIA Vs MAA TRADERS THROUGH PROPRIETOR NAMEDLY SANTANA	UZAIR ELAHI	17.04.2023	14.03.2023
			CS (COMM.)/2 29/2023	B. L. AGRO INDUSTRIES LIMITED Vs TASTY OIL PRODUCTS PRIVATE LIMITED	RAJESH SHARMA	17.04.2023	10.04.2023
			CS (COMM.)/2 32/2023	THOMSON PRESS INDIA LTD Vs MIDASTECH ORBIT PRIVATE LIMITED	B P DUTTA	19.04.2023	16.03.2023
			CS (COMM.)/2 37/2023	ESS DEEVI INFORMATICES PVT. LTD. Vs SACHDEVA COMMUNICATIO N	VISHAL MAAN	21.04.2023	13.09.2022
			CS (COMM.)/2 44/2023	PRAHLAD SINGH Vs RAJENDRA VERMA	RAJESH SINGH KUMAR	25.04.2023	22.02.2023
			CS (COMM.)/2 45/2023	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs MR SHANKAR DAYAL SINGH	BHAWANI GUPTA	25.04.2023	29.03.2023
			CS (COMM.)/2 48/2023	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs MR. KUMAR TARUN	BHAWANI GUPTA	25.04.2023	15.03.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM.)/2 49/2023	ALSTONE INTERNATIONAL Vs GAJENDRA	VINEET JAIN	25.04.2023	04.01.2023
			CS (COMM.)/2 50/2023	BOETTCHER INDIA PVT LTD Vs SEL JEGAT PRINTERS PRIVATE LTD.	PANKAJ AGGARWAL	25.04.2023	12.04.2023
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	CS (COMM.) 192/2023	HOUSING DEVELOPMENT FINANCE CORPORATION Vs MANIKARAN SINGH ARNEJA	MS. MANDIRA MITRA	03.04.2023	15.03.2023
			CS (COMM.) 193/2023	VALVOLINE CUMMINS PVT. LTD. Vs ROBIN	MR. SAHIL SHARMA	03.04.2023	03.03.2023
			CS (COMM.) 190/2023	M/S PARAS POLYMERS PVT. LTD. Vs M/S RAJA UDYOG PVT. LTD.	MR. RAMA SHANKAR	03.04.2023	01.03.2023
			CS (COMM.) 203/2023	UCO BANK Vs PRANATI DAS AND ORS	MR. BIJAY MOHAN GOSWAMI	12.04.2023	15.03.2023
			CS (COMM.) 205/2023	BANK OF BARODA Vs MOHANAN PULIVELIL SANKARAN	MR. RAJNISH KR. BANYAL	13.04.2023	22.03.2023
			EX (COMM.) 92/2023	GURDARSHAN SINGH Vs SR DEN V NR - DELHI DIVISION THROUGH GENERAL MANAGER	MR. SUMIT KUMAR	12.04.2023	01.04.2023
			CS (COMM.) 223/2023	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs MR. SHAILENDRA SINGH	MS. MANDIRA MITRA	15.04.2023	15.03.2023
			CS (COMM.) 224/2023	S CONSTRUCTION CO Vs M/S JASWANT CONSTRUCTION	KMR. SANJAY KUMAR	15.04.2023	02.11.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM.) 226/2023	INDIAN BANK Vs MR. ROHIT MISHRA	MR. HIMANSHU	15.04.2023	20.03.2023
			CS (COMM.) 225/2023	STATE BANK OF INDIA SATYENDRA SINGH SOLE PROP. US ENTERPRISES	MR. VARUN CHANDIOK	15.04.2023	10.04.2023
			CS (COMM.) 231/2023	PRAYAG POLYTECH PRIVATE LIMITED Vs ASIAN MERCHANTS AND CO.	MR. ABHIMANYU GARG	18.04.2023	23.12.2022
			COUNTER CLAIM 13/2023	M/S UPTURN HOSPITALITY PVT. LTD. AND ANOTHER Vs MAHAVIR PRASAD JAIPURIA LITE	MS. MALLIKA BHATIA ARORA	18.04.2023	08.02.2023
			COUNTER CLAIM 14/2023	KASHMIRI LAL SUNEJA Vs GLANZ WINDOWS PVT LIMITED	MS. VANSHA SETHI SUNEJA	18.04.2023	16.04.2023
			EX (COMM.) 114/2023	M/S ETAM ENGINEERING PRIVATE LIMITED Vs UNION OF INDIA	MR. MOHIT GUPTA	19.04.2023	29.06.2021
			CS (COMM.) 236/2023	BRIGADIER MANOHAR KHAJURIA RETD. VSMTHROUGH HIS AR SH. AKSHAY KHAJURIA Vs THE	MR. SANDEEP VISHNU	20.04.2023	31.03.2023
			CS (COMM.) 255/2023	UNION BANK OF INDIA Vs SUVIDHA CENTRE	MR. AMBUJ TIWARI	27.04.2023	11.03.2023
			CS (COMM.) 254/2023	DELHI TEST HOUSE Vs MAHANAGAR TELEPHONE NIGAM LTD.	MR. BINAY SHAKER TIWARI	27.04.2023	28.02.2023
			OMP (1) COMM 30/2023	RAAJ UNOCAL LUBRICANTS LIMITED Vs NORTHERN RAILWAY	MS. AANCHAL BASUR	28.04.2023	24.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	OMP (COMM)/5 0/2023	INDIAN RAILWAYS CATERING AND TOURISM CORPLTD IRCTC Vs DOON CATERERS	Himanshu Kapoor(P),	01-04-2023	28-03-2023
			CS (COMM)/1 88/2023	KNN PAPERS Vs INTERNATIONAL PRINT-O-LIMITED AND ORS	SHEKHAR BHAMBRI(P),	01-04-2023	17-03-2023
			OMP (COMM)/5 1/2023	INDIAN RAILWAYS CATERING AND TOURISM CORP LTD Vs DOON CATERERS	Himanshu Kapoor(P),	01-04-2023	28-03-2023
			CS (COMM)/1 95/2023	HOUSING DEVELOPEMENT FINANCE CORPORATION LTD Vs SOMNATH DEY	MANDIRA MITRA(P),	03-04-2023	15-03-2023
			CS (COMM)/1 96/2023	LOTUSJET INTERNATIONAL LOGISTICS PVT LTD Vs KINGSPAN JINDAL PVT LTD	RAHUL MALHOTRA(P),	03-04-2023	14-03-2023
			CS (COMM)/1 98/2023	ESS DEEVI INFORMATICS PVT LTD Vs M K ELECTRONICS AND REFRIGERATION AND ANP	VISHAL MAAN(P),	06-04-2023	28-03-2023
			CS (COMM)/2 00/2023	HQ LAMPS MANUFACTURIN G CO PVT LTD Vs EVERLIGHT ELECTRONICS INDIA PVT LTD AND ANP	Vipin Singh Bansal(P),	10-04-2023	27-03-2023
			OMP (COMM)/5 4/2023	RAJESH KUMAR MALHOTRA Vs MS KOTAK MAHINDRA PRIME LTD	Himanshu Bhardwaj(P),	12-04-2023	10-04-2023
			CS (COMM)/2 13/2023	STATE BANK OF INDIA Vs SARTAJ TYAGI	SHIV KUMAR TYAGI(P),	13-04-2023	31-03-2023
			CS (COMM)/2 14/2023	STATE BANK OF INDIA Vs TAHIR KHAN	SHIV KUMAR TYAGI(P),	13-04-2023	31-03-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)/2 15/2023	STATE BANK OF INDIA Vs SHIVANI KANOJIA	SHIV TYAGI(P), KUMAR	13-04-2023	31-03-2023
			CS (COMM)/2 12/2023	LIC HOUSING FINANCE LTD Vs RAJESH KUMAR AND ANR	SUNIL MITTAL(P),	13-04-2023	31-03-2023
			CS (COMM)/2 16/2023	STATE BANK OF INDIA Vs HARDEEP KUMAR GOYAL	SHIV TYAGI(P), KUMAR	13-04-2023	31-03-2023
			CS (COMM)/2 21/2023	CANARA BANK Vs VIJAY KUMAR	SUSHIL RAI(P), KUMAR	15-04-2023	29-03-2023
			CS (COMM)/2 22/2023	STATE BANK OF INDIA Vs MOHAMMAD ASHRAF	VARUN CHANDIOK(P),	15-04-2023	10-04-2023
			OMP (COMM)/5 7/2023	NATIONAL SEEDS CORPORATION LTD Vs PALLAVI FARMS AND NURSERIES	YASHVARDHAN(P),	19-04-2023	15-04-2023
			CS (COMM)/2 33/2023	PUNJAB NATIONAL BANK Vs ABHISHEK JAIN	DAVENDER KUMAR(P),	19-04-2023	05-04-2023
			CS (COMM)/2 39/2023	ESS DEE INFORMATICS PVT LTD Vs RAJ ELECTRONICS	VISHAL MAAN(P),	21-04-2023	13-04-2023
			CS (COMM)/2 38/2023	PUMA SE Vs ASHOK KUMAR	Shashi Pratap Ojha(P),	21-04-2023	15-04-2023
			CS (COMM)/2 42/2023	STATE BANK OF INDIA Vs SANJAY CHOPRA	VARUN CHANDIOK(P),	25-04-2023	20-04-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)/2 43/2023	PC JEWELLERS LIMITED AND ORS Vs STATE BANK OF INDIA	VIPIN SINGH(P),	25-04-2023	10-04-2023
			CS (COMM)/2 52/2023	UNION BANK OF INDIA Vs RADHA KRISHNA TRADING AND SUPPLIER	AMBUJ TIWARI(P),	27-04-2023	11-03-2023
			CS (COMM)/2 57/2023	AROON AVIATION SERVICES PVT LTD Vs SOVIKA AVIATION SERVICES PVT LTD	Sagrika Tanwar(P),	28-04-2023	21-04-2023
			OMP (COMM)/6 4/2023	BASIC INDIA LIMITED Vs HDFC BANK LTD AND ANR	RAHUL DUBEY(P),	29-04-2023	20-04-2023
13	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-03	SOUTH	CS(COMM.) 198/2023	IFFCO-MC CROP SCIENCE PRIVATE LIMITED VS IFFDC PILAKHUA	SHUBHAM SAIGAL	05.04.2023	25.02.2023 & 27.03.2023
			CS(COMM.) 206/2023	HUGO BOSS TM MGMT. GMBH AND COMPANY KG VS ASHOK KUMAR	SUDERSHAN KUMAR BANSAL	10.04.2023	29.03.2023
15	SH. SANJEEV AGGARWAL	South	NIL				
16	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	South	NIL				
17	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL				

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
18	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	CS (COMM)/3 13/2023	SOPHISTICATED INDUSTRIAL ANALYTIC MATERIALS PVT LTD Vs NATIONAL THERMAL POWER CORPORATION	Prithvi Raj Sikka(P),	01-04-2023	27-09-2021
			CS (COMM)/3 28/2023	PUNJAB NATIONAL BANK Vs MAHESH PRASAD SINGH PROPM/S A S GARMENTS	VIJETA OHRI(P),	06-04-2023	22.03.2023
			CS (COMM)/3 49/2023	BHUSHAN DEALMARK PRIVATE LIMITED Vs MR HASIN SOLE PROP OF M/S D H CONSTRUCTION	HIMANSHU GARG(P),	11-04-2023	22.02.2023
			CS (COMM)/3 90/2023	BHUSHAN DEALMARK PRIVATE LIMITED Vs SSG INFRATECH PRIVATE LIMITED	HIMANSHU GARG(P),	25-04-2023	22.02.2023
			CS (COMM)/3 89/2023	BHUSHAN DEALMARK PRIVATE LIMITED Vs MR RAVI PRAKASH SINGH	HIMANSHU GARG(P),	25-04-2023	22.02.2023
			CS (COMM)/3 59/2023	RITIKA BAHL Vs SAHIL SACHDEVA	ANIL KUMAR SAHU(P),	17-04-2023	03.04.2023
			CS (COMM)/3 77/2023	AL METALS AND METHODS PVT LTD Vs M/S THE INDURE PRIVATE LIMITED AND ORS	Vikrant Hudda(P),	21-04-2023	24.03.2023
			CS (COMM)/3 65/2023	M/S INDCON PROJECTS AND EQUIPMENT LTD Vs VATCO ELEC POWER PVT LTD AND ORS	MR. ANUBHAV TYAGI(P),	18-04-2023	13.04.2023
			CS (COMM)/3 74/2023	STATE BANK OF INDIA Vs MAHESH KUMAR YADAV	DHARMENDRA SINGH(P),	20-04-2023	28.03.2023
			CS (COMM)/3 70/2023	UNION BANK OF INDIA Vs NARENDRA SINGH	Sunil Choudhary(P),	19-04-2023	29.03.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)/3 81/2023	TCI EXPRESS LIMITED Vs PRACTIDESH SOLUTIONS INDIA LLP	SUMAN JYOTI KHAITAN(P),	21-04-2023	11.04.2023
			CS (COMM)/3 80/2023	TCI EXPRESS LIMITED Vs PARAMOUNT WATER SYSTEMS PVT LTD	SUMAN JYOTI KHAITAN(P),	21-04-2023	11.04.2023
			CS (COMM)/3 78/2023	M/S GRASSOLAND AGRO PVT LTD Vs M/S POUNSY FMCG LIMITED	NITESH KUMAR(P),	21-04-2023	17.04.2023
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS (COMM)/3 40/2023	PUNJAB NATIONAL BANK Vs M/S M S ENTERPRISES	RANJANA PATHAK(P),	10-04-2023	28.02.2023
			CS (COMM)/3 41/2023	AS PHARMA PVT LTD Vs NAYATI MEDICAL PVT LTD	Aditya Trehan(P),	10-04-2023	06.04.2023
			CS (COMM)/3 42/2023	NORTHSELECT ENGINEERS PVT LTD Vs ARCHON POWERINFRA INDIA PVT LTD	Mohit Yadav(P),	10-04-2023	13.02.2023
			CS (COMM)/3 43/2023	AXIS BANK LTD Vs MUZAMIL AHMAD	DHARAM DEV(P),	10-04-2023	25.01.2023
			CS (COMM)/3 47/2023	ANITA BHATIA Vs EKTA SALUJA	YATHARTH ROHILLA(P),	11-04-2023	28.03.2023
			CS (COMM)/3 48/2023	BLUEVIEW PROPERTIES PRIVATE LIMITED Vs PRL PROJECTS INFRASTRUCTUR E LIMITED	HIMANSHU GARG(P),	11-04-2023	22.02.2023
			CS (COMM)/3 67/2023	M/S SETHI MINERALS Vs M/S MISHRA TRADING GROUP	Pulkit Krishnatray(P),	19-04-2023	10.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)/3 71/2023	UNION BANK OF INDIA Vs SMT KISMATI DEVI	Sunil Choudhary(P),	19-04-2023	29.03.2023
			CS (COMM)/3 73/2023	DEEWAN ASSOCIATES Vs DEVIKA GOLD HOMZ PRIVATE LIMITED	NIKUNJ GARG(P),	20-04-2023	-
			CS (COMM)/3 52/2023	INTEX TECHNOLOGIES INDIA LIMITED Vs MUNISH DOGRAPROPRIET OROF M/S ARYAN TECHNOLOGIES	Surabhi Singh(P),	20-04-2023	22.02.2023
			CS (COMM)/3 79/2023	PROFESSIONAL COURIERS NETWORK LTD Vs MEENA SHARMA	MATLOOB ALAM(P),	21-04-2023	13.04.2023
			CS (COMM)/3 92/2023	M/S CONNEDIT BUSINESS SOLUTIONS PRIVATE LIMITED Vs M/S BENT INC	RIT ARORA(P),	26-04-2023	13.04.2023
			CS (COMM)/3 96/2023	M/S MAKKER CONSTRUCTION Vs M/S NEW LOOK BUILDERS AND DEVELOPERS PVT LTD	VIPIN KUMAR CHAUDHARY(P),	27-04-2023	11.04.2023
			CS (COMM)/4 03/2023	RECKON INDUSTRIES LIMITED Vs WARM FORGINGS PRIVATE LIMITED	himanshu thankur(P),	29-04-2023	21.04.2023
20	MS. ANU GROVER BALIGA	SOUTH-EAST	CS (COMM)/3 23/2023	ICICI BANK LTD Vs MOHAMMAD RASHID	C. PARKASH	06-04-2023	04.11.2022
			EXECUTIO N (COMM)/1 96/2023	HDFC BANK LTD Vs DINESH KUMAR	NAVEEN SHARMA	06-04-2023	05.11.2022
			EXECUTIO N (COMM)/1 95/2023	KOTAK MAHINDRA PRIME LTD Vs RAZAQ AHMAD	ROHIT BOHRA	06-04-2023	23.11.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			EXECUTION (COMM)/1 94/2023	HDFC BANK LTD Vs LAXMI DEVI	SRCS(LEGAL)	06-04-2023	01.12.2022
			EXECUTION (COMM)/1 93/2023	HDFC BANK LTD Vs KANTA DEVI	SRCS(LEGAL)	06-04-2023	02.12.2023
			EXECUTION (COMM)/1 92/2023	HDFC BANK LTD Vs THAN SINGH	SRCS(LEGAL)	06-04-2023	15.02.2023
			EXECUTION (COMM)/1 91/2023	HDFC BANK LTD Vs SOM PAL	SUMIT AGGARWAL	06-04-2023	03.03.2023.
			CS (COMM)/3 22/2023	ICICI BANK LTD Vs PERFECT READYMIX SOLUTIONS	CHETNA BHALLA	06-04-2023	14.03.2023
			CS (COMM)/3 21/2023	IDBI BANK LTD Vs SAAHIL	SATISH KUMAR	06-04-2023	20.03.2023
			CS (COMM)/3 51/2023	BHUSHAN DEALMARK PRIVATE LIMITED Vs M/S RAMJEE SINGH CO	SHAKEEL SARWAR WANI	11-04-2023	10.04.2023
			EXECUTION (COMM)/2 14/2023	KOTAK MAHINDRA BANK LIMITED Vs UNIVERSAL JOURNEYS INDIA PVT LTD	SACHDEV AND ASSOCIATES	17-04-2023	10.04.2023
			CS (COMM)/3 57/2023	INTEX TECHNOLOGIES INDIA LIMITED Vs MADHU BALA @ MADHU CHADHA	KARAMVEER	17-04-2023	11.04.2023
			EXECUTION (COMM)/2 13/2023	HDFC BANK LIMITED Vs RUBINA SARDAR	MANISH VERMA	17-04-2023	11.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)/3 58/2023	RAJEEV GUPTA Vs MUNICIPAL CORPORATION OF DELHI THRU COMMISSIONER	VIKAS SHARMA	17-04-2023	13.04.2023
			EXECUTIO N (COMM)/2 18/2023	HDFC BANK LTD Vs MOHIT WALIA	AMITA KUMARI	17-04-2023	15.04.2023
			CS (COMM)/3 64/2023	PUNJAB NATIONAL BANK Vs M/S VISHAL ASSOCIATES AND ANR	INDRA NARAYAN	18-04-2023	17.04.2023
			CS (COMM)/3 75/2023	STATE BANK OF INDIA Vs VIPIN KUMAR	DHARAMENDER SINGH AND ASSOCIATES	20-04-2023	17.04.2023
			EXECUTIO N (COMM)/2 35/2023	HDB FINANCIAL SERVICES LIMITED Vs VINOD KUMAR	NITIAALAYA LEGAL	20-04-2023	18.04.2023
			EXECUTIO N (COMM)/2 33/2023	HDFC BANK LTD Vs BIJAYLAXMI CHOUDHARY	KUSUM BHATT	20-04-2023	19.04.2023
			EXECUTIO N (COMM)/2 39/2023	HDFC BANK LTD Vs ASHOK KUMAR	KUSUM BHATT	21-04-2023	20.04.2023
			CS (COMM)/3 84/2023	FASTSURANCE CONSULTANTS PRIVATE LIMITED Vs PAWAN JAIN	KUNAL TYAGI	24-04-2023	21.04.2023
			OMP (COMM)/3 1/2023	RISHI SETHI SOLE PROPRIETOR OF M/S FEEToes Vs SMT VIDYA RANI GARG THROUGH SPA HOLDER SH SAHIL GARG	RAHUL GOEL	24-04-2023	21.04.2023
			CS (COMM)/3 83/2023	UNION BANK OF INDIA Vs NIRANKAR TYAGI	ARUN KUMAR SHUKLA	24-04-2023	21.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			EXECUTION (COMM)/2 42/2023	NARENDER KHANNA Vs ANUJJ PANDIT	SUCHARU GARG	25-04-2023	24.04.2023.
			CS (COMM)/3 85/2023	CANARA BANK Vs KIMI MAHESWARI	PRATAP CHAND RANA	25-04-2023	24.04.2023.
			EXECUTION (COMM)/2 43/2023	HDFC BANK LTD Vs CHANCHALA DEVI	KUSUM BHATT	25-04-2023	24.04.2023.
			CS (COMM)/3 95/2023	ESTER INDUSTRIES LIMITED Vs STERLITE POWER TRANSMISSION LTD	KAPIL KHER	26-04-2023	25.04.2023
			CS (COMM)/3 94/2023	KOHINOOR RIBBON FACTORY PRIVATE LIMITED Vs M/S P AND G ENTERPRISES PRIVATE LIMITED	ARVIND GUPTA & ASSOCIATE	26-04-2023	25.04.2023
			EXECUTION (COMM)/2 52/2023	KOTAK MAHINDRA BANK LTD Vs SECURA FACILITY MANAGEMENT PVT LTD	AMIT KUMAR VATS	28-04-2023	27.04.2023
			CS (COMM)/4 07/2023	HARNEET SINGH Vs SEEMAGOLA CHANDHA	ANIMESH KUMAR	29-04-2023	28.04.2023
			EXECUTION (COMM)/2 56/2023	M/S HDB FINANCIAL SERVICE LIMITED Vs SHAILENDER S	AMIT UPADHYAY	29-04-2023	28.04.2023
21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	CS (COMM)/3 14/2023	IDBI BANK LTD Vs ABHINAV IMSHRA	Dhruv Saxena(P),	05-04-2023	20-03-2023
			CS (COMM)/3 15/2023	M/S BARISTA COFFEE COMPANY LIMITED Vs BUTTERFLY AYURVEDA PVT LTD	ZEHRA KHAN(P),	05-04-2023	24-03-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)/3 20/2023	HARJINDER SINGH Vs PRAMOD KUMAR	ARUN SRIVASTAVA(P),	06-04-2023	23-06-2022
			CS (COMM)/3 56/2023	TCI EXPRESS LIMITED Vs PASUPATI SPINNING AND WEAVING MILLS LIMITED	SUMAN JYOTI KHAITAN(P),	17-04-2023	05-04-2023
			CS (COMM)/3 86/2023	M/S CONNEDIT SOLUTIONS PRIVATE LIMITED Vs M/S SAINATH ENTERPRISES	RIT ARORA(P),	25-04-2023	13-04-2023
			CS (COMM)/3 91/2023	M/S AHILYA JEWELS PVT LTD Vs SANDEEP CHAUDHARY	BRIJESH OBEROI(P),	26-04-2023	30-01-2023
			CS (COMM)/3 97/2023	ATSA TECHNO CHEM AND SYSTEMS Vs SIL AUTOFAB LIMITED	ABHINAY GUPTA(P),	28-04-2023	24-04-2023
			CS (COMM)/3 98/2023	M/S UNITED PETROCHEM PRIVATE LIMITED Vs KALPESH MISTRY PROPRIETOR M/S ECO PETROCHEM	ISHPREET SINGH(P),	28-04-2023	15-04-2023
			CS (COMM)/4 06/2023	M/S NARINDER APPARELS Vs FLIPKART INTERNET PRIVATE LIMITED	alok saxena(P),	29-04-2023	06-04-2023
22	MS NIRJA BHATIA	SOUTH-EAST	CS (COMM)/3 24/2023	STATE BANK OF INDIA Vs CHANDRA SHEKHAR PRASAD	RAJESH KUMAR SHANDILYA	06-04-2023	13-10-2022
			CS (COMM)/3 25/2023	ICICI BANK LTD. Vs MANEJAR MAHATO	C. PARK.ASH	06-04-2023	23-05-2022
			CS (COMM)/3 26/2023	M/S M. J. GLOBAL PVT. LTD. Vs COFFEE DAY GLOBAL LIMITED	CHETANYA SINGH	06-04-2023	19-09-2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)/3 27/2023	KARNATAKA BANK PVT LTD Vs KD INDUSTRIES	ATUL KUMAR SHARMA & NK JOSHI	06-04-2023	07-10-2022
			CS (COMM)/3 29/2023	SATYA PARKASH AND BROTHERS PRIVATE LTD THROUGH ITS DIRECTOR Vs MUNICIPAL CORPORATION OF	ASEEM MEHROTRA	06-04-2023	04-01-2023
			CS (COMM)/3 30/2023	ICICI BANK LTD. Vs SURAJ GURJAR	PRANJAL MARWAH	06-04-2023	16-11-2022
			CS (COMM)/3 31/2023	ANA DESIGN WORX PVT LTD THROUGH ITS AUTORIESED REPRESENTATIVE Vs MYPREFERRED TRANSFORMATION	VishalSharma	06-04-2023	14-02-2023
			CS (COMM)/3 32/2023	WORLDS WINDOW WARDHA INFRASTRUCTUR E PVT LTD. TH AR Vs HONEY OVERSEAS	ALOK TRIPATHI	06-04-2023	15-03-2023
			CS (COMM)/3 33/2023	STATE BANK OF INDIA Vs SARIM AHSAN	GAURAV	06-04-2023	17-02-2023
			CS (COMM)/3 34/2023	PUNJAB NATIONAL BANK Vs DARAKSHA NAZ PROPRIETOR ISMA CREATIONS	GAURAV	06-04-2023	20-03-2023
			CS (COMM)/3 35/2023	INTEX TECHNOLOGIES INDIA LIMITED Vs KRISHNA MOHAN SINGH, PROPRIET OROF M/S SHAMBHAVI	KARAMVEER	06-04-2023	22-02-2023
			CS (COMM)/3 36/2023	M/S BKR CAPITAL PVT LTD. Vs SH M K DOOGAR THROUGH LR, REKHA DOOGAR, DISHA DOOGAR SUDIPHI	Rajiv Bhardwaj	06-04-2023	30-12-2022
			CS (COMM)/3 37/2023	PUNJAB NATIONAL BANK Vs ARN SYSTEM AND ELECTRONIC/ DEEPAK KUMAR	RANJANA PATHAK	06-04-2023	28-02-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)/3 38/2023	AVANTI LEARNINGCENTR E PVT. LTD. Vs SHARAD KEDIA	Yashvardhan	06-04-2023	05-04-2023
			CS (COMM)/3 39/2023	BENNETT COLEMAN AND COMPANY LIMITED Vs MODE ADVERTISING PRIVATE LIMITED	SHAIENDRA SINGH	06-04-2023	10-02-2023
			CS (COMM)/3 50/2023	AKG PLASTICS PVT. LTD. Vs RAJESH KUMAR JAIN PROPRIETOR	RAJIV SINGH PILANIA	12-04-2023	19-12-2023
			CS (COMM)/3 54/2023	LENSKART SOLUTION PVT LTD Vs SUDESH AGGARWAL	BAJAJ & BAJAJ ASSOCIATES	15-04-2023	01-04-2023
			CS (COMM)/3 60/2023	TCI EXPRESS LIMITED Vs M/S AWARDED FURNITURE	SUMANKHAITAN	18-04-2023	05-04-2023
			CS (COMM)/3 61/2023	RAJEEV GUPTA Vs MUNICIPAL CORPORATION OF DELHI THRU ITS COMMISSIONER	VIKAS SHARMA	18-04-2023	26-03-2023
			CS (COMM)/3 66/2023	ITC LIMITED Vs AHG TRADING COMPANY	KAPIL KHER	19-04-2023	29-03-2023
			CS (COMM)/3 76/2023	KLK VENTURES PVT. LTD. Vs M/S MEDAS CONSULTANCY SERVICES	PULKII KRISHNATRAY	21-04-2023	13-04-2023
			CS (COMM)/3 87/2023	STATE BANK OF INDIA Vs RAMAL DHEERSOLE PROP. S.R. ENTERPRISES	VARUN CHONDIOK	25-04-2023	19-04-2023
			CS (COMM)/3 93/2023	MOGLI LABS INDIA PVT. LTD. Vs SUNSHINE AND COMPANYTHROU GH ITS PROPRIETOR MR.	HARSH VARDHAN	26-04-2023	11-04-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)/4 01/2023	JAYA BANSAL Vs M/S ALUCO PANELS LIMITED	VARUN GOSWAMI	29-04-2023	18-04-2023
			CS (COMM)/4 02/2023	VATIKA HOTELS PRIVATE LIMITED Vs SAMPOORNAM MANAGEMENT SERVICES PRIVATE LIMITED	SHOBHIT JAIN, LAW CHAMBERS)	SJ29-04-2023	11-04-2023
			CS (COMM)/4 05/2023	M/S INTAGE INDIA PVT. LTD. THROUGH ITS AR SUNIL PAWAR Vs M/S A V INDUSTRIES AND AND THROUGH	Kr. Arjun Toppo & Sohan Singh Negi	29-04-2023	05-04-2023
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST	CS(COMM) 344/2023	RAJESH MEDIRATTA VS WEST WIND ENGINEERS PVT. LTD.	SH. BALRAM SINGH	10.04.2023	24.03.2023
24	SH. SANJAY SHARMA-I	EAST	NIL				
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL				
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	CS(COMM) -32/2023	PUNJAB NATIONAL BANK VS HERBAL DAWAKHANA THROUGH ITS PROPRIETOR MS. SHARMA	SAYAK BANDYOPADHYAY	03.04.2023	COURT FEES FILED OFFLINE ON 31.03.2023
			CS(COMM) -33/2023	PUNJAB NATINAL BANK VS ASHWANI RANA	SAYAK BANDYOPADHYAY	03.04.2023	COURT FEES FILED OFFLINE ON 31.03.2023
			CS(COMM) -34/2023	BANK OF MAHARASHTRA VS VISHAL	RAJIV RANJAN	06.04.2023	COURT FEES FILED OFFLINE ON 22.03.2023
			CS(COMM) -35/2023	BANK OF MAHARASHTRA VS MOHAMMAD JAMIL	RAJIV RANJAN	06.04.2023	COURT FEES FILED OFFLINE ON 22.03.2023.

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees	
			EX(COMM)-55/2023	STATE BANK OF INDIA VS NAJEEB KHAN	GOPAL SHARMA	CHAND	10.04.2023	COURT FEES FILED OFFLINE ON 03.04.2023
			CS(COMM)-36/2023	STATE BANK OF INDIA VS BEENA GOSWAMI PROP OF M/S AVNI INFRATECH	GOPAL SHARMA	CHAND	11.04.2023	COURT FEES FILED OFFLINE ON 21.03.2023
			CS(COMM)-37/2023	DINESH SHARMA PROP OF M/S TRIUMPH INCORPORATION VS IMRAN ZIA PROP OF M/S ZIA COLLECTION	RAJEEV SHUKLA	KUMAR	12.04.2023	COURT FEES FILED OFFLINE ON 03.04.2023
			CS(COMM)-38/2023	CENTRAL BANK OF INDIA VS SAHIL	RAVIND SINGH	KUMAR	15.04.2023	COURT FEES FILED OFFLINE ON 12.04.2023
			CS(COMM)-39/2023	CENTRAL BANK OF INDIA VS M/S TRIPATHI ENTERPRISES	RAVIND SINGH	KUMAR	15.04.2023	COURT FEES FILED OFFLINE ON 12.04.2023
			CS(COMM)-40/2023	BANK OF MAHARASHTRA VS SANDEEP MALIK	RAJIV RANJAN		15.04.2023	COURT FEES FILED OFFLINE ON 22.03.2023
			CS(COMM)-41/2023	PUNJAB NATIONAL BANK VS RANA TRANSPORT AND MATERIAL CARRIES & 1 OTHERS	NEERAJ BHAGAT	KUMAR	15.04.2023	COURT FEES FILED OFFLINE ON 27.01.2023
			EX(COMM)-56/2023	M/S BANSAL CREDITS LTD VS PARWEJ MALIK & 1 OTHERS	RISHABH GULATI		17.04.2023	COURT FEES NOT FILED
			EX(COMM)-57/2023	HDB FINANCIAL SERVICES LIMITED VS KAILASH & 1 OTHERS	SYED HUSAIN ADIL TAQVI		17.04.2023	COURT FEES NOT FILED
			CS(COMM)-42/2023	ATUL JAIN, PROP SAPAN PAPER IMPEX VS ANUJ DAYAL PROP M/S SAI PRINT PACK	RAKHI KAPOOR		19.04.2023	COURT FEES FILED OFFLINE ON 17.04.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS(COMM)-43/2023	M/S POLO ENTERPRISES VS M/S PARAMARA PROMOTIONS PRIVATE LIMITED & 1 OTHERS	NEERAJ KUMAR BHAGAT	20.04.2023	COURT FEES FILED OFFLINE ON 08.04.2023
			EX(COMM)-58/2023	M/S HDB FINANCIAL SERVICES LIMITED VS SANJEEV KUMAR AND OTHERS & 1 OTHERS	BAMULYA UPADHYAY	21.04.2023	COURT FEES NOT FILED
			EX(COMM)-59/2023	M/S HDB FINANCIAL SERVICE LIMITED VS SANJEEV KUMAR AND OTHERS & 1 OTHERS	BAMULYA UPADHYAY	21.04.2023	COURT FEES NOT FILED
			EX(COMM)-60/2023	CHOLAMANDALAM GENERAL INSURANCE CO. LTD VS MANISH KUMAR BHATT & 1 OTHERS	ARVIND RATHAUR	21.04.2023	COURT FEES NOT FILED
			EX(COMM)-61/2023	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD VS AMIT KUMAR & 1 OTHERS	NITIN MEHTA	25.04.2023	COURT FEES NOT FILED
			EX(COMM)-62/2023	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD VS ANESS AHMAD & 1 OTHERS	NITIN MEHTA	25.04.2023	COURT FEES NOT FILED
			MISC DJ-168/2023	STATE BANK OF INDIA VS ARCHANA RANI	GOPAL CHAND SHARMA	27.04.2023	COURT FEES NOT FILED
			CS(COMM)-44/2023	MUNIRUDDIN VS M/S SHREE RAM IRON STORE	ARVIND KUMAR DUBEY	27.04.2023	COURT FEES FILED OFFLINE ON 04.01.2023
			MISC DJ-169/2023	AAR FINLEASE VS RAJIV KUMAR	KAY SACHIN AGGARWAL	28.04.2023	COURT FEES NOT FILED
			EX(COMM)-63/2023	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD VS ANJAN DUTTA & 1 OTHERS	NITIN MEHTA	28.04.2023	COURT FEES NOT FILED

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			EX(COMM)-64/2023	SWADESHI INDUSTRIES VS JOGINDER SINGH AND SONS	UMAKANT KATARIA	28.04.2023	COURT FEES NOT FILED
			EX(COMM)-65/2023	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD VS ASHOK KUMAR & 1 OTHERS	NITIN MEHTA	28.04.2023	COURT FEES NOT FILED
			EX(COMM)-66/2023	M/S HDB FINANCIAL SERVIC LIMITED VS JAI CONSTRUCTION AND OTHERS & 1 OTHERS	BAMULYA UPADHYAY	28.04.2023	COURT FEES NOT FILED
27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	CS (COMM)/191/2023	STATE BANK OF INDIA Vs MD KEFAYATULLA PROP OF M/S SUBHANA FASHION	GOPAL CHAND SHARMA(P),	12-04-2023	03/04/2023
			CS (COMM)/193/2023	KAWALJEET SINGH Vs M/S S DESAI AND ASSOCIATES PVT LTD	Ankur(P),	13-04-2023	11-04-2023
			CS (COMM)/194/2023	INDIAN OVERSEAS BANK Vs M/S VATIKA ENTERPRISES THROUGH ITS PROPRIETOR MS VATIKA SHARMA	RANJAY KUMAR SINHA(P),	15-04-2023	03/04/2023
			CS (COMM)/199/2023	ADIDAS AG Vs ASHOK KUMAR	AASTHA SHARMA(P),	18-04-2023	14-04-2023
			CS (COMM)/198/2023	ADIDAS AG Vs ASHOK KUMAR	AASTHA SHARMA(P),	18-04-2023	14/04/2023
			CS (COMM)/204/2023	PUNJAB NATIONAL BANK THROUGH ITS A R MR HARI SHANKAR KARDAM Vs M/S ADITYA	Naveen Sirohi(P),	21-04-2023	22/03/2023
			CS (COMM)/214/2023	M/S MAADU FABRIC Vs M/S K S FASHION	VIJAY KUMAR(P),	27-04-2023	13/04/2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)/2 13/2023	PUNJAB NATIONAL BANK Vs SHRIKANT SINGH	Shalini Upadhyay(P),	27-04-2023	20/04/2023
28	MS. SUKHVINDER KAUR, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	CS (COMM)/1 97/2023	PUNJAB NATIONAL BANK Vs ASK FOR TRAVELS PVT LTD THROUGH ITS DIRECTORS	GAURAV(P),	17-04-2023	04.03.2023
			CS (COMM)/1 96/2023	UNION BANK OF INDIA Vs DEEPA KUMAR	SAMARENDRA KUMAR(P),	17-04-2023	29.03.2023
			CS (COMM)/2 03/2023	HDFC BANK LTD Vs AMIT MEHRA PROPRIETOR OF M/S AMIT SAREES	RAMAN TOMAR(P),	19-04-2023	13.04.2023
			CS (COMM)/2 11/2023	UMESH KUMAR Vs RAMESH KATHURIA	Ankur(P),	26-04-2023	19.04.2023
			CS (COMM)/2 28/2023	ASHOK KUMAR CHAUHAN Vs PARSAVNATH DEVELOPERS LTD THROUGH ITS DIRECTORS	SANJAY SOTI(P),	29-04-2023	26.04.2023
			CS (COMM)/2 27/2023	CANARA BANK Vs DEEPA MAHESHWARI	Ankur Aggarwal(P),	29-04-2023	21.04.2023
			CS (COMM)/1 92/2023	M/S V K INTERPRISES THROUGH ITSPROP NITIN JAIN Vs JAI KIDS WEARTHROUGH ITS PROPRIETOR	SANJEEV KUMAR(P),	12-04-2023	29-03-2023
CS (COMM)/1 89/2023	UNION BANK OF INDIA Vs M/S MAHAVEER BOX WALA	SAMARENDRA KUMAR(P),	10-04-2023	28-03-2023			
29	SH. SURENDER S. RATHI	Shahdara	MISC DJ/351/20 23	GROWTH FACILITY SERVICE PVT LTD Vs JK GARMENTS	YOGINDER SINGH(P),	11-04-2023	29-03-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			Execution (Comm)/95 /2023	LORD KRISHNA FINANCIAL SERVICES LTD THROUGH AR RANA PRATAP Vs SHAKTI KUMAR PRATAP	KRISHNA GAUTAM(P), KANT	19-04-2023	N/A
			CS (COMM)/1 82/2023	YOGESH GUPTA Vs CHANDRA SHEKHAR TANEJA	SANYAM JAIN(P),	01-04-2023	15-03-2023
			CS (COMM)/2 16/2023	SURINDER KAUR VERMA Vs PARSAVNATH DEVELOPERS LTD	UDIT GOYAL(P),	27-04-2023	21-03-2023
			OMP (COMM)/1 2/2023	HIMANSHU JAIN sole proprietor of M/S PREMIUM BUILDERS Vs EAST MUNICIPAL CORPORATION OF DELHI Through its	HEMANT GUPTA(P),	01-04-2023	16-03-2023
			OMP (COMM)/1 1/2023	GAURAV SHARMA Vs M/S SARVAGUN AUSHDHI PVT LTD THROUGH ITS DIRECTOR AND EXECUTIVE	MANISH KUMAR M/SVAID(P),	12-04-2023	22-03-2023
			CS (COMM)/1 88/2023	SRIYANSH KUMAR Vs KAPIL DEV SHARMA AND ANOTHER	SUBHASH CHANDRA LOCHAKIA(P),	10-04-2023	21-03-2023
			Execution (Comm)/92 /2023	UTSAV BANSAL Vs PRETTY ELECTRICALS INDIA PVT LTD	SIDHARTH JOSHI(P),	15-04-2023	N/A
			CS (COMM)/2 17/2023	STATE BANK OF INDIA Vs VINOD KUMAR CHUGH PROP OF M/S SWATI AGENCIES	GOPAL SHARMA(P), CHAND	27-04-2023	14-04-2023
			CS (COMM)/2 18/2023	STATE BANK OF INDIA Vs RAJ KUMAR GUPTA PROP OF M/S YESH GARMENTS	GOPAL SHARMA(P), CHAND	27-04-2023	14-04-2023
			CS (COMM)/2 19/2023	STATE BANK OF INDIA Vs INDERJEET SINGH	GOPAL SHARMA(P), CHAND	27-04-2023	14-04-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)/2 20/2023	STATE BANK OF INDIA Vs SUMITRA PROP OF M/S ADITYA RAJ MEDICAL SOLUTION GROUP	GOPAL CHAND SHARMA(P),	27-04-2023	14-04-2023
			CS (COMM)/2 26/2023	THE JAMU AND KASHMIR BANK LTD Vs SONIA MEHRA	AMIT GUPTA(P),	29-04-2023	22-03-2023
			CS (COMM)/2 09/2023	VIMRASH TRADERS Vs NAVED GARMENTS THROUGH ITS PROPERITOR ALLUJEN ZHANG	SANJAY SOTI(P),	24-04-2023	15-03-2023
			CS (COMM)/2 22/2023	SARAOGI SUPER SALES PVT LTD Vs MR RAHUL KUMAR AGARWAL	NEELAM KUMARI MALIK(P),	28-04-2023	10-04-2023
			CS (COMM)/2 25/2023	SARAOGI SUPER SALES PVT LTD Vs MOHMAD TAUQIR ALAM	NEELAM KUMARI MALIK(P),	28-04-2023	10-04-2023
			CS (COMM)/2 24/2023	SARAOGI SUPER SALES PVT LTD Vs UMESH LALWANI	NEELAM KUMARI MALIK(P),	28-04-2023	10-04-2023
			CS (COMM)/2 23/2023	SARAOGI SUPER SALES PVT LTD Vs MR NARESH KUMAR GUPTA	NEELAM KUMARI MALIK(P),	28-04-2023	10-04-2023
			CS (COMM)/2 10/2023	SOUTH INDIAN BANK Vs SHASHI AGENCY through its proprietor Sh Maneet Bhatia	ARUN KUMAR SHUKLA(P),	25-04-2023	15-03-2023
			CS (COMM)/2 21/2023	SARAOGI SUPER SALES PVT LTD Vs SANDEEP KATARIA	NEELAM KUMARI MALIK(P),	28-04-2023	10-04-2023
30	MS. SAVITA RAO	Shahdara	CS (COMM)/1 85/2023	VIVEK GOYAL Vs DEVENDRA NATH GUPTA	COUNSEL(P),	03-04-2023	29/03/2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)/1 86/2023	JAI DURGA TRADERS PVT LTD Vs SANSKRITI APPARELS PVT LTD	MUNISH CHHOKER(P),	05-04-2023	29/03/2023
			OMP (COMM)/1 0/2023	NARENDRA SINGH Vs KOTAK MAHINDRA PRIME LIMITED	ARPIT JAIN(P),	10-04-2023	28/03/2023
			CS (COMM)/1 90/2023	NIRMALA JAIN Vs BABITA SETHIA	AMIT KUMAR(P),	12-04-2023	28/03/2023
			CS (COMM)/1 95/2023	MR SURENDER GARG Vs NARESH CHAND GUPTA	MEENAKSHI GARG(P),	15-04-2023	11/04/2023
			CS (COMM)/2 00/2023	RATNA TEXTILE LLP Vs MADHUSUDAN MAHESHWARI	ANAND PRAKASH(P),	18-04-2023	30/03/2023
			CS (COMM)/2 02/2023	SANJAY JAIN Vs SHER SINGH	Mohit Khanna(P),	18-04-2023	10/04/2023
			CS (COMM)/2 01/2023	STATE BANK OF INDIA Vs SUSHIL KUMAR JAIN PROP OF M/S AM FASHION	GOPAL CHAND SHARMA(P),	18-04-2023	07/04/2023
			CS (COMM)/2 08/2023	SARAOGI SUPER SALES PVT LTD Vs M/S SAFA ENTERPRISES	NEELAM KUMARI MALIK(P),	21-04-2023	08/10/2022
			CS (COMM)/2 07/2023	SARAOGI SUPER SALES PVT LTD Vs AMARJIT SINGH	NEELAM KUMARI MALIK(P),	21-04-2023	14/11/2022
			CS (COMM)/2 06/2023	M/S SB SALES CORPORATION Vs M/S AMBITION MICA LIMITED	SHANTNU AGGARWAL(P),	21-04-2023	19/04/2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)/2 05/2023	MAYANK TAYALFEXLE CABLES INDUSTRIES Vs PRAVEEN JAITLEYAP SOLUTION	Vishal Nagar(P),	21-04-2023	17/04/2023
			CS (COMM)/2 12/2023	M/S BATUK COT FAB Vs M/S ANJANI GARMENTS	Anuvansh Gupta(P),	26-04-2023	18/04/2023
			CS (COMM)/2 15/2023	UNDER ARMOUR INC Vs ASHOK KUMAR	AASTHA SHARMA(P),	27-04-2023	24-04-2023
31	SH. GURDEEP SINGH, DISTRICT (COMMERCIAL) JUDGE	North-West	CS COMM/24 9/23	ADVENTURE MEDIA PVT LTD VS MANJULA SANJAY	MUKESH AGGARWAL	01-04-2023	28-03-2023
			CS COMM/25 0/23	CANARA BANK VS M/S F M TRADERS	CHITRA MALHOTRA	01-04-2023	20-03-2023
			CS COMM/25 1/23	CANARA BANK VS M/S LAWAN	CHITRA MALHOTRA	01-04-2023	20-03-2023
			CS COMM/25 2/23	SANDEEP KUMAR OJHA VS PANKAJ GARG	SAHIBA SINGH	01-04-2023	31-03-2023
			CS COMM/25 3/23	SAMSONITE IP HOLDING VS ASHOK KUMAR	GAUTAM BHASIN	03-04-2023	31-03-2023
			CS COMM/25 6/23	DCS TECHNO SERVICE PVT LTD VS M/S SAURABH AGGARWAL	TARUN KR. PANDEY	03-04-2023	15-03-2023
			CS COMM/25 7/23	CANARA BANK VS PARVEEN KUMAR	VANDANA BHATIA	03-04-2023	29-03-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS COMM/25 8/23	CANARA BANK VS RITU SINGHAL PROP. APEX	VANDANA BHATIA	03-04-2023	01-04-2023
			CS COMM/25 9/23	ALDAS INDIA MARKETING CO. VS ZEESHAN FOOTWEAR	SAHIL GOYAL	05-04-2023	14-03-2023
			CS COMM/26 1/23	PUMA SE VS APEKHA INTERNATIONAL	GAUTAM BHASIN	11-04-2023	09-08-2022
			CS COMM/26 2/23	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	11-04-2023	08-04-2023
			CS COMM/26 3/23	AANCHAL SINGH VS VIJAY VERMA AND ORS.	ARCHIT SINGHAL	11-04-2023	04-04-2023
			CS COMM/26 4/23	AUSL PHARMA VS HEMA LABORATORIES PVT LTD	SAMVENDRA VERMA	11-04-2023	10-04-2023
			CS COMM/26 5/23	VIKAS JAIN VS SHARAN ELECMECH PVT LTD	MANISH	12-04-2023	10-04-2023
			CS COMM/26 6/23	RAMESH CHANDER VS MEENU PATHAK	TARANPREET SINGH	12-04-2023	10-04-2023
			CS COMM/26 7/23	DECENT SECURITIES PVT LTD VS HPRT TRADERS AND ORS.	AMITABH KUMAR	13-04-2023	05-04-2023
			CS COMM/26 8/23	RSPL HEALTH PVT LTD VS RAJ KUMAR SHRINAGAR	ANIL KUMAR SAHU	13-04-2023	05-04-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS COMM/26 9/23	SAVNEET SINGH VS PIRAMAL CAPITAL AND HOUSE FIN LTD	MUKESH KR. SINGH	13-04-2023	12-04-2023
			CS COMM/27 0/23	KUSUM GILL VS NEETU SHOKAL	CHIRAG GUPTA	15-04-2023	11-04-2023
			CS COMM/27 1/23	AJIT INDUSTRIES LTD VS PRABHAV	KARTIK DABAS	15-04-2023	27-02-2023
			CS COMM/27 2/23	AJIT INDUSTRIES LTD VS MANOJ JHA	KARTIK DABAS	15-04-2023	27-02-2023
			CS COMM/27 3/23	AJIT INDUSTRIES LTD VS ATUL PALODKAR	KARTIK DABAS	15-04-2023	27-02-2023
			CS COMM/27 4/23	AJIT INDUSTRIES LTD VS DALJIT RAM	KARTIK DABAS	15-04-2023	27-02-2023
			CS COMM/27 /23	HBI BRANDED APPAREL ENT VS ASHOK KUMAR	GAUTAM BHASIN	17-04-2023	08-04-2023
			CS COMM/27 8/23	SYMBIOTIC THERAPEUTICS PVT LTD VS SMILE HEALTH CARE AND ANR.	KAMAL GARG	17-04-2023	14-04-2023
			CS COMM/28 2/23	THE NANITAL BANK LTD VS M/S B D S AGRO FOODS LTD	M.S SALUJA	17-04-2023	27-03-2023
			CS COMM/28 4/23	SANJEEV GOEL VS V.S YARNS PVT LTD	MUKESH KUMAR	17-04-2023	03-04-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS COMM/28 5/23	SANJEEV GOEL VS M/S JINDAL COTEX LTD	MUKESH KUMAR	17-04-2023	03-04-2023
			CS COMM/28 6/23	AXIS BANK LTD V ASHISH ARORA	DHARAM DEV	17-04-2023	25-01-2023
			CS COMM/28 8/23	RADHA KISHAN GOBIND RAM LTD VS DATT SHARMA	AMIT JOSHI	19-04-2023	18-04-2023
			CS COMM/28 9/23	RAWAN CO. SARL VS SK EXPORTS	RAJEEV KUMAR	19-04-2023	18-04-2023
			CS COMM/29 0/23	JITEN DEV KUMAR VS DEEPAK GARG AND ORS	MANISH KUMAR	20-04-2023	18-04-2023
			CS COMM/29 1/23	ANIL TANWAR AND ORS VS M/S HALDI RAM BHUJIWALA AND ANR.	MANISH TANWAR	20-04-2023	02-03-2023
			CS COMM/29 2/23	GUVINDER SINGH VS SEVEN SEA HOSPITALITY PVT LTD	JITENDER KUMAR	20-04-2023	02-09-2022
			CS COMM/29 3/23	RG RESIDENCY APARTMENT OWNER VS RG SERVICES PVT LTD AND ORS	PARTYUSH	21-04-2023	20-04-2023
			CS COMM/29 4/23	UNDER ARMOUR INC VS ASHOK KUMAR	NAVILIN SHARMA	24-04-2023	20-04-2023
			CS COMM/29 5/23	NEELAMBER SHARMA VS NARESH SHARMA AND ORS	RISHABH SINGHAL	24-04-2023	21-04-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS COMM/29 6/23	MANISH MITTAL VS LAXMAN MAHIPAL AND ORS.	SAMRIDHI	24-04-2023	
			CS COMM/29 8/23	CANARA BANK VS M/S SUPER FOOD PRODUCTS INDIA	VANDANA BHATIA	24-04-2023	03-04-2023
			CS COMM/29 9/23	CANARA BANK VS M/S SANMATI STEEL AND ANR.	VANDANA BHATIA	24-04-2023	04-04-2023
			CS COMM/30 0/23	UCO BANK VS M/S SINGH WATER SUPPLIER	SUNIL KUMAR	25-04-2023	
			CS COMM/30 1/23	UCO BANK VS M/S AMBA FOODS	SUNIL KUMAR	25-04-2023	01-04-2023
			CS COMM/30 2/23	UCO BANK VS M/S SINGHAL WIRE	SUNIL KUMAR	25-04-2023	01-04-2023
			CS COMM/30 3/23	UCO BANK VS M/S RUBY HAIR DRESSER	SUNIL KUMAR	25-04-2023	01-04-2023
			CS COMM/30 4/23	UCO BANK VS NAVEEN KUMAR	SUNIL KUMAR	25-04-2023	01-04-2023
			CS COMM/30 5/23	M/S NIKUMS ENERGY CENTRAL INDIA VS LALIT CHOPRA @ LALIT KR CHOPRA	S DAHIYA	25-04-2023	16-04-2023
			CS COMM/30 6/23	MAKINO INTERNATIONAL HEALTHCARE PVT LTD VS MUKAT HOSPITAL HEART INDIA PVT AND	VIVEKANAND JHA	25-04-2023	24-04-2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS COMM/307/23	SWIFT OFFSET PVT LTD VS RADHA KRISHAN GOBIND RAM LTD	SANJAY AGGARWAL	25-04-2023	21-04-2023
			CS COMM/315/23	M/S N.K TRADERS TH. NITESH KR. VS M/S ADVANCE RUBBER TECHNOLIES	GAURAV SHARMA	26-04-2023	24-04-2023
			CS COMM/319/23	HDFC BANK LTD VS RAVI GOEL	RAMAN TIWARI	26-04-2023	13-04-2023
			CS COMM/316/23	INTEC INFRA PROJECTS VS YFC PROJECT PVT LTD	MANISH KUMAR	26-04-2023	06-03-2023
			CS COMM/320/23	PRUDENCE SCHOOL ASHOK VIHAR VS SHASTRA BEGUM	SAVITA MALHOTRA	27-04-2023	26-04-2023
			CS COMM/321/23	SUNITA JINDAL VS HARI OM GUPTA	ASHOK JAIN	27-04-2023	05-04-2023
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH-WEST	CS COMM. 163/2023	HDFC CHANDRA PRASHANT	VS NIKITA MARWAHA	03.04.2023	28.03.2023
			CS COMM. 167/2023	UNION BANK OF INDIA VS AASTHA SHARMA	VANDANA BHATIA	11.04.2023	11.04.2023
			CS COMM. 172/2023	CANARA BANK VS M/S BHARAT BHOG	SURBHI SAXENA	12.04.2023	06.02.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS COMM. 173/2023	CANARA BANK VS RAMA SHANKAR	SANDEEPTYAGI	13.04.2023	22.03.2023
			CS COMM. 202/2023	M/S THE GLOBAL ZONE VS M/S VIBRANT GRAPHICS P. LTD.	PURAN SHARMA	19.04.2023	07.11.2023
			CS COMM. 203/2023	M/S THE GLOBAL ZONE VS M/S CAPITAL VENTURES P. LTD.	PURAN SHARMA	19.04.2023	16.11.2022
			CS COMM. 204/2023	SUNITA MITTAL Vs MUKESH SINGH	Asutosh Lohia	21.04.2023	21.04.2023
			CS COMM. 205/2023	M/S BESTECH ENTERPRISES Vs M/S SRI SRINATH INFRA	L.K. GARG	24.04.2023	13.04.2023
			CS COMM. 206/2023	UNION BANK OF INDIA ERST WHILE ANDHRA BANK Vs SH PARVEEN KUMAR BHARDWAJ	VANDANA BHATIA	24.04.2023	20.04.2023
			CS COMM. 209/2023	CANARA BANK VS SURYA SHA	BIJAYA MOHAN GOSWAMI	25.04.2023	12.04.2023
			CS COMM. 211/2023	UNION BANK OF INDIA Vs PAWAN MISHRA	ARVIND SINGH	26.04.2023	19.04.2023
34	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	CS (Comm.)16 5/2023	HDFC Bank Ltd Vs Muskan Mega Mart Pvt Ltd	Dharam Dev	10.04.2023	28-03-2023
			CS(Comm.) /166/2023	The Jammu & Kashmir Bank Ltd Vs Suhaib Mohammad & ANR	Lizma Ashraf	11.04.2023	24.03.2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (Comm.)/1 71/2023	Union Bank of India Vs Ashu Yadav	Vandana Bhatia	12.04.2023	11.04.2023
			cs (Comm.)/1 69/2023	HDFC VS Rakesh Kumar	Nikita Marwaha	12.04.2023	28-03-2023
			CS (Comm.)/1 74/2023	Canara Bank Vs M/s Darshan Enterprises	Sandeep Tyagi	13.04.2023	22.03.2023
			CS (Comm.)/1 76/2023	Canara Bank Vs SNG Machines Pvt Ltd & Ors	Surbhi Saxena	13.04.2023	04.02.2023
			CS (Comm.)/1 75/2023	Chandeshwar Sahani V/s Indusind Bank Ltd.	Abhinav Akash	13.04.2023	06.04.2023
			CS (Comm.)/1 98/2023	Raksha Supreme Camouflage P Ltd. V/s Harriom Enterprises	Anubhav Dixit	15.04.2023	27.03.2023
			CS (Comm.)/1 99/2023	Neeraj Kumar V/s Satya vir Arya	Neeraj Gupta	15.04.2023	16.03.2023
			CS (Comm.)/2 00/2023	Union Bank Of India V/s Dablu Ram	Ravi Kumar	15.04.2023	13.12.2022
			CS (Comm.)/2 01/2023	Canara Bank V/s M/S Vishnu Enterprises	Sandeep Tyagi	17.04.2023	22.03.2023
			OMP (I) (Comm)/8 9/2023	Toyota Financial Ser India Ltd. V/s Suvidha Nahai Exports	Rahul Bhardwaj	15.04.2023	NA

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			OMP (1) (Comm)/9 0/2023	HDFC Bank V/s Kamal Singh Bisht Singh Bisht	Sanjeev Pathak	15.04.2023	NA
			OMP (1) (Comm)/91 /2023	HDFC Bank Ltd. V/s Gulshan Kumar	Sanjeev Pathak	15.04.2023	NA
			CS (Comm.)/2 07/2023	ICICI Bank V/s Sunil John	Alok Kumar	24.04.2023	15.04.2023
			CS (Comm.)/2 08/2023	Canara Bank V/s M/S Shiv Shankar SHG & Ors.	Bijay Mohan Goswami	24.04.2023	22.03.2023
			CS (Comm.)/2 12/2023	Squared Circle V/s Geartron technologies Pvt. Ltd. & Ors.	Anshuman Anaresh	26.04.2023	23.03.2023
			CS (Comm.)/2 14/2023	Pramod Pathak V/s Shilpi Verma	Mohit Madan	29.04.2023	20.04.2023
			CS (Comm.)/2 17/2023	Amethi Enterprises (Delhi) V/s M/S Amethi Enterprises (Mumbai)	Onkar Roy	29.04.2023	23.03.2023
			CS (Comm.)/2 18/2023	Amethi Enterprises (Delhi) V/s M/S Gargey Enterprises (Mumbai)	Onkar Roy	29.04.2023	23.03.2023
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	CS (COMM)/2 15/2023	AAYUSH KUMAR SHUKLA Vs M/S CUBICAL LABORATORIES PRIVATE LIMITED	Sh. RAJ KUMAR SMAHTO	27-04-2023	17/10/2022
			CS (COMM)/2 13/2023	CONTINENTAL CARRIERS PVT LTD Vs TURBO MEGHA AIRWAYS PVT. LTD	Sh. RAJAN MIGLANI	26-04-2023	12/04/2023

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)/2 10/2023	TAMANDEEP SINGH SARNA Vs SHASHVI	Sh.VIVEK PRAKASH	25-04-2023	10-04-2023
			CS (COMM)/1 77/2023	ICICI BANK Vs SONIA AHLUWALIA	Sh. RAJEEV KUMAR RANJAN	13-04-2023	17/01/2023
			CS (COMM)/1 78/2023	CANARA BANK Vs MS ZAS EXPPORTS INC	Sh. SANDEEP TYAGI	13-04-2023	22-03-2023
			CS (COMM)/1 79/2023	M/S BARKAT RAJ CAPITAL PVT. LTD Vs M/S SKIPPER PROPERTIES PVT LTD	Sh SHARANJIT SINGH WADHWA	13-04-2023	09-09-2021 20-04-2022
			CS (COMM)/1 80/2023	M/S MCF FINLEASE P LTD Vs SP CHAWLA	Sh. Rahul Sharma	13-04-2023	04-01-2023
			CS (COMM)/1 68/2023	UNION BANK OF INDIA ERTWHILE ANDHRA BANK Vs SANGITA	Ms. Vandana Bhatia	11-04-2023	10-04-2023
Total					727		

List of cases in which Electronic Service of process has taken place during the month of April 2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL				
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL				
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	CS COMM-204/2023	ICICI BANK LTD. V/S POONAM TALWAR	BABBAR & ASSOCIATE	01.02.2023	01.04.2023

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM- 4848/202 1	ICICI BANK LTD.V/S YOGESH YADAV	CHEITNA BHALLA	20.11.2021	01.04.2023	
			CS COMM- 381/2023	ICICI BANK LTD.V/S RAKESH	BABBAR & ASSOCIATE	15.02.2023	01.04.2023	
			CS COMM- 282/2023	ICICI BANK LTD.V/S RAJESH	BABBAR & ASSOCIATE	15.02.2023	01.04.2023	
			OMP COMM- 107/2022	DATTARAY PANDIT V/S MAHINDRA MAHINDRA FINANCIAL CO.	PARIVESH SINGH &	02.08.2022	01.04.2023	
			CS COMM- 364/2023	ICICI BANK LTD.V/S CHADALA VENKATA SRINIVAS	DEEPAK KAUSHIK	27.02.2023	01.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP(D)CO MM- 214/2023	BANSAL CREDITS V/S ANEES	RISHABH GULATI	28.02.2023	01.04.2023	
			CS COMM- 1877/2022	ICICI BANK LTD. V/S RAJ ARYAN	CHEITNA BHALLA	25.07.2022	01.04.2023	
			CS COMM- 2392/2019	ICICI BANK LTD. V/S MAHESH KUMAR	CHEITNA BHALLA	3.10.2019	01.04.2023	
			CS COMM- 2739/2022	ICICI BANK LTD. V/S CHANDRESH MAHENDRU	CHEITNA BHALLA	23.12.2022	01.04.2023	
			OMP(D)CO MM- 34/2023	HDFC BANK LTD. V/S GAURAV SHARMA	ANISH BHOLA	23.01.2023	17.02.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(I)CO MM- 106/2023	HDFC BANK LTD. V/S SHANKAR SHARMA	ANISH BHOLA	03.02.2023	17.02.2023	
			OMP(I)CO MM- 196/2023	HDFC BANK LTD. V/S DEEPAK CHAUHAN	ANISH BHOLA	25.02.2023	03.04.2023	
			OMP(I)CO MM- 51/2023	HDFC BANK LTD. V/S MOHD YASSEN	ANISH BHOLA	31.01.2023	03.04.2023	
			OMP(I)CO MM- 57/2023	HDFC BANK LTD. V/S SADDAM HUSSAIN	ANISH BHOLA	31.01.2023	03.04.2023	
			CS COMM- 196/2023	SANDEEP V/S MCD JAIN	Not Available	Not Available	03.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM-391/2023	ICICI BANK LTD. V/S MAHAVEER PRASAD	Not Available	Not Available	03.04.2023	
			CS COMM-189/2022	INTERGLOBE TECHNOLOGY V/S MENDERING	Not Available	Not Available	03.04.2023	
			OMP(I)COMM-227/2022	HDFC BANK LTD. V/S SUNNY DEV	ANISH BHOLA	10.03.2023	05.04.2023	
			CS COMM-4534/2021	ICICI BANK LTD. VS. PAVAN KUMAR CHETNA BHALLA	CHETNA BHALLA	02.11.2021	05.04.2023	
			CS COMM-313/2023	SHIVANI ENTERPRISES V/S RISHAB COLLECTION	ARVIND KUMAR	21.02.2023	05.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 354/2023	ICICI BANK LTD. V/S AMAN KUMAR JATAV	DEEPAK KAUSHIK	25.02.2023	05.04.2023	
			CS COMM- 411/2023	SBI V/S RANJEET SINGH	SURESH KUMAR	06.03.2023	05.04.2023	
			CS COMM- 1863/202 2	SBI V/S SUSANTA PAUL	AASHOK KUMST BHALL	23.07.2022	05.04.2023	
			CS COMM- 2197/2022	ICICI BANK LTD. VS TRIPIT KUMAR CHOUDHARY	ALOK KUMAR	19.09.2022	05.04.2023	
			CS COMM- 432/2023	SANJAY KUMAR GOYAL V/S M/S MODERN AUTOMOTIVES LTD.	VINOD KUMAR	13.03.2023	05.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM-827/2021	ICICI BANK LTD. V/S ICICI BANK LTD. V/S SUNIL KUMAR SAH	DEEPAK KAUSHIK	06.03.2021	05.04.2023	
			CS COMM-605/2022	M/S SATYANARAIN CHEMICALS COMPANY V/S M/S FRISCO FAB	ANIK GUPTA	16.02.2022	05.4.2023	
			CS COMM-2474/2022	M/S PRACHINDIA PVT. LTD. V/S MR. RAKESH KUMAR	D.R. JAIN	10.11.2022	05.04.2023	
			CS COMM-120/2023	ICICI BANK LTD. V/S SANJAY KUMAR SINGH	VIKAS CHOPRA	19.01.2023	06.04.2023	
			CS COMM-122/2023	ICICI BANK LTD. V/S RAJIV KUMAR	VIKAHS CHOPRA	19.01.2023	06.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP COMM- 25/2023	MANOJ KUMAR SONKAR	D.K.YADAV	17.02.2023	06.04.2023	
			CS COMM- 390/2023	ICICI BANK LTD. V/S SUMEET PAREEK	VIKASH CHOPRA	02.03.2023	06.04.2023	
			CS COMM- 393/2023	ICICI BANK LTD. V/S NIDHI KHULLAR	VIKASH CHOPRA	02.03.2023	06.04.2023	
			CS COMM- 121/2023	ICICI BANK LTD. V/S JAHULHUK	VIKASH CHOPRA	19.01.2023	10.04.2023	
			CS COMM- 2696/202 2	ARUN KUMAR BHUTANI V/S M/S SHANKAR RAO PAWAR CORNER	VICHITRA KUMAR	16.12.2022	10.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM- 560/2023	RUDRA STEEL TRADERS V/S SUJAL EXIM INDIA PVT. LTD.	SANDEEP	31.03.2023	10.04.2023	of
			CS COMM- 4252/2021	ICICI BANK LTD. V/S RICHHAPAL JAKHAR	DEEPAK KAUSHIK	22.10.2021	10.04.2023	
			OMP(I)CO MM- 14/2023	AAKASH EDUCATIONAL SERVICES LTD. V/S MR. VIJAY KUMAR	BHASKAR KUMAR SHUKLA	13.01.2023	11.04.2023	
			CS COMM- 443/2023	UCO BANK V/S VIKRANT SINGH & ANR.	S. CHAUHAN	14.03.2023	11.04.2023	
			CS COMM- 491/2022	ICICI BANK LTD. V/S BHUREY KHAN	VIKASH CHOPRA	08.02.2022	11.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 3919/2021	ICICI BANK LTD. V/S SURENDER KUMAR	DEEPAK KAUSHIK	05.10.2021	11.04.2023	
			CS COMM- 79/2023	ICICI BANK LTD. V/S DEEPAK KUMAR YADAV	DEEPAK KAUSHIK	11.01.2023	11.04.2023	
			CS COMM- 1709/2021	ICICI BANK LTD. V/S PRAKASH	MANISH RAMDEWAN	10.06.2021	11.04.2023	
			OMP COMM- 46/2023	DELHI DEVELOPMENT AUTHORITY V/S M/S STALLION SECURITY	ANUPAM SHARMA	27.03.2023	12.04.2023	
			CS COMM44 4/2023	R.K. GOEL ABHEY KUMAR JAIN V/S MUNICIPAL CORPORATION OF DELHI	AVINASH KUMAR TRIVEDI	14.03.2023	12.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(I)CO MM- 241/2023	HDFC BANK LTD. V/S JASVEER SINGH	ANISH BHOLA	13.03.2023	12.04.2023	
			OMP(I)CO MM- 240/2023	HDFC BANK LTD. V/S NEHA SINGH	ANISH BHOLA	13.03.2023	12.04.2023	
			OMP(I)CO MM- 242/2023	HDFC BANK LTD. V/S SANJEEV KUMAR	ANISH BHOLA	13.03.2023	12.04.2023	
			CS COMM- 78/2023	ICICI BANK LTD. V/S SILK ROUTE HOLIDAYS	BABBAR & ASSOCIATE	11.01.2023	12.04.2023	
			CS COMM- 413/2023	PRABH DAYAL OM PRAKASH INFRA SAURAN GARODIA	CHETNA BHALLA	06.03.2023	12.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM-2732/2022	ICICI BANK LTD. V/S SHATRUGHAN PRASAD	CHEITNA BHALLA	22.12.2022	12.04.2023	
			CS COMM-244/2023	HDFC BANK LTD. V/S RAJ KUMAR	ANISH BHOLA	13.03.2023	12.04.2023	
			CS COMM-454/2023	CANARA B ANK V/S RAJVEER & ANR.	CHANDRA BHUSHAN TIWARI	15.03.2023	15.03.2023	
			CS COMM-304/2023	B INA TIWARI V/S SUMIT PATHAK & ANR.	SAURABH SHARMA	20.02.2023	15.04.2023	
			CS COMM-473/2022	ICICI BANK LTD. V/S JAIPAL	C. PRAKASH	07.02.2023	15.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP COMM- 140/2023	VISHAL GAUR V/S KOTAK MAHINDRA PRIME BANK	S. FIROZ & ASSOCIATE S	18.03.2023	15.04.2023	
			CS COMM- 2425/202 2	ICICI BANK LTD. V/S KANCHHID SINGH CHAUHAN	SATISH KUMAR	02.4.2023	15.04.2023	
			CS COMM- 541/2023	ICICI BANK LTD. V/S SUNDER LAL GULATI	VIKAS CHOPRA	15.03.2023	15.04.2023	
			CS COMM- 446/2023	ICICI BANK LTD. V/S ISHWAR SINGH	VIKAS CHOPRA	15.03.2023	15.04.2023	
			CS COMM- 474/2023	ICICI BANK LTD. V/S SWAPNIL SRIVASTAVA	DEEPAK KAUSHIK	17.03.2023	15.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM- 4742/2021	ICICI BANK LTD. V/S WARIBAM SASHIRANI DEVI	CHEITNA BHALLA	16.11.2021	15.04.2023	
			CS COMM- 2412/202 2	ICICI BANK LTD. V/S ELPRON EXCHANGE WATER ENGINEERING PVT; LTD.	KUMAR LAW FARM	01.11.2022	15.04.2023	
			CS COMM- 447/2023	ICICI BANK LTD. V/S MAHENDER KUMAR	VIKAS CHOPRA	15.03.2023	15.04.2023	
			CS COMM- 9392/202 3	IDBI BANK LTD. SHRI VIKRAM PANDEY	SH. SANJAY BAJAJ	02.03.2023	15.04.2023	
			CS COMM- 453/2023	ICICI BANK LTD.V/S AMIR CHAND	VIKAS CHOPRA	15.03.2023	15.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 110/2023	YES BANK LTD. V/S SQUIREHOOD GARMENTS	SACHIN LOHIA	17.01.2023	17.04.2023	
			CS COMM- 2468/202 1	ICICI BANK LTD. V/S RAGHU PURI	SATISH KUMAR	26.07.2021	18.04.2023	
			MISC DJ- 114/2023	UNION OF INDIA V/S CAPITAL ELECTECH & ANR	VINOD KUMAR RAI		17.04.2023	
			CS COMM- 5483/202 1 ICICI BANK LTD. V/S MOHD EHASAN	ICICI BANK LTD. V/S MOHD. EHASAN	ALOK KUMAR	22.12.2021	18.04.2023	
			OMP(I)CO MM- 303/2023	HDFC BANK LTD. V/S ARVIND SINGH	ANISH BHOLA	20.03.2023	18.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 141/2023	ICICI BANK LTD. V/S TRANZLESS HOLDING INDIA PRIVATE LIMITED	CHEITNA BHALLA	014.01.2023	18.04.2023	
			CS COMM- 2557/202 2	ICICI BANK LTD. V/S VINOD	CHEITNA BHALLA	25.11.2022	18.04.2023	
			CS COMM- 523/2023	VARUN JAIN V/S WILEY INDIA PVT. LTD.	SARJUN KRISHAN	24.03.2023	18.04.2023	
			CS COMM- 2532/202 2	M/S AWALS CREATIONS V/S PRAKASH CHAND SHARMA	GURMIT SINGH HANS	22.11.2022	18.04.2023	
			CS COMM- 468/2023	ICICI BANK LTD. V/S AFSANA	VIKAS CHOPRA	16.03.2023	17.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 1863/2021	ICICI BANK LTD. V/S RAVINDER DHIMAN	SATISH KUMAR	18.06.2021	17.04.2023	
			CS COMM- 2556/202 2	CANADIAN SPECIALTY VINYL V/S RATIONAL BUSINESS CORPORATION	RAVEESH THUKRAL	25.11.2022	18.04.2023	
			CS COMM- 507/2023	M/S JPS METALS PVT. LTD. V/S SHRI RAHUL MADAN	NARENDER KUMAR	21.03.2023	20.04.2023	
			CS COMM- 412/2023	UNICORN DENMART LTD. V/S DVG'S DENTAL LAB	GUNJAN KUMAR	06.03.2023	15.04.2023	
			CS COMM- 379/2023	ICICI BANK LTD. V/S SHWETANNK MISHRA	BABBAR & ASSOCIATE	01.03.2023	20.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(D)CO MM-214/2023	BANSAL CREDITS V/S ANEES	RISHABH GULATI (NOTICE TO ARBITRATOR)	28.02.2023	20.04.2023	
			CS COMM-4718/2021	ICICI BANK LTD. V/S RAJENDRA YADAV	BABBAR & ASSOCIATE	15.11.2021	20.04.2023	
			CS COMM-522/2023	M/S AHUJA BOOK COMPANY PVT. LTD. V/S M/S JMN EDUCATION AND RESEARCH FOUNDATION	NARENDER GAUTAM	23.03.2023	20.04.2023	
			CS COMM-1512/2019	ICICI BANK LTD. V/S ASAD AHMED	CHEITNA BHALLA	09.08.2019	20.04.2023	
			OMP(D)CO MM-295/2023	IDFC FIRST BANK LTD. V/S AMIT SHARMA	MAYANK MAHAJAN	17.03.2023	20.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(I)CO MM- 293/2023	IDFC FIRST BANK LTD. V/S PRASHANT SHARMA	MAYANK MAHAJAN	17.03.2023	20.04.2023	
			OMP(I)CO MM- 294/2023	IDFC FIRST BANK LTD. V/S YASH WARDHAN TOMAR	MAYANK MAHAJAN	17.03.2023	20.04.2023	
			CS COMM- 22/2023	SHREE NATH JI AGRO PRODUCTS PVT. LTD. V/S R.N. RICE MILL & ORS.	SATISH KUMAR	02.01.2023	20.04.2023	
			OMP COMM- 38/2023	M/S SONY SONS V/S DHANI LOANS AND SERVICES LIMITED	VIPIN PILLAI	01.04.2023	20.04.2023	
			CS COMM- 2679/2021	ICICI BANK LTD. V/S SOURABH ABROL	ALOK KUMAR	08/04/21	19.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 1214/2021	ICICI BANK LTD. V/S ROHIT RAWAT	CHEITNA BHALLA	05.04.2023	20.04.2023	
			OMP(I)CO MM- 243/2023	AAKASH EDUCATIONALE RVICES LTD. V/S SH. ATUL SINGH TOMAR	13.03.2023	19.04.2023		
			CS COMM- 506/2023	SHYAM KUMAR GUPTA V/S GYP SYSTEM & ORS.	PRADEEP KR. AGGARWAL	21.03.2023	20.04.2023	
			CS COMM- 141/2023	M.S PRACHID INDIA V/S MR. A.K. BHARGAVA	D.R.JAIN	20.01.2023	21.04.2023	
			CS COMM- 2656/202 3	ICICI BANK LTD. V/S AISHIL MUKHARJEE	KUMAR LAW FARM	12.12.2022	21.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 504/2023	ICICI BANK LTD. V/S SINGLA	VIKAHS VIKAS CHOPRA	21.03.2023	21.04.2023	
			CS COMM- 442/2023	CANARA BANK V/S GULSHAN SAREEN	CHANDRA MR. BHUSHAN TIWARI	14.03.2023	21.04.2023	
			CS COMM- 4273/2021	ICICI BANK LTD. V/S ARJUN D GIRI	SATISH KUMAR	23.10.2021	21.04.2023	
			CS COMM- 505/2023	ICICI BANK LTD. V/S AAJIM	VIKAS CHOPRA	21.03.2023	24.04.2023	
			CS COMM- 503/2023	ICICI BANK LTD. V/S SUNDER LAL GULATI	VIKAS CHOPRA	21.03.2023	24.04.2023.	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 1722/2022	ICICI BANK LTD. V/S SHAILENDER KUMAR SINGH	BABBAR & ASSOCIATE	12.07.2022	21.04.2023	
			CS COMM- 515/2023	M/S ORIENT LINKS PVT. LTD. V/S SHRI VIKRAM WASANDI	MAHESH SHARMA	22.03.2023	24.04.203	
			CS COMM- 502/2023	ICICI BANK LTD. V/S MONOJ KUMAR	VIKAHS CHOPRA	21.03.2023	24.04.2023	
			CS COMM- 1478/202 2	ICICI BANK LTD. V/S SHILU SINGH	C.PRAKASH	04.06.2022	24.04.2023	
			CS COMM- 668/2023	UMESH TYAGI V/S MCD	DEEPANSH U KHATRI	19.04.2023	24.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 822/2022	ICICI BANK LTD. V/S PRADEEP KUMAR TYAGI	SATISH KUMAR	04.03.2022	24.04.2023	
			OMP(I) COMM- 320/2023	HDFC BANK LTD. V/S SUDHIR KUMAR MUNJAL	ANISH BHOLA	23.03.2023	24.04.2023	
			CS COMM- 1154/2022	ICICI BANK LTD. V/S VIPIN KUMAR KATIYAR	VIKAS CHOPRA	26.04.2023	24.04.2023	
			CS COMM- 225/2023	M/S CAPRISO FINANCE LTD. V/S RASHMI AGARWAL	RAKESH KUMAR	06.02.2023	25.04.2023	
			CS COMM- 806/2021	ICICI BANK LTD. V/S ABHAY KUMAR SINGH	CHENA BHALLA	05.03.2021	25.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 213/2023	ICICI BANK LTD. V/S GOURAV CHAPRAN	KUMAR LAW FARM	03.02.2023	25.04.2023	
			CS COMM- 1900/202 3	ICICI BANK LTD. V/S KAUSHAL SINGH	CHEITNA BHALLA	22.12.2020	25.04.2023	
			OMP(I)CO MM- 105/2023	HDFC BANK LTD. V/S VIKAS AZAD RAGHAV	DANISH BHOLA	03.02.2023	25.04.2023	
			OMP(I)CO MM- 142/2023	HDFC BANK LTD. V/S MANISH KUMAR	DANISH BHOLA	07.02.2023	25.04.2023	
			CS COMM- 2120/2021	ICICI BANK LTD. V/S YOGENDRA SINGH	KUMAR LAW FARM	03.02.2021	025.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM- 315/2023	BHARATI BHAWAN V/S KARAN BOOK SHOP	NIKHIL TRIPATHI	21.02.2023	25.04.2023	
			CS COMM- 291/2023	ICICI BANK LTD. V/S SUNIL YADAV	BABBAR & ASSOCIATE	16.02.2023	26.04.2023	
			CS COMM- 604/2023	ICICI BANK LTD. V/S SATYAJEET BHARTI	DEEPAK KAUSHIK	10.04.2023	26.04.2023	
			CS COMM- 521/2023	ICICI BANK LTD. V/S DHARMENDRA SINGH CHAUDHARY	R.K.RANJA N	23.03.2023	26.04.2023	
			CS COMM- 2694/202 2	ICICI BANK LTD. V/S AURANGZEB KHAN	KUMAR LAW FARM	16.12.2022	26.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP(I) COMM-342/2023	HDFC BANK LTD. V/S SUPERFAST LOGISTICS PVT. LTD. AND ANR.	ANISH BHOLA	10.04.2023	26.4.2023	
			OMP(I) COMM-336/2023	AAKASH EDUCATIONAL SERVICES LTD. V/S MR. MANISH KUMAR	BHASKAR KUMAR SHUKLA	28.03.2023	26.04.2023	
			CS COMM-1587/2021	ICICI BANK LTD. V/S JITU SINGH	MANISH DEWAN	02.09.2021	26.04.2023	
			OMP(I) COMM-184/2023	HDFC BANK LTD. V/S RAJKUMAR GARAJ	ANISH BHOLA	21.02.2023	26.04.2023	
			CS COMM-315/2023	M/S BHARATI BHAWAN V/S M/S KARAN BOOK SHOP & ANR.	NIKHIL TRIPATHI	21.02.2023	25.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM- 1862/2021	ASHOKA SWITCHGEAR PVT. LTD. V/S DISTRIBUTION SYSTEM		18.06.2021	27.04.2023	
			CS COMM- 546/2023	A TO CHEMICALS V/S ROHIT BATRA	ZLOVEKESH SAGGARWAL /SARTHAK AHUJA	29.03.2023	27.04.2023	
			CS COMM- 1669/2021	ICICI BANK LTD. V/S SHIVDEEP SINGH	CHETNA BHALLA	07.06.2021	27.04.2023	
			CS COMM- 529/2023	VEERA FRAGRANCES PVT. LTD. V/S NG BEAUTY INDIA LLP AND ANR.		27.03.2023	27.04.2023	
			OMP(I)CO MM- 355/2023	HDFC BANK LTD. V/S UNSEED HAJIRKHAN	ANISH BHOLA	15.04.2023	27.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP(I)CO MM- 356/2023	HDFC BANK LTD. V/S NITENDER RAMAVATAR	ANISH BHOLA	15.04.2023	27.04.2023	
			OMP(I)CO MM- 357/2023	HDFC BANK LTD. V/S LAKSHAY JAIN	ANISH BHOLA	17.04.2023	27.04.2023	
			CS COMM- 547/2023	A TO CHEMICALS V/S BHARAT BHUSHAN BHATIA	ZLOVEKESH SAGGARWAL /SARTHAK AHUJA	29.03.2023	28.04.2023	
			OMP(I)CO MM- 368/2023	HDFC BANK LTD. V/S PUNEET KUMAR	ANISH BHOLA	18.04.2023	28.04.2023	
			OMP(I)CO MM- 369/2023	HDFC BANK LTD. V/S SANJAY MAHABIR SINGH	ANISH BHOLA	18.04.2023	28.04.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS COMM- 4740/202 1	ICICI BANK LTD. V/S MAHAVEER PRASAD	CHEITNA BHALLA	16.11.2021	28.04.2023	
			CS COMM- 381/2023	ICICI BANK LTD. V/S RAKESH	BABBAR & ASSOCIATE	15.02.2023	29.04.2023	
			CS COMM- 2983/202 3	LIC HOUSING FINANCE LIMITED V/S DEEPAK KUMAR CHETTERJI	VISHWINDR A VERMA	01.04.2023	29.04.2023	
			CS COMM- 2739/202 2	ICICI BANK LTD. V/S CHANDRESH MAHENDRU	CHEITNA BHALLA	23.12.2022	29.04.2023	
			CS COMM- 548/2023	M/S SPG CONSUMER PRODUCTS PVT. LTD. V/S SHASHANK KUMAR GUPTA	BIKKRAM SINGH PATEL	29.03.2023	29.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM- 1877/2022	ICICI BANK LTD. V/S RAJ ARYAN	CHEITNA BHALLA	25.07.2022	29.04.2023	
			CS COMM- 2235/202 2	AXIS BANK LTD. V/S SIMAR SALES CORPORATION	SUNITA SINGH	24.09.2022	29.04.2023	
			OMP(I)CO MM- 349/2023	HDFC BANK LTD. V/S DEVENDER RAM PRASAD	ANISH BHOLA	13.04.2023	28.04.2023	
			CS COMM- 628/2023	CANARA BANK (ERSTWHILE SYNDICATE BANK) V/S SATYA NARIAN GUPTA & ORS.	SARTHAK BHATIA	13.04.2023	28.04.2023	
			CS COMM- 204/2023	ICICI BANK LTD. V/S POONAM TALWAR	BABBAR & ASSOCIATE	01.02.2023	28.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMME RCIAL)-06, CENTRAL	CENTRAL	NIL					
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL					
8	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL					
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL					
10	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	OMP (COMM.) - 14/2023	M/S. INDOSPIRIT BARS PVT. LTD. VS. PRABHA AGGARWAL	MR. GIRISH BHARDWAJ	31.01.2023	06.04.2023	
			CS (COMM.) - 144/2023	CANARA BANK Vs NISHANT JAYSWAL	MR. EKANT LUTHRA	28.02.2023	13.04.2023	
			CS (COMM.) - 165/2023	JAIPRAKASH ASSOCIATES LIMITED Vs DESTINOS INDIA GURU PVT. LTD	MR. JITENDER WADHWA	15.03.2023	13.04.2023	
			CS (COMM.) - 154/2023	GANGOTRI ELECTRONICS PVT LTD Vs PAWAN KUMAR GUPTA	MR. KARTIK BHAGAT	03.03.2023	13.04.2023	
			CS (COMM.) - 115/2023	PUNJAB AND SIND BANK Vs M/S VIVID SAI MARKETING	MR. ANSHU SHUKLA	17.02.2023	13.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) - 115/2023	PUNJAB AND SIND BANK Vs M/S VIVID SAI MARKETING	MR. ANSHU SHUKLA	17.02.2023	13.04.2023	
			CS (COMM.) - 115/2023	PUNJAB AND SIND BANK Vs M/S VIVID SAI MARKETING	MR. ANSHU SHUKLA	17.02.2023	13.04.2023	
			CS (COMM.) - 181/2023	DELHIVERY LTD. Vs M/S RK ENERGY	MR. KUNWAR KARAN SINGH	27.03.2023	13.04.2023	
			CS (COMM.) - 151/2023	CANARA BANK Vs STUDIO SIMMI	MR. RAHUL VERMA	02.03.2023	13.04.2023	
			TM - 195/2021	RADO UHREN AG AND OTHERS Vs JOHNY WALKER AND OTHERS	MR. KAMAL NARESH	17.12.2021	19.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			TM – 195/2021	RADO UHREN AG AND OTHERS Vs JOHNY WALKER AND OTHERS	MR. KAMAL NARESH	17.12.2021	19.04.2023	
			CS (COMM.) - 51/2023	AVINASH GARG Vs ARUNABH SINHA	MR. UJJAWAL JAIN	19.01.2023	19.04.2023	
			CS (COMM.) - 51/2023	AVINASH GARG Vs ARUNABH SINHA	MR. UJJAWAL JAIN	19.01.2023	19.04.2023	
			CS (COMM.) - 51/2023	AVINASH GARG Vs ARUNABH SINHA	MR. UJJAWAL JAIN	19.01.2023	19.04.2023	
			CS (COMM.) - 309/2022	TCI EXPRESS LIMITED Vs M/S ARIHANT PRINTERS	MS. PRERNA RAWAT	30.03.2022	19.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) - 740/2022	SWIFT SECURITAS PVT LTD Vs BUSINESS BROADCAST NEWS PVT LTD	MR. HANISH KUMAR	27.08.2022	19.04.2023	
			CS (COMM.) - 740/2022	SWIFT SECURITAS PVT LTD Vs BUSINESS BROADCAST NEWS PVT LTD	MR. HANISH KUMAR	27.08.2022	19.04.2023	
			CS (COMM.) - 141/2023	M/S OVERSEAS LOGISTICS PVT. LTD. Vs RAJAN AGGARWAL	MR. UJJWAL JAIN	27.02.2023	25.04.2023	
			CS (COMM.) - 225/2023	STATE BANK OF INDIA Vs SATYENDRA SINGH SOLE PROP. US ENTERPRISES	MR. VARUN CHANDIOK	15.04.2023	26.04.2023	
			CS (COMM.) - 06/2023	BIRD HOSPITALITY SERVICES PVT. LTD. Vs FOODINK EXPEDITIONS LLP	MR. KUNAL MEHTA	03.01.2023	26.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS (COMM.) - 06/2023	BIRD HOSPITALITY SERVICES PVT. LTD. Vs FOODINK EXPEDITIONS LLP	MR. KUNAL MEHTA	03.01.2023	26.04.2023	
			CS (COMM.) - 06/2023	BIRD HOSPITALITY SERVICES PVT. LTD. Vs FOODINK EXPEDITIONS LLP	MR. KUNAL MEHTA	03.01.2023	26.04.2023	
			CS (COMM.) - 06/2023	BIRD HOSPITALITY SERVICES PVT. LTD. Vs FOODINK EXPEDITIONS LLP	MR. KUNAL MEHTA	03.01.2023	26.04.2023	
			CS (COMM.) - 06/2023	BIRD HOSPITALITY SERVICES PVT. LTD. Vs FOODINK EXPEDITIONS LLP	MR. KUNAL MEHTA	03.01.2023	26.04.2023	
			CS (COMM.) - 06/2023	BIRD HOSPITALITY SERVICES PVT. LTD. Vs FOODINK EXPEDITIONS LLP	MR. KUNAL MEHTA	03.01.2023	26.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) - 231/2023	PRAYAG POLYTECH PRIVATE LIMITED Vs ASIAN MERCHANTS AND CO.	MR. MILAN AGGARWAL	18.04.2023	26.04.2023	
			OMP (COMM.) - 37/2023	THE NATIONAL COMMISSION FOR DE-NOTIFIED, NOMADIC AND SEMI-NOMADIC TRIBES Vs M/S VIMARSH DEVELOPMENT SOLUTION PVT	MS. KALPANA	14.03.2023	27.04.2023	
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	Misc. DJ No. 166/2022	Prem Kumari and Ors. Vs. Astitva Capital Market Pvt. Ltd.	Varun Gupta and Rajesh Samanotra	12-09-2033	25-04-2023	
			CS (Comm) – 912/2022	M/s Canon Fasteners Vs M/s United Engineers Project and Maintenance and Anr.	Sh. Advait Joshi	19-11-2022	26-04-2023	
13	SH. KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
14	SH. KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	VINAY SOUTH	CS(COMM)30/23	FROG SPORTS INFRA PVT LTD VS SHRI USB SHIKSHA SAMITI	ANUJ CHAUHAN	12.01.2023	19.04.2023	
			CS(COMM)537/22	IFFCO-MC CROP SCIENCE PRIVATE LIMITED Vs SRI LAKSHMI NARASIMHA HYBRID SEEDS	SHUBHAM SEHGAL	12.09.2022	17.04.2023	
			CS(COMM)539/22	IFFCO-MC CROP SCIENCE PRIVATE LIMITED VS IFFDC KRISHAK SEWA KENDRA,MOHAN PUR	SHUBHAM SEHGAL	12.09.2022	17.04.2023	
			CS(COMM)552/22	M/S PREMCHAND CHANDRASWARO OP CHOUHAN VS DHAMMANI TRADERS	MOHIT SHARMA	19.09.2022	18.04.2023	
			CS(COMM)609/22	JAGRAN PRAKASHAN LIMITED VS GOOD MORNING INDIA MEDIA PVT LTD	POONAM ATEY	28.10.2022	13.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS(COMM.)700/22	UNION BANK OF INDIA VS FOOD FOREST SWEETS AND RESTAURANT	JITENDRA GARG	12.12.2022	11.04.2023	
			CS(COMM.)90/23	RSPL VS AJAY TRADERS	ANIL KUMAR SAHU	16.02.2023	20.04.2023	
			OMP(I) (COMM.)559/23	KOTAK MAHINDRA PRIME LTD VS SATYANAM SINGH	MAYANK MAHAJAN	14.03.2023	12.04.2023	
			OMP(I) (COMM.)681/23	HDFC VS NAZBUDEEN ABDUL MAZEED	SANJEEV PATHAK	01.04.2023	01.04.2023	
			OMP(I) (COMM.)682/23	HDFC VS POONAM SHARMA	SANJEEV PATHAK	01.04.2023	01.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(I) (COMM.) 683/23	HDFC VS DUSHYENT KUMAR	SANJEEV PATHAK	01.04.2023	01.04.2023	
			OMP(I) (COMM.) 58/23	YES BANK VS JUHI CHOUHAN	SANJEEV PATHAK	13.04.2023	13.04.2023	
			OMP(I) (COMM.) 59/23	YES BANK VS EXPORT KING PRIVATE LIMITED	SANJEEV PATHAK	13.04.2023	13.04.2023	
			OMP(I) (COMM.) 60/23	YES BANK VS EXPORT KING PRIVATE LIMITED	SANJEEV PATHAK	13.04.2023	13.04.2023	
			OMP(I) (COMM.) 61/23	YES BANK VS RAJA KUMAR GUPTA	SANJEEV PATHAK	13.04.2023	13.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			OMP(I) (COMM.)7 62/23	YES BANK VS SAPNA SINGH GAUTAM	SANJEEV PATHAK	13.04.2023	13.04.2023	
			OMP(I) (COMM.)7 63/23	YES BANK VS VIKAS ENTERPRISES	SANJEEV PATHAK	13.04.2023	13.04.2023	
			OMP(I) (COMM.)7 64/23	YES BANK VS SANJAY SAHNI	SANJEEV PATHAK	13.04.2023	13.04.2023	
			OMP(I) (COMM.)7 67/23	SOLVABUILD VS MOZART AUTOMOBILE	SAHIL SACHDEVA	15.04.2023	15.04.2023	
			OMP(I) (COMM.) 818/23	KOTAK MAHINDRA BANK VS SHRI SHYAM TRADING	PARV MAHAJAN	21.04.2023	21.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
15	SH. SANJEEV AGGARWAL	South	NIL					
16	SH. RAJEEV BANSAL	South	CS (COMM.) 177/2023	M/S WOOD CRAFT PROJECT VS. AMARDEEP RESIGN INDIA	NARESH YA	23.03.2023	06.04.2023	
			CS (COMM.) 147/2023	M./S CLIIX CAPITAL SERVICES PVT. LTD. VS. M/S VIVEKANAND HOSPITAL	SHANKAR C	15.03.2023	15.04.2023	
			CS (COMM.) 148/2023	M./S CLIIX CAPITAL SERVICES PVT. LTD. VS. M/S KRISHNA SUPER SPECIALITY HOSPITAL	SHANKAR C	15.03.2023	15.04.2023	
			194/2023	ANI MEDIA VS. RAVI RANJAN	DHANT KUM	29.03.2023	26.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			213/2023	VIKAS GOEL VS. SEEMA SEJWAL	AMIT DUBEY	12.04.2023	27.04.2023	
			219/2023	GODREJ VS. M/S SAIGON	ASHRAF HA	13.04.2023	27.04.2023	
			71/2023	CANARA BANK VS. NAVEEN CHAWLA	NDU VATSYA	09.02.2023	27.04.2023	
			199/2023	M/S BHAWANI VS. M/S AHUJA BUILDERS	KUMAR RAG	05.04.2023	27.04.2023	
			57/2023	PNB VS. AYUSHMAN	HINDER KUT	01.02.2023	27.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
17	SH. LAL SINGH, DISTRICT JUDGE	SOUTH- EAST	NIL					
18	MS. NEELAM SINGH, DISSTRIC JUDGE	SOUTH- EAST	NIL					
19	SH. AJAY KUMAR JAIN	SOUTH- EAST	NIL					
20	MS. ANU GROVER BALIGA	SOUTH- EAST	NIL					
21	MS PREETI AGGARWAL GUPTA	SOUTH- EAST	CS/COM M/125/20 22	M/S. PALLADIUM SAFETY SOLUTIONS PVT. LTD. V/S. J. K. ENTERPRISES	Sheepali Patial	31-01-2022	21-04-2022	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of	
			CS/COM M/125/20 22	M/S. PALLADIUM SAFETY SOLUTIONS PVT. LTD. V/S. RAMA FIRES	Sheepali Patial	31-01-2022	21-04-2022		
			CS/COM M/183/20 21	M/S. DSTR INFRASTRUCTUR E PVT. LTD. V/S. V.R.K. INFRASTRUCTUR E PVT. LTD.	SHRADHA AGGARWAL	20-03-2021	01-04-2022		
22	MS BHATIA	NIRJA SOUTH- EAST	NIL						
23	SH. KUMAR SINGH	RAJESH SOUTH- EAST	MM) 421/	TASS ADVISORS LLP VS PANGEA INC. & ORS.	SH. ABHIMANY U JHAMB	13.04.2022	29.04.2023		
24	SH. SHARMA-I	SANJAY EAST	NIL						

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL					
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-EAST	CS-323/2021	BHASKAR TIWARI VS CHANDROSHUKLA DEVI AND ORS	RAMAKANT SHUKLA	24.12.2021	25.04.2023	
			CS(COMM) -8/2023	KESARI SINGH VS DEEPAK PATEL	SHAILENDRA	27.01.2023	25.04.2023	
27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	DMM) -83/	M/S OM SAI TRADING	SH ABHISHIK	21/02/2023	12/04/2023	
28	MS. SUKHVINDER KAUR		NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
29	SH. SURENDER S. RATHI			NIL				
30	MS. SAVITA RAO			NIL				
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North- West		NIL				
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North		NIL				
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST		NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of of
34	SH. BHUPESH KUMAR, DISTRICT JDUGE, COMMERCIAL COURT-02		NIL					
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL					
Total						209		

List of total no. of cases randomly allocated during the month of April-2023

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)	
1	TIS COURT	HAZARI	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	13
						OMP (I)(COMM)	8
						OMP(T)(COMM)	0
						Counter Claim	0
						Misc DJ	4
						OMP (COMM)	0
						Execution	14
2	TIS COURT	HAZARI	CENTRAL	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	24
						OMP (I)(COMM)	7
						Counter claim	0
						OMP (COMM)	2
						Execution	13
						RBT	1
						Arbitration	0
3	TIS COURT	HAZARI	CENTRAL	MS. ILLA RAWAT	786	CS (COMM)	20
						OMP (I)(COMM)	14
						OMP (COMM)	2

					Misc/CC/Arbitration DJ	2	
					Execution	9	
4	TIS COURT	HAZARI	CENTRAL	MS.NISHA SAXENA	787	CS (COMM)	20
					OMP (COMM)	3	
					OMP(I)(COMM)	9	
					OMP(COMM)	0	
					OMP MISC. (COMM)	1	
					Execution	7	
					CouNTER CLAIM/CONTEMPT	1	
5	TIS COURT	HAZARI	CENTRAL	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	19
					OMP (I)(COMM)	9	
					OMP(COMM)	2	
					Dept	0	
					OMP MISC. (COMM)	2	
					Execution	19	
					ARB (COM)	0	
6	TIS COURT	HAZARI	CENTRAL	SH. PARAMJIT SINGH DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	789	CS (COMM)+CS DJ	23
					OMP (I)(COMM)	11	
					OMP(COMM)	1	
					OMP(E)(COMM)	0	

					OMP MISC. (COMM)	2
					Execution	9
					Contempt Petition	0
7	TIS COURT	HAZARI CENTRAL	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT- 07		CS (COMM)	42
					Misc DJ	0
					Execution	0
					OMP(I) (COMM) +OMP (T) (COMM)	0
					COUNTER CLAIM/CONTEM PT	0
					OMP (COMM)	0
					ARBN	0
TOTAL						313
8	TIS COURT	HAZARI WEST	Sh. Dinesh Bhatt District Judge (Commercial Court-01)	789	Cs comm	23
					OMP	10
					Ex	20
					Contempt Petition	0
					Misc	1
9			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	OMP (COMM.)	12
					CS (COMM.)	20
					EX	30
					Misc RCA	6
TOTAL						122
10	PATIALA COURT	HOUSE NEW DELHI	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL	4	CS COMM	27

			COURT)-01		OMP (COMM)	5
					OMP (I)(COMM)	3
					EX	16
11			SH. GURVINDER PAL SINGH, LD. DISTRICT JUDGE (COMM.)-02	24	CS COMM	23
					OMP(I) (COMM)	3
					EX	8
					OMP (COMM)	4
12			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	25	CS COMM	22
					OMP(I) (COMM)	3
					OMP(T) (COMM)	0
					OMP(COMM)	5
					EX	13
TOTAL						132
13	SAKET COURT	SOUTH	SH. PREM KUMAR BARTH WAL, DJ-COMM-01	614	CS (COMM)	17
				614	OMP (COMM)	0
				614	OMP (I) COMM.	34
				614	OMP (E) COMM.	0
				614	EX comm	9
14	SAKET COURT	SOUTH	SH. V. K..KHANNA, DJ-COMM-02	503	CS (COMM)	11
				503	OMP (COMM)	1
				503	OMP (I) COMM.	29

				503	OMP (E) COMM.	0
				503	EX comm	11
15			SH. AGGARWAL SANJEEV	614	CS (COMM)	19
				614	OMP (COMM)	0
				614	EX comm	3
				614	OMP (I) COMM.	56
16			SH. RAJEEV BANSAL	503	CS (COMM)	17
					EX comm	7
					OMP COMM.	2
					OMP (I) COMM.	36
TOTAL						252
17	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	502	(COMM)	30
18			MS. NEELAM SINGH, DISSTRIC JUDGE	613	(COMM)	13
19			SH. AJAY KUMAR JAIN		(COMM)	27

20			MS. ANU GROVER BALIGA		(COMM)	31
21			MS AGGARWAL GUPTA PREETI		(COMM)	18
22			MS NIRJA BHATIA		(COMM)	26
23			SH. RAJESH KUMAR SINGH		(COMM)	0
TOTAL						145
24	KARKARDOOMA	EAST	SH. SANJAY SHARMA, DISTRICT JUDGE, (CC)	12	CS (COMM)	6
				12	OMP (COMM)	2
				12	OMP (COMM)	0
				12	ARB (COM)	0
25	KARKARDOOMA	EAST	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		CS (COMM)	22

					OMP (COMM)	3
					OMP (COMM)	0
					OMP (T) (COMM)	1
TOTAL						34
26	KARKARDOOMA	North-East	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	74	CS(COMM)	0
Total						0
27	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(COMM)	9
				57	OMP(COMM)	1
				57	OMP(I) COMM	0
				57	Misc	3
				57	Ex	7
				57	Restored	2
28			MS. SUKHVINDER KAUR	56	CS(COMM)	6
				56	EX	8
				56	DE	0
				56	OMP(I) COMM	0
				56	OMP COMM	0
				56	Misc	2
29			SH. SURENDER S. RATHI		CS(COMM)	17
					EX	2

					OMP(I) COMM	2
					Misc Cases	1
					Restored	4
					RBT	2
30			MS. SAVITA RAO		CS(COMM)	13
					EX	6
					OMP(I) COMM	1
					OMP COMM	0
					Misc	0
					RBT	2
Total						88
31	Rohini Court	North-West	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	758	Misc	4
					CS (COMM)	82
					OMP (COMM)	31
					EX	46
Total						163
32	Rohini Court	North	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	760	CS (COMM)	8
					OMP (COMM)	50
					OMP(I) (COMM)	1
					EX	55
Total						114

33	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	CS (COM)	17
				OMP (COM)	1
				ARB (COM)	0

				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
34	DWARKA COURTS		SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT- 02	CS (COM)	6
				OMP (COM)	6
				ARB (COM)	0
				OMP (I) (COMM.)	4
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
35	DWARKA COURTS		SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT- 03	CS (COM)	17
				OMP (COM)	1
				ARB (COM)	0
				OMP (I) (COMM.)	7
				OMP (T) (COMM)	1
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
TOTAL					60
GRAND TOTAL					1423

List of cases where Case Management Hearing was held during the month of April-2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-105/222	GOVIND RAM GUPTA VS. TARUNA GOEL	PRABHJOT KAUR AND NAVEEN JAIN	10.01.2022	13.04.2023
			CS COMM-435/2021	SIR GANGA RAM HOSPITAL VS. GOURAV SHARMA	SUBHASH KUMAR AND A.K. HAJELAY	08.02.2021	13.04.2023
			CS COMM-3013/2019	SACJDEVA LIGHTING VS. ANKUR LIGHTING	PRAMOD GUPTA AND HIMANSHU SINGH	21.12.2019	13.04.2023
			CS COMM-693/2021	VIMLA SHARMA VS. ASHOK KUMAR SAINI	AJAY GUPTA AND RAMBHA SINGH	27.02.2022	18.04.2023
			CS COMM-1769/22	ANIL KUMAR BANSAL VS. GANGA SAGAR SINGH	SH. DHEERAJ AND SH. IVAN	14.07.2022	20.04.2023
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS.DJ-5879/2018	AVNG INFRA-STRUCTURES PVT LTD VS. NDMC	VIKRANT GUPTA (P) & VED PRAKASH (D)	18-08-2018	05-04-2023
			CS(COMM)1392/2021	RAM NARAIN GUPTA VS. M/SAMBIENT PRINTERS (P) LTD	SUNIL MITTAL (P) & MS. KULWANT KAUR	15-04-2021	10-04-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS(COMM) 3336/2021	ROHAN JAIN VS NDMC	SH.VIDYA SAGAR (P) & SH.H.R. AGGARWAL (D)	15-09-2021	11-04-2023
			CS(COMM) 2737/2019	RAJAT MALHOTRA VS NDMC	SH.VIDYA SAGAR (P) & SH.D-HARAMVIR GUPTA (D)	20-11-2019	11-04-2023
			CS(COMM)813/2022	RAJINDER WALIA VS NDMC	SH.VIDYA SAGAR (P) & SH SANJEET MALIK(D)	04-03-2022	12-04-2023
			CS(COMM)814/2022	RAJINDER WALIA VS NDMC	SH.VIDYA SAGAR (P) & SH SANJEET MALIK(D)	04-03-2022	12-04-2023
			CS(COMM) 357/2022	UMESH JAIN VS NDMC	SH.VIDYA SAGAR (P) & SH SANJEET MALIK(D)	31-01-2022	12-04-2023
			CS COMM 5403/2021	VARNIK FOODS HARI BHANDAR VS OM	SH.SUMANYU MUDGIL (O)	20-11-2021	12-04-2023
			CS COMM 1195/2022	NORTHEX CO SUMANJEET KAUR VS	SH.GAURAV ARORA (P)	04-05-2022	13-04-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS(COMM)4269/2021	SHREE AMBIKA PACKAGING VS SANGEETA SHARMA	SH. VINAYMOHAN (P) & VIVEK SHARMA (d)	23-10-2021	17-04-2023
			CS COMM 2066/2018	VIKAS MAHESHWARI VS TAJENDER SINGH SETHI	SH,SACHIN AGGARWAL (P)& SH.M.S. OBEROI (D)	03-07-2018	18-04-2023
			CS(COMM) 2651/2022	ANIL KUMAR VS MCD	MS. SWENKA TRIPATHI VS SH. SANJEET MALIK	09-12-2022	17-04-2023
			CS COMM 3631/2021	SALASAR STEEL VS SMT RUCHIKA WALIA	SH.RANJIT KUMAR (P) & SH.YOGESH GEHLAUT (D)	25-09-2021	18-04-2023
			CS COMM 1435/2020	YOGESHWAR KUMAR BANSAL VS NDMC	SH. VIDYA SAGAR (P) & SH. ANUBHAV GUPTA (D)	01-10-2020	18-04-2023
			CS COMM 232/2019	SHREE BALAJEE PAPERS VS BUSINESS WORLD MEDIA PVT	SH. PRAVEEN KUMAR GOYAL & MS. MIMANSI SETHI	23-02-2019	18-04-2023
			CS COMM 234/2019	NSP PAPERS VS BUSINESS WORLD MEDIA PVT	SH. PRAVEEN KUMAR GOYAL & MS. MIMANSI SETHI	23-02-2019	18-04-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS COMM 2010/2022	BHARAT ARORA VS MCD	SH. AJAY KUMAR SINGH (P)& SH.SANJEET MALIK (D)	22-08-2022	20-04-2023
			CS COMM 1513/2022	RAJEEV GUPTA VS MCD	SH.VIDYA SAGAR (P) & SH SANJEET MALIK(D)	07-06-2022	25-04-2023
			CS COMM 1144/2022	PRABODH TIWARI VS NDMC	SH.VIDYA SAGAR (P) & SH SANJEET MALIK(D)	26-04-2022	25-04-2023
			CS COMM 1046/2022	MANOJ KUMAR MEHROTRA VS NDMC	SH.VIDYA SAGAR (P) & SH SANJEET MALIK(D)	08-04-2022	25-04-2023
			CS COMM 1575/2019	RAKESH CHAWLA VS USHA RANI JAIN	SH.ASHWANI KUMAR (P) & SH.RAJESH KUMAR (D)	22-08-2019	24-04-2023
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	CS(COMM) 2637/2022	UMESH TYAGI V/S MUNICIPAL CORPORATION OF DELHI	SH. ANIL KUMAR HAJALEY	06.12.2022	10.04.2023
			CS(COMM) 2444/2022	SATYA PALSH GUPTA V/S MUNICIPAL CORPORATION OF DELHI	SH. A.K.STRIVEDI	04.11.2022	11.04.2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
		CS(COMM) 1860/2022	JYOTI CHHABRA V/S IDFC FIRST BANK	SH. VIKAS MISHRA	23.07.2022	12.04.2023	
		CS(COMM) 134/2020	SUSHIL KUMAR V/S GNCT OF DELHI	SH. S.K. JAIN	18.01.2020	13.04.2023	
		CS(COMM) 3966/2021	RAVINDER KUMAR WADHWA V/S SOUTH DELHI MUNICIPAL CORPORATION OF DELHI	SH. S.K. JAIN	05.10.2021	24.04.2023	
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	CS (COMM)-513/2019	M/S JAGDAMBA SALES CORPORATION V/S STATE & ORS.	RAMESH KUMAR	18.04.2019	12.04.2023
			CS (COMM)-5372/2021	M/S NIHALSONS JEWELLERS VS. RAJESH RUPANI	SH. YUGAM JAIN	17.12.2021	20.04.2023
			CS (COMM)-2646/2022	M/S. UMESH TYAGI VS. MCD & ANR	SH. DEEPANSHU KHATRI	07.12.2022	24.04.2023
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	Nil				

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	CS(COMM) 2587/2019	ICICI BANK LTD. VS ABHIMANYU SHARMA	RAJESH KUMAR	30.10.2019	10.04.2023
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	Nil				
8	Sh. Dinesh Bhatt DJ (Commercial Court)-01	West	CS (COMM)/563/2022	SH A P OBEROI Vs M/S ASSOCIATED INDUSTRIAL FURNACES PVT LTD	SANJANI KUMAR CHOUDHARY(P),	16-07-2022	10-04-2023
			CS (COMM)/331/2019	M/S GNB BROS P LTD Vs M/S VARDHMAN PROPERTIES LTD	MADAN GOPAL VACHER(P),	19-08-2019	10-04-2023
			CS (COMM)/305/2022	PRADEEP VIG Vs NATURE GREEN TOOLS AND MACHINES PVT LTD	Gagan Wadhwa(P),	25-04-2022	11-04-2023
			CS (COMM)/896/2022	SERVOTECH POWER SYSTEMS LIMITED Vs AMIT SABHARWAL	NEERAJ GUPTA(P),	15-11-2022	20-04-2023
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS COMM 565/2022	VASHNAVI METAL INDUSTRIES Vs SH. RAM KARAN CHAUDHARY PROP/AUTHORIZED	NITIN KHANNA	16.07.2022	18.04.2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate Name	Date of Registration	Date of Case Management Hearing	
		CS COMM/147/2021	M/S APURVA INTERNATIONAL VS THE G. M AND SONS	RAJKARAN SHARMA	24.02.2021	26.04.2023	
		CS COMM/90/2021	SUSHMA CHAWLA --- Vs TEJINDER SINGH SETHI C/O M/S NAUNIDHI MOTORS	AMULYA DHINGRA	03.02.2021	29.04.2023	
10	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/395/2022	JAI KISHAN ROHRA Vs HIMANSHU BHASIN	SUNIL KUMAR LALWANI	04.05.2022	01.04.2023
		CS (COMM.)/535/2021	M/S KOHLI ONE HOUSING AND DEVELOPMENT PVT LTD Vs M/S SALUJA CONSTRUCTION COMPANY	NIKUNJ VERMA	27.11.2021	10.04.2023	
		CS (COMM.)/536/2021	M/S KOHLI ONE HOUSING AND DEVELOPMENT PVT LTD Vs M/S SALUJA CONSTRUCTION COMPANY	NIKUNJ VERMA	27.11.2021	10.04.2023	
		CS (COMM.)/492/2021	KOTAK MAHINDRA BANK LTD. Vs AFSAR ALI	PANKAJ KUMAR	10.11.2021	20.04.2023	
		CS (COMM.)/290/2021	PERFECT PREFAB SYSTEM Vs JRS INFRA	GAYANENDRA SWARUP GANGWAR	11.01.2021	25.04.2023	

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
		CS (COMM.)/94/2022	MIRAZ FACILITY MANAGEMENT SERVICES PVT LTD Vs CHIEF MEDICAL SUPERINTENDENT	JITENDRA RAJPUT	06.01.2022	25.04.2023	
		CS (COMM.)/19/2020	SURYA CARGO FORWARDERS PVT LTD Vs M/S YUANTAI INTERNATIONAL SUPPLY CHAIN MANAGEMENT PVT LTD AND OTHERS	VIVEK SHARMA	13.01.2020	28.04.2023	
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) 130 / 2022	PUNJAB NATIONAL BANK VS MS. RUBY VERMA	MS. SALONI NAGORIA	02.02.2022	17.04.2023
		CS (COMM.) 314 / 2022	MATRIX GUARANTECH PVT. LTD. VS MIST DIRECT SALE PVT. LTD.	SH. JOBY P. VERGHESE	01.04.2022	17.04.2023	
		CS (COMM.) 247 / 2022	SYNC DESIGN PVT. LTD. VS SAMSUNG INDIA ELECTRONICS PVT. LTD.	SH. ASWANI KUMAR	10.03.2022	21.04.2023	
		CS (COMM.) 768 / 2022	DALIP SINGH ADHIKARI VS M/S. THE ORIENTAL INSURANCE CO. LTD.	SH. VINEET KUMAR	07.09.2022	21.04.2023	
		CS (COMM.) 581 / 2021	INDIAN OVERSEAS BANK VS DHARAM PAL	SH. GYANENDRA AGRAWAL	08.12.2021	25.04.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	CS (COMM.)/660/2021	PUMA SE Vs. SPORTS AND ANR.	Sh. Shashi Pratap Ojha	22-12-2021	10-04-2023
			CS (COMM.)/413/2021	AMAR SHARMA Vs. GO AIRLINES INDIA LTD.	SAURABH UPADHYAY	05-10-2021	10-04-2023
			CS (COMM.)/680/2019	REPELLERS INDIA LLP Vs. METALIC IMPRESSIONS INDIA PVT. LTD.	SACHIN KUMAR JAIN	01-11-2019	20-04-2023
			CS (COMM.)/557/2020	METALIC IMPRESSIONS INDIA PVT. LTD. Vs. REPELLERS INDIA LLP	A C BHASIN	10-11-2020	20-04-2023
			CS/408/2019	GLOBAL VENTURES Vs. AIR INDIA SATS AIRPORT	RITESH SEXENA	14-05-2019	21-04-2023
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)184/22	EMU LINES PVT. LTD. Vs. PROMINENT COMTECH PRIVATE LIMITED	Sh. Uday Kumar	08.03.2022	20.05.203
			CS (COMM)600/22	M/S POTHOS SOLUTIONS Vs. M/S B. L. AGRO OILS LTD	Sh. Shubham Chhaleriya	20.10.2022	25.05.2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
		CS (COMM)568/22	M/S HIMALAYAN ALES PRIVATE LIMITED Vs. M/S ADAAB HOTELS LTD.	Sh. Ashok Kumar Karkaria	30.09.2022	11.05.2023	
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.)128/2022	M/S. C.P. WORLD LINES PVT. LTD. VS M/S. AVANTIKA ELCON PVT. LTD.	VASTAVIK CHADHA	14.02.2022	10.04.2023
		CS(COMM.)336/2021	SOUTH DELHI MUNICIPAL CORPORATION VS VARUN CHHABRA, PROP. GLAMOUR ADVERTISING	PRADUMAN KUMAR AGGARWAL	01.10.2023	15.04.2023	
		CS(COMM.)170/2022	CATA ELECTRODOMESTICS INDIA PVT. LTD. VS ABEC EXHIBITONS AND CONFERENCES	SAROJ KUMAR SINGH	02.03.2022	10.04.2023	
		CS(COMM.)621/2022	SH. DEEPAK VS DR. SATISH CHANDRA MISHRA	DHANANJAY JAIN	03.11.2022	18.04.2023	
15	SH. SANJEEV AGGARWAL	South	CS (COMM)/123/2023	GLOBAL WATER SOLUTIONS INDIA PVT. LTD, Vs SURIT PRASAD MOHAPATRA	Sh. Tariq Muneer	01.03.2023	17.07.2023
		CS (COMM)/38/2023	SANJAY KUMAR KEDIA Vs STAR HEALTH AND ALLIED INSURANCE PVT LTD	MS. Suruchi Jaiswal	16.01.2023	13.07.2023	

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS (COMM)/39/2023	M/S TECHNO STRUCT PROJECT Vs M/S SKYCOM	Sh. Shaantanu Devansh	16.01.2023	11.07.2023
		CS (COMM)602/2022	AU HOLIDAYS AND EVENTS PVT. LTD. Vs MRS. CHARU KAPOOR SAREEN	Sh. Rounak Nayak	22.10.2022	18.07.2023
		CS (COMM)/654/2022	STATE BANK OF INDIA Vs RAJ KUMAR S/O SH. MEHAR CHAND	Sh. K. K. Singh,	19.11.2022	19.05.2023
		CS (COMM)/244/2020	PUNAM PRIYADARSHANI Vs NEELOFAR ABBASI	Sh. M. Abhijnan	15.09.2020	24.05.2023
		CS (COMM)/320/2019	M/S RAKESH KUMAR AND SON Vs M/S LIVEWIRES STUDIOS PVT. LTD. AND ANR.	Sh. D. P. Sachdev	30.09.2019	19.07.2023
		CS DJ /47/2021	KOHELIKA KOHLI ARCHITECTS AND DESIGNERS PVT. LTD. Vs MR. KULDEEP SINGH	Sh. Simon Benjamin	19.01.2021	23.05.2023
		CS DJ/42/2021	MULTI EMBROIDERY AND SEQUENCE Vs GLASSWING AND ANR.	Sh. Sarthak Pandey	15.01.2023	25.07.2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS DJ/435/2022	RAJESHWARI SACHDEVA Vs STAR DENTAL CENTRE PVT LTD	Sh. Arojit Yadav	15.07.2022	25.07.2023
		CS (COMM)/634/2022	SHAKIR Vs PREMIER CARWORLD PRIVATE LIMITED	Sh. Ankur Singh	10.11.2022	27.07.2023
		CS (COMM)/82/2023	NIKE INNOVATE C.V THROUGH MS. MEENA BANSAL Vs FABULOUS FASHION	Sh. Rajit Ghosh	14.02.2023	28.07.2023
		CS (COMM)/598/2022	BORDERFREE CUISINES LLP Vs AZIMUTH BUSINESS ON WHEELS PRIVATE LIMITED	Sh. Raunak Nayak	18.10.2022	26.07.2023
		CS (COMM)/294/2021	THE AIR CARGO AGENTS ASSOCIATION OF INDIA (ACAAI) Vs M/S CMG WORLDWIDE	Sh. Mudit Gupta	07.09.2021	21.07.2023
		CS (COMM)/393/2019	DEVVRAT IMPEX PVT. LTD Vs CHAUHAN BROTHERS PLUMBING FIRE PVT. LTD. AND OPS	Mr. Natwar Rai	07.12.2019	01.06.2023
		CS (COMM)/77/2023	ICICI BANK Vs VIJAY IRON WORKS THROUGH ITS PROP SUDHIR KUMAR	Sh. Anil Kumar	13.02.2023	31.05.2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
16	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	South	Nil			
17	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	Nil			
18	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	Nil			
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	Nil			
20	MS. ANU GROVER BALIGA	SOUTH-EAST	CS/COMM/380/21	CHANGFANG SEMICONDUCTOR PVT LTD. V/S NEO NEON ELECTRICALS PVT LTD	VISHWAJEET & SANTWANA ASSOCIATE	09/09/21 24.04.23
21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	CS (COMM)/101/2021	AVG LOGISTICS LIMITED Vs INTERNATIONAL PRINT OPAC LIMITED	ADITYA JAIN(P),	17-02-2021 18-05-2023
			CS (COMM)/115/2022	ADITYA INFOTECH LIMITED Vs RAJKUMAR (PROP HINDUSTAN BUSINESS TECHNOLOGIE	AMIT KUMAR SINGH(P),	25-01-2022 19-07-2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS (COMM)/144/2020	M/S NUMBERS ONE ADVERTISING AND MARKETING CO Vs M/S GARUDA ADVERTISING	NARENDER VASHISHTA(P)	05-03-2020	08-05-2023
		CS (COMM)/35/2020	PUNJAB AND SIND BANK Vs BALJEET KAUR (DECEASED BOIRROWER) LRS	VAIBHAV MIRG(P),	14-01-2020	14-07-2023
		CS (COMM)/36/2020	PUNJAB AND SIND BANK Vs AMARINDER SINGH	VAIBHAV MIRG(P),	14-01-2020	14-07-2023
		CS (COMM)/68/2020	M/S ROSS INTERNATIONAL Vs SARAN TRANSPORT SYSTEMS PVT LTD	RAJESHAH GUPTA(P),	28-01-2020	18-07-2023
		CS (COMM)/80/2020	M/S SUNTECH VISION LTD Vs ANAND SWARUP GARG	RAKESH SINGH(P),	01-02-2020	09-05-2023
		CS (COMM)/84/2020	M/S SB MOVERS AND LIFTERS PVT LTD Vs M/S SANGHA ERECTORS PVT LTD	VIKAS SETHI(P),	04-02-2020	25-05-2023
		CS DJ/359/2019	M/S SKBBUILDERS INDIA LIMITED Vs INDIANOIL CORPORATIO N LIMITED	RAJINDER KAUL(P),	26-04-2019	17-07-2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
22	MS NIRJA BHATIA	SOUTH-EAST	Nil				
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST	CS(COMM) 467/22	SANJHA CHULHA THROUGH AUTHORIZED REPRESENTATIVE VS SANJHA CHULHA	SH. AKSHAY SRIVASTAVA	18.05.2022	27.04.2023
24	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 13/2022	DSFDC PRINCE VS.	SARVESH KUMAR VS. KP SINGH	14-01-2022	13-04-2023
			CS COMM.NO. 152/2021	MOHD. ZAKIR KHAN VS. ASSOCIATION OF APARTMENT OWNER	REHMAN VS. VARDHAN UPADHYAY	09-09-2021	13-04-2023
			CS COMM.NO. 193/2022	SPECIALITY PRINT O PACK PVT. LTD. VS. OLYMPIC CARDS LTD.	MK BHARTI VS. PURSHOTTAM JHA	10-06-2022	20-04-2023
			CS COMM.NO. 225/2022	BEAUTY ART PRINTS INDIA PVT.LTD.VS. DYNAMIC AURA LLP AND ORS.	ANUKOOL CHAWAL VS. BRAHMANAN D PRASAD	26-07-2022	21-04-2023
			CS COMM.NO. 226/2022	PRIYANSHU AGGARWAL VS. M/S DYNAMIC AURA LLP & ORS.	ANUKOOL CHAWAL VS. BRAHMANAN D PRASAD	26-07-2022	21-04-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS COMM.NO.250/2022	M/S BALAJI FINCAP PV.TLTD.VS. M/S D.P.L BUIDERS PVT.LTD & ORS.	RAVI KUMAR VS. VIKRANT KUMAR	06-08-2022	24-04-2023
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CS COMM/230/2021	ANSARI TEXTILES VS AMAN TEXTILES	SH. ANIS MOHAMMAD	06-10-2021	25-04-2023
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	Nil				
27	SH. BRIJESH KUMAR GARG	Shahdara	535/2022	M/s Haryana Enterprises vs M/s Kapil Traders	Sh. Tushar Kwatra	22.09.2022	01.04.2023
			598/2022	Sh. Mukesh Kumar Jain vs Sh Sita Ram Prajapat	Sh. SL Sagar	29.10.2022	11.04.2023
			328/2019	Jai Prakash Gupta vs Govind Cables Industries	Sh. Kamal Gupta	22.05.2018	12.04.2023
			409/2021	Harender jeet singh vs Jai Krishan Estates Pvt Ltd.	Sh. H. Rehman	22.09.2018	17.04.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			402/2022	M/s Ruby Infra Trade vs M/s SBC Minerals Pvt. Ltd.	Ms. Anita	01.07.2022	18.04.2023
			599/2022	State Bank Of India vs Ravinder Kumar sahu	Sh. Rakesh Pandey	29.10.2022	24.04.2023
			179/2021	State Bank of India vs Raj Kumar	Sh. Praveen Kumar Mishra	25.03.2021	26.04.2023
			336/2020	Reka electrical vs Softel Machines Pvt. Ltd.	Sh. Nitish Kumar	16.07.2018	29.04.2023
28	MS. SUKHVINDER KAUR						
29	SH. SURENDER S. RATHI						
30	MS. SAVITA RAO		CS (COM) 259/2022	RAVI AGGARWAL Vs SHIVAM JAIN	Ms. Ruchi Kashyap	12-04-2022	10-04-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COM) 285/2020	BINDU JHA Vs LAXMAN DASS CO	Sh. Amit Sharma	21/05/2018	11/04/2023
			CS (COM) 587/2020	NEELKANTH NDRUGS Vs ANIL MALIK	Sh. Ashish Uppal.	14/12/2020	11/04/2023
			CS (COM) 355/2022	SKY TEXPROS Vs RUCHIKA JAIN	Sh. Nitin Gupta	27/05/2022	12/04/2023
			CS (COM) 334/2019	SBI Vs MANJUM HOMES	Ms. Shalini Upadhayay	20/12/2019	13/04/2023
			CS (COM) 586/2020	SBI Vs MANJUM HOMES	Ms. Shalini Upadhayay	14/12/2020	13/04/2023
			CS (COM) 422/2021	ATS BUSINESS Vs PRV ALLOYS	Sh. Kshitij Paliwal	25/10/2021	13/04/2023
			CS (COM) 553/2022	PRV ALLOYS Vs ATS BUSINESS	Sh. Kshitij Paliwal	27/09/2022	13/04/2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS (COM) 607/2022	VATSAL MITTAL VS MOHD ABID MALIK	Sh. Vinay Kumar	02/11/2022	13/04/2023
		CS (COM) 174/2020	INDIAN OVERSEAS CORP VS NATIONAL INSTURANCE CO LTD	Sh. Bhavesh Kumar Singh,	29/01/2020	13/04/2023
		CS (COM) 436/2022	TIRUPATI DENIM SHREE JAI VS GURUDEV TEXTILE	Sh. Kapil Singhal	15/07/2022	13/04/2023
		CS (COM) 238/2022	SHUBHAM JAIN VS RAJENDER AGARWAL	Sh. Mayank Rustagi f	02/04/2022	15/04/2023
		CS (COM) 548/2022	ANIL MITTAL VS VVN TRADING	Sh. Hanslal Arora	27/09/2022	17/04/2023
		CS (COM) 440/2021	PRISM BOOKS VS TITOO STATIONERY	Sh. Yogendra Mishra	02/11/2021	24/04/2023
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West CS/COMM/482/2021	ADVANCE METERING TECHNOLOGY LTD VS M/S EMPRESS INFRAST. PVT LTD	HEMANT KUMAR SINGH	20.09.2021	05.04.2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS/COMM/352/2022	KRISHAN KUMAR VS ARUN KUMAR	YATENDER KHATRI	04.08.2018	10.04.2023
		CS/COMM/31/2022	VIKAS KUMAR VISHNOI VS SIDDH CHEMIPLAST PVT LTD	MANISH SINGHAL	07.01.2022	10.04.2023
		CS/COMM/188/2019	M/S MAGNUM STEEL LTD VS M/S ROYAL SPRINGS	ANIL SHARMA	08.07.2019	12.04.2023
		CS/COMM/233/2019	MAHESH KUMAR GOYAL VS BALAJI SOLUTIONS	DEEP CHAND	13.08.2019	13.04.2023
		CS/COMM/356/2022	BHARAT BIJLEE LTD VS INDSAO CONSTRUCTIONS	KAPIL KHER	18.08.2018	17.04.2023
		CS/COMM/49/2021	B.S. PLASTICS VS ROBBINS AND ORS	VIJENDRA KUMAR	23.01.2021	18.04.2023
		CS/COMM/330/2022	HONEY SHARMA AND ORS VS PAUL MULTISPEICALITY CLINIC	JITENDER KUMAR DHINGRA	02.06.2018	19.04.2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
		CS/COMM/371/2019	ASR FOODS INGREDIENTS PVT LTD VS DEEPALI JAIN	SACHIN KUMAR JAIN	15.01.2019	25.04.2023	
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	Nil				
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM. 212/2020	STATE BANK OF INDIA VS SANDEEP KUMAR	BINAY KUMAR	24.12.2020	10.04.2023
			CS COMM. 14/2023	UNION BANK OF INDIA VS MS RAMESH RANI	DIVIJ, DEEPAK DIWAN	09.01.2023	10.04.2023
			CS COMM. 299/2021	BANK OF BARODA VS MEENU PANCHAL AND ORS	S.K. CHOUDHARY	24.11.2021	12.04.2023
			CS COMM. 301/2021	BANK OF BARODA VS SANJEEV	S.K. CHOUDHARY	24.11.2021	12.04.2023
			CS COMM. 305/2021	INDIAN OVERSEAS BANK VS SURENDER	S.K.JHA	25.11.2021	13.04.2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS COMM. 368/2021	PUNJAB NATIONAL BANK VS MS. NEHA MEHTA	TUSHAR KHURANA	23.12.2021	13.04.2023
		CS COMM. 552/2022	HDFC RAJAN KHURANA VS PRANJAL GOYAL, PUNEET JAISWAL		16.12.2022	13.04.2023
		CS COMM. 181/2020	THE NAINITAL BANK VS M/S MAHADEV ICONIC	MURSLEEN SKHAN	25.11.2020	15.04.2023
		CS COMM. 249/2021	CANARA BANK VS SHIVAM TIWARI	R.RAJA BALAL	16.10.2021	17.04.2023
		CS COMM. 296/2021	THE NAINITAL BANK VS GOVIND PANDEY	MURSHLEEN SKHAN, CM SINGH RAWAT	20.11.2021	19.04.2023
		CS COMM. 297/2021	THE NAINITAL BANK VS GOVIND PANDEY	MURSHLEEN SKHAN, CM SINGH RAWAT	20.11.2021	19.04.2023
		CS COMM. 298/2021	THE NAINITAL BANK VS AMBUJ KUMAR	MURSHLEEN SKHAN, CM SINGH RAWAT	20.11.2021	19.04.2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS COMM/555/2022	ALP SAFETY VS MAGICON IMPEX	SYED NOOR	15.12.2022	20.04.2023
		CS COMM/427/2022	CANARA BANK VS M/S PANDIT CATERS	SUMIT VERMA	12.09.2022	26.04.2023
34	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	CS(Comm)/36/2023	Canara Bank Vs Vinita Devi	Sanjeev Chopra	18.01.2023	24.04.2023
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03	CS COMM/347/2022	SHIV BHATT VS B.S. DWARKA	Sh. Pradeep Sehrawa	11-07-2022	17/04/2023
		CS COMM/489/2022	AEROSHIP LOGISTICS VS NIPPON	Ms. Stuti Mishra	12-10-2022	19/04/2023
		CS COMM/492/2022	CANARA BANK VS RANI SELF HELP GROUP	Ms. Poonam Shukla	13-10-2022	20-04-2023
		CS COMM/538/2022	OKAYA FUJIKAWA VS MOVEX CARGO	Sh. Achin Mittal	28-11-2022	26/04/2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS COMM 569/2022	HARVINDER SINGH SETHI VS ADHARV ENTERPRISES	Mr. Jaspreet Singh	23-12-2022	26-04-2023

List of cases received for Pre-Institution Mediation and Settlement during the month April 2023

Sr. No.	Delhi Mediation Centre	Total number of applications pending on 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month	Remarks(U ofnsettled matter)
1	Central						
		165	221	1	250	134	1
2	West						
		219	119	2	110	225	1
3	East						
		58	40	1	51	45	1
4	North-East						
		13	28	0	13	28	0
5	Shahdara						
		82	76	0	53	104	1
6	South						
		117	74	0	99	92	0
7	South-East						
		200	113	0	105	208	0
8	New Delhi						
		345	119	2	72	389	1
9	North						
		137	65	1	72	129	0
10	North-West						
		162	145	1	76	230	0
11	South-West						
		169	67	0	53	182	1
	Total	1667	1067	8	954	1766	6
12	DHCLSC						
		92	12	0	22	79	3
	Overall Total	1759	1079	8	976	1845	9

Note: Application received through NALSA App during the month:- Nil

Contested commercial cases disposed during the month of April-2023

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	of Act Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-1544/2022	SUMIT GUPTA VS. AMIT COLOR PRINTS	SUCHITA DIXIT & NARESH KUMAR	08.06.2022	No	01.04.2023	297	CONTESTED	-----	-----	Suit for Recovery
			CS COMM-915/2022	SMC INSURANCE VS. ORIENTAL INSURANCE LTD.	SWASTIKA KUMARI & PRIYANKA SHARMA	22.03.2022	No	13.04.2023	387	CONTESTED	-----	-----	Suit for Recovery
			OMP COMM-27/2020	LOTUS EDUCATION LTD. VS. AAKASH EDUCATION SERVICES LTD.	AMIT KUMAR & BHASKAR SHUKLA	14.02.2020	No	15.04.2023	1156	CONTESTED	-----	-----	Petition U/s 34 of Arbitration Act, 1996
			OMP COMM-26/2020	LOTUS EDUCATION LTD. VS. AAKASH EDUCATION SERVICES LTD.	AMIT KUMAR & BHASKAR SHUKLA	14.02.2020	No	15.04.2023	1156	CONTESTED	-----	-----	Petition U/s 34 of Arbitration Act, 1996
			CS COMM-335/2022	SURYA PRAKASH VS. NORTH DELHI MUNICIPAL CORPORATION	S.K. SINGH & SANJEET MALIK	27.01.2022	No	21.04.2023	449	CONTESTED	-----	-----	Suit for Recovery
			CS COMM-59/2022	SUSHIL KUMAR VS. SOUTH DELHI MUNICIPAL CORPORATION	S.K. SINGH & SANJEET MALIK	03.01.2022	No	28.04.2023	480	CONTESTED	-----	-----	Suit for Recovery
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)/942/2019	TATA POWER DELHI DISTRIBUTION LTD. Vs SACHIN TYAGI	SH.GYANESH BHARDWAJ	01-06-2019	NIL	14-04-2023	1414	CONTESTED	NIL	NIL	RECOVERY
			ARBTN/571/2018	DILIP R. AND ORS. Vs CHOLAMANDLAM INVESTIGATION AND FINANCE COMPANY LTD. AND ORS	SH.AMIT SISODIA	05-11-2018	NIL	18-04-2023	1624	CONTESTED	NIL	NIL	34 ARBITATION
			OMP (COMM.)/54/2019	M/S S.S INTERNATIONAL AND ORS. Vs M/S OM PRAKASH AND CO.	SH.S.K. SINGH	16-05-2019	NIL	21-04-2023	1435	CONTESTED	NIL	NIL	34 ARBITATION
			OMP (COMM.)/105/2022	PERVINDER KAUR Vs M/S KOTAK MAHINDRA PRIME LIMITED	SH.SHIVENDU SINGH	28-07-2022	NIL	21-04-2023	263	CONTESTED	NIL	NIL	34 ARBITATION
			OMP (COMM.)/35/2020	SEWAK SINGH GANDHI VS SHRI RAM TRANSPORT FINANCE LTD	SH. ALAM SHAH	04-03-2020	NIL	24-04-2023	1145	CONTESTED	NIL	NIL	34 ARBITATION

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	of Act Section	
			OMP (COMM.)/107/2019	VINAY KUMAR PANDEY VS AAKASH EDUCATIONAL SERVICES PVT LTD	MS ANKITA CHAUDHARY	11-11-2019	NIL	26-04-2023	1260	CONTESTED	NIL	NIL	34 ARBITRATION	
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	CS(COMM) 3989/2021	ICICI BANK LTD. V/S GUL MOHD PROP OF M/S R M MANUFACTURES	SH. MOHIT TYAGI	07.10.2021	NO	01.03.2023	510	CONTESTED	NIL	NIL	SUIT RECOVERY FOR	
			CS(COMM) 2068/2022	PANKAJ ARORA V/S MUNICIPAL CORPORATION OF DELHI	MS. SWENKA TRIPATHI	29.08.2022	NO	15.03.2023	198	CONTESTED	NIL	NIL	NIL	SUIT RECOVERY FOR
			CS(COMM) 1317/2022	SANJAY SEHGAL V/S MUNICIPAL CORPORATION OF DELHI	MS. SWENKA TRIPATHI	26.05.2022	NO	16.03.2023	294	CONTESTED	NIL	NIL	NIL	SUIT RECOVERY FOR
			CS(COMM) 5092/2021	M/S JAICO PUBLISHING HOUSE V/S VIPIN SHARMA	SH. SUBHASH SINGH	09.03.2021	NO	29.03.2023	750	CONTESTED	NIL	NIL	NIL	SUIT RECOVERY FOR
			CS(COMM) 49/2021	ADIYA AGGARWAL V/S MANGALAM EMGRIIDERS PVT. LTD.	SH. RAJEEV SAXENA	05.01.2021		31.03.2023	815	CONTESTED	NIL	NIL	NIL	SUIT RECOVERY FOR
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS (COMM)-3755/2021	ICICI BANK LTD. VS. BHARI PAPER INDUSTRIES AND ANR.	SH. DEEPAK KAUSHIK	28.09.2021	YES	01.04.2023	550 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY	
			CS (COMM)-1014/2020	T.PS. INFRASTRUCTURE LTD. VS. UNITED INDIA INSURANCE CO. LTD.	SH. RAJIV KANWAR	20.07.2020	YES	01.04.2023	985 DAYS	CONTESTED	NIL	NIL	NIL	RECOVERY OF MONEY
			CS (COMM)-112/2023	K.B. BANSAL VS. MUNICIPAL CORPORATION OF DELHI	SH. S.K. SINGH	18.01.2023	NO	11.04.2023	83 DAYS	CONTESTED	NIL	NIL	NIL	RECOVERY OF MONEY
			OMP (COMM)-122/2022	MEHRAB LOGISTICS AND AVIATION LTD. VS. MAHINDRA AND MAHINDRA FINANCIAL SERVICES	SH. M.M. HUSSAIN	26.08.2022	YES	12.04.2023	229 DAYS	CONTESTED	NIL	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION ACT
			CS DJ-2185/2018	R.P. TEXTILE VS. SU.DI.FASHION	SH. KAPIL YADAV	13.07.2018	YES	24.04.2023	1746 DAYS	CONTESTED	NIL	NIL	NIL	RECOVERY OF MONEY
			CS DJ-1926/2018	R.P. TEXTILE VS. KRISHAN KUMAR TIWARI PROP. OF HYPE FASHION WEAR AND ANR.	SH. KAPIL YADAV	05.06.2018	YES	24.04.2023	1784 DAYS	CONTESTED	NIL	NIL	NIL	RECOVERY OF MONEY

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of	Act Section
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP(COMM.) 15 / 2023	PARANDEEP SINGH VS. SH. RAM TRANSPORT FINANCE CO. LTD. & ANR.	MR. H. S. ARORA	30.01.2023	NO	21.04.2023	82	SET ASIDE	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 79 / 2022	DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD. VS. MANISH GOEL	MR. ANUJ CHATURVEDI	21.05.2022	NO	25.04.2023	340	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 18 / 2022	FINVASIA SECURITIES PVT. LTD. VS. MANOJ KUMAR	MR. ANKUR DAS	12.01.2022	NO	29.04.2023	473	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 374 / 2022	CANARA BANK VS. M/S. FIDELITY INFRASTRUCTURE DEVELOPMENT PVT. LTD.	MR. YUDHISTER SHARAMA	21.04.2022	NO	29.04.2023	374	DECREED	NA	NA	SUIT FOR RECOVERY
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		OMP (COMM.)/37/2022	DELHI METRO RAIL CORPORATION LIMITED Vs M/S JITENDER KUMAR	Sh. Chirag Mittal	05-03-2022	NO	18-04-2023	409	DISMISSED	NA	NA	Section 34 of Arbitration Act, 1996
			EX/141/2021	HINDUSTAN PREFAB LTD Vs EMPLOYEES PROVIDENT FUND ORGANIZATION THROUGH CENTRAL PROVIDENT FUND COMMISSIONER	Sh. Varun Nishal	04-08-2021	NO	25-04-2023	629	DISMISSED	NA	NA	Execution Petition
			OMP (I) (COMM)/5/2023	GTL INFRASTRUCTURE LTD Vs TECNOMAT COMPOSHEET PVT LTD	Sh. Ankit Kumar	13-02-2023	NO	28-04-2023	74	DISPOSED	NA	NA	Section 9 of Arbitration Act, 1996
			CS (COMM)/608/2020	HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED Vs MR PINKU KUMAR	Sh. Pradeep Kumar Jha	01-12-2020	NO	28-04-2023	878	DECREED	NA	NA	Suit for recovery
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	OMP (COMM.)/28/2021	JAI SINGH Vs KOGTA FINANCIAL (INDIA) LIMITED AND ORS.	Sh Mandeep Kumar Sharma	03.03.2021	NO	17-04-2023	775	Contested	NA	NA	Petition U/s 34 of the Arbitration & Conciliation Act
			OMP (COMM.)/15/2021	PUNEET KUMAR Vs SOUTH DELHI MUNICIPAL CORPORATION AND ANR.	Sh Sanjay Goswami	18.02.2021	NO	26-04-2023	797	Contested	NA	NA	Petition U/s 34 of the Arbitration & Conciliation Act
			CS (COMM)/156/2020	SACHIN WALIA Vs VINOD GUPTA	Sh Mudit Sood	20.07.2021	No	28-04-2023	647	Contested	NA	NA	Suit for Recovery
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS (COMM)/ 78/2022	KELLTON TECH SOLUTIONS LTD VS CASA 2 STAYS PVT LTD	ASHISH RANJAN	22.01.2022	Yes	25.04.2023	459	CONTESTED	25.04.2023	25.04.2023	SUIT FOR RECOVERY

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of	Act Section
			CS (DJ)/ 862/2018	M/S PLANET ADERTISING PVT LTD VS M/S AMBIENCE PVT LTD	KUNAL KALRA	14.09.2018	YES	28.04.2023	1688	Contested	28.04.2023	28.04.2023	SUIT FOR RECOVERY
15	SH. SANJEEV AGGARWAL	South	CS (COMM)/39/2021	M/S NAVIGATORS VISA GLOBAL LOGISTICS LTD Vs MOTIBA SILICONE PRIVATE LIMITED	SH. RISHAB KAUSHIK	11.01.2021	NO	01.04.2023	810	Contested	NA	NA	RECOVERY
			CS (COMM)/157/2020	PUNJAB NATIONAL BANK Vs TEJ PAL AND ANR	SH. RAM NIWAS	07.03.2020	NO	26.04.2023	1145	Contested	NA	NA	RECOVERY
			CS (COMM)/112/2019	CANARA BANK Vs CHANDER PAL SINGH	SH. S. K. JHA	01.07.2019	NO	11.04.2023	1380	Contested	NA	NA	RECOVERY
			CS (COMM)/279/2020	PUNJAB NATIONAL BANK Vs RIMI KHANUJA AND ANR	SH. SUBODH KR. SINGH	05.10.2020	NO	20.04.2023	927	Contested	NA	NA	RECOVERY
			OMP (COMM)/19/2019	GSR INFRASTRUCTURE AND ORS Vs TATA CAPITAL FINANCIAL SERVICES LTD	SH. ANSHU PRIYANKA	14.10.2019	NO	03.04.2023	1267	Contested	NA	NA	34 ARBRATION ACT.
16	SH. RAJEEV BANSAL	South	NIL										
17	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL										
18	MS. NEELAM SINGH, DISRICT JUDGE	SOUTH-EAST	NIL										
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL										
20	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL										
21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	CS (COMM)/289/2019	MANKIND PHARMA LIMITED Vs OYSTER LABS LIMITED	DASWANI AND DASWANI(P),	29/03/19	NO	27/09/22	21/04/23	1484	CONTESTED/ DECREEED	21/04/23	-

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	of Act Section
22	MS NIRJA BHATIA	SOUTH-EAST	CS (COMM)/1133/2022	UFLEX LIMITED Vs AMBROSIA DRUGS PVT. LTD	Sh. Sunil Kumar	21-11-2022	No	10-04-2023	140	DECREED	10-04-2023	Nil	Nil
			CS (COMM)/196/2021	STATE BANK OF INDIA Vs KOMAL BRAR	Ms. Deepa Chauhan	24-03-2021	No	11-04-2023	748	DECREED	11-04-2023	Nil	Nil
			CS (COMM)/285/2021	M/S LEO CREATIONS PVT. LTD. Vs IMPERIA STRUCTURES LTD.	Sh. Ayush Mittal,	23-08-2021	No	15-04-2023	600	DECREED	15-04-2023	Nil	Nil
			CS (COMM)/286/2021	M/S LEO ROADLINES PVT. LTD. Vs IMPERIA STRUCTURES LTD.	Sh. Ayush Mittal,	23-08-2021	No	15-04-2023	600	DECREED	15-04-2023	Nil	Nil
			CS DJ/1252/2018	DEEP BLUE XPRESS PVT LTD Vs REELIABLE COURIER AND CARGO PVT LTD	Sh. Himanshu Jain	23-08-2018	No	21-04-2023	606	DECREED	21-04-2023	Nil	Nil
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST	OMP(COMM)33/2022	ASHOK KUMAR VS AXIS BANK	SH.NIPUN ARORA	18.07.2022	N/A	18.04.2023	270	Contested	--	--	1/s 34
24	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 382/2019	SYNDICATE BANK VS. SHADAB AHMED	RAJEEV GUPTA	17-10-2019	NO	26-04-2023	1284	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO. 143/2020	MADHU BUILDTECH PVT.LTD. VS. DHAWAN BOX SHEET CONTAINERS PVT.LTD	BHUVNESH KUMAR TAGGARWAL	21-07-2020	NO	05-04-2023	984	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO.390/2019	DENA BANK(NOW BANK OF BARODA) VS. SURESH KUMAR	UMESH JOSHI	18-10-2019	NO	13-04-2023	1270	CONTESTED	NIL	NIL	RECOVERY
			CS COMM.NO. 222/2021	CANARA BANK (E-SYNDICATE BANK) VS.YOGESH KUMAR SHARMA	PRANAY SHARMA	23-11-2021	NO	18-04-2023	510	CONTESTED	NIL	NIL	RECOVERY
25	SH. CHANDRA SHEKHAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL										
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH EAST	C.S.(COMM)-132/2022	PUNJAB NATIONAL BANK VS MOHD. SHAHIDPROP OF ZAID MALIK GARMENTS	SAYAK BANTY UPADYA	19.11.2022	-----	19.04.2023	151	COMPROMISE D	----	----	SUIT FOR RECOVERY

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	of Act Section
			C.S(COMM)- 113/2022	M/S HARSH KNIT INTERNATIONAL OF M/S NIKKU ENTERPRISES	P. RAVISH CHANDRA	06.10.2022	----	21.04.2023	197	COMPROMISE D	----	----	SUIT RECOVERY FOR
27	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	OMP(COMM)-	PRAKEETK MALVIYA VS CAPITAL TRADE LINK LTD.		22.09.2020	01.04.2023	921 (Days)	ALLOWED	Petition U/sec. 34 of Indian Arbitration & Conciliation Act			
			CS(COMM) -368/2021	TUSHAR KOCHHAR AND ANR VS SAINI ELECTRICAL STORE	SH VARUN DIWAN AND SH SANJAY RATHI	01.10.2021	27.04.2023	573 (Days)	DISMISSED	Suit for recovery of Money Of Commercial Court Act			
			CS(COMM) -497/2021	RAM LAKHAN VS ARPIT KUMAR MITTAL	SH HEMANT GOYAL	29.11.2021	29.04.2023	516 (Days)	DISMISSED	Suit for recovery of Money of Commercial Court Act.			
28	MS. SUKHVINDER KAUR		NIL										
29	SH. SURENDER S. RATHI		CS (COMM)/111/2022	DHARAMRAJ SURANA PROP OF DRJ PROCESS HOUSE Vs R CHAUDHARY(P), TRADING THROUGH PRATEK JAIN	VIPIN KUMAR CHAUDHARY(P),	03-02-2022	01-04-2023	422	DECREED	Civil Procedure Code 1908--15			
			CS (COMM)/98/2021	NAVAL IMPORTERS AND EXPORTERS PVT LTD Vs SNOBY PVT LTD AND OTHERS	SAUMITRA SINGHAL(P),	17-02-2021	10-04-2023	474	DECREED	Civil Procedure Code 1908--XXXVII			
			CS (COMM)/250/2022	SURENDER KUMAR PRO MR TRADERS Vs VISHAL GUPTA S/O OMINDER KUMAR PRO VISHAL TEXTILES	Jhinnoo Prasad Gupta(P),	07-04-2022	12-04-2023	782	DECREED	Recovery of Money-- UNDER, COMMERCIAL, COURT, ACT, 2015			
			CS (COMM)/168/2021	M/S EASY TRIP PLANNERS LTD Vs M/S MISHRA TOUR AND TRAVELS AND ANR	KUSHAGRA BANSAL(P),	22-03-2021	28-04-2023	280	DECREED	Recovery of Money--74			
			CS (COMM)/432/2020	PUNJAB AND SIND BANK Vs BABITA RANI	GAURAV(P),	14-09-2020	20-04-2023	370	DECREED	Civil Procedure Code 1908--ORDER, IV			
			CS (COMM)/695/2022	CANARA BANK Vs SMS INDUSTRIES	DEEPAK BHARDWAJ(P),	15-12-2022	19-04-2023	125	DECREED	Civil Procedure Code 1908--RECOVERY, SUIT			
			CS (COMM)/534/2021	MAHENDER KUMAR GUPTA Vs NASIRUDDIN	SATISH SHARMA(P),	13-12-2021	10-04-2023	948	DECREED	Recovery of Money--74			

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Pre-Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section of
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL										
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM. 43/2021	CANARA BANK VS RAVINDER KUMAR JAIN	SARTHAK BHATIA, NEHA	08.02.2021	01.04.2023	782	DECREED	RECOVERY SUIT	NIL	NIL	NIL
			CS COMM. 362/2021	CANARA BANK VS AJAY THAKUR	REKHA RUSTAGI DEEPAK SHARMA	18.12.2021	10.04.2023	478	ALLOWED	RECOVERY SUIT	NIL	NIL	NIL
			CS COMM. 316/2021	ALKON VS UMAXE PROJECTS	DHRUV BHALLA, MANMOHAN SINGH	27.11.2021	11.04.2023	500	DISMISSED	RECOVERY SUIT	NIL	NIL	NIL
			CS COMM. 100/2019	STATE BANK OF INDIA VS NARENDR SINGH	PANKAJ KUMAR, RAJBIR SINGH	22.07.2019	12.04.2023	1360	ALLOWED	RECOVERY SUIT	NIL	NIL	NIL
			CS COMM. 84/2019	SUNIL KUMAR VS TAMTA CONSTRUCTION	DHEERAJ NAYAL, YOGESH KUMAR	01.06.2019	17.04.2023	1416	ALLOWED	RECOVERY SUIT	NIL	NIL	NIL
			CS COMM. 24/2018	B2B HOSPITALITY VS TIRUPATI HOMES	NISHANT VERMA, JAI KISHOR SINGH	16.11.2018	26.04.2023	1622	PARTLY ALLOWED	RECOVERY SUIT	NIL	NIL	NIL
34	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02		CS(Comm)/73/2022	State Bank of India Vs Rajesh Kumar	Ruchi Khurana	02.03.2022		29.04.2023	424	Decreed	Recovery Of money	NIL	NIL
			CS(Comm)/96/2022	Sh Paramjeet Singh Vs Deepika Verma	SRIBALLABH SHARAN	05.03.2022		29.04.2023	389	Dismissed	Recovery Of money	NIL	NIL
			CS(Comm)/142/2022	M/s Green Planet Vs Deepika Verma	SRIBALLABH SHARAN	01.04.2022		29.04.2023	393	Dismissed	Recovery Of money	NIL	NIL
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS (COMM)/35/2019	INDIAN OVERSEAS BANK Vs AMIT AHLAWAT	Sh. MUNISH CHADNER JOSHI	23/03/2019	17/04/2023	1486	DECREED	Recovery Suit	NIL	NIL	NIL

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF April 2023

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	1104	39	5	1	76	1071
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	1145	46	1	0	200	992
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	1128	55	1	0	78	1106
4	MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)-04	Central	962	44	1	1	91	915
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	711	51	0	1	43	718
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	Central	1148	31	1	1	23	0
6A	VACANT COURT OF SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	Central	0	15	0	0	0	1171
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	809	41	0	0	76	774
8	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL)-01	West	1300	54	0	0	92	1262
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	1500	68	12	0	104	1476
10	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	824	55	3	1	34	847
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	New Delhi	556	44	3	2	36	565

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12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	669	49	1	2	33	684
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)-01	South	590	106	1	0	66	631
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South	433	81	0	0	84	430
15	SH. SANJEEV AGGARWAL	South	428	91	2	0	100	421
16	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)	South	454	92	0	0	62	484
17	SH. LAL SINGH, DISTRICT JUDGE	South-East	589	30	0	0	16	603
18	MS. NEELAM SINGH, DISTRICT JUDGE	South-East	561	20	0	0	0	581
19	SH. AJAY KUMAR JAIN	South-East	539	27	19	2	30	553
20	MS. ANU GROVER BALIGA	South-East	553	31	1	0	44	541
21	MS PREETI AGGARWAL GUPTA	South-East	506	17	2	0	32	493
22	MS NIRJA BHATIA	South-East	442	54	7	1	41	461
23	SH. RAJESH KUMAR SINGH	South-East	242	7	0	0	34	215
24	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)	East	457	21	0	0	106	372

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25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	686	43	0	0	36	693
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	442	27	0	1	23	445
27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, (COMMERCIAL)-01	Shahdara	433	20	2	1	34	420
28	MS. SUKHVINDER KAUR, DISTRICT JUDGE, (COMMERCIAL)-02	Shahdara	395	16	0	0	37	374
29	SH. SURENDER S. RATHI	Shahdara	177	22	7	4	44	158
30	MS. SAVITA RAO	Shahdara	265	20	1	1	41	244
31	SH. GURDEEP SINGH, DISTRICT JUDGE, (COMMERCIAL)	North-West	3245	163	1	5	75	3329
32	SH. VIRENDRA BHATT, DISTRICT JUDGE, (COMMERCIAL)	North	2268	84	0	2	83	2267
33	SH. PANKAJ GUPTA, DISTRICT JUDGE, (COMMERCIAL)	SOUTH WEST	554	128	3	0	97	588
34	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH WEST	596	52	2	0	35	615
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	561	65	2	0	64	564
GRAND TOTAL			27272	1809	78	26	2070	27063